

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI**

Original Application No. 33 of 2023 (SZ)

Nukatati Rajasekhar & another

.... Applicants

-Vs-

Union of India,
Through its Secretary,
Ministry of Environment Forest and CC
& 6 others

... Respondents

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Certified that the above documents are true copies of its originals

Dated at Chennai on this the 08th day of September, 2023



Counsel for 7th Respondent



REGD.POST WITH ACK.DUE

CONSENT ORDER FOR ESTABLISHMENT

Order No.APPCB/VSP/KKD/361/CFE/HO/2012

Dt. 20.10.2014

Sub: PCB – CFE - M/s. International Paper APPM Limited, Unit: Rajahmundry, R.Sy.No.16 Part 17 to 21 & 23 to 26, Sri Ram Nagar, Rajahmundry, East Godavari District – Consent for Establishment (Expansion) of the Board under Sec.25 of Water (P & C of P) Act, 1974 and Under Sec.21 of Air (P&C of P) Act, 1981 - Issued - Reg.

- Ref: 1) Environmental Clearance dt. 06.03.2014 issued by MOE&F, GOI
2) Industry's application received through SWCC on 07.04.2014 and Addl. Information received on 03.06.2014 & 08.07.2014
3) R.O's inspection report dt. 19.07.2014 and 19.09.2014
4) CFE Committee meeting held on 24.09.2014
5) Industry's Ir.dt. 26.09.2014

1. In the reference 2nd cited, an application was submitted to the Board seeking Consent for Establishment (CFE) for expansion to produce the following products with installed capacities as mentioned below with an additional investment of Rs. 65.0 Crores (Total project cost - Rs. 1233.69 Crores)

Sl. No.	Products	Existing capacity	Proposed Expansion capacity c	Total Capacity After expansion
1	Paper	593 TPD	Nil	593 TPD
2	Pulp	500 TPD	150 TPD	650 TPD
3	Captive Power	46 MW	Nil	46 MW
4	Paper sheets (A4 Sheeter)	267 TPD	Nil	267 TPD

2. As per the application, the above activity is to be located within the existing plant premises located at R.Sy.No.16 Part 17 to 21 & 23 to 26, Sri Ram Nagar, Rajahmundry, East Godavari District in an area of 126.5 Acres.

3. The above site was inspected by the Asst. Environmental Engineer, Regional office, Kakinada, A.P Pollution Control Board on 25.06.2014 and observed that the site is surrounded by

North : Petrol bunk and Road followed by Residential / commercial establishments
South : Road followed by Residential/commercial establishments.
East : River Godavari
West : Road;

4. The Board, after careful scrutiny of the application and verification report of Regional Officer, hereby issues **CONSENT FOR ESTABLISHMENT (EXPANSION)** to your unit Under Section 25 of Water (Prevention & Control of Pollution) Act 1974 and Section 21 of Air (Prevention & Control of Pollution) Act, 1981 and the rules made there under. **This order is issued to manufacture the products as mentioned at para (1) only.**

SCHEDULE - A

1. Progress on implementation of the project shall be reported to the concerned Regional Office, A.P. Pollution Control Board once in six months.
2. Separate energy meters shall be provided for Effluent Treatment Plant (ETP) and Air pollution Control equipments to record energy consumed.
3. The proponent shall obtain Consents for Operation (CFO) from APPCB, as required Under Sec.25/26 of the Water (P&C of P) Act, 1974 and under sec. 21/22 of the Air (P&C of P) Act, 1981, before commencement of the activity.
4. Notwithstanding anything contained in this conditional letter or consent, the Board hereby reserves its right and power Under Sec.27(2) of Water (Prevention and Control of Pollution) Act, 1974 and Under Sec.21(4) of Air (Prevention and Control of Pollution) Act, 1981 to review any or all the conditions imposed herein and to make such alternation as deemed fit and stipulate any additional conditions by the Board.
5. The consent of the Board shall be exhibited in the factory premises at a conspicuous place for the information of the inspecting officers of different departments.
6. Compensation is to be paid for any environmental damage caused by it, as fixed by the Collector and District Magistrate as civil liability.
7. Floor washing shall be admitted into the effluent collection system only and shall not be allowed to find their way in storm drains or open areas. The industry shall maintain a good housekeeping. All pipe valves, sewers, drains shall be leak proof. Dyke walls shall constructed around storage of chemicals.
8. Rain Water Harvesting (RWH) structure (s) shall be established on the plant site. The proponent shall ensure that effluent shall not enter the Rain Water harvesting structure.
9. The rules and regulations notified by Ministry of Law and Justice, GOI, regarding the Public Liability Insurance Act, 1991 shall be followed
10. This order is valid for period of 5 years from the date of issue.

SCHEDULE – B

Water:

1. The source of water is ground water and the maximum permitted water consumption after expansion is 49,100.0 KLD.

Sl. No.	Purpose	Existing capacity in KLD	Proposed expansion capacity (KLD)	Total after expansion (KLD)
1.	Process & Washings	26060 KLD	4800	30860
2.	Cooling makeup	6320 KLD	1820	8140
3.	Boiler feed & DM Plant (Power Plant)	4840 KLD	1560	6400
4.	Domestic & Colony	3600 KLD	Nil	3600
5.	Green belt	100 KLD	Nil	100
	Total	40920.0 KLD	8180.0 KLD	49100.0 KLD

4. The industry shall provide flow meter with totaliser at the inlet of ETP within 3 to 4 months, as committed during the CFE Committee meeting
5. The trade effluents shall be treated to the surface water standards and the domestic effluents shall be treated to meet the Sewer standards, as applicable as stipulated under Environment (Protection) Rules, 1986, notified and published by Ministry of Environment and Forests, Government of India as specified in Schedule VI vide G.S.R.422 (E), dt.19.05.1993 and its amendments thereof, and additional standards / conditions stipulated by APPCB.
6. The industry shall make necessary arrangements to monitor the leakages in the pipe line carrying treated waste water to Turupulanka sand shoals. In the event of any leakages in the pipeline the industry shall immediately stop pumping treated waste water and repair the leakage on top priority. The pumping of treated effluents shall be restored only after closing the leakages.
7. Separate meters with necessary pipe-line shall be provided for assessing the quantity of water used for each of the purposes mentioned below.
 - a) Industrial cooling, boiler feed.
 - b) Domestic purposes.
 - c) Processing, whereby water gets polluted and pollutants are easily bio-degradable.
 - d) Processing, whereby water gets polluted and the pollutants are not easily bio-degradable.
8. Magnetic flow meters with totalisers shall be installed at inlet of ETP. The flow meter with totaliser provided at the outlet shall be maintained properly.
9. The performance of cooling tower shall be improved to reduce the temperatures as recommended by the Expert Committee.

Air:

10. There shall not be any additional installation of Boiler / D.G. set / Incinerator / Thermic Fluid heater/ Furnace / Kiln or any other air pollution source resulting in from proposed activity. The existing air pollution control equipment shall be operated effectively to ensure compliance of stipulated emission standards.
11. The air pollution control systems of the boiler shall be upgraded to achieve the standards of 50 mg/Nm³.
12. The industry shall ensure that the vent gases from the existing digesters (HVLC) are completely captured & thermally destructed to prevent air pollution and odour nuisance in the surrounding area. The industry shall maintain minimum 1100 °C in the recovery boiler as committed.
13. At present the foul smell generating stream (LVHC) are being sent to ETP. This practise shall be stopped. Steam stripper shall be provided to treat the foul smell generating condensate and other foul smell generating streams (LVHC). The stripper off gas shall be burnt in the lime kiln.
14. The industry shall comply with the Action plan for Environmental initiatives as committed vide Ir dt. 26.09.2014.

Other Conditions:

22. Existing Green belt shall not be disturbed in the proposed expansion activity. The area of the greenbelt shall be increased to 33% of the total land area as stipulated in the E C order dt. 06.03.2014.
23. The industry shall achieve AO_x levels in the treated effluents below 1kg/ton of paper produced on wood pulping.
24. There shall not be additional consumption of chemical raw materials in the expansion project.
25. The industry shall maintain log registers on type of raw materials used for pulping & consolidated records shall be furnished to R.O, Kakinada for every three months along with waste water generation & solid waste disposal details.
26. The industry shall ensure that there shall not be any open storage / disposal of lime sludge. The industry shall furnish the details of quantity of lime grit & lime mud generation disposal quantity & end use application of their waste to R.O, Eluru for every month.
27. The proponent shall ensure that there shall not be any change in the process technology, source & composition of raw materials and scope of working without prior approval from the Board.
28. The proponent shall comply with all the directions issued by the Board from time to time.
29. Concealing the factual data or submission of false information / fabricated data and failure to comply with any of the conditions mentioned in this order may result in withdrawal of this order and attract action under the provisions of relevant pollution control Acts.
30. The Board reserves its right to modify above conditions or stipulate any additional conditions in the interest of environment protection.
31. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules, 1982, to such authority (hereinafter referred to as the Appellate Authority) constituted under Section 28 of Water (Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air (Prevention and Control of Pollution) Act, 1981.

Sd/-
MEMBER SECRETARY

To
M/s. International Paper APPM Limited,
Unit: Rajahmundry, R.Sy.No.16 Part 17 to 21 & 23 to 26,
Sri Ram Nagar, Rajahmundry, East Godavari District

// T.C.F.B.O. //



JOINT CHIEF ENVIRONMENTAL ENGINEER(UH-I)





ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari Street, Kasturibaipet, Vijavawada – 520010.

Website : www.appcb.ap.nic.in

EXTENSION OF VALIDITY OF CONSENT ORDER FOR ESTABLISHMENT

Order No.361/APPCB/CFE/RO-KKD/HO/2012

Dt: 14.12.2021

Sub: APPCB – CFE – **M/s. Andhra Paper Limited (Formerly International Paper APPM Ltd), Rajamahendravaram, East Godavari District – Extension of validity of CFE order - issued - Reg.**

Ref: 1. CFE order dt.20.10.2014.
 2. Industry's request lr. dt.25.10.2021
 3. CFE Committee meeting held on 25.11.2021

1. In the reference 1st cited, the Board issued CFE to M/s. Andhra Paper Limited (formerly M/s. International Paper APPM Ltd), Rajamahendravaram, East Godavari District to produce paper of 593 TPD, Pulp of 650 TPD, Captive Power of 46 MW & Paper Sheets (A4 sheet) 267 TPD, with a validity period upto 20.10.2019. As per Board circular dt.16.12.2015 the validity of the CFE is deemed to be extended upto 20.10.2021. Further, the industry has changed its name from M/s. International Paper APPM Ltd to M/s. Andhra Paper Limited and submitted a copy Certificate of Incorporation dt. 09-01-2020 issued by the Registrar of Companies, Vijayawada to this office.
2. In the reference 2nd cited, the industry informed that they expanding the plant in a phased manner and obtained CFO dt.02.04.2018 for manufacturing of 2,00,000 TPA pulp against CFE capacity of 2,27,500 TPA. They are unable to increase the capacity of pulp to 2,27,500 TPA due to change in the management of the industry and pandemic COVID-19. The industry has requested for extension of CFE validity upto 20.10.2024.
3. **The item is placed before the CFE Committee meeting held on 25.11.2021. After detailed discussions, the Committee recommended to issue extension of validity to CFE for 3 more years i.e., upto 20.10.2024, with the following condition:**
 - *The industry shall obtain extension of validity of EC from the MoEF&CC, Gol and submit at RO: Kakinada.*

The Board, after careful scrutiny of the request of the industry, report of the Regional Officer and recommendation of the CFE Committee hereby issues **EXTENSION OF VALIDITY PERIOD OF CONSENT FOR ESTABLISHMENT** to your unit Under Section 25 of Water (Prevention & Control of Pollution) Act 1974 and Section 21 of Air (Prevention & Control of Pollution) Act, 1981 and the rules made there under with the following conditions:

- The validity period of the CFE order is extended upto 20.10.2024.
- The industry shall obtain extension of validity of EC from the MoEF & CC, Gol and submit at RO: Kakinada.
- All other conditions stipulated in the CFE order issued vide reference 1st cited shall remain the same.

**BATCHU
SIVA
PRASAD**

Digitally signed by BATCHU SIVA PRASAD
DN: c = IN, o = AP Pollution Control Board, ou = APPCB,
2.5.4.20 = 36debc995c3a2c3b66d97d
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f6688b79e4, postalCode = 520010
st = Andhra Pradesh, cn = BATCHU
SIVA PRASAD
Date: 2021.12.14 15:16:41 +05:30

CHIEF ENVIRONMENTAL ENGINEER

To

**M/s. Andhra Paper Limited., (ext of validity)
(Formerly International Paper APPM Ltd),
Rajamahendravaram, East Godavari District
sreeramachandra.susarla@andhrapaper.com**

Copy to: 1. The JCEE, Z.O: Visakhapatnam for information and necessary action.
2. The E.E., R.O: Kakinada for information and necessary action.

No. J-11 011/98/2004 -IA II (I)
Government of India
Ministry of Environment & Forests

E mail: plahujarai@yahoo.com
Tel No. 24363973
Paryavaran Bhawan,
CGO Complex, Lodi Road,
New Delhi -110 003

31st January, 2005

To

The Executive Vice President(Operations)
M/s Andhra Pradesh Paper Mills Limited
(Unit- APPM)
Rajamundry-533105,
East Godavari, Distt. AP, India

Sub: Modernization cum-expansion of pulp and paper mill and CPP by M/s The Andhra Pradesh Paper Mills Limited (Unit-APPM) at village Rajahmundry Tehsil Rajahmundry, District East Godavari in Andhra Pradesh.

Sir,

This has reference to your letter no. APPM/RJY/PROJ/MDP/3627 dated 29th May, 2004 along with EIA/EEMP report and other related project documents and subsequent communications dated 20th July, 2004 and 27th August, 2004 on the above mentioned project. The Ministry of Environment and Forests has examined your application.

It is noted that the company is proposing to modernize and expansion of pulp and paper mill and captive power plant. The capacity of pulp and paper mill production will increase from 280 TPD to 500TPD and from 285 to 330 TPD respectively and CPP from 31 MW to 34MW. The proposed expansion will be within the existing plant premises. Area required for the expansion project is 8 acres and will be located in the existing plant area of 182 acres. No additional land is required. The project does not involve forest land and displacement of people. It is also noted that water requirement will decrease from 44644 m³/d to 37860 m³/d after the proposed expansion and will be met from the river Godavari. Permission to draw water from the State Government has been obtained on 10th February 1996. The public hearing panel has considered the project in its meeting held on 17th February 2004. NOC from the APPCB has been obtained on 19th May, 2004. Total cost of the expansion project is Rs. 460 crores.

2.0. The Ministry of Environment and Forests hereby accords environmental clearance to the proposed expansion of the above project under the provisions of EIA Notification dated 27th January, 1994 as amended subsequently subject to strict compliance to the following specific and general conditions:

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A. Specific Conditions

- i. The gaseous emissions from various process units should conform to the standards prescribed from time to time. The State Board may specify more stringent standards for the relevant parameters keeping in view the nature of the industry, its size and location. At no time the emission level should go beyond the prescribed standards. In the event of failure of any pollution control system adopted by the unit, the respective unit should not be restarted until the control measures are rectified to achieve the desired efficiency. Ambient air quality data should be regularly monitored and records maintained and report submitted to the Ministry/ CPCB/AP Pollution Control Board once in six months.
- ii. The company should adopt environmentally friendly Elemental Chlorine Free (ECF) pulp bleaching process. As reflected in the EIA/EMP, a oxygen delignification plant, additional lime kiln and advance cooking system should be installed to reduce the pollution load.
- iii. The Company should install chemical recovery boiler. The new coal fired boiler for the co-generation power plant, recovery boiler and lime kiln should be equipped with ESP. The particulate emissions from the stack shall not exceed 80 mg/Nm³. The efficiency of ESP should be 99.9%.
- iv. The effluent generation should not exceed 37860m³/d. The effluent should be treated in the ETP. The quality of the treated effluent should conform to the prescribed standards for discharge in the surface waters. The treated effluent should be discharged into Turupulanka Island in Godavari river. However, the company should explore and possibility to utilize the treated effluent for irrigation, wherever possible. The quality of the treated effluent should be measured regularly and report submitted to the Ministry and its regional office at Bangalore. The project authorities shall inform the Ministry about the findings of studies for colour removal by EPTRI, Hyderabad.
- v. The solid waste generated in the form of boiler ash (196 TPD) should be used in brick manufacturing and partly disposed off in abandoned quarries. Chipper dust (40TPD) and ETP sludge (30TPD) should be used in boiler. Lime sludge should be completely burnt.
- vi. As per the recommendations made in the Charter on Corporate Responsibility for Environmental Protection, the Company should undertake measures for discharge of AOx less than 1.5kg/tonne of paper within two years and 1.0kg/tonne of paper in 5 years. The wastewater discharge per tonne of paper should be less than 100m³/tonne of paper per unit installed. Company should install odour control system.
- vii. Green belt of adequate width and density in an area of 2 ha. in addition to the 10.12 ha. of area already afforested should be provided to mitigate the effects of fugitive emission all around the plant as per the CPCB guidelines.

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B. General Conditions

- i. The project authority must adhere to the stipulations made by Andhra Pradesh State Pollution Control Board and State Government.
- ii. No further expansion or modifications in the plant should be carried out without prior approval of the Ministry of Environment & Forests. In case of deviations or alterations in the project proposal from those submitted to this Ministry for clearance, a fresh reference should be made to the Ministry to assess the adequacy of conditions imposed and to add additional environmental protection measures required, if any.
- iii. Proper housekeeping and cleanliness must be maintained within and out side the plant.
- iv. The overall noise levels in and around the plant area should be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dBA (day time) and 70 (dBA (night time).
- v. Occupational health surveillance programme should be undertaken as regular exercise for all the employees, specifically for those engaged in handling hazardous substances. The first aid facilities in the occupational health centre should be strengthened and the medical records of each employees should be maintained separately.
- vi. The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA and Risk analysis. Report.
- vii. The implementation of the project vis-à-vis environmental action plans will be monitored by Ministry's regional office at Bangalore/State Pollution Control Board /Central Pollution Control Board. A six monthly compliance status report should be submitted to monitoring agencies.
- viii. Adequate provisions for infrastructure facilities such as water supply, fuel, sanitation etc. should be ensured for construction workers during the construction phase so as to avoid felling of trees and pollution of water and the surroundings.
- ix. The project proponent should have a scheme for social upliftment in the surrounding villages with reference to contribution in road construction, education of health centres, sanitation facilities, drinking water supply, community awareness and employment to local people whenever and wherever possible both for technical and non-technical jobs.
- x. A separate environmental management cell with full fledged laboratory facilities to carry out various management and monitoring functions should be set up under the control of Senior Executive.
- xi. The project authorities will provide adequate funds both recurring and non-recurring to implement the conditions stipulated by the Ministry of Environment &

-4-

Forests as well as the State Government along with the implementation schedule for all the conditions stipulated herein. The funds so provided should not be diverted for any other purpose.

- xii. Six monthly status report on the project vis-à-vis implementation of environmental measures should be submitted to this Ministry (Regional Office, Bangalore) / CPCB/SPCB.
- xiii. The Project Proponent should inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the State Pollution Control Board/ Committee and may also be seen at Website of the Ministry of Environment and Forests at <http://envfor.nic.in>. This should be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same should be forwarded to the Regional office.
- xiv. The Project Authorities should inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.

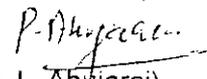
3.0 The Ministry or any competent authority may stipulate any further condition(s) on receiving reports from the project authorities. The above conditions will be monitored by the Regional Office of this Ministry located at Bangalore.

4.0 The Ministry may revoke or suspend the clearance if implementation of any of the above conditions is not satisfactory.

5.0 Any other conditions or alteration in the above conditions will have to be implemented by the project authorities in a time bound manner.

6.0 The above conditions will be enforced, inter-alia under the provisions of the Water (Prevention and Control of Pollution) Act, 1974 the Air (Prevention and Control of Pollution) Act, 1981 the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991 along with their amendments and rules.

Yours faithfully,


(Dr. P. L. Ahujarai)
Additional Director

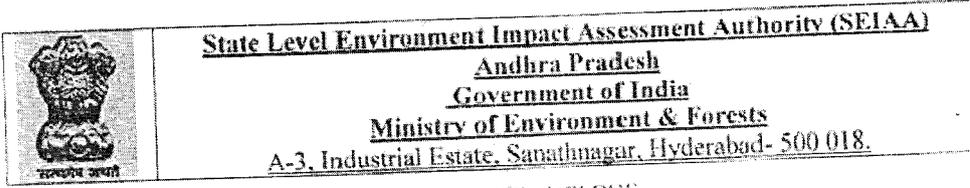
Copy to :-

1. The Secretary, State Deptt. of Environment, Government of Andhra Pradesh, Mantralaya, Hyderabad.
2. The Chairman, Central Pollution Control Board, Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
3. The Chairman, Andhra Pradesh State Pollution Control Board, 2nd Floor, HUDA Complex, Maitrivaram, S.R.Nagar, Hyderabad- 500 038.

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4. The Chief Conservator of Forests (Central), Regional Office (SZ), Kendriya Sadan, IVth Floor, E&F Wing, 17th Main Road, Koramangala, Bangalore-560034.
5. JS(CCI-I), Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi.- 110003.
6. Monitoring Cell, Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi- 110003.
7. Guard file.
8. Record file.
9. Monitoring file.

(Dr. P. L. Ahujara)
Additional Director



REGD.POST WITH ACK.DUE

Order No. SEIAA/AP/E.G.- 07/2009-

Dt:26.02.2010.

Sub: SEIAA, A.P. - M/s. The Andhra Pradesh Paper Mills Ltd., Unit –APPM, Sreeram Nagar, Rajahmundry, East Godavari District – Environmental Clearance for expansion of paper machine, paper production and power plant- Issued - Reg.

- I. This has reference to your application vide letter dt. 07.03.2009 and subsequent lr. dt. 30.10.2009, 29.12.2009, 02.01.2010 seeking Environmental Clearance in the name of **M/s. The Andhra Pradesh Paper Mills Ltd., Unit –APPM, Sreeram Nagar, Rajahmundry, East Godavari District** to increase the production capacity of paper by installing a new Paper Machine by importing more pulp and to refurbish old boilers to meet the steam requirements of paper machine and cogeneration. It is proposed not to increase the production of the pulp in the existing unit. The additional requirement of the pulp will be met by importing the pulp. The MoE&F, GOI, New Delhi vide lr.dt. 31.03.2008 advised the proponent to approach the SEIAA/SEAC, Andhra Pradesh to process their application. The proposal has been examined and processed in accordance with EIA Notification, 2006. It is noted that the Plant is located within the Rajahmundry city and River Godavari flows at a distance of 0.7 km from the project site. The total area of the site is Ac. 123.86. Land area for the proposed plant is Ac. 4.07. The greenbelt is Ac. 27.90. It is noted that the industry produces the following products with an investment of Rs.251 Crores.

Paper – from 330 TPD to 593 TPD.
Additional Paper machine – 87,000 TPA.
Coal based power plant – from 34 MW to 46 MW

- II. The process of paper manufacturing broadly involves in Pulp making, Pulp bleaching and paper making. But, the present proposal is for expansion of paper making only without manufacturing additional pulp. In paper making process, binders, sizers and dyes are added to the imported pulp to impart surface capacity, strength and feel to the finished paper. The blended stock is then drawn into a paper web on a paper machine. The wet paper web is then pressed, dried and rolled. There shall be no increase in the consumption of Bamboo – 66000 TPA and Hard wood- 375000 TPA. Electricity is generated using coal as fuel.
- III. The State Level Expert Appraisal Committee (SEAC) examined the application in its meetings held on 30.04.2009, 27.06.2008 and 26.11.2009 and 04.01.2010. The Sub-committee constituted by SEAC inspected the plant site and submitted a report. The SEAC examined the proposal, instructions of the MoE&F, GOI, New Delhi and report of the Sub-Committee and recommended for issue of Environmental Clearance. The project is exempted from public hearing under clause 7(ii) of EIA- 2006 notification as the application was received prior to Office Memorandums dt. 03.06.2009 & 24.08.2009 issued by the MoE&F, GOI. The State Level Environment Impact Assessment Authority (SEIAA), in its meeting held on 27.01.2010 examined the proposal and the recommendations of SEAC. It was decided to issue Environmental Clearance. Hence, the SEIAA, A.P hereby **accords prior Environmental Clearance to the project** for capacities as mentioned at Para no. I under the provisions of the EIA Notification 2006 and its subsequent amendments issued under Environment (Protection) Act, 1986 subject to implementation of the following conditions/safeguards.

A. Specific Conditions:

a. Air pollution:

- i. The additional steam requirement for the proposed paper machine shall be met by refurbishing the old boilers and shall be used for captive power generation. Details of other utilities are as follows:

S.No	Utility	Exist	Proposed	Stack height	Remarks
1.	Coal fired boiler(s)	105 TPH	--	85m	--
		--	2 x 33 TPH	2 x 40m	Refurbished and connected to 2 x 15000 kVA TG set
		--	1 x 27 TPH	1 x 36.60m	Refurbished and connected to 1 x 15000 kVA TG set
		--	1 x 27 TPH	1 x 36.60m	Stand by.
		--	1 x 45 TPH	1 x 40m	Stand by.
2.	Cooling tower	5760 TR	500 TR		
3.	Turbo Generator	34 MW	12 MW.		

- ii. Coal fired boilers shall be provided with ESP as control equipment to achieve the standard of SPM – 50 mg/Nm³ as committed in the EMP at page no. 2-34. A sampling port shall be provided as per the existing norms so as to collect the stack emissions for analysis. The D.G. Sets shall be provided with adequate stack height as per CPCB norms. At no time the emission level should go beyond the prescribed standards. In the event of failure of any pollution control system adopted by the unit, the respective unit should not be restarted until the control measures are rectified to achieve the desired efficiency. Ambient air quality data should be regularly mentioned and records maintained and report submitted to the Ministry/SPCB/ A.P. Pollution Control Board once in six months.
- iii. The proponent shall take appropriate measures to ensure that the GLC shall comply with the revised NAAQ norms notified by CPCB on 18.11.2009.
- iv. All the conveyor belts shall be covered with GI sheets to mitigate fugitive emissions. Sprinkler system shall be provided for coal storage and bottom ash disposal area and at various locations to suppress dust. Bag filters shall be provided at all transfer points, crushers to extract dust. Fire alarms are to be provided at raw material storage area. Process emissions containing solvents, if any, shall be controlled by providing suitable scrubbers. The scrubbed liquid shall be treated and recycled.

b. Water Pollution:

- i. The source of water supply is River Godavari. The water is drawn from the river using dedicated pumping station and pipeline. The total quantity of water required after expansion is 40,920 KLD. Out of that, the quantity of water utilized for Paper machines is 10060 KLD; Pulp mill is 13000 KLD; Cooling tower makeup is 6260 KLD; Soda recovery unit is 3000 KLD; Power Plant and DM Plant is 4900 KLD; Domestic – Plant is 160 KLD; Domestic- colony is 3500 KLD; Greenery is 100 KLD.
- ii. The total quantity of waste water generated after expansion is 32780 KLD. Out of that, the quantity of waste water generated from Paper machines is 8050 KLD; Pulp mill is 10400 KLD; Cooling tower bleed of is 5100 KLD; Soda recovery unit is 2400 KLD; Power Plant and DM Plant is 3950 KLD; Domestic - the Plant is 80 KLD; Domestic - colony is 2800 KLD. Thus, the total quantity of effluents generated from the plant is 29980 KLD and domestic waste water from the colony is 2800 KLD.

- iii. The effluents generated from the plant shall be treated in ETP and treated effluents shall conform to surface water standards prescribed by the Mo E & F, GOI or any other standards prescribed by the APPCB which ever is stringent. The treated waste water is to be utilized for development/maintenance of greenbelt. The remaining treated waste water is to be pumped through the pipelines to lagoons constructed on sand shoals in an area about Ac. 612, in the middle of River Godavari. The industry shall provide facility to collect the treated effluent samples periodically before discharging on to the sand shoals. The record of the analysis results of the samples shall be maintained and shall be made available to the inspecting officers.
- iv. The proponent shall undertake the following waste minimization measures:
 - Use of automated filling to minimize spillage.
 - Use of "closed feed" system into reactors.
 - Use of high pressure hoses for equipment cleaning to reduce wastewater generation.

c. Solid Waste:

- i. The solid waste generated after expansion in the form of boiler fly ash (347 TPD) should be used in brick manufacturing/ Cement plants/ agencies authorized by APPCB; ETP sludge (32 TPD) shall be disposed to egg tray manufacturers/ used as fuel in the boiler; chip dust (40 TPD) shall be used as fuel in the boiler; Garbage generated from the plant and colony shall be disposed to local municipalities / compost plant; Used batteries and waste oil shall be disposed to supplier/ authorized recycler. Ash shall be conveyed through pneumatic conveying system and stored in silos for dry disposal.

B. General Conditions:

- i. This order is valid for a period of 5 years.
- ii. "Consent for Establishment" shall be obtained from Andhra Pradesh Pollution Control Board under Air and Water Act before the start of any mining work at site.
- iii. No change in the process technology and scope of working should be made without prior approval of the SEIAA, A.P.
- iv. The proponent shall submit half-yearly compliance reports in respect of the terms and conditions stipulated in this order in hard and soft copies to the SEIAA on 1st June and 1st December of each calendar year.
- v. Ambient air quality-monitoring stations shall be established in the downwind direction as well as where maximum ground level concentration is anticipated in consultation with the APPCB.
- vi. Data on ambient air quality (RPM, SPM, SO₂, Nox) should be regularly submitted to the Ministry including its Regional Office located at Bangalore, SEIAA and the State Pollution Control Board/ Central Pollution Control Board once in six months.
- vii. Personnel working in dusty areas should wear protective respiratory devices and they should also be provided with adequate training and information on safety and health aspects.
- viii. Occupational health surveillance program of the workers should be undertaken periodically to observe any contractions due to exposure to dust and take corrective measures, if needed.
- ix. The proponent shall comply with rules under Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 and their amendments thereof. The proponent shall also comply with the rules under Hazardous Waste (Management and Handling) Rules, 1989 and its amendments thereof.

- x. A separate environmental management cell with suitable qualified personnel should be set-up under the control of a Senior Executive, who will report directly to the Head of the Organization.
- xi. The funds earmarked for environmental protection measures should be kept in separate account and should not be diverted for other purpose. Year wise expenditure should be reported to the Ministry and its Regional Office located at Bangalore.
- xii. The Regional Office of MOE&F located at Bangalore monitor compliance of the stipulated conditions. The project authorities should extend full cooperation to the officer (s) of the Regional Office by furnishing the requisite data/information/monitoring reports.
- xiii. A copy of clearance letter shall be marked to concerned Panchayat/ from whom suggestion / representation has been received while processing the proposal.
- xiv. State Pollution Control Board should display a copy of the clearance letter at the Regional Office, District Industry Center and Collector's Office /Tehsildar's Office for 30 days.
- xv. The project authorities should advertise at least in two local newspapers widely circulated, one of which shall be in the vernacular language of the locality concerned, within 7 days of the issue of the clearance letter informing that the project has been accorded environmental clearance and a copy of the clearance letter is available with the State Pollution Control Board and SEIAA, A.P.
- xvi. The SEIAA may revoke or suspend the order, if implementation of any of the above conditions is not satisfactory. The SEIAA reserves the right to alter/modify the above conditions or stipulate any further condition in the interest of environment protection.
- xvii. Concealing the factual data, submission of fabricated data, failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act, 1986.
- xviii. The proponent shall obtain all other mandatory clearances from respective departments.
- xix. The above conditions will be enforced inter-alia, under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991 along with their amendments and rules.

Sd/-
MEMBER SECRETARY
SEIAA, A.P.

Sd/-
MEMBER
SEIAA, A.P.

Sd/-
CHAIRMAN,
SEIAA, A.P.

To

Sri P.K. Suri, Unit - APPM,
M/s. The Andhra Pradesh Paper Mills Ltd.,
Sreeram Nagar, Rajahmundry,
East Godavari District.

//T.C.F.B.O//

P. N. Srinivasulu Reddy
JOINT CHIEF ENVIRONMENTAL ENGINEER (CFE)

SM

2/3/10



Government of India
Ministry of Environment and Forests

F. No. J-11011/410/2010-IA-II (I)

Paryavaran Bhawan
CGO Complex, Lodhi Road
New Delhi – 110 003

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Tele fax: 011: 2436 3963

Dated: 6th March 2014

To

The Managing Director,
M/s. Andhra Pradesh Paper Mills Limited
Sreeram Nagar, Rajahmundry,
District East Godavari,
Andhra Pradesh- 533105
Fax: 0883- 2461764; E-mail: pkhuri@andhrapaper.com teamlabs@gmail.com

Subject: Expansion of pulp production capacity from 500 TPD to 650 TPD by modernization and debottlenecking the process of **M/s Andhra Pradesh Paper Mills Limited** at Sreeram Nagar, Rajahmundry, East Godavari District, Andhra Pradesh - **Environmental Clearance - regarding.**

Sir,

This has reference to your letter no.APPM/RJY/MOD/EC/MOEF/1 dated 15.11.2011 along with copies of EIA-EMP report and subsequent communications dated 3.12.2013, 17.12.2013 and 1.1.2014 seeking environmental clearance under the provisions of EIA Notification, 2006. The Terms of Reference (TOR) for the aforesaid project was accorded by MOEF vide letter of even no dated 20.10.2010. The pulp and paper manufacturing industry is listed at S.No. 5(i) in Category A of the schedule of EIA Notification, 2006 and appraised by the Expert Appraisal Committee (Industry) of MoEF.

2. The Ministry of Environment and Forests has examined the application made EC for the aforesaid project. From the documents furnished, it is noted that M/s. Andhra Pradesh Paper Mills Limited have proposed for expansion of pulp production capacity from 500 TPD to 650 TPD by modernization and debottlenecking the process at Sreeram Nagar, Rajahmundry, East Godavari District, Andhra Pradesh. The project site is located at the intersection of the coordinates East $81^{\circ} 46' 20''$ and North latitude $17^{\circ} 01' 41''$ with an elevation of 26.5 m. The unit has 123.86 acres of land of which 27.90 acres of the area was developed as green belt. The proposed expansion will be carried out within the existing plant premises. River Godavari is flowing from northwest to south direction and passing at a distance of 0.7 km from the plant site. The site has never been inundated due to floods of R. Godavari as the MSL of the river is 9.14m and that of the site is 26.21 m. The nearest human settlement from the site is Rajahmundry town located at a distance of 1km. Rajahmundry Railway

station (SC Railway) is at a distance of 2.1 km from the plant area in south direction. National highway is at a distance of 3.2 km from the plant area in east direction. Divancheruvu west reserved forest is at a distance of 4.5 km in east direction, Divancheruvu east reserve forest is at a distance of 8.5 km in NE direction. No forestland is involved in the project area. No National Parks, Wildlife Sanctuaries/Eco-sensitive areas are located within 10 km radius of the site. Total cost for the proposed expansion is Rs. 19.60 crores in which Rs. 152.5 lakhs have been earmarked towards the capital cost and Rs. 350.8 lakhs have been earmarked towards the recurring cost after expansion for environmental protection.

3. Following are the existing and proposed production capacities:

S.No.	Products	EC obtained from MoEF dated 31.01.2005	EC obtained from SEIAA, Andhra Pradesh dated 26.2.2010	Proposed expansion (Present proposal)	Total Capacity
1.	Pulp (TPD)	500	--	From 500 to 650 TPD	650
2.	Paper (TPD)	330	593	--	593
3.	CPP (MW)	34	46	--	46

4. It is noted that the proposed expansion will be done by optimizing the production capacity, by ensuring the equipment and machinery is used to their optimal capacity, thereby enhancing the productivity. The optimization shall also proportionately reduce the resource consumption and effluent generation. The de-bottlenecking process involves replacement of screen rotors with Dolphin type rotors and installation of high pressure water pump to Eop & Do stages of bleach plant for washers mesh in the fibre line. Modification of air handling system and ESP in the recovery island will also be done.

5. It is noted that the emissions from the boiler and rotary kilns are passed through Electro Static Precipitator with an outlet concentration of 50 mg/Nm³. DG set is provided with stack height as per CPCB guidelines. Bag filter is provided to control the fugitive emissions.

6. The total water requirement after expansion will be 49,100 m³/day, which is drawn from the River Godavari. The wastewater generated from the plant after expansion would be 35,955 m³/day which will be reused for green belt development after treatment and excess treated waste water would be sent to turupulanka sand shoals of River Godavari. Domestic effluent of 2,800 m³/day would be sent to municipal sewer line. The unit has an existing effluent treatment plant with a capacity of 20 MGD for treating the effluent generated from process blow downs. The capacity is adequate to meet the total effluent generation of 35,955 m³/day after debottlenecking.

7. The solid wastes generated from the process are ETP sludge, which would be sent to boiler or sold to egg tray manufacturers, chip dust shall be sent to boiler, lime sludge shall be reburnt in rotary lime kiln and from the utilities are lubricating oil, Container liners and PVC scrap, which are sent to authorized recyclers.

8. Public Hearing / Public Consultation meeting was conducted by the Andhra Pradesh Pollution Control Board on 21.9.2011.

9. The proposal was considered by the 32nd meeting of the Expert Appraisal Committee (Industry) held during 27-28th January 2012, 10th meeting of the Reconstituted Expert Appraisal Committee (Industry) held during 29-31st July 2013 and further reconsidered in its 15th meeting held

during 29-30th January 2014. The Committee recommended the proposal for environmental clearance subject to stipulation of specific conditions along with other environmental conditions.

10. Based on the documents furnished and presentation made by you and your consultant, M/s. Team Labs and Consultants - Hyderabad, the Ministry of Environment and Forests hereby accords environmental clearance to the above project under the provisions of EIA Notification dated 14th September 2006, subject to strict compliance of the following Specific and General conditions:

A. SPECIFIC CONDITIONS

- i. Compliance to all the specific and general conditions stipulated for the existing plant by the Central/State Government shall be ensured and regular reports submitted to the Ministry and its Regional Office at Bangalore.
- ii. The project authority shall install multi cyclones, wet scrubbers with the boilers to achieve the particulate emission below 50 mg/Nm³. The emissions from chemical recovery section shall be controlled through primary and secondary venturi scrubbers.
- iii. Data on ambient air, stack and fugitive emissions shall be regularly submitted online to Ministry's Regional office at Bangalore SPCB and CPCB as well as hard copy once in six months and display data on PM₁₀, PM_{2.5}, SO₂ and NO_x outside the premises at the appropriate place for the general public.
- iv. In case of treatment process disturbances/failure of pollution control equipment adopted by the unit, the respective unit shall be shut down and shall not be restarted until the control measures are rectified to achieve the desired efficiency.
- v. The total water requirement (including existing) shall not exceed 49,100 m³/day. The industry shall ensure the compliance of the standards for discharge of the treated effluent from the unit as stipulated under the EPA rules or SPCB whichever is more stringent. The company shall make efforts to limit the water consumption upto 75 m³/tonne of product. Adequate steps including use of modern RO/UF based technologies shall be used to increase recycling and reduce water consumption.
- vi. Adequate number of influent and effluent quality monitoring stations shall be set up in consultation with the State Pollution Control Board and regular monitoring shall be carried out for all relevant parameters to maintain the effluent treatment efficiency. Online flow meter, pH meter, conductivity meter etc. shall be installed. The report shall be submitted to Ministry's Regional Office at Bangalore, SPCB and CPCB.
- vii. Ground water quality study in and around the project area shall be conducted and report submitted to Ministry's Regional Office at Bangalore, SPCB and CPCB.
- viii. The company shall install Oxygen Delignification (ODL) Plant and shall maintain AOX below 1 kg/tonne of paper production.
- ix. The company shall submit the comprehensive water management plan along with monitoring plan for the ground water quality and the level, within three months from date of issue of this letter.

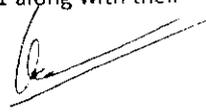
- x. The project authority shall dispose of hazardous waste as per the provision of Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008.
- xi. The company shall develop green belt in 33% of the total land as per the CPCB guidelines to mitigate the effect of fugitive emissions.
- xii. Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.
- xiii. The company shall make the arrangement for protection of possible fire hazards during manufacturing process in material handling.
- xiv. All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the pulp and paper sector shall be strictly implemented.
- xv. All the commitments made to the public during the Public Hearing/Public Consultation meeting held on 21.9.2011 shall be satisfactorily implemented and a separate budget for implementing the same shall be allocated and information submitted to the Ministry's Regional Office at Bangalore.
- xvi. The proponent shall adopt a 'Model Village' under CSR. At least 2 % of the net retain profits of the project shall be earmarked towards the Enterprise Social Commitment based on Public Hearing issues and item-wise details along with time bound action plan shall be prepared and submitted to the Ministry's Regional Office at Bangalore. Implementation of such program shall be ensured accordingly in a time bound manner.
- xvii. Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, Safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.

B. GENERAL CONDITIONS:

- i. The project authorities must strictly adhere to the stipulations made by the Andhra Pradesh Control Board and the State Government.
- ii. No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment and Forests.
- iii. At least four ambient air quality monitoring stations shall be established in the downward direction as well as where maximum ground level concentration of PM₁₀, PM_{2.5}, SO₂ and NO_x are anticipated in consultation with the SPCB. Data on ambient air quality and stack emission shall be regularly submitted to this Ministry including its Regional Office at Bangalore and the SPCB/CPCB once in six months.
- iv. Industrial wastewater shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th May, 1993 and 31st December, 1993 or as amended from time to time. The treated wastewater shall be utilized for plantation purpose.

- v. The overall noise levels in and around the plant area shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels shall conform to the standards prescribed under EPA Rules, 1989 viz. 75 dBA (daytime) and 70 dBA (nighttime).
- vi. Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.
- vii. The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.
- viii. The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report. Further, the company must undertake socio-economic development activities in the surrounding villages like community development programmes, educational programmes, drinking water supply and health care etc.
- ix. Requisite funds shall be earmarked towards capital cost and recurring cost/annum for environment pollution control measures to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government. An implementation schedule for implementing all the conditions stipulated herein shall be submitted to the Regional Office of the Ministry at Bangalore. The funds so provided shall not be diverted for any other purpose.
- x. A copy of clearance letter shall be sent by the proponent to concerned Panchayat, Zila Parishad/Municipal Corporation, Urban Local Body and the local NGO, if any, from whom suggestions/representations, if any, were received while processing the proposal. The clearance letter shall also be put on the web site of the company by the proponent.
- xi. The project proponent shall upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of the MOEF at Bangalore. The respective Zonal Office of CPCB and the SPCB. The criteria pollutant levels namely; PM_{10} , $PM_{2.5}$, SO_2 , NO_x (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the projects shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.
- xii. The project proponent shall also submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MOEF, the respective Zonal Office of CPCB and the SPCB. The Regional Office of this Ministry at Bangalore / CPCB / SPCB shall monitor the stipulated conditions.
- xiii. The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental conditions and shall also be sent to the respective Regional Office of the MOEF at Bangalore by e-mail.

- xiv. The Project Proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of Environment and Forests at <http://envfor.nic.in>. This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the Regional office at Bangalore.
- xv. Project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the date of commencing the land development work.
11. The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.
12. The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.
13. The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 and the Public (Insurance) Liability Act, 1991 along with their amendments and rules.



(Dr. T. Chandini)
Director

Copy to:

1. The Secretary, State Department of Environment, Government of Andhra Pradesh, Mantralaya, Hyderabad.
2. The Chairman, Central Pollution Control Board, Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
3. The Chairman, Andhra Pradesh State Pollution Control Board, 2nd Floor, HUDA Complex, Maitrivaram, S.R.Nagar, Hyderabad- 500 038.
4. The Additional Principal Chief Conservator of Forests (Central), Regional Office (SZ), Kendriya Sadan, IVth Floor, E&F Wing, 17th Main Road, Koramangala, Bangalore-560034.
5. Monitoring Cell, Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi- 110003.
6. Guard file/ Record file/Monitoring file.



सत्यमेव जयते

Government of India

Ministry of Environment, Forests & Climate Change

F. No. J-11011/410/2010-IA-II (I)

Indira Paryavaran Bhawan
CGO Complex, Lodhi Road
New Delhi – 110 003

E-mail: tchand2003@yahoo.co.uk

Tele fax: 011: 2436 3963

Dated: 12th December 2014

To

Shri Rampraveen Swaminathan,
CEO, M/s International Paper APPM Ltd.,
Sreeram Nagar, Rajahmundry,
District East Godavari,
Andhra Pradesh- 533105

Fax: 0883- 2461764; E-mail: Rampraveen.swaminathan@lpaper.com piyush.shah@lpaper.com

Subject: Expansion of pulp production capacity from 175,000 TPA to 227,500 TPA (500 TPD to 650 TPD) by modernization and debottlenecking the process of M/s International Paper APPM Ltd. at Sreeram Nagar, Rajahmundry, East Godavari District, Andhra Pradesh – Amendment in Environmental Clearance No.J-11011/410/2010-IA.II(I) dated 06.03.2014 read with letter dated 26.08.2014 - regarding.

Sir,

This is with reference to your letter dated 09.09.2014 with reference the environmental clearance dated 06.03.2014 granted to the aforesaid project seeking an amendment in the unit of total production capacity of pulp production capacity to be mentioned in Tonnes per Annum (TPA) in addition to Tonnes per Day (TPD) on the basis of 350 days of operation.

2. The matter was considered in the 25th Expert Appraisal Committee (Industry) meeting held on 13th-14th October 2014. It was noted that the project was granted an environmental clearance No. J-11011/410/2010-IA.II(I) dated 06.03.2014 and the EC was thereafter transferred in the name of M/s International Paper APPM Ltd, vide MOEF letter dated 26.08.2014. Project proponent has, vide letter dated 09.09.2014 requested the Ministry that the expansion of pulp production capacity from 500TPD to 650TPD be also mentioned in Tonnes per Annum production as 175,000 TPA to 227,500TPA considering 350 days of operation. This was agreed to.

The Ministry of Environment , Forests and Climate Change hereby amends the Environmental Clearance J-11011/410/2010-IA.II(I) dated 06.03.2014 read with letter dated 26.08.2014 as follows:

“Expansion of Pulp production capacity from 175,000 TPA to 227,500 TPA (500 TPD to 650 TPD) assuming 350 days of operation”

All other conditions remain the same.

This issues with the approval of the Competent Authority.

(Dr.T.Chandini)
Scientist F

Copy to:

1. The Secretary, State Department of Environment, Government of Andhra Pradesh, Mantralaya, Hyderabad.
2. The Chairman, Central Pollution Control Board, Parivesh Bhavan, CBD-cum-Office Complex, East Arjun Nagar, Delhi-110032.
3. The Chairman, Andhra Pradesh State Pollution Control Board, 2nd Floor, HUDA Complex, Maitrivaram, S.R.Nagar, Hyderabad- 500 038.
4. The Additional Principal Chief Conservator of Forests (Central), Regional Office (SZ), Kendriya Sadan, IVth Floor, E&F Wing, 17th Main Road, Koramangala, Bangalore-560034.
5. Monitoring Cell, Ministry of Environment and Forests, Paryavaran Bhavan, CGO Complex, New Delhi- 110003.
6. Guard file/ Record file/Monitoring file.
- 7.

(Dr.T.Chandini)
Scientist F

F. No. J-11011/410/2010-IA.II(I)
 Government of India
 Ministry of Environment, Forest and Climate Change
 (I.A. Division – Industry I sector)

Indira Paryavaran Bhawan
 Jor Bagh Road, Aliganj,
 New Delhi – 110003

E-mail: r.sundar@nic.in
 Tel: 011-20819378

Dated: 28th April, 2022

To

Shri. Ashok Kumar,
 Vice President (operation) & Mill Manager
 M/s. International Paper APPM Limited
 Village Sreeram Nagar, Tehsil Rajahmundry,
 District East Godavari, (AP) – 533 105,
 Email: rjyenvironment@andhrapaper.com; Mob. + 91 70329 18778

Subject: Expansion of Pulp production capacity from 1,75,000 TPA to 2,27,500 TPA (500 TPD to 650 TPD) by modernization and debottlenecking the process by **M/s. International Paper APPM Limited** located at Sreeram Nagar, Rajahmundry, **East Godavari District, Andhra Pradesh– Extension of Validity of Environment Clearance – regarding.**

Sir,

1. This has reference to the online application of M/s. International Paper APPM Limited vide proposal no IA/AP/IND/255479/2022 dated 08/02/2022 along with Form-6 and sought for Extension of validity of Environment Clearance (EC) accorded by Ministry vide letter no. J-11011/410/2010-IA.II(I) dated 06/03/2014 and subsequent amendment dated 12/12/2014.
2. The proposal cited above was considered in 2nd meeting of Expert Appraisal Committee (Industry 1 sector) held on 22-23rd March, 2022. The EAC proceeding of the said meeting is furnished as below:

Details submitted by the project proponent

3. The project was granted Environmental Clearance vide letter no J-11011/410/2010-IA.II(I) dated 06/03/2014 from MoEF&CC in the name of M/s. Andhra Pradesh Paper Mills Limited. Subsequently, the EC was transferred in the name of M/s. International Paper APPM Ltd vide MoEF&CC letter dated 26/08/2014. Thereafter, amendment in EC was granted vide letter of even no. dated 12/12/2014 in the name of M/s. International Paper APPM Ltd.
4. The unit obtained consent to establish (CTE) vide order no. APPCB/VSP/KKD/361/CFE/HO/2012 dated 20/10/2014. Subsequently, extension of validity of CTE was obtained vide order no. 361/APPCB/CFE/RO-KKD/HO/2012 dated 14/12/2021 valid till 20/10/2024 and CTO vide order no. APPCB/VSP/RJY/361/CFO/HO/2018 dated 02/04/2018 valid till 30/06/2023.

Extension of validity of Environment Clearance titled "Expansion of Pulp production capacity from 1,75,000 TPA to 2,27,500 TPA (500 TPD to 650 TPD) by modernization and debottlenecking the process by M/s. International Paper APPM Limited located at Sreeram Nagar, Rajahmundry, East Godavari District, Andhra Pradesh"

0/10

5. The implementation status of the existing EC is as follows:

S No	Products	As per EC dated 06/03/2014 and amendment dated 12/12/2014	As per CFO dated 02/04/2018	Balance Quantity
1	Pulp (TPA)	2,27,500	2,00,000	27,500
2	Paper (TPA)	2,07,550	2,07,550	--
3	Captive Power (MW)	46	46	--

Note: Balance quantity of Pulp with respect to 2014 EC i.e. 27,500 TPA yet to be implemented, for that M/s. Andhra Paper Limited (Formerly International Paper APPM Ltd) is seeking EC validity extension.

Reasons for delay in implementation of the project:

6. The proponent has submitted that after obtaining the Environmental Clearance, part of the facilities has been implemented. PP could not go ahead with the balance implementation due to change in Management and Covid-19 Pandemic.
7. PP has further submitted that the unimplemented portion of Environment Clearance will be implemented by 15/02/2025 as per the implementation schedule submitted along-with Form 6. Therefore, the proponent has requested for extension of validity of EC dated 06/03/2014 and amendment dated 12/12/2014 up to 05/03/2025.

Observations of the Committee

8. The Committee noted the following:
- Original EC is accorded by the Ministry vide letter no J-11011/410/2010-IA.II(I) dated 06/03/2014 in the name of M/s. Andhra Pradesh Paper Mills Limited. Subsequently, the EC was transferred in the name of M/s. International Paper APPM Ltd vide MoEF&CC letter dated 26/08/2014. Further, amendment in EC was granted vide letter of even no. dated 12/12/2014 in the name of M/s. International Paper APPM Ltd.
 - Validity of EC will expire on 05/3/2022 according to the provision contained in the MoEF&CC notification dated 18/01/2021.
 - PP in the instant proposal requested for extension of validity of environment clearance dated 06/03/2014 for a further period of 3 years i.e. up to 05/03/2025.
 - EAC noted that as per EC dated 06/03/2014 has completed most of facilities and only Pulp facility for 27,500 TPA is pending for implementation as mentioned at para 5 above.
 - PP has provided the schedule for implementation of the unimplemented facility of pulp. As per the time schedule, the project will be implemented by February, 2025.
 - PP has given written assurance to change the name in EC dated 06/03/2014 from M/s. International Paper APPM Ltd. to M/s Andhra Papers Limited after extension of validity of EC.

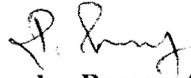
Recommendations of the Committee

9. In view of the foregoing and after deliberations, the Committee recommended to extend the validity of Environment Clearance for a period of three years beyond 05/03/2022, i.e., from 06/03/2022 to 05/03/2025 subject to stipulation of environmental safeguards prescribed in the EC dated 06/03/2014. EC transfer dated 26/08/2014 and amendment dated 12/12/2014.

Decision of MoEF&CC

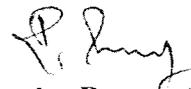
10. The undersigned is directed to inform that Ministry of Environment, Forest and Climate Change has examined the proposal in accordance with the Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and after accepting the recommendations of the Expert Appraisal Committee (Industry-I) hereby decided to grant extension of validity of the Environmental Clearance for the above-mentioned project up to 05/03/2025 subject to environmental safeguards prescribed in the EC dated 06/03/2014, EC transfer dated 26/08/2014 and amendment dated 12/12/2014.
11. All other terms and conditions stipulated in the environmental clearance accorded vide letter no. J-11011/410/2010-IA.II(I) dated 06/03/2014, EC transfer dated 26/08/2014 and subsequent amendment dated 12/12/2014 shall remain unchanged.
12. The project proponent shall obtain fresh environmental clearance in case of change in scope of the project, if any.
13. This issues with the approval of Competent Authority.

Yours faithfully,


(Sundar Ramanathan)
 Scientist 'E'

Copy to: -

1. Secretary, Department of Environment, Government of Andhra Pradesh, Hyderabad.
2. Regional Officer, Ministry of Environment, Forest and Climate Change, Integrated Regional Office, Green House Complex, Vijayawada – 520010
3. Chairman, Central Pollution Control Board, Parivesh Bhawan, CBD-Cum-Office Complex, East Arjun Nagar, New Delhi-110 032.
4. Chairman, Andhra Pradesh State Pollution Control Board, D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamalavari Street, Kasturibaipet, Vijayawada – 520 010
5. Member Secretary, Central Ground Water Authority, A2, W- 3 Curzon Road Barracks, K.G. Marg, New Delhi-110001.
6. Chief Wildlife Warden, Govt. of Andhra Pradesh, Aranya Bhawan, Saifabad, Hyderabad-500004
7. District Collector, East Godavari District, Andhra Pradesh.
8. Guard File/Record File/Monitoring File.
9. MoEF&CC Website.


(Sundar Ramanathan)
 Scientist 'E'



F. No. J-11011/410/2010-IA.II (I)
Government of India
Ministry of Environment, Forest and Climate Change
(Impact Assessment Division)

Indira Paryavaran Bhawan
Vayu Wing, 3rd Floor,
Jor Bagh Road, Aliganj,
New Delhi – 110003

Dated: 24th March, 2023

To,

M/s Andhra Paper Limited
 Sriramnagar, Rajahmundry, East Godavari,
 Andhra Pradesh-533105
 E-mail: rjyenvironment@andhrapaper.com

Subject: Expansion of Pulp production capacity from 1,75,000 TPA to 2,27,500 TPA (500 TPD to 650 TPD) by modernization and debottlenecking the process by M/s. International Paper APPM Limited located at Sreeram Nagar, Rajahmundry, East Godavari District, Andhra Pradesh- Transfer of EC from M/s. International Paper APPM Limited to M/s. Andhra Paper Limited – regarding

- Ref. :**
- (i) Ministry's EC letter No. J-11011/410/2010-IA-II (I) dated 06/03/2014
 - (ii) Ministry's EC transfer letter No. J-11011/410/2010-IA. II (I) dated 26/08/2014
 - (iii) Ministry's amendment in EC letter No. J-11011/410/2010-IA. II (I) dated 12/12/2014
 - (iv) Ministry's EC validity extension letter dated No. J-11011/410/2010-IA. II (I) 28/04/2022
 - (ii) Online proposal no. IA/OR/IND/291032/2022 dated 21/12/2022

Sir,

Reference is invited to your online proposal no. IA/AP/IND/254479/2022 dated 21/03/2022 seeking transfer of Environment Clearance cited above from M/s. International Paper APPM Limited to M/s. Andhra Paper Limited.

2. The Ministry of Environment, Forest and Climate Change (MoEF&CC) has examined the request submitted by you and the following points are noted:
- i. Environment clearance (EC) to the project cited above was initially accorded by the Ministry vide letter no letter no J-11011/410/2010-IA.II(I) dated 06/03/2014 from MoEF&CC in the name of M/s. Andhra Pradesh Paper Mills Limited. Subsequently, the EC was transferred in the name of M/s. International Paper APPM Ltd vide MoEF&CC letter dated 26/08/2014. Thereafter, amendment in EC was granted vide letter of even no. dated 12/12/2014 in the name of M/s. International Paper APPM Ltd. Further validity of the EC was extended vide letter dated 28/04/2022.
 - ii. According to the records made available by the project proponent, consent to establish (CTE) vide order no. APPCB/VSP/KKD/361/CFE/HO/2012 dated 20/10/2014. Subsequently, extension of validity of CTE was obtained vide order no. 361/APPCB/CFE/RO-KKD/HO/2012 dated 14/12/2021 valid till 20/10/2024 and CTO vide order no. APPCB/VSP/RJY/361/CFO/HO/2018 dated 02/04/2018 valid till 30/06/2023.

iii. The implementation status of the existing EC is as follows:

S No	Products	As per EC dated 06/03/2014 and amendment dated 12/12/2014	As per CFO dated 02/04/2018
1	Pulp (TPA)	2,27,500	2,00,000
2	Paper (TPA)	2,07,550	2,07,550
3	Captive Power (MW)	46	46

iv. Reasons for transfer of EC:

The company changed its name from “International Paper APPM Limited” to “Andhra Paper Limited” as per the “certificate of Incorporation no L21010AP1964PLC001008 pursuant to change of name dated 09.01.2020, issued by the Registrar of Companies, Ministry of Corporate Affairs, Vijayawada. Therefore, transfer of Environment Clearance dated 06/03/2014 and amendment in EC dated 12/12/2014 and validity extension dated 28/04/2022 is requested from M/s. International Paper APPM Limited to M/s. Andhra Paper Limited.

Sl. No.	Name of Company	CIN No.	Status w.r.t. Change of ownership
A.	M/s. International Paper APPM Limited	L21010AP1964PLC001008	As per Sl. No. 1 (f) of Form-7, the project proponent has submitted that the proposal involves change of ownership.
B.	M/s. Andhra Paper Limited	L21010AP1964PLC001008	

v. Documents submitted for EC transfer:

- Form No.7 for transfer of Environmental Clearance.
- certificate of Incorporation no L21010AP1964PLC001008 pursuant to change of name dated 09.01.2020, issued by the Registrar of Companies, Ministry of Corporate Affairs, Vijayawada.
- Undertaking by way of affidavit in non-judicial stamp certificate dated 19/01/2022 by M/s. Andhra Paper Limited stating that they will abide/obey all the conditions stipulated in the Environment Clearance by MoEF&CC vide letter no. J-11011/410/2010-IA-II (I) dated 06/03/2014.

3. This Ministry hereby accepts your request to transfer the Environment Clearance accorded by MoEF&CC vide letter no. J-11011/410/2010-IA. II (I) dated 06/03/2014 and amendment dated 12/12/2014 and validity extension dated 28/04/2022 from M/s. International Paper APPM Limited to M/s. Andhra Paper Limited subject to satisfactory compliance to all the stipulated specific and general conditions. You are hereby requested to obtain Consent to establish / Consent to Operate in the name of M/s. Andhra Paper Limited from Andhra Pradesh State Pollution Control Board.

4. M/s. Andhra Paper Limited shall comply with the all specific and general conditions stipulated in the Environment Clearance letter dated 06/03/2014 and amendment dated 12/12/2014 and validity extension dated 28/04/2022.

5. In case, there is a change in the scope of the project, fresh Environment Clearance shall be obtained.
6. This issues with the approval of the Competent Authority.

Yours faithfully,



(Dr. R. B. Lal)
Scientist 'F'/ Director
 Tel: 011-20819346
 Email-rb.lal@nic.in

Copy to:-

1. The Principal Secretary, Environment and Forests Department Secretariat, Government of Andhra Pradesh, B Block, Secretariat, Hyderabad-500004
2. The Director General of Forest, Ministry of Environment, Forest and Climate Change, New Delhi.
3. The Principal Chief Conservator of Forests, Government of Andhra Pradesh, Aranya Bhawan, Hyderabad-500 004
4. Inspector General of Forests, Integrated Regional Office, Ministry of Environment, Forest and Climate Change, Vijayawada Green House Complex, Vijayawada, Andhra Pradesh 520010
5. The Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi - 110032
6. The Member Secretary, Andhra Pradesh Pollution Control Board, D.No. 33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamalavari, Street, Kasturibaipet, Vijayawada – 520010
7. The Member Secretary, Central Ground Water Authority, Jamnagar House, 18/11, Man Singh Road Area, New Delhi, Delhi 110001
8. The Chief Wildlife Warden, Govt. of Andhra Pradesh, Aranya Bhawan, Saifabad, Hyderabad-500004
9. The District Collector, East Godavari District, Andhra Pradesh
10. Monitoring Cell, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi.
11. Guard File/Monitoring File/Record File/ MoEF&CC Website/ Parivesh Portal



(Dr. R. B. Lal)
Scientist 'F'/ Director
 Tel: 011-20819346
 Email-rb.lal@nic.in

	ANDHRA PRADESH POLLUTION CONTROL BOARD D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamalavari Street, Kasturibaipet, Vijayawada - 520 010 Phone. No.0866-2463217, Website : www.appcb.ap.nic.in
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**RED CATEGORY
RENEWAL OF CONSENT & AUTHORIZATION ORDER
BY REGISTERED POST WITH ACKNOWLEDGEMENT DUE**

Consent Order No:APPCB/VSP/RJY/361/CFO/HO/2018-

Date: 02.04.2018

CONSENT is hereby granted for Operation under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and Authorisation under Rule 6 of the Hazardous & Other Wastes (Management and Transboundary, Movement) Rules, 2016 and the rules and orders made there under (hereinafter referred to as 'the Acts', 'the Rules') to:

M/s. International Paper APPM Limited,
Unit : Rajahmundry
Sreeramnagar, Rajahmundry,
East Godavari District
E-mail: sreeramachandra.susaria@ipaper.com

(Hereinafter referred to as 'the Applicant') authorizing to operate the industrial plant to discharge the effluents from the outlets and the quantity of Emissions per hour from the chimneys as detailed below Outlets for discharge of effluents:

i) Out lets for discharge of effluents:

Outlet No.	Outlet Description	Max Daily Discharge KLD	Point of Disposal
1.	Process & Washings effluents after treatment	21,169	Treated in ETP and the treated effluent to Greenbelt development and excess to Turupu Lanka Sand shoals of River Godavari.
2.	Cooling blow down & Boiler and DM plant regeneration	10,365	
3.	Domestic effluents from Plant	400	
4.	Domestic effluents from township after treatment	2480	Public sewer.

ii) Emissions from chimneys:

Chimney No.	Description of Chimney	Quantity of Emissions at peak flow (m ³ /hr)
1	Attached to 1 x 105 TPH Coal fired boiler along with 34 MW Turbine	2,30,000
2	Attached to 1 x 1300 TPD Recovery boiler	2,42,000
3	Attached to 100 TPD Rotary Lime Kiln-I	38,750
4	Attached to 160 TPD Rotary Lime Kiln-II	42,500
5	Attached to 2 X 33 TPH Coal fired Boilers along with 2 x 6250 KVA Turbo generator sets. (Standby)	33,876 for each boiler
6	Attached to 2 X 27 TPH Coal fired Boilers. (Standby)	32,724 for each boiler
7	Attached to 1 X 45 TPH Coal fired Boiler along with 1x15000 KVA Turbo generators sets. (Standby)	90,180
8	Attached to Recovery Boiler-4 Main dissolving Tank Vent	---
9.	Attached to Pulp Bleach Plant Vents	--

iii) HAZARDOUS WASTE AUTHORISATION (FORM - II) [See Rule 6 (2)]

M/s.International Paper APPM Limited, Unit: Rajahmundry, Sri Ram Nagar, Rajahmundry, East Godavari District is hereby granted an authorization to operate a facility for collection, reception, storage, treatment, transport and disposal of Hazardous Waste namely

• HAZARDOUS & OTHER WASTES WITH RECYCLING OPTION:

S. No	Name of Hazardous Waste	Stream	Quantity (Max. after expansion)	Method of Disposal
1.	ETP Sludge	35.3 of Schedule - I	62 TPD	Part of the sludge to egg tray units/sun dry paper board industries for recycling and the remaining in the boiler after drying along with coal.
2.	Lime Sludge	32.3 of Schedule - I	424 TPD	Re-burnt in Rotary lime kiln to produce lime and reuse in the process.
3.	Used lubricating oil	5.1 of Schedule - I	7.98 TPA	To authorized reprocessers (or) internal recycling / Reuse
4.	Container liners of Hazardous Wastes/ Hazardous chemicals	33.1 of Schedule - I	73 TPA	After complete detoxification shall be sent to outside parties.
5.	E-Waste	-----	30 TPA	Authorized Collection centers/dismantlers/re-processors/return to suppliers.

This consent order is valid for manufacture of the following products along with capacities only.

S. No	Products	Capacity
1.	Paper	207550 TPA
2.	Pulp	200000 TPA
3.	Captive Power	46 MW
4.	Paper Sheets (A4 sheeter)	267 TPD

This order is subject to the provisions of 'the Acts' and the Rules' and orders made thereunder and further subject to the terms and conditions incorporated in the schedule A, B & C enclosed to this order.

This combined order of consent & Hazardous Waste Authorisation shall be valid for a period ending with the 30th day of June, 2023.

Bandla Siva
Sankar
Prasad
 MEMBER SECRETARY

To
 M/s. International Paper APPM Limited,
 Unit : Rajahmundry
 Sreeramnagar, Rajahmundry,
 East Godavari District

Copy To:

1. The JCEE, Zonal Office, **Viskhapatnam** for information and necessary action.
2. The JCEE, Unit-II, APPCB, **Vijayawada** for information and necessary action.
3. The JCEE (HWM), APPCB, **Vijayawada** for information and necessary action.
4. The Environmental Engineer, Regional Office, **Kakinada** for information and necessary action.

SCHEDULE - A

1. Any up-set condition in any industrial plant / activity of the industry, which result in, increased effluent / emission discharge and/ or violation of standards stipulated in this order shall be informed to this Board, under intimation to the Collector and District Magistrate and take immediate action to bring down the discharge / emission below the limits.
2. The industry should carryout analysis of waste water discharges or emissions through chimneys for the parameters mentioned in this order on quarterly basis and submit to the Board.
3. All the rules & regulations notified by Ministry of Law and Justice, Government of India regarding Public Liability Insurance Act, 1991 should be followed as applicable.
4. The industry should put up two sign boards (6x4 ft. each) at publicly visible places at the main gate indicating the products, effluent discharge standards, air emission standards, hazardous waste quantities and validity of CFO and exhibit the CFO order at a prominent place in the factory premises.
5. Not withstanding anything contained in this consent order, the Board hereby reserves the right and powers to review / revoke any and/or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Acts by the Board.
6. The industry shall file the water cess returns in Form-I as required under section (5) of Water (Prevention and Control of Pollution) Cess Act, 1977 on or before the 5th of every calendar month, showing the quantity of water consumed in the previous month along with water meter readings. The industry shall remit water cess as per the assessment orders as and when issued by Board.
7. The applicant shall submit Environment statement in Form V before 30th September every year as per Rule No.14 of E(P) Rules, 1986 & amendments thereof.
8. The applicant should make applications through Online for renewal of Consent (under Water and Air Acts) and Authorization under H&OW (M&TM) Rules, 2016 at least 120 days before the date of expiry of this order, along with prescribed fee under Water and Air Acts and detailed compliance of CFO conditions for obtaining Consent & HW Authorization of the Board. The industry should immediately submit the revised application for consent to this Board in the event of any change in the raw material used, processes employed, quantity of trade effluents & quantity of emissions. Any change in the management shall be informed to the Board. The person authorized should not let out the premises / lend / sell / transfer their industrial premises without obtaining prior permission of the State Pollution Control Board.
9. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules 1982, to Appellate authority constituted under Section 28 of the Water(Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air(Prevention and Control of Pollution) Act, 1981.

SCHEDULE - B**WATER POLLUTION:**

1. The effluent discharged shall not contain constituents in excess of the tolerance limits mentioned below:

Outlet	Parameter	Limiting Standards
1 & 2	pH	6.50 - 8.50
	TSS	100 mg/l
	Oil and Grease	10 mg/l
	COD	250 mg/l
	BOD	30 mg/l
	AOx	1.0 kg/ton of paper
4	pH	5.50 - 9.00
	TSS	600 mg/l
	Oil and Grease	20 mg/l
	BOD	350 mg/l

2. The source of water is River Godavari. The following is the permitted water consumption:

Sl. No.	Purpose	Quantity (KLD)
1	Industrial cooling, boiler feed.	12782
2	Domestic & Gardening purposes.	3700
3	Process, whereby water gets polluted and pollutants are easily bio degradable.	--
4	Processing, whereby water gets polluted and the pollutants are not easily bio - degradable.	27130
Total		43612

Separate meters with necessary pipe-line shall be maintained for assessing the quantity of water used for each of the purposes mentioned above for Cess assessment purpose.

AIR POLLUTION:

2. The emissions shall not contain constituents in excess of the prescribed limits mentioned below:

Chimney No.	Parameter	Emission Standards
1, 2, 5, 6, 7	Particulate matter	50 mg/Nm ³
3 & 4	Particulate matter	50 mg/Nm ³
	H ₂ S	10 mg/Nm ³

5. The industry shall comply with emission limits for DG sets upto 800 KW as per the Notification G.S.R.520 (E), dated 01.07.2003 under the Environment (Protection) Amendment Rules, 2003 and G.S.R.448(E), dated 12.07.2004 under the Environment (Protection) Second Amendment Rules, 2004. In case of DG sets more than 800 KW shall comply with emission limits as per the Notification G.S.R.489 (E), dated 09.07.2002 at serial no.96, under the Environment (Protection) Act, 1986.
6. The industry shall comply with ambient air quality standards of PM₁₀ (Particulate Matter size less than 10 µm) - 100 µg/ m³; PM_{2.5}(Particulate Matter size less than 2.5 µm) - 60 µg/ m³; SO₂ - 80 µg/ m³; NO_x - 80 µg/m³, outside the factory premises at the periphery of the industry.
Noise Levels: Day time (6 AM to 10 PM) - 75 dB (A)
Night time (10 PM to 6 AM) - 70 dB (A)

GENERAL:

- The industry shall not increase the capacity beyond the permitted capacity mentioned in this order, without obtaining CFE & CFO of the Board.
- The industry shall restrict the temperature of waste water to below 35°C at inlet of ETP. The plan of action to restrict the temperature of waste water at inlet ETP within 2 months shall be furnished to RO Kakinada and ZO Visakhapatnam.
- The industry shall implement adequate dust containment cum extraction measures near lime kiln 1 & 2 to mitigate fugitive emission and shall report compliance to RO, Kakinada and ZO, Visakhapatnam.
- The industry shall comply with CPCB directions dated 05.02.2014 & 02.03.2015 on online connectivity to CPCB/APPCB website.
- The industry shall renew the lease permission of sand shoals from the Government of Andhra Pradesh.
- The industry shall submit detailed action plan for complying CFO conditions within 15 days at the Regional Office - Kakinada.
- The industry shall take measures to control the smell nuisance (Mercaptanes and others) and there shall not be any perceptible odour outside the industry premises.
- The industry shall maintain proper house keeping.

15. The industry shall operate the NCG system continuously to reduce smell nuisance mainly during winter season.
16. The industry shall submit monitoring reports of composite samples of effluent, on monthly basis to the E.E., RO, Kakinada.
17. The industry shall submit a report on findings of studies proposed to be conducted for colour removal, as per E.C., dt. 31.01.2005.
18. The industry shall maintain records of AAQM stations as per CFE dt. 19.05.2004. They shall submit monthly reports to the E.E., RO, Kakinada.
19. The industry shall identify all possible sources of HVLC of Non - condensable gases and handle them properly to ensure no smell complaints are received from the surrounding areas.
20. The industry shall install pretreatment systems to NCG incinerator immediately and action plan for revamping of all engineering operations attached to system of NCG incinerator shall be submitted to RO-Kakinada.
21. The industry shall install closed containment system for prevention and control of dust pollution at wood chip area.
22. The industry shall comply with conditions of EC dated 31.01.2005.
23. The industry shall dispose solid waste (NON HAZARDOUS) as follows

S. No.	Name of the Solid Waste	Quantity	Disposal
1.	ETP Sludge (Secondary ETP Biomass)	30 TPD	Partly to boiler and partly to egg try/sun dry paper units for beneficial use/reuse as manure.
2.	Waste Lime Sludge	25 TPD	Disposed to Cement industry or Brick kilns for beneficial use.
3.	PVC/HDPE & Polythene Scrap	25 TPA	Authorized recyclers/re-processors.
4.	Chip Dust	52 TPD	To Producer Gas plant and partly to boiler or re-users for beneficial purposes.
5.	Wood Bark	50 TPD	To Producer Gas plant and partly to boiler or re-users for beneficial purposes.
6.	Wood waste & Logs	5 TPD	Reused in producer Gas plant.
7.	Knots from Pulp mill	5 TPD	Reused in boilers
8.	ESP Ash	3 TPD	Disposed to Cement industry / Brick Kilns / Other beneficial users.
9.	Coal Ash	333 TPD	Brick kilns for reuse
10.	Slaker stones from Lime Kiln	1.5 TPD	Dispose to Cement industry/Brick kilns / other beneficial users.
11.	Paper cuttings	10 TPD	Reused in paper making / sold to re-users.

24. The industry shall comply with directions issued by the Board from time to time.
25. This order is issued without prejudice to W.P. filed by the Central Tobacco Research Institute, Rajahmundry in the Court of Principal District Judge, Rajahmundry regarding Water and Air Pollution.

SCHEDULE - C
[See Rule 6 (2)]

[CONDITIONS OF AUTHORISATION FOR OCCUPIER OR OPERATOR HANDLING HAZARDOUS WASTES]

1. All the rules and regulations notified by Ministry of Environment and Forests, Government of India under the E(P) Act, 1986 in respect of management, handling, transportation and storage of the Hazardous wastes should be followed.
2. The industry shall not store hazardous waste for more than 90 days as per the Hazardous & Other Wastes (Management & Transboundary Movement) Rules, 2016 and amendments thereof.
3. The industry shall store Used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal to the manufacturers / dealers on buyback basis.
4. The industry shall maintain 6 copy manifest system for transportation of waste generated and a copy shall be submitted to concerned Regional Office of APPCB. The driver who transports Hazardous Waste should be well acquainted about the procedure to be followed in case of an emergency during transit. The transporter should carry a Transport Emergency (TREM) Card.
5. The industry shall maintain proper records for Hazardous & other wastes stated in Authorisation in FORM-3 i.e., quantity of Incinerable waste, land disposal waste, recyclable waste etc., and file annual returns in Form- 4 as per Rule 6 (5) of the Hazardous & Other Wastes (Management & Transboundary Movement) Rules, 2016 and amendments thereof.
6. The industry shall submit the condition wise compliance report of the conditions stipulated in Schedule A, B & C of this Order on half yearly basis to Board Office, Hyderabad and concerned Regional Office.

Bandla Siva
Sankar Prasad
MEMBER SECRETARY

To
M/s. International Paper APPM Limited,
Unit : Rajahmundry
Sreeramnagar, Rajahmundry,
East Godavari District



ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamavari Street, Kasturibaipet, Vijayawada - 520 010

Amendment Consent Order No : APPCB/VSP/RJY/361/CFO/HO/2019- 14/08/2019

Sub : M/s.International Paper APPM Limited, Unit: Rajahmundry, Sri Ram Nagar, Rajahmundry, East Godavari District - Air & Water Consent order - Amendment - Issued - Reg.

Ref :

1. CFO & HWA order No. : APPCB/VSP/RJY/361/CFO/HO/2018, Dt.02.04.2018 and valid upto 30.06.2023.
2. Industry's representation received through Single Desk dated on 16.07.2019.
3. EE:RO- Kakinada report dated 22.07.2019
4. CFO Committee meeting held on 06.08.2019

The Board vide reference 1st cited, issued CFO & HWA to M/s. International Paper APPM Limited, is operating a integrated wood based Pulp, Paper and Co-generation at Unit: Rajahmundry, Sri Ram Nagar, Rajahmundry, East Godavari with a validity period upto 30.06.2023.

The issue was placed in the CFO Committee meeting held on 06.08.2019. The representative of the industry attended the meeting and informed that they paid CFO fee of Rs.1,15,500/- based on additional investment of Rs. 3.84 Crs; they will follow the SOPs issued by the CPCB for utilization of ETP Sludge in paper and pulp industry and Spent Ion Exchange Resin from DM plant; ETP sludge, lime sludge and used oils generation quantities are exceeding the permitted quantity during 2018-19 financial year and industry applied for higher quantity in the amendment. After detailed discussions on verification report of the EE, RO: Kakinada, agenda and submissions of the representatives of the industry, the committee recommended to issue CFO & HWA amendment order to the industry.

The Board after careful examination of the industry request, verification report of the EE, RO: Kakinada and recommendation of the CFO committee, hereby issue amendment to the CFO order dt: 02.04.2018 (reference 1st cited) under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and Authorisation under Rule 6 of the Hazardous & Other Wastes (Management & Transboundary, Movement) Rules, 2016 and the rules and orders made there under (hereinafter referred to as 'the Acts', 'the Rules') as follows :

1. The table below "Hazardous Waste with disposal option", in Page No. 1 & 2 of CFO & HWA order dt: 02.04.2018, shall be inclusion with the following table.

• **HAZARDOUS WASTES WITH DISPOSAL OPTION:**

S. No	Type of Waste	Stream	UOM	Quantity after CFO Amendment	Mode of Disposal
	ETP Sludge	35.3 of Schedule - I	TPD	92	Shall dispose part of the sludge to egg tray units/sun dry paper board industries for recycling and the remaining in the boiler after drying along with coal / TSDF.
	Used Oil	5.1 of Schedule - I	TPA	25	Shall dispose to authorized reprocessesers / internal recycling / burning in lime Kiln
	Empty barrels / containers /liners contaminated with hazardous chemicals /wastes	33.1 of Schedule - I	TPA	150	Shall dispose after complete detoxification shall be sent to outside parties.
	Chemical-containing residue arising from decontamination / cleaning of tanks / containers / furnaces (WBL tanks, GL tanks, RB4 tanks, sumps, WL , clarifier tanks of RLK, RB.4 smelt etc...)	34.1 of Schedule - I	TPA	250	Shall dispose to cement industries for co-processing / TSDF
	Oil Suldge or Emulsion (Furnace oil Tank bottom sludge)	4.1 of Schedule - I	TPA	5	Burning in boilers along with coal / Shall dispose to TSDF
	Spent Ion exchange Resin	35.2 of Schedule - I	TPA	2	Burning in boiler along with coal for steam & power generation / Shall dispose to TSDF
	Discarded Asbestos	15.2 of Schedule - I	TPA	10	Shall dispose to TSDF

	Date expired or off specified Chemicals (Obsolete)	32.1 of Schedule - I	TPA	50	Shall dispose to beneficial end users / recyclers / TSDF
	Oil Contaminated cotton or other cleaning materials	33.2 of Schedule - I	TPA	10	Burning in Boiler/ Shall dispose to TSDF
	Ash from Producer gas plant	35.1 of Schedule - I	TPD	8	Used in boiler along with coal for steam & power generation / Shall dispose to TSDF
	Waste Lime Cake (from dreg Filter press)	32.2 of Schedule - I	TPD	20	Shall dispose to Cement industry / Brick kilns / beneficial users / TSDF
	Discarded Carbon filter media (water treatment Plant)	B2060 of Schedule -III	TPA	5	Shall dispose used in boiler along with coal for steam & power generation / TSDF
	Discarded activated Alumina	35.1 of Schedule - I	TPA	5	Shall dispose to Cement industry / Brick Kilns / Other beneficial users / TSDF
14.	Insulation Waste / Discarded Glass wool	--	TPA	6	Shall dispose to TSDF
15.	Discarded thermocol	--	TPA	2	Shall dispose to TSDF
16.	Discarded PPE	--	TPA	5	Shall dispose cotton PPE to boiler and others back to suppliers / recyclers / TSDF

Solid Waste (Non Hazardous) - (Under point 23 of General in Schedule - B of CFO)

S. No	Type of Waste	UOM	Quantity after CFO Amendment	Mode of Disposal
	Waste Lime Sludge	TPD	25	Disposed to Cement industry / Brick kilns / beneficial end user
	PVC/HDPE & Polythene Scrap	TPA	50	Sold to Reusers / recyclers/re-processors

Chip Dust	TPD	75	To Producer Gas plant / partly to boiler / re-users for beneficial purposes.
Wood Bark	TPD	150	To Producer Gas plant and partly to boiler or re-users for beneficial purposes.
Wood waste & Logs	TPD	10	Reused in producer Gas plant / beneficial end users / Boiler
Knots from Pulp mill	TPD	5	Reused in boilers
ESP Ash	TPD	8	Disposed to Cement industries for co-processing / Brick Kilns
Coal Ash	TPD	333	Brick kilns for reuse
Slaker stones from Lime Kiln	TPD	2.5	Dispose to Cement industry/Brick kilns / other beneficial users
Paper cuttings / waste Kraft / Cores pipes/ broke/wappers	TPD	20	Sold to re-users
Demolition and construction waste and refractory bricks	TPA	200	To use for filling in low laying area& road / pathway laying within the premises / give to outside construction agencies for use.
Metal Waste (Ferrous & non Ferrous)	TPA	1500	Sold to outside party for reusers / recyclers
Discarded Machine clothing, felts, screens, Conveyor belts, Drive belts, presses wires, rubber Scrap etc...	TPA	150	Sold to reusers / recyclers / end users
Discarded packing of Wooden / carton scrap	TPA	200	Sold to reusers / recyclers / end users / producer gas plant
Scrap electrical & electronics assemblies other than E- Wastes	TPA	300	Sold to reusers / recyclers / end users

	E-Waste	TPA	30	Authorized Collection centers/dismantlers/re-processors/return to suppliers.
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All other conditions mentioned in Schedule A, B & C of the combined CFO &HWA order issued vide reference 1st cited will remain same.

The industry shall submit the condition wise compliance report of the conditions stipulated in Schedule A, B & C of CFO & HWA Order dated 02.04.2018 on half yearly basis to Board Office, Vijayawada and concerned Regional Office.

VIVEK YADAV IAS, MS(VY), O/o MEMBER SECRETARY-APPCB

To
M/s.International Paper APPM Limited,
Unit: Rajahmundry, Sri Ram Nagar,
Rajahmundry, East Godavari District.

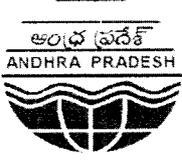
Copy to:

1. The JCEE, Zonal Office, **Visakhapatnam** for information and necessary action.
2. The Environmental Engineer, Regional Office, **Kakinada** for information and necessary action.

Signature valid

Digitally signed by VIVEK
YADAV
Date: 2019.08.14 15:29:53 IST
Reason: Approved





ANDHRA PRADESH POLLUTION CONTROL BOARD
D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel Centre,
Chalamalavari Street, Kasturibaipet, Vijayawada - 520 010
Phone. No.0866-2463200, Website : <https://pcb.ap.gov.in/>

Amendment Order No : APPCB/VSP/RJY/361/CFO/HO/2020-

11/06/2020

Sub: APPCB - UH-IV - CFO - M/s. International Paper APPM Limited, Unit: Rajahmundry, Sreeramnagar, Rajahmundry, East Godavari District - Amendment to CFO&HWA order for name change - Issued - Reg.

- Ref:-**
1. CFO & HWA order No. APPCB/VSP/RJY/361/CFO/HO/2018, dated 02.04.2018 with validity upto 30.06.2023.
 2. Amendment Order No. APPCB/VSP/RJY/361/CFO/HO/2018, dated 14.08.2019 with validity upto 30.06.2023.
 3. Industry's representation dated 12.03.2020.
 4. RO, Kakinada report dated 17.03.2020.
 5. CFO committee meeting held on 03.06.2020.

The Board vide reference 1st cited issued combined CFO & HWA order to M/s. International Paper APPM Limited, Unit: Rajahmundry, Sreeramnagar, Rajahmundry, East Godavari District to manufacture Paper - 207550 TPA, Pulp - 200000 TPA, Captive Power - 46 MW, Paper Sheets (A4 sheeter) - 267 TPD with validity period upto 30.06.2023. Subsequently, the Board issued amendment order vide reference 2nd cited.

The industry vide reference 3rd cited, has submitted representation for change of name from M/s. International Paper APPM Limited to M/s. Andhra Paper Limited, by submitting a copy of Registration Certificate issued by Ministry of Corporate Affairs, (for name change from M/s. International Paper APPM Limited to M/s. Andhra Paper Limited)

The EE, RO, Kakinada vide reference 4th cited submitted a report on the representation of the industry for name change from M/s. International Paper APPM Limited to M/s. Andhra Paper Limited and recommended to issue CFO & HWA amendment.

The issue was placed in the CFO Committee meeting held on 03.06.2020 and the Committee recommended to consider the representation of the industry for name change from M/s. International Paper APPM Limited to M/s. Andhra Paper Limited and recommended to issue CFO amendment.

The Board after careful examination of the request of the industry, report of the EE- RO: Kakinada and recommendation of the CFO committee, hereby issues amendment to combined CFO&HWA Order references 1st & 2nd cited under Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 under section 21 of the Air (Prevention and Control of Pollution) Act, 1981 and amendments thereof & under Rule 6 of the Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016, as follows:

Amendment:

The name of the industry, i.e., M/s. International Paper APPM Limited, Unit: Rajahmundry mentioned in the orders reference 1st & 2nd cited hereafter shall be read as **M/s. Andhra**

Paper Limited, Unit: Rajahmundry

Additional Condition:

- The environmental liabilities of M/s. International Paper APPM Limited will get transferred to M/s. Andhra Paper Limited, Unit: Rajahmundry.
- The industry shall submit Half yearly compliance reports to all the stipulated conditions in Environmental Clearance (EC), Consent for Establishment (CFE) and Consent for Operation (CFO) through website i.e., <https://pcb.ap.gov.in> by 1st of January and 1st July of every year. The first half yearly compliance reports shall be furnished by the industry and second half yearly compliance reports shall be the audited through NABL accredited third party.

All other conditions mentioned in Schedule - A, B & C of the combined CFO &HWA order issued by the Board vide reference 1st cited including the validity i.e., 30.06.2023 will remain same.

DR. B.MADHUSUDHANA RAO, JCEE(MSRB), O/o JOINT CHIEF ENVIRONMENTAL ENGINEER4-APPCB
To
M/s. Andhra Paper Limited, Unit: Rajahmundry,
Sreeramnagar, Rajahmundry,
East Godavari District

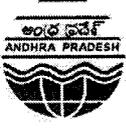
Copy to:

1. The JCEE, Zonal Office, Visakhapatnam for information and necessary action.
2. The Environmental Engineer, Regional Office, Kakinada for information and necessary action.

Validity unknown

Digitally signed by DR B
MADHUSUDHANA RAO
Date: 2020.06.11 19:12:25 IST
Reason: Approved





ANDHRA PRADESH POLLUTION CONTROL BOARD

Dr. YSR Paryavaran Bhavan, APIIC Colony Road,
Gurunanak Colony, Autonagar, Vijayawada- 520007

Phone. No.0866-2463200, Website : <https://pcb.ap.gov.in/>



RED CATEGORY

RENEWAL OF CONSENT TO OPERATE & AUTHORIZATION ORDER

Consent Order No:APPCB/VSP/RJY/361/CTO/HO/2010- Date: 03/07/2023

CONSENT is hereby granted to Operate under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21/22 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and Authorisation under Rule 6 of the Hazardous & Other Wastes (Management and Transboundary, Movement) Rules, 2016 and the rules and orders made there under (hereinafter referred to as 'the Acts', 'the Rules') to:

M/s. Andhra Paper Limited

**(Formerly International Paper APPM Limited), Unit: Rajahmundry,
Sriramnagar, Rajamahendravaram, East Godavari District**

E-mail: sreeramachandra.susarla@andhrpaper.com

(Hereinafter referred to as 'the Applicant') authorizing to operate the industrial plant to discharge the effluents from the outlets and the quantity of Emissions per hour from the chimneys as detailed below Outlets for discharge of effluents:

i) Out lets for discharge of effluents:

Outlet No.	Outlet Description	Max Daily Discharge KLD	Point of Disposal
1.	Process & Washings effluents after treatment	21,169	Treated in ETP and the treated effluent to Greenbelt development and excess to Turupu Lanka Sand shoals of River Godavari.
2.	Cooling blow down & Boiler and DM plant regeneration	10,365	
3.	Domestic effluents from Plant	400	
4.	Domestic effluents from township after treatment	2480	Public sewer after treatment in STP.

ii) Emissions from chimneys:

Chimney No.	Description of Chimney	Quantity of Emissions at peak flow (m ³ /hr)
1	Attached to 1 x 105 TPH Coal fired boiler along with 34 MW Turbine	2,30,000
2	Attached to 1 x 1300 TPD Recovery boiler	2,42,000
3	Attached to 100 TPD Rotary Lime Kiln-I	38,750
4	Attached to 160 TPD Rotary Lime Kiln-II	42,500
5	*Attached to 2 x 6250 KVA Turbo generator sets. (Standby)	--
6	Attached to 1 X 45 TPH Coal fired Boiler along with 1x15000 KVA Turbo generators sets. (Standby)	90,180
7	Attached to Recovery Boiler-4 Main dissolving Tank Vent	---
8.	Attached to Pulp Bleach Plant Vents	--

*It is reported that the boilers of capacity 2x 33 TPH & 2 x 27 TPH coal fired boilers are dismantled.

iii) HAZARDOUS WASTE AUTHORISATION (FORM – II) [See Rule 6 (2)]

M/s. Andhra Paper Limited (Formerly International Paper APPM Limited), Unit: Rajahmundry, Sriramnagar, Rajamahendravaram, East Godavari District is hereby granted an authorization to operate a facility for collection, reception, storage, treatment, transport and disposal of Hazardous Waste namely

- HAZARDOUS WASTES WITH DISPOSAL OPTION: *

S. No	Name of Waste	Stream	Quantity	Mode of Disposal
1	ETP Sludge	35.3 of Schedule – I	92 TPD	Shall dispose part of the sludge to egg tray units/sun dry paper board industries for recycling and the remaining in the boiler after drying along with coal / TSDF.
2	Used Oil	5.1 of Schedule – I	25 TPA	Shall dispose to authorized re-processors / internal recycling / burning in lime Kiln
3	Empty barrels / containers /liners contaminated with hazardous chemicals /wastes	33.1 of Schedule – I	150 TPA	Shall dispose after complete detoxification shall be sent to outside parties.
4	Chemical-containing residue arising from decontamination / cleaning of tanks / containers / furnaces (WBL tanks, GL tanks, RB4 tanks, sumps, WL , clarifier tanks of RLK, RB.4 smelt etc...)	34.1 of Schedule – I	250 TPA	Shall dispose to cement industries for co-processing / TSDF
5	Oil Sudge or Emulsion (Furnace oil Tank bottom sludge)	4.1 of Schedule – I	5 TPA	Shall dispose burning in boilers along with coal / TSDF
6	Spent Ion exchange Resin	35.2 of Schedule – I	2 TPA	Shall dispose burning in boiler along with coal for steam & power generation / TSDF
7	Discarded Asbestos	15.2 of Schedule – I	10 TPA	Shall dispose to TSDF
8	Date expired or off specified Chemicals (Obsolete)	32.1 of Schedule – I	50 TPA	Shall dispose to beneficial end users / recyclers / TSDF
9	Oil Contaminated cotton or other cleaning materials	33.2 of Schedule – I	10 TPA	Shall dispose burning in Boiler
10	Ash from Producer gas plant	35.1 of Schedule – I	8 TPD	Shall dispose used in boiler along with coal for steam & power generation / TSDF
11	Waste Lime Cake (from dreg Filter press)	32.2 of Schedule – I	20 TPD	Shall dispose to Cement industry /Brick kilns / beneficial users / TSDF
12	Discarded Carbon filter media (water treatment Plant)	B2060 of Schedule -III	5 TPA	Shall dispose used in boiler along with coal for steam & power generation / TSDF
13	Discarded activated Alumina	35.1 of Schedule – I	5 TPA	Shall dispose to Cement industry / Brick Kilns / Other beneficial users / TSDF

14.	Insulation Waste / Discarded Glass wool	--	6 TPA	Shall dispose to TSDF
15.	Discarded thermocol	--	2 TPA	Shall dispose to TSDF
16.	Discarded PPE	--	5 TPA	Shall dispose cotton PPE to boiler and others back to suppliers / recyclers / TSDF

* The industry shall route all the above wastes through APEMC

• **OTHER THAN HAZARDOUS WASTE WITH DISPOSAL OPTION:**

S. No	Name of Waste	Quantity	Mode of Disposal
1	Waste Lime Sludge	25 TPD	Disposed to Cement industry / Brick kilns / beneficial end user
2	PVC/HDPE & Polythene Scrap	50 TPA	Sold to Reusers / recyclers/re-processors
3	Chip Dust	75 TPD	To Producer Gas plant / partly to boiler / re-users for beneficial purposes.
4	Wood Bark	150 TPD	To Producer Gas plant and partly to boiler or re-users for beneficial purposes.
5	Wood waste & Logs	10 TPD	Reused in producer Gas plant / beneficial end users / Boiler
6	Knots from Pulp mill	5 TPD	Reused in boilers
7	ESP Ash	8 TPD	Disposed to Cement industries for co-processing / Brick Kilns
8	Coal Ash	333 TPD	Brick kilns for reuse
9	Slaker stones from Lime Kiln	2.5 TPD	Dispose to Cement industry/Brick kilns / other beneficial users
10	Paper cuttings / waste Kraft / Cores pipes/ broke/wappers	20 TPD	Sold to re-users
11	Demolition and construction waste and refractory bricks	200 TPA	To use for filling in low laying area & road / pathway laying within the premises / give to outside construction agencies for use.
12	Metal Waste (Ferrous & non Ferrous)	1500 TPA	Sold to outside party for reusers / recyclers
13	Discarded Machine clothing, felts, screens, Conveyor belts, Drive belts, presses wires, rubber Scrap etc...	150 TPA	Sold to reusers / recyclers / end users
14	Discarded packing of Wooden / carton scrap	200 TPA	Sold to reusers / recyclers / end users / producer gas plant
15	Scrap electrical & electronics assemblies other than E- Wastes	300 TPA	Sold to reusers / recyclers / end users
16	E-Waste	30 TPA	Authorized Collection centers/

		dismantlers/ re-processors/ return to suppliers.
--	--	--

This consent order is valid for manufacture of the following products along with capacities only.

S.No	Products	Capacity
1	Paper	2,07,550 TPA
2.	Pulp	2,00,000 TPA
3.	Captive Power	46 MW
4.	Paper Sheets (A4 sheeter)	267 TPD

This order is subject to the provisions of 'the Acts' and the Rules' and orders made thereunder and further subject to the terms and conditions incorporated in the schedule A, B & C enclosed to this order.

This combined order of consent to operate & Hazardous Waste Authorisation shall be valid for a period ending with the 30th day of June, 2028.

B SREEDHAR IAS, MS(BS), O/o MEMBER SECRETARY-APPCB

To

M/s. Andhra Paper Limited

**(Formerly International Paper APPM Limited), Unit: Rajahmundry,
Sriramnagar, Rajamahendravaram, East Godavari District**

Copy to:

1. The JCEE, Zonal Office, **Viskhapatnam** for information and necessary action.
2. The EE, Regional Office, **Kakinada** for information and necessary action.

SCHEDULE – A

1. Any up-set condition in any industrial plant / activity of the industry, which result in, increased effluent / emission discharge and/ or violation of standards stipulated in this order shall be informed to this Board, under intimation to the Collector and District Magistrate and take immediate action to bring down the discharge / emission below the limits.
2. The industry should carryout analysis of waste water discharges or emissions through chimneys for the parameters mentioned in this order on quarterly basis and submit to the Board.
3. Notwithstanding anything contained in this consent order, the Board hereby reserves the right and powers to review / revoke any and/or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Acts by the Board.
4. The industry shall ensure that there shall not be any change in the process technology, source & composition of raw materials and scope of working without prior approval from the Board.
5. The applicant shall submit Environment statement in Form V before 30th September every year as per Rule No.14 of E(P) Rules, 1986 & amendments thereof.

6. The applicant should make applications through Online for renewal of Consent (under Water and Air Acts) and Authorization under HWM Rules **at least 120 days before the date of expiry of this order**, along with prescribed fee under Water and Air Acts and detailed compliance of CFO conditions for obtaining Consent & HW Authorization of the Board.
7. The industry should immediately submit the revised application for consent to this Board in the event of any change in the raw material used, processes employed, quantity of trade effluents & quantity of emissions. Any change in the management shall be informed to the Board. The person authorized should not let out the premises / lend / sell / transfer their industrial premises without obtaining prior permission of the State Pollution Control Board.
8. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules 1982, to Appellate authority constituted under Section 28 of the Water(Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air(Prevention and Control of Pollution) Act, 1981.
9. The industry shall be liable to pay Environmental Compensation / Other Environmental Taxes, if any environmental damage caused to the surroundings, as fixed by the Collector & District Magistrate or any other competent authority as per the Rules in vogue.
10. The industry may explore the possibility of tapping the solar energy for their energy requirements.
11. The industry should educate the workers and nearby public of possible accidents and remedial measures.

SCHEDULE - B

The item was placed CTO committee meeting held on 21.06.2023. The committee recommended to issue of CTO & HWA order to the industry for the existing products only for a period upto 30.06.2028, as the industry has not complied with several conditions stipulated by the Board. The expansion proposal shall be reviewed after receipt of ZO, Visakhapatnam report on the industry's reply submitted during the CTO meeting, including balance fee payable by the industry.

WATER POLLUTION:

1. The effluent discharged shall not contain constituents in excess of the tolerance limits mentioned below:

Outlet	Parameter	Limiting Standards
1 to 3	pH	6.50 – 8.50
	TSS	100 mg/l
	Oil and Grease	10 mg/l
	COD	250 mg/l
	BOD	30 mg/l
	AOx	1.0 kg/ton of paper
4	pH	6.50 – 8.50
	Oil and Grease	10 mg/l
	Biochemical Oxygen Demand	30 mg/l
	Total Suspended Solids	<100 mg/l
	Fecal Coliform (FC) (Most Probable Number per 100 milliliter,	<1000 MPN/100

MPN/100ml	ml
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2. The source of water is River Godavari. The following is the permitted water consumption:

Sl. No.	Purpose	Quantity (KLD)
1	Industrial cooling, boiler feed.	12,782
2	Domestic & Gardening purposes.	3,700
3	Process and washings.	27,130
	Total	43,612

Separate meters with necessary pipe-line shall be maintained for assessing the quantity of water used for each of the purposes mentioned above for assessment purpose.

3. The industry shall maintain Electro Magnetic flow meters with totalisers for water consumption, effluent generation mentioned in the Order.

4. The industry shall comply with CPCB directions dated 05.02.2014 & 02.03.2015 on online connectivity to CPCB/APPCB website.

AIR POLLUTION:

5. The emissions shall not contain constituents in excess of the prescribed limits mentioned below:

Chimney No.	Parameter	Emission Standards
1, 2 & 6	Particulate matter	50 mg/Nm ³
3 & 4	Particulate matter	50 mg/Nm ³
	H ₂ S	10 mg/Nm ³

***It is reported that the boilers of capacity 2x 33 TPH & 2 x 27 TPH coal fired boilers are dismantled.**

6. The industry shall comply with ambient air quality standards of PM10 (Particulate Matter size less than 10mm) - 100 mg/ m³; PM2.5 (Particulate Matter size less than 2.5 mm) - 60 mg/ m³; SO₂ - 80 mg/ m³; NO_x - 80 mg/m³, outside the factory premises at the periphery of the industry.

Standards for other parameters as mentioned in the National Ambient Air Quality Standards CPCB Notification No.B-29016/20/90/PCI-I, dated 18.11.2009.

Noise Levels: Day time (6 AM to 10 PM) - 75 dB (A)

Night time (10 PM to 6 AM) - 70 dB (A)

7. The industry shall comply with emission limits for DG sets of capacity upto 800 KW as per the Notification G.S.R.520 (E), dated 01.07.2003 and G.S.R.448(E), dated 12.07.2004 under the Environment (Protection) Act Rules. In case of DG sets of capacity more than 800 KW shall comply with emission limits as per the Notification G.S.R.489 (E), dated 09.07.2002 at serial no.96, under the Environment (Protection) Act, 1986.

8. The industry shall take measures to control the smell nuisance (Mercaptanes and others) and there shall not be any perceptible odour outside the industry premises.

9. The industry shall implement adequate dust containment cum extraction measures near lime kiln 1 & 2 to mitigate fugitive emission and shall report compliance to RO, Kakinada and ZO, Visakhapatnam.

GENERAL:

10.The industry shall not manufacture new products and not exceed the consented capacity without CTE/CTO of the Board.

11.The industry shall restrict the temperature of waste water to below 35⁰C at inlet of ETP. The plan of action to restrict the temperature of waste water at inlet ETP within 2

months shall be furnished to RO Kakinada and ZO Visakhapatnam.

12. **The industry shall renew the lease permission of sand shoals from the Government of Andhra Pradesh.**
13. The industry shall submit detailed action plan for complying CTO conditions within 15 days at the Regional Office – Kakinada.
14. The industry shall maintain proper house keeping.
15. The industry shall operate the NCG system continuously to reduce smell nuisance mainly during winter season.
16. The industry shall submit monitoring reports of composite samples of effluent, on monthly basis to the E.E., RO, Kakinada.
17. The industry shall submit a report on findings of studies proposed to be conducted for colour removal, as per E.C., dt. 31.01.2005.
18. The industry shall maintain records of AAQM stations as per CFE dt. 19.05.2004. They shall submit monthly reports to the E.E., RO, Kakinada.
19. The industry shall identify all possible sources of HVLC of Non – condensable gases and handle them properly to ensure no smell complaints are received from the surrounding areas.
20. The industry shall install pretreatment systems to NCG incinerator immediately and action plan for revamping of all engineering operations attached to system of NCG incinerator shall be submitted to RO-Kakinada.
21. The industry shall install closed containment system for prevention and control of dust pollution at wood chip area.
22. The industry shall comply with conditions of EC dated 31.01.2005.
23. Any other directions / circulars / notices issued by CPCB, MoEF&CC and APPCB shall be followed from time to time.
24. This order is issued without prejudice to W.P. filed by the Central Tobacco Research Institute, Rajahmundry in the Court of Principal District Judge, Rajahmundry regarding Water and Air Pollution.
25. This order issued subject to final orders issued by any court of law.

Special conditions:

26. The industry shall submit a copy of the NOC issued by the Andhra Pradesh State Disaster Response and Fire Service Dept., (APSDRFSD) at concerned Regional Office, APPCB.
27. The industry shall prepare a safety report and carry out an independent safety audit report of the respective industrial activities including chemical storages / isolated storages by an expert not associated with such industrial activity as required under Rule 10 of MSIHC Rules, 1989 and get it approved by the Factories Dept., and submit the compliance along with copy of the safety report, safety audit report and safety certificate at concerned Regional Office, APPCB.
28. The industry shall extend training to the working personnel for the prevention of accidents and necessary antidotes to ensure safety, as per the MSIHC Rules, 1989.
29. The industry shall carryout calibration of safety equipment and leak detection systems at regular intervals and shall certify the same with the Factories Department. That certified copy shall be submitted to the APPCB, Regional Office.
30. The industry shall install fluorescent Wind Vane at the highest point in the industry premises.
31. The industry shall submit Risk analysis and risk assessment covering worst scenario clearly describing impact within the industry premises and outside the industry premises and emergency response system.

SCHEDULE - C

[see rule 6(2)]

**[CONDITIONS OF AUTHORISATION FOR OCCUPIER OR OPERATOR
HANDLING HAZARDOUS WASTES]**

1. The authorised person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorisation shall be produced for inspection at the request of an officer authorised by the State Pollution Control Board.
3. The person authorised shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorisation.
4. Any unauthorised change in personnel, equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of his authorisation.
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".
7. It is the duty of the authorised person to take prior permission of the State Pollution Control Board to close down the facility.
8. An application for the renewal of an authorisation shall be made as laid down under these Rules.
9. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.

Specific Conditions:

10. The industry shall not store hazardous waste for more than 90 days as per the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.
11. The industry shall store Used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal to the manufacturers / dealers on buyback basis.
12. The industry shall maintain 7 copy manifest system for transportation of waste generated and a copy shall be submitted to concerned Regional Office of APPCB. The driver who transports Hazardous Waste should be well acquainted about the procedure to be followed in case of an emergency during transit. The transporter should carry a Transport Emergency (TREM) Card.
13. The industry shall maintain proper records for Hazardous and Other Wastes stated in Authorisation in Form-3 i.e., quantity of Incinerable waste, land disposal waste, recyclable waste etc., and file annual returns in Form-4 as per Rule 20 (2) of the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

B SREEDHAR IAS, MS(BS), O/o MEMBER SECRETARY-APPCB

To

M/s. Andhra Paper Limited

**(Formerly International Paper APPM Limited), Unit: Rajahmundry,
Sriramnagar, Rajamahendravaram, East Godavari District**

Signed by B Sreedhar IAS

Date: 03-07-2023 13:26:15

Reason: Approved



K. GANESH Contractor

Regd. No.

**MACHINERY, PIPELINE, FABRICATION AND ERRECTION CONTRACTORS
SITE - I.P.A.P.P.M LIMITED**



D.No. 2-3-4/1, Post Office Street, Alcot Gardens, RAJAMAHENDRAVARA M - 533 105

Proprietor
K. GANESH

Cell : 9030888729

Date : ...6...3...21...

To
The Head Office,
Andhra Paper Limited,
Rajahmundry.

Respected Sir,

Please left the following persons
@K. Ganesh contract workmen. Due to lack of attendance
I am removing these persons from my contract. So,
please accept my request. i.e.

- 1. Nukattai Rajasekhar - 24621
- 2. Aduri Lakshmi Narayana - 18666

Thanking you Sir,

OK

Yours faithfully

V.V. Ganesh Kumar
06/03/21
V.V. GANESH KUMAR
Sr. Manager (HR & Admin.)

[Signature]
[Faint text]

परिशिष्टी सं. डी. एल. - 33004/99

REGD. NO. D. L. - 33004/99

भारत का राजपत्र

The Gazette of India

असाधारण

EXTRAORDINARY

भाग III—खण्ड 4

PART III—Section 4

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

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No. 217]

NEW DELHI, WEDNESDAY, NOVEMBER 18, 2009/KARTIKA 27, 1931

राष्ट्रीय परिवेशी वायु गुणवत्ता मानक

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

अधिसूचना

नई दिल्ली, 18 नवम्बर, 2009

सं. सी-29016/20/90/पी.सी.आई.-1.—वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 (1981 का 14) की धारा 16 की उपधारा (2) (एच) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए तथा अधिसूचना संख्या का.आ. 384(ई), दिनांक 11 अप्रैल, 1994 और का.आ. 835 (ई) दिनांक 14 अक्टूबर, 1998 के अधिक्रमण में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा तत्काल प्रभाव से राष्ट्रीय परिवेशी वायु गुणवत्ता मानक अधिसूचित करता है, जो इस प्रकार है:-

राष्ट्रीय परिवेशी वायु गुणवत्ता मानक

क्र. सं.	प्रदूषक	समय आधारित औसत	परिवेशी वायु में सान्द्रण		
			औद्योगिक, सिविली, ग्रामीण और अन्य क्षेत्र	पारिस्थितिकीय संवेदनशील क्षेत्र (केन्द्र सरकार द्वारा अधिसूचित)	प्रयोग की पद्धति
(1)	(2)	(3)	(4)	(5)	(6)
1	सल्फर डाई आक्साइड (SO ₂), µg/m ³	वार्षिक* 24 घंटे**	50 80	20 80	-उन्नत वेस्ट और गार्डिक -पसरवनी परिदीप्ती
2	नाइट्रोजन डाई आक्साइड (NO ₂), µg/m ³	वार्षिक* 24 घंटे**	40 80	30 80	-उपांतरित जेकब और लोवाइजर (सोडियम-आर्सेनाइट) -संसाधनिक संदीप्ति
3	विविक्त पदार्थ (10माइक्रोन से कम आकार) या PM ₁₀ , µg/m ³	वार्षिक* 24 घंटे**	60 100	60 100	-हरात्मक विरलेषण -दोयम -बीटा तनुकरण पद्धति

31/11/2009

(1)

4	विविक्त पदार्थ (2.5 माइक्रान से कम आकार या $PM_{2.5}$, $\mu g/m^3$)	वार्षिक* 24 घंटे**	40 60	40 60	-हस्तात्मक विश्लेषण -टोयम -बीटा तनुकरण पद्धति
5	ओजोन (O_3) $\mu g/m^3$	8 घंटे** 1 घंटा**	100 180	100 180	-पराबैगनी द्विपिकाल -रासायनिक संदीप्ति -रासायनिक पद्धति
6	सीसा (Pb) $\mu g/m^3$	वार्षिक* 24 घंटे**	0.50 1.0	0.50 1.0	ई.पी.एम. 2000 या समरूप फिल्टर पेपर का प्रयोग करके AAS/ICP पद्धति -टेफ्लॉन फिल्टर पेपर का प्रयोग करते हुए ED-XRF
7	कार्बन मोनोक्साइड (CO) mg/m^3	8 घंटे** 1 घंटा**	02 04	02 04	-अविषेक्षी अवरक्त (NDIR) स्पेक्ट्रम मापन
8	अमोनिया (NH_3) $\mu g/m^3$	वार्षिक* 24 घंटे**	100 400	100 400	-रासायनिक संदीप्ति -इण्डोफिनॉल ब्ल्यू पद्धति
9	बेन्जीन (C_6H_6) $\mu g/m^3$	वार्षिक*	05	05	- गैस क्रोमेटोग्राफी आधारित सतत विश्लेषक -अधिशोषण तथा निशोषण के बाद गैस क्रोमेटोग्राफी
10	बेन्जो (ए) पाईरीन (BaP) केवल विविक्त कण, ng/m^3	वार्षिक*	01	01	-विलायक निष्कर्षण के बाद HPLC/GC द्वारा विश्लेषण
11	आर्सेनिक (As) ng/m^3	वार्षिक*	06	06	-असंवितरक अवरक्त स्पेक्ट्रोमिती ई.पी.एम. 2000 या समरूप फिल्टर पेपर का प्रयोग करके ICP/AAS पद्धति
12	निकेल (Ni) ng/m^3	वार्षिक*	20	20	ई.पी.एम. 2000 या समरूप फिल्टर पेपर का प्रयोग करके ICP/AAS पद्धति

* वर्ष में एक समान अंतरालों पर सप्ताह में दो बार प्रति 24 घंटे तक किसी एक स्थान विशेष पर लिये गये न्यूनतम 104 मापों का वार्षिक अंकगणीतीय औसत ।

** वर्ष में 98 प्रतिशत समय पर 24 घंटे या 8 घंटे या 1 घंटा के मानीटर मापमान, जो लागू हों, अनुपालन किये जाएंगे । दो प्रतिशत समय पर यह मापमान अधिक हो सकता है, किन्तु क्रमिक दो मानीटर करने के दिनों पर नहीं ।

टिप्पणी:

1. जब कभी और जहाँ भी किसी अपने-अपने प्रवर्ग के लिये दो क्रमिक प्रबोधन दिनों पर मापित मूल्य, उमर विनिर्दिष्ट सीमा से अधिक हो तो इसे नियमित या निरंतर प्रबोधन तथा अतिरिक्त अन्वेषण करवाने के लिये पर्याप्त कारण समझा जायेगा ।

संत प्रसन्न भौतम, अध्यक्ष
[चिक्कपन-III/4/184/09/असं.]

टिप्पणी: राष्ट्रीय परिवेशी वायु गुणवत्ता मानक संबंधी अधिसूचनाएँ, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा भारत के राजपत्र आसाधरण में अधिसूचना संख्या का.आ. 384 (ई), दिनांक 11 अप्रैल, 1994 एवं का. आ. 935 (ई), दिनांक 14 अक्टूबर, 1998 द्वारा प्रकाशित की गयी थी ।

NATIONAL AMBIENT AIR QUALITY STANDARDS
CENTRAL POLLUTION CONTROL BOARD
NOTIFICATION

New Delhi, the 18th November, 2009

No. B-29016/20/90/PCI-L—In exercise of the powers conferred by Sub-section (2) (h) of section 16 of the Air (Prevention and Control of Pollution) Act, 1981 (Act No.14 of 1981), and in supersession of the Notification No(s). S.O. 384(E), dated 11th April, 1994 and S.O. 935(E), dated 14th October, 1998, the Central Pollution Control Board hereby notify the National Ambient Air Quality Standards with immediate effect, namely:-

NATIONAL AMBIENT AIR QUALITY STANDARDS

S. No.	Pollutant	Time Weighted Average	Concentration in Ambient Air		
			Industrial, Residential, Rural and Other Area	Ecologically Sensitive Area (notified by Central Government)	Methods of Measurement
(1)	(2)	(3)	(4)	(5)	(6)
1	Sulphur Dioxide (SO ₂), µg/m ³	Annual* 24 hours**	50 80	20 80	- Improved West and Gaeke - Ultraviolet fluorescence
2	Nitrogen Dioxide (NO ₂), µg/m ³	Annual* 24 hours**	40 80	30 80	- Modified Jacob & Hochheiser (Na-Arsenite) - Chemiluminescence
3	Particulate Matter (size less than 10µm) or PM ₁₀ µg/m ³	Annual* 24 hours**	60 100	60 100	- Gravimetric - TOEM - Beta attenuation
4	Particulate Matter (size less than 2.5µm) or PM _{2.5} µg/m ³	Annual* 24 hours**	40 60	40 60	- Gravimetric - TOEM - Beta attenuation
5	Ozone (O ₃) µg/m ³	8 hours** 1 hour**	100 180	100 180	- UV photometric - Chemiluminescence - Chemical Method
6	Lead (Pb) µg/m ³	Annual* 24 hours**	0.50 1.0	0.50 1.0	- AAS /ICP method after sampling on EPM 2000 or equivalent filter paper - ED-XRF using Teflon filter
7	Carbon Monoxide (CO) mg/m ³	8 hours** 1 hour**	02 04	02 04	- Non Dispersive Infra Red (NDIR) spectroscopy
8	Ammonia (NH ₃) µg/m ³	Annual* 24 hours**	100 400	100 400	- Chemiluminescence - Indophenol blue method

(1)	(2)	(3)	(4)	(5)	(6)
9	Benzene (C ₆ H ₆) µg/m ³	Annual*	05	05	- Gas chromatography based continuous analyzer - Adsorption and Desorption followed by GC analysis
10	Benzo[α]Pyrene (BaP) - particulate phase only, ng/m ³	Annual*	01	01	- Solvent extraction followed by HPLC/GC analysis
11	Arsenic (As), ng/m ³	Annual*	06	06	- AAS /ICP method after sampling on EPM 2000 or equivalent filter paper
12	Nickel (Ni), ng/m ³	Annual*	20	20	- AAS /ICP method after sampling on EPM 2000 or equivalent filter paper

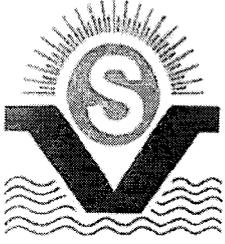
* Annual arithmetic mean of minimum 104 measurements in a year at a particular site taken twice a week 24 hourly at uniform intervals.

** 24 hourly or 08 hourly or 01 hourly monitored values, as applicable, shall be complied with 98% of the time in a year. 2% of the time, they may exceed the limits but not on two consecutive days of monitoring.

Note. — Whenever and wherever monitoring results on two consecutive days of monitoring exceed the limits specified above for the respective category, it shall be considered adequate reason to institute regular or continuous monitoring and further investigation.

SANT PRASAD GAUTAM, Chairman
[ADVT-III/4/184/09/Exty.]

Note: The notifications on National Ambient Air Quality Standards were published by the Central Pollution Control Board in the Gazette of India, Extraordinary vide notification No(s). S.O. 384(E), dated 11th April, 1994 and S.O. 935(E), dated 14th October, 1998.



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(Environmental Engineers & Consultants in Pollution Control)

Corporate Office : Enviro House, B-1, Block-B, IDA, Autonagar, Visakhapatnam-530012
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info@svenvirolabs.com, svenviro_labs@yahoo.co.in

Branch Office : 2-53, Mahipala Street, Yanam - 533464.

Recognized by Govt. of India-MoEF & CC, New Delhi, Accredited by : NABL & NABET



Ref: SVELC/APML/23-01/01

Date: 24-01-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED,
Rajahnundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : South West Corner – ETP LAGOON

DATE & TIME OF COLLECTION : 11-01-2023@ 10:00 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

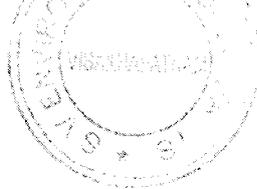
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	58.9	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	25.6	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	16.1	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	22.8	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	181	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	6.8	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	1.0	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	40.0	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

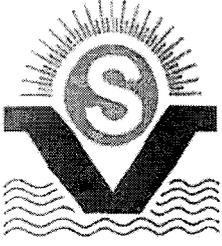
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM -250 S.No 113-DTA-2019	25/10/2022	24/10/2023


CHECKED BY




SV ENVIRO LABS & CONSULTANTS



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(Environmental Engineers & Consultants in Pollution Control)

Corporate Office : Enviro House, B-1, Block-B, IDA, Autonagar, Visakhapatnam-530012
& Laboratory www.svenvirolabs.com, Ph:0891-2755528, Cell: +91 9440338628
 info@svenvirolabs.com, svenviro_labs@yahoo.co.in

Branch Office : 2-53, Mahipala Street, Yanam - 533464.

Recognized by Govt.of India-MoEF & CC, New Delhi, Accredited by : NABL & NABET



Ref: SVELC/APML/23-01/02

Date: 24-01-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : North East Corner – STP Mallaypet

DATE & TIME OF COLLECTION : 11-01-2023@ 10:20 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

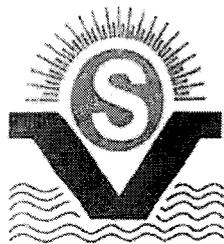
S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	55.2	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	23.1	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	17.4	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	24.5	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	153	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	7.2	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	30.2	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 114 –DTA-2019	25/10/2022	24/10/2023


CHECKED BY


SV ENVIRO LABS & CONSULTANTS



SV ENVIRO LABS & CONSULTANTS

(Environmental Engineers & Consultants in Pollution Control)

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Ref: SVELC/APML/23-01/03

Date: 24-01-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : South East Corner – Godavari House

DATE & TIME OF COLLECTION : 11-01-2023@ 10:40 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

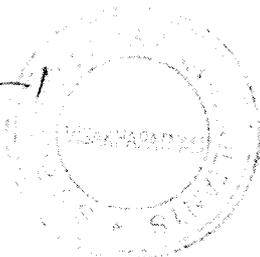
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	55.7	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	22.6	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	17.1	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	24.3	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	179	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	5.4	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	27.5	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

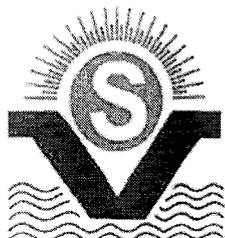
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 112-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-01/04

Date: 24-01-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : North West Corner – New Wood Yard

DATE & TIME OF COLLECTION : 11-01-2023@ 11:00 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

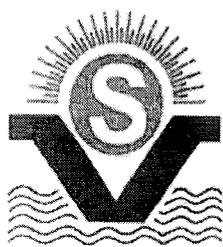
S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	61.5	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	22.1	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	15.9	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	22.4	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	186	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	6.0	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	27.9	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S.NO 115-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-02/01

Date: 25-02-2023



NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : SouthWest Corner – ETP LAGOON

DATE & TIME OF COLLECTION : 16-02-2023 @ 10:30 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

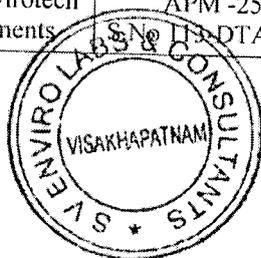
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	61.2	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	27.1	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	17.2	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	24.6	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	188	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	7.2	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	1.0	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	43.4	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

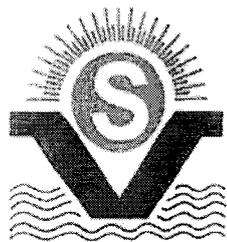
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM -250 S.No. IIA DTA-2019	25/10/2022	24/10/2023


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Ref: SVELC/APML/23-02/02

Date: 25-02-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : North East Corner – STP Mallaypet

DATE & TIME OF COLLECTION : 16-02-2023 @ 10:50 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

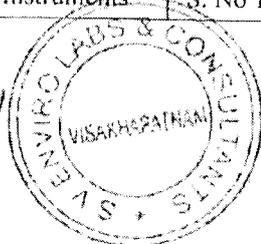
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	58.3	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	24.5	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	18.6	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	56.3	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	161	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	7.6	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	33.3	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

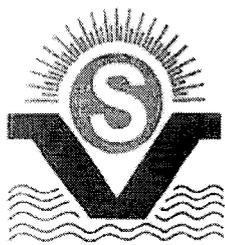
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 114 -DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-02/03

Date: 25-02-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : South East Corner – Godavari House

DATE & TIME OF COLLECTION : 16-02-2023 @ 11:10 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

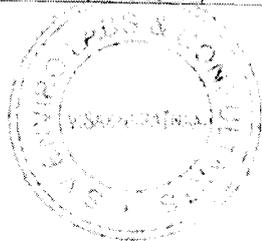
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	58.7	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	24.1	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	18.3	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	26.4	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	187	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	5.7	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	28.3	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

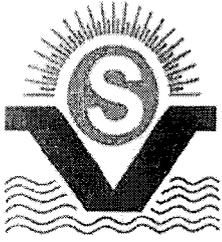
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 112-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-02/04

Date: 25-02-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : North West Corner – New Wood Yard

DATE & TIME OF COLLECTION : 16-02-2023 @ 11:30 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

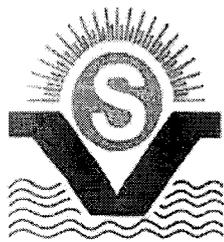
S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	63.5	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	23.8	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	16.6	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	24.3	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	194	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	6.4	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	29.0	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S.NO 115-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-03/01

Date: 28-03-2023



NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : SouthWest Corner – ETP LAGOON

DATE & TIME OF COLLECTION : 17-03-2023 @ 10:00 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	64.1	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	28.4	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	18.3	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	25.8	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	184	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	6.61	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	1.0	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	38.9	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

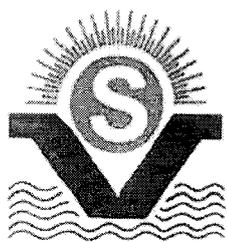
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM -250 S.No 113-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-03/02

Date: 28-03-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : North East Corner – STP Mallaypet

DATE & TIME OF COLLECTION : 17-03-2023 @ 10:20 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

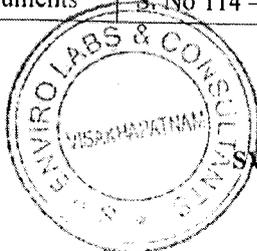
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	61.2	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	25.4	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	19.5	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	57.8	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	157	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	7.10	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	31.4	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

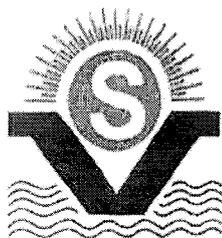
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 114 -DTA-2019	25/10/2022	24/10/2023

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Branch Office : 2-53, Mahipala Street, Yanam - 533464.

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Ref: SVELC/APML/23-03/03

Date: 28-03-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : South East Corner – Godavari House

DATE & TIME OF COLLECTION : 17-03-2023 @ 10:40 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

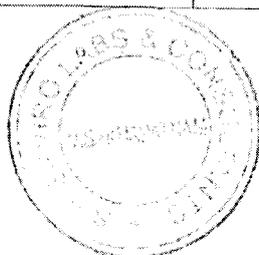
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	60.4	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	25.1	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	17.6	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	23.4	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	181	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	5.0	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	26.4	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

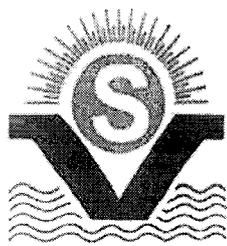
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 112-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-03/04

Date: 28-03-2023

NAME AND ADDRESS : **M/s. ANDHRA PAPER MILL LIMITED,,**
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : **AMBIENT AIR QUALITY**

SOURCE OF COLLECTION : North West Corner – New Wood Yard

DATE & TIME OF COLLECTION : 17-03-2023 @ 11:00 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

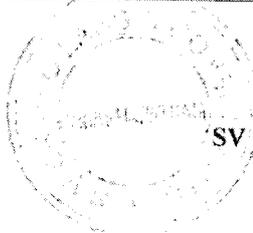
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	66.4	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	24.6	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	17.2	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	25.6	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	190	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	5.7	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	26.3	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

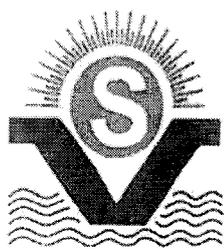
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments.	APM 250 S.NO 115-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-04/01

Date: 25-04-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : SouthWest Corner – ETP LAGOON

DATE & TIME OF COLLECTION : 15-04-2023 @ 10:30 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

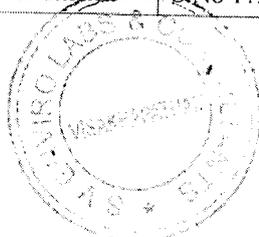
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	67.3	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	29.1	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	19.2	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	24.1	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	172	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	6.24	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	1.0	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	35.9	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

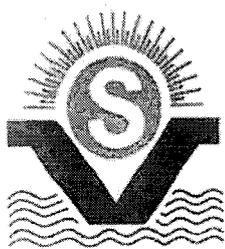
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM -250 S.No 113-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-04/02

Date: 25-04-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : North East Corner – STP Mallaypet

DATE & TIME OF COLLECTION : 15-04-2023 @ 10:50 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

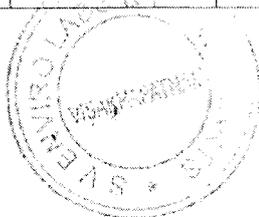
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	64.2	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	26.8	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	20.4	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	53.9	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	164	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	7.26	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	33.5	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

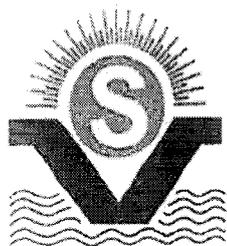
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 114 –DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-04/03

Date: 25-04-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : South East Corner – Godavari House

DATE & TIME OF COLLECTION : 15-04-2023 @ 11:10 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	62.8	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	26.1	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	18.3	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	25.4	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	187	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	5.4	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	28.6	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

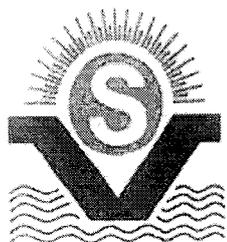
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 112-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-04/04

Date: 25-04-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : North West Corner – New Wood Yard

DATE & TIME OF COLLECTION : 15-04-2023 @ 11:30 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

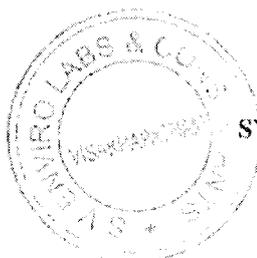
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	68.3	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	25.9	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	16.4	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	22.8	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	179	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	5.2	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	25.4	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

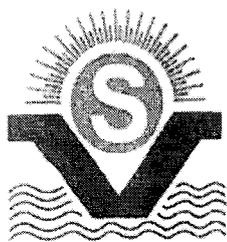
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S.NO 115-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-05/01

Date: 29-05-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : South West Corner – ETP LAGOON

DATE & TIME OF COLLECTION : 20-05-2023 @ 10:30 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

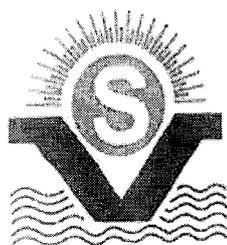
S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	69.2	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	30.5	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	20.4	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	25.7	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	179	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	6.51	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	1.0	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	39.4	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM -250 S.No 113-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-05/02

Date: 29-05-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : North East Corner – STP Mallaypet

DATE & TIME OF COLLECTION : 20-05-2023 @ 10:50 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

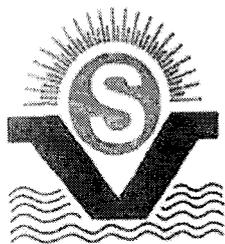
S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	66.8	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	28.1	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	22.4	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	56.1	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	159	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	7.05	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	30.2	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 114 –DTA-2019	25/10/2022	24/10/2023


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Ref: SVELC/APML/23-05/03

Date: 29-05-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : South East Corner – Godavari House

DATE & TIME OF COLLECTION : 20-05-2023 @ 11:10 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

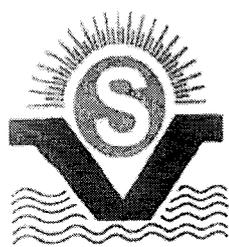
S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	65.1	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	27.6	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	19.1	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	26.7	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	193	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	5.9	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	30.4	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 112-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-05/04

Date: 29-05-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : North West Corner – New Wood Yard

DATE & TIME OF COLLECTION : 20-05-2023 @ 11:30 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

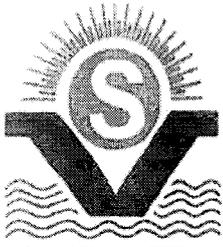
S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	65.9	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	23.1	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	14.9	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	20.4	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	172	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	5.0	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	23.4	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S.NO 115-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-06/01

Date: 24-06-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : SouthWest Corner – ETP LAGOON

DATE & TIME OF COLLECTION : 16-06-2023 @ 10:00 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	71.4	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	31.6	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	22.1	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	27.5	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	186	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	7.24	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	1.0	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	42.6	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

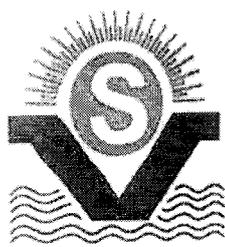
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM -250 S.No 113-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-06/02

Date: 24-06-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : North East Corner – STP Mallaypet

DATE & TIME OF COLLECTION : 16-06-2023 @ 10:20 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

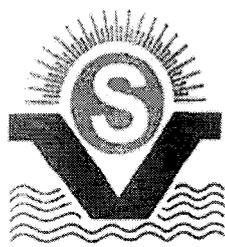
S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	68.1	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	29.5	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	23.4	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	58.6	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	164	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	7.56	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	31.5	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 114 -DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-06/03

Date: 24-06-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : South East Corner – Godavari House

DATE & TIME OF COLLECTION : 16-06-2023 @ 10:40 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

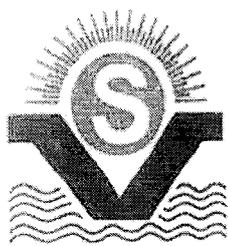
S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	67.2	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	28.4	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	21.6	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	28.3	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	187	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	6.4	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	32.6	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 112-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-06/04

Date: 24-06-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : North West Corner – New Wood Yard

DATE & TIME OF COLLECTION : 16-06-2023 @ 11:00 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

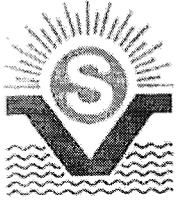
S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	68.1	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	25.3	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	16.2	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	22.5	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	179	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	5.6	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	25.7	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S.NO 115-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-07/01

Date: 24-07-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : SouthWest Corner – ETP LAGOON

DATE & TIME OF COLLECTION : 14-07-2023 @ 10:10 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

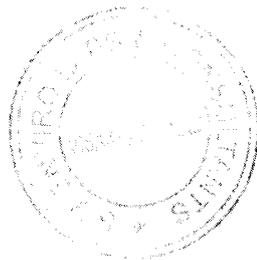
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	68.7	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	30.1	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	20.8	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	25.6	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	177	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	6.48	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	1.0	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	39.0	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

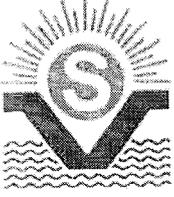
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM -250 S.No 113-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-07/02

Date: 24-07-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : North East Corner – STP Mallaypet

DATE & TIME OF COLLECTION : 14-07-2023 @ 10:30 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

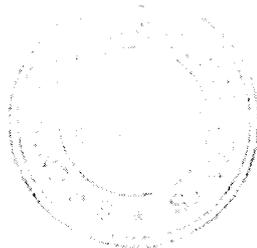
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	66.2	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	28.0	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	22.5	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	55.9	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	158	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	7.12	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	30.4	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

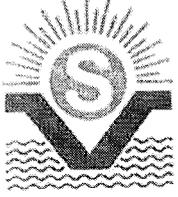
Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 114 -DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-07/03

Date: 24-07-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : South East Corner – Godavari House

DATE & TIME OF COLLECTION : 14-07-2023 @ 10:50 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

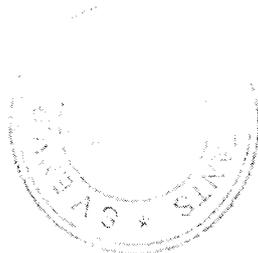
TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	65.4	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	27.3	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	19.8	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	26.5	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	194	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	5.7	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	31.2	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S. No 112-DTA-2019	25/10/2022	24/10/2023

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Ref: SVELC/APML/23-07/04

Date: 24-07-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : AMBIENT AIR QUALITY

SOURCE OF COLLECTION : North West Corner – New Wood Yard

DATE & TIME OF COLLECTION : 14-07-2023 @ 11:10 hr

DURATION OF SAMPLING : 24 Hours

ATMOSPHERE CONDITION : Clear Sky

TEST REPORT

S.No	Parameter	Unit	Result	NAAQ Standard	Method
1.	Particulate Matter (PM ₁₀)	µg/m ³	65.7	100	IS:5182 (P-23)
2.	Particulate Matter (PM _{2.5})	µg/m ³	23.6	60	IS:5182 (P-24)
3.	Sulphur Dioxide (SO ₂)	µg/m ³	15.0	80	IS:5182 (P-2)
4.	Oxides of Nitrogen (NO _x)	µg/m ³	20.3	80	IS:5182 (P-6)
5.	Carbon Monoxide (CO)	µg/m ³	171	2000	IS:5182 (P-10)
6.	Ozone(O ₃)	µg/m ³	5.0	100	IS :5182 (P-9)
7.	Lead(Pb)	µg/m ³	<0.01	01	IS:5182 (P-22)
8.	Ammonia (NH ₃)	µg/m ³	23.8	400	IS:5182 (P-25)
9.	Benzene (C ₆ H ₆)	µg/m ³	<0.01	05	IS 5182 (P-11)
10.	Benzo(a)pyrene(BaP)	ng/m ³	<0.01	01	IS 5182 (P-12)
11.	Arsenic (As)	ng/m ³	<1.0	06	CPCB Guidelines
12.	Nickel (Ni)	ng/m ³	<1.0	20	IS:5182 (P-26)

Remarks: As per the above report, all the parameters are within the NAAQ Standards.

Instrument Used	Make	Model	Calibrated on	Calibration Due
Cambo PM 10 & PM 2.5 Sampler	Lata Envirotech Instruments	APM 250 S.NO 115-DTA-2019	25/10/2022	24/10/2023

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**ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY, VISAKHAPATNAM**

D.No.39-33-20/4, Behind RTA Office, Madhavadhara VUDA Colony,
Visakhapatnam – 530 018.

M. RAVI, M.Sc
SENIOR ENVIRONMENTAL SCIENTIST

Ph :0891- 2719380/ 481
e-mail:zovsplab-ses2@appcb.gov.in

FORM - IV
REPORT BY THE STATE BOARD ANALYST
[See Rule-14]

Report No. 2023 – 05 – ST – 001

Date:09.05.2023

I hereby certify that I M. Ravi (I) State Board Analyst duly appointed under sub-section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, received a stack emission sample of M/s Andhra Paper Ltd., (Unit: Sriramnagar), Rajamahendravaram, East Godavari District from the Stack attached to 1 X 105 TPH Coal Fired Boiler along with 34MW Turbine collected on 02.05.2023 and received on the day of 03.05.2023 from Junior Scientific Officer, Regional Office, Kakinada for analysis.

The sample was in a condition fit for analysis as reported below:

I further certify that I have analyzed the above mentioned sample from 03.05.2023 to 09.05.2023 and declare the result of the analysis to be as follows: -

S.No.	Sample No.	Parameters	Value (mg/Nm ³)	Standard (mg/Nm ³)
1.	2023-05-ST-001	Particulate Matter (PM)	38.7	50.0

The condition of the seals, fastening and container on receipt was intact.
The results related to sample tested.

Remarks of monitoring officials:

1. During Stack monitoring, boiler is operating with 90TPH Capacity.
2. ESP is provided as air pollution control equipment is in operation during stack monitoring.

Signed this:09.05.2023.

Address:
M. Ravi,
Senior Environmental Scientist,
Zonal Laboratory,
APPCB, Visakhapatnam


SIGNATURE OF THE STATE BOARD ANALYST



ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY, VISAKHAPATNAM

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M. RAVI, M.Sc
 SENIOR ENVIRONMENTAL SCIENTIST

Ph :0891- 2719380/ 481
 e-mail:zovsplab-ses2@appcb.gov.in

FORM – IV
REPORT BY THE STATE BOARD ANALYST
 [See Rule-14]

Report No. 2023 – 05 – ST – 002

Date:09.05.2023

I hereby certify that I M. Ravi (I) State Board Analyst duly appointed under sub-section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, received a stack emission sample of M/s Andhra Paper Ltd., (Unit: Srimannagar), Rajamahendravaram, East Godavari District from the Stack attached to 1 X 1300 TPD Recovery Boiler collected on 02.05.2023 and received on the day of 03.05.2023 from Junior Scientific Officer, Regional Office, Kakinada for analysis.

The sample was in a condition fit for analysis as reported below:

I further certify that I have analyzed the above mentioned sample from 03.05.2023 to 09.05.2023 and declare the result of the analysis to be as follows: -

S.No.	Sample No.	Parameters	Value (mg/Nm ³)	Standard (mg/Nm ³)
1.	2023-05-ST-002	Particulate Matter (PM)	40.4	50.0

The condition of the seals, fastening and container on receipt was intact.
 The results related to sample tested.

Remarks of monitoring officials:

1. During Stack monitoring Recovery Boiler is in operation.
2. ESP 3 No.s provided as air pollution control equipment is in operation during stack monitoring.

Signed this:09.05.2023.

Address:
 M. Ravi,
 Senior Environmental Scientist,
 Zonal Laboratory,
 APPCB, Visakhapatnam


 SIGNATURE OF THE STATE BOARD ANALYST



**ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY, VISAKHAPATNAM**

D.No.39-33-20/4, Behind RTA Office, Madhavadhara VUDA Colony,
Visakhapatnam – 530 018.

M. RAVI, M.Sc
SENIOR ENVIRONMENTAL SCIENTIST

Ph :0891- 2719380/ 481
e-mail:zovsplab-ses2@appcb.gov.in

**FORM – IV
REPORT BY THE STATE BOARD ANALYST**
[See Rule-14]

Report No. 2023 – 05 – ST – 003

Date:09.05.2023

I hereby certify that I M. Ravi (i) State Board Analyst duly appointed under sub-section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, received a stack emission sample of M/s Andhra Paper Ltd., (Unit: Sriramnagar), Rajamahendravaram, East Godavari District from the Stack attached to 1 X 100 TPD Rotary Lime Kiln-1 collected on 02.05.2023 and received on the day of 03.05.2023 from Junior Scientific Officer, Regional Office, Kakinada for analysis.

The sample was in a condition fit for analysis as reported below:

I further certify that I have analyzed the above mentioned sample from 03.05.2023 to 09.05.2023 and declare the result of the analysis to be as follows: -

S.No.	Sample No.	Parameters	Value (mg/Nm ³)	Standard (mg/Nm ³)
1.	2023-05-ST-003	Particulate Matter (PM)	25.1	50.0
		H ₂ S	7.0	10.0

The condition of the seals, fastening and container on receipt was intact.
The results related to sample tested.

Remarks of monitoring officials:

1. During Stack monitoring Rotary Lime Kiln-1 is in operation.
2. ESP is provided as air pollution control equipment and is in operation during stack monitoring.

Signed this:09.05.2023.

Address:
M. Ravi,
Senior Environmental Scientist,
Zonal Laboratory,
APPCB, Visakhapatnam


SIGNATURE OF THE STATE BOARD ANALYST



**ANDHRA PRADESH POLLUTION CONTROL BOARD
ZONAL LABORATORY, VISAKHAPATNAM**

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M. RAVI, M.Sc
SENIOR ENVIRONMENTAL SCIENTIST

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e-mail:zovsplab-ses2@appcb.gov.in

FORM - IV
REPORT BY THE STATE BOARD ANALYST
[See Rule-14]

Report No. 2023 – 05 – ST – 004

Date:09.05.2023

I hereby certify that I M. Ravi (I) State Board Analyst duly appointed under sub-section (3) of Section 26 of the Air (Prevention and Control of Pollution) Act, 1981, received a stack emission sample of M/s Andhra Paper Ltd., (Unit: Sriramnagar), Rajamahendravaram, East Godavari District from the Stack attached to 1 X 160 TPD Rotary Lime Kiln-2 collected on 02.05.2023 and received on the day of 03.05.2023 from Junior Scientific Officer, Regional Office, Kakinada for analysis.

The sample was in a condition fit for analysis as reported below:

I further certify that I have analyzed the above mentioned sample from 03.05.2023 to 09.05.2023 and declare the result of the analysis to be as follows: -

S.No.	Sample No.	Parameters	Value (mg/Nm ³)	Standard (mg/Nm ³)
1.	2023-05-ST-004	Particulate Matter (PM)	21.4	50.0
		H ₂ S	6.8	10.0

The condition of the seals, fastening and container on receipt was intact.
The results related to sample tested.

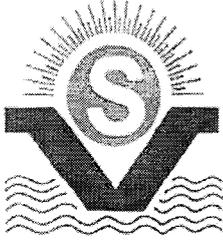
Remarks of monitoring officials:

1. During Stack monitoring Rotary Lime Kiln-2 is in operation
2. ESP is provided as air pollution control equipment and is in operation during stack monitoring.

Signed this:09.05.2023.

Address:
M. Ravi,
Senior Environmental Scientist,
Zonal Laboratory,
APPCB, Visakhapatnam


SIGNATURE OF THE STATE BOARD ANALYST



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Ref: SVELC/APML/23-01/07

Date: 24-01-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Rotary Lime Kiln-I

DATE & TIME OF COLLECTION : 11-01-2023@ 13:15 hr

TEST REPORT

S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	60
2.	Diameter of Stack	m	1.2
3.	Cross Section Area of Stack	m ²	1.13
4.	Temperature @ DGM	^o C	32
5.	Stack temperature	^o C	129
6.	Flue Gas Velocity	m/sec	8.59
7.	Flow Rate	Nm ³ /hr	25733
8.	Duration of Sampling	minutes	30

EMISSION RATE

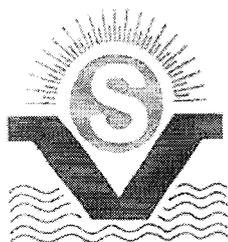
S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	35.1	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	86.4	<400	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	279	<500	IS:11255-P-7
4.	Hydrogen Sulphide	mg/Nm ³	4.7	<10	USEPA Method-11

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech-160 109-DTI-2018	20-08-2022	19-08-2023

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Ref: SVELC/APML/23-01/08

Date: 24-01-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Rotary Lime Kiln-2

DATE & TIME OF COLLECTION : 11-01-2023@ 14:00 hr

TEST REPORT

S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	60
2.	Diameter of Stack	m	1.2
3.	Cross Section Area of Stack	m ²	1.13
4.	Temperature @ DGM	^o C	32
5.	Stack temperature	^o C	130
6.	Flue Gas Velocity	m/sec	10.8
7.	Flow Rate	Nm ³ /hr	32273
8.	Duration of Sampling	minutes	30

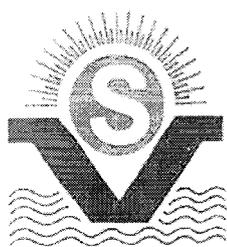
EMISSION RATE

S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	43.1	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	77.8	<400	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	256	<500	IS: 11255-P-7
4.	Hydrogen Sulphide	mg/Nm ³	5.3	<10	USEPA Method-11

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech-160 109-DTI-2018	20-08-2022	19-08-2023

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Ref: SVELC/APML/23-01/05

Date: 24-01-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Coal Fired Boiler –CF6

DATE & TIME OF COLLECTION : 11-01-2023@ 11:45 hr

TEST REPORT

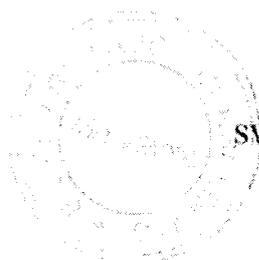
S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	85
2.	Diameter of Stack	m	2.5
3.	Cross Section Area of Stack	m ²	4.90
4.	Temperature @ DGM	°C	30
5.	Stack temperature	°C	139
6.	Flue Gas Velocity	m/sec	8.78
7.	Flow Rate	Nm ³ /hr	111287
8.	Duration of Sampling	minutes	30

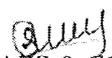
EMISSION RATE

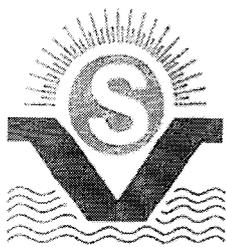
S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	39.4	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	88.1	<600	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	184	<300	IS: 11255-P-7
4.	Mercury	mg/Nm ³	<0.005	<0.03	USEPA Method-29

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech- 160 109-DTI-2018	20-08-2022	19-08-2023


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Ref: SVELC/APML/23-01/06

Date: 24-01-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Recovery Boiler -4

DATE & TIME OF COLLECTION : 11-01-2023@ 12:30 hr

TEST REPORT

S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	90
2.	Diameter of Stack	m	3.5
3.	Cross Section Area of Stack	m ²	9.61
4.	Temperature @ DGM	⁰ C	31
5.	Stack temperature	⁰ C	144
6.	Flue Gas Velocity	m/sec	9.96
7.	Flow Rate	Nm ³ /hr	244623
8.	Duration of Sampling	minutes	30

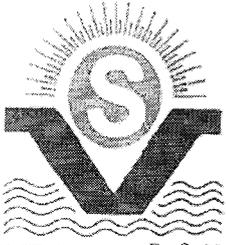
EMISSION RATE

S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	36.5	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	104	<600	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	193	<300	IS: 11255-P-7
4.	Hydrogen Sulphide	mg/Nm ³	4.7	--	USEPA Method-11
4.	Mercury	mg/Nm ³	<0.005	<0.03	USEPA Method-29

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech- 160 109-DTI-2018	20-08-2022	19-08-2023

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Ref: SVELC/APML/23-02/07

Date: 25-02-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh - 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Rotary Lime Kiln-1

DATE & TIME OF COLLECTION : 16-02-2023@ 13:45 hr

TEST REPORT

S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	60
2.	Diameter of Stack	m	1.2
3.	Cross Section Area of Stack	m ²	1.13
4.	Temperature @ DGM	^o C	33
5.	Stack temperature	^o C	135
6.	Flue Gas Velocity	m/sec	8.92
7.	Flow Rate	Nm ³ /hr	26329
8.	Duration of Sampling	minutes	30

EMISSION RATE

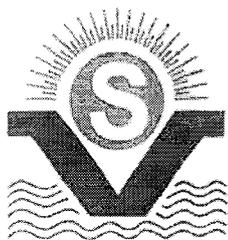
S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter - PM	mg/Nm ³	38.6	<50	IS:11255-P-1
2.	Sulphur Dioxide - SO ₂	mg/Nm ³	88.4	<400	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	288	<500	IS:11255-P-7
4.	Hydrogen Sulphide	mg/Nm ³	5.0	<10	USEPA Method-11

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech-160 109-DTI-2018	20-08-2022	19-08-2023

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Ref: SVELC/APML/23-02/08

Date: 25-02-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Rotary Lime Kiln-2

DATE & TIME OF COLLECTION : 16-02-2023 @ 14:30 hr

TEST REPORT

S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	60
2.	Diameter of Stack	m	1.2
3.	Cross Section Area of Stack	m ²	1.13
4.	Temperature @ DGM	°C	32
5.	Stack temperature	°C	126
6.	Flue Gas Velocity	m/sec	10.3
7.	Flow Rate	Nm ³ /hr	31088
8.	Duration of Sampling	minutes	30

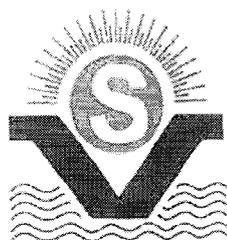
EMISSION RATE

S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	40.2	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	74.6	<400	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	248	<500	IS: 11255-P-7
4.	Hydrogen Sulphide	mg/Nm ³	4.9	<10	USEPA Method-11

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech- 160 109-DTI-2018	20-08-2022	19-08-2023

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Ref: SVELC/APML/23-02/06

Date: 25-02-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Recovery Boiler -4

DATE & TIME OF COLLECTION : 16-02-2023 @ 13:00 hr

TEST REPORT

S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	90
2.	Diameter of Stack	m	3.5
3.	Cross Section Area of Stack	m ²	9.61
4.	Temperature @ DGM	⁰ C	33
5.	Stack temperature	⁰ C	149
6.	Flue Gas Velocity	m/sec	10.2
7.	Flow Rate	Nm ³ /hr	247550
8.	Duration of Sampling	minutes	30

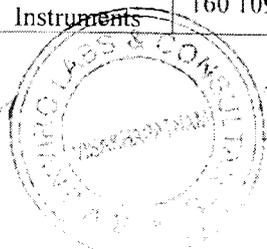
EMISSION RATE

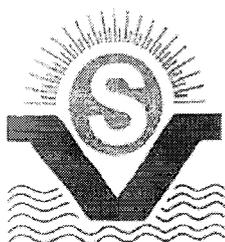
S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	39.3	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	107	<600	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	198	<300	IS: 11255-P-7
4.	Hydrogen Sulphide	mg/Nm ³	5.1	--	USEPA Method-11
4.	Mercury	mg/Nm ³	<0.005	<0.03	USEPA Method-29

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech-160 109-DTI-2018	20-08-2022	19-08-2023

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Ref: SVELC/APML/23-02/05

Date: 25-02-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Coal Fired Boiler –CF6

DATE & TIME OF COLLECTION : 16-02-2023 @ 12:15 hr

TEST REPORT

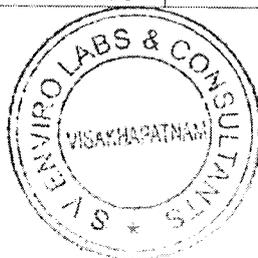
S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	85
2.	Diameter of Stack	m	2.5
3.	Cross Section Area of Stack	m ²	4.90
4.	Temperature @ DGM	°C	32
5.	Stack temperature	°C	146
6.	Flue Gas Velocity	m/sec	8.92
7.	Flow Rate	Nm ³ /hr	111172
8.	Duration of Sampling	minutes	30

EMISSION RATE

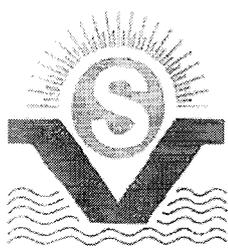
S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	37.2	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	85.6	<600	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	180	<300	IS: 11255-P-7
4.	Mercury	mg/Nm ³	<0.005	<0.03	USEPA Method-29

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech-160 109-DTI-2018	20-08-2022	19-08-2023


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Ref: SVELC/APML/23-03/07

Date: 28-03-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Rotary Lime Kiln-1

DATE & TIME OF COLLECTION : 17-03-2023@ 13:00 hr

TEST REPORT

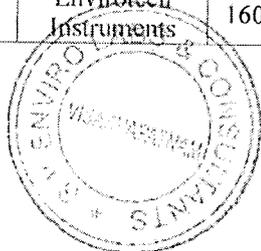
S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	60
2.	Diameter of Stack	m	1.2
3.	Cross Section Area of Stack	m ²	1.13
4.	Temperature @ DGM	°C	34
5.	Stack temperature	°C	131
6.	Flue Gas Velocity	m/sec	8.68
7.	Flow Rate	Nm ³ /hr	25874
8.	Duration of Sampling	minutes	30

EMISSION RATE

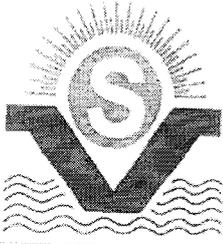
S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	40.1	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	90.3	<400	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	284	<500	IS:11255-P-7
4.	Hydrogen Sulphide	mg/Nm ³	4.4	<10	USEPA Method-11

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech-160 109-DTI-2018	20-08-2022	19-08-2023

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Ref: SVELC/APML/23-03/08

Date: 28-03-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Rotary Lime Kiln-2

DATE & TIME OF COLLECTION : 17-03-2023 @ 14:00 hr

TEST REPORT

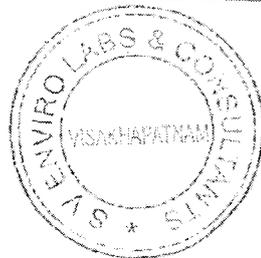
S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	60
2.	Diameter of Stack	m	1.2
3.	Cross Section Area of Stack	m ²	1.13
4.	Temperature @ DGM	°C	33
5.	Stack temperature	°C	120
6.	Flue Gas Velocity	m/sec	9.86
7.	Flow Rate	Nm ³ /hr	30214
8.	Duration of Sampling	minutes	30

EMISSION RATE

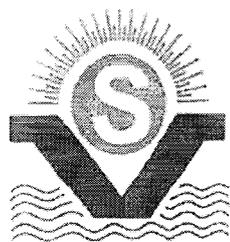
S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	41.6	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	71.8	<400	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	240	<500	IS: 11255-P-7
4.	Hydrogen Sulphide	mg/Nm ³	4.3	<10	USEPA Method-11

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech-160 109-DTI-2018	20-08-2022	19-08-2023

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Ref: SVELC/APML/23-03/06

Date: 28-03-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Recovery Boiler -4

DATE & TIME OF COLLECTION : 17-03-2023 @ 12:15 hr

TEST REPORT

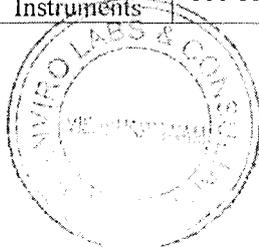
S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	90
2.	Diameter of Stack	m	3.5
3.	Cross Section Area of Stack	m ²	9.61
4.	Temperature @ DGM	°C	34
5.	Stack temperature	°C	153
6.	Flue Gas Velocity	m/sec	10.4
7.	Flow Rate	Nm ³ /hr	250034
8.	Duration of Sampling	minutes	30

EMISSION RATE

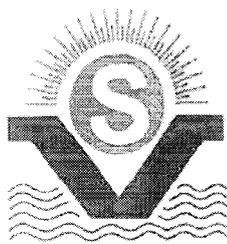
S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	37.1	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	102	<600	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	190	<300	IS: 11255-P-7
4.	Hydrogen Sulphide	mg/Nm ³	4.32	--	USEPA Method-11
4.	Mercury	mg/Nm ³	<0.005	<0.03	USEPA Method-29

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech- 160 109-DTI-2018	20-08-2022	19-08-2023

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Ref: SVELC/APML/23-03/05

Date: 28-03-2023



NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
 Rajahmundry, East Godavari,
 Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Coal Fired Boiler –CF6

DATE & TIME OF COLLECTION : 17-03-2023 @ 11:30 hr

TEST REPORT

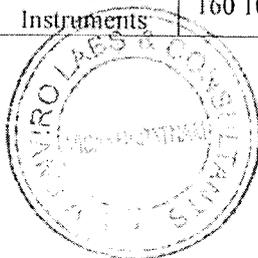
S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	85
2.	Diameter of Stack	m	2.5
3.	Cross Section Area of Stack	m ²	4.90
4.	Temperature @ DGM	⁰ C	33
5.	Stack temperature	⁰ C	141
6.	Flue Gas Velocity	m/sec	8.54
7.	Flow Rate	Nm ³ /hr	107722
8.	Duration of Sampling	minutes	30

EMISSION RATE

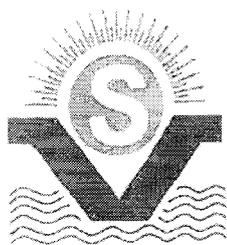
S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	35.1	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	80.5	<600	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	174	<300	IS: 11255-P-7
4.	Mercury	mg/Nm ³	<0.005	<0.03	USEPA Method-29

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech-160 109-DTI-2018	20-08-2022	19-08-2023

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Ref: SVELC/APML/23-04/07

Date: 25-04-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Rotary Lime Kiln-I

DATE & TIME OF COLLECTION : 15-04-2023@ 13:30 hr

TEST REPORT

S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	60
2.	Diameter of Stack	m	1.2
3.	Cross Section Area of Stack	m ²	1.13
4.	Temperature @ DGM	°C	34
5.	Stack temperature	°C	128
6.	Flue Gas Velocity	m/sec	8.43
7.	Flow Rate	Nm ³ /hr	25317
8.	Duration of Sampling	minutes	30

EMISSION RATE

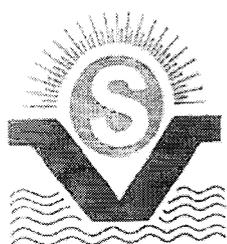
S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	37.6	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	85.4	<400	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	271	<500	IS:11255-P-7
4.	Hydrogen Sulphide	mg/Nm ³	4.1	<10	USEPA Method-11

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech-160 109-DTI-2018	20-08-2022	19-08-2023

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Ref: SVELC/APML/23-04/08

Date: 25-04-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Rotary Line Kiln-2

DATE & TIME OF COLLECTION : 15-04-2023 @ 14:15 hr

TEST REPORT

S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	60
2.	Diameter of Stack	m	1.2
3.	Cross Section Area of Stack	m ²	1.13
4.	Temperature @ DGM	°C	34
5.	Stack temperature	°C	126
6.	Flue Gas Velocity	m/sec	10.2
7.	Flow Rate	Nm ³ /hr	30813
8.	Duration of Sampling	minutes	30

EMISSION RATE

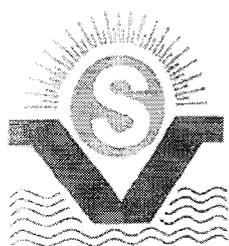
S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	44.5	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	45.1	<400	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	248	<500	IS: 11255-P-7
4.	Hydrogen Sulphide	mg/Nm ³	4.5	<10	USEPA Method-11

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech- 160 109-DTI-2018	20-08-2022	19-08-2023

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(Environmental Engineers & Consultants in Pollution Control)

Corporate Office: Enviro House, B-1, Block-B, IDA, Autonagar, Visakhapatnam-530012

& Laboratory www.svenviolabs.com, Ph:0891-2755528, Cell: +91 9440338628

info@svenviolabs.com, svenviro_labs@yahoo.co.in

Hyderabad Office : Flat No. 302, H.No.7-1-396/B/12, Sai Ram Residency,
Balkampet Road, S.R. Nagar, Hyderabad-500038

Recognized by Govt. of India-MoEF & CC, New Delhi, Accredited by: NABL & NABET



Ref: SVELC/APML/23-04/06

Date: 25-04-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Recovery Boiler -4

DATE & TIME OF COLLECTION : 15-04-2023 @ 12:45 hr

TEST REPORT

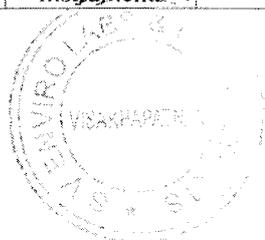
S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	90
2.	Diameter of Stack	m	3.5
3.	Cross Section Area of Stack	m ²	9.61
4.	Temperature @ DGM	⁰ C	33
5.	Stack temperature	⁰ C	158
6.	Flue Gas Velocity	m/sec	10.8
7.	Flow Rate	Nm ³ /hr	2581887
8.	Duration of Sampling	minutes	30

EMISSION RATE

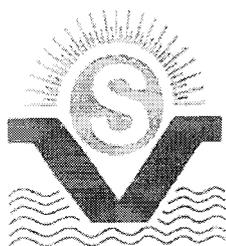
S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	39.2	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	108	<600	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	182	<300	IS: 11255-P-7
4.	Hydrogen Sulphide	mg/Nm ³	4.53	--	USEPA Method-11
4.	Mercury	mg/Nm ³	<0.005	<0.03	USEPA Method-29

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech- 160 109-DTI-2018	20-08-2022	19-08-2023

CHECKED BY



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Ref: SVELC/APML/23-04/05

Date: 25-04-2023

NAME AND ADDRESS : M/s. ANDHRA PAPER MILL LIMITED.,
Rajahmundry, East Godavari,
Andhra Pradesh – 533105.

SAMPLE PARTICULARS : STACK EMISSIONS

SOURCE OF COLLECTION : Coal Fired Boiler –CF6

DATE & TIME OF COLLECTION : 15-04-2023 @ 12:00 hr

TEST REPORT

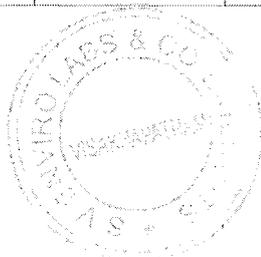
S. No.	DESCRIPTION	UNIT	RESULT
1.	Stack Height	m	85
2.	Diameter of Stack	m	2.5
3.	Cross Section Area of Stack	m ²	4.90
4.	Temperature @ DGM	^o C	33
5.	Stack temperature	^o C	147
6.	Flue Gas Velocity	m/sec	8.83
7.	Flow Rate	Nm ³ /hr	109789
8.	Duration of Sampling	minutes	30

EMISSION RATE

S.No.	PARAMETER	UNITS	RESULT	STANDARDS	METHOD
1.	Particulate Matter – PM	mg/Nm ³	37.6	<50	IS:11255-P-1
2.	Sulphur Dioxide – SO ₂	mg/Nm ³	82.4	<600	IS:11255-P-2
3.	Oxides of Nitrogen -NO _x	mg/Nm ³	181	<300	IS: 11255-P-7
4.	Mercury	mg/Nm ³	<0.005	<0.03	USEPA Method-29

Instrument Used	Make	Model	Calibrated on	Calibration Due
Stack Monitoring Kit	Lata Envirotech Instruments	Lata Envirotech- 160 109-DTI-2018	20-08-2022	19-08-2023

AR
CHECKED BY



Arjun
SV ENVIRO LABS & CONSULTANTS

Odour Control Systems

**Collection and Incineration of Non Condensable Gases (NCG)
& Collection and Oxidation of Foul streams**

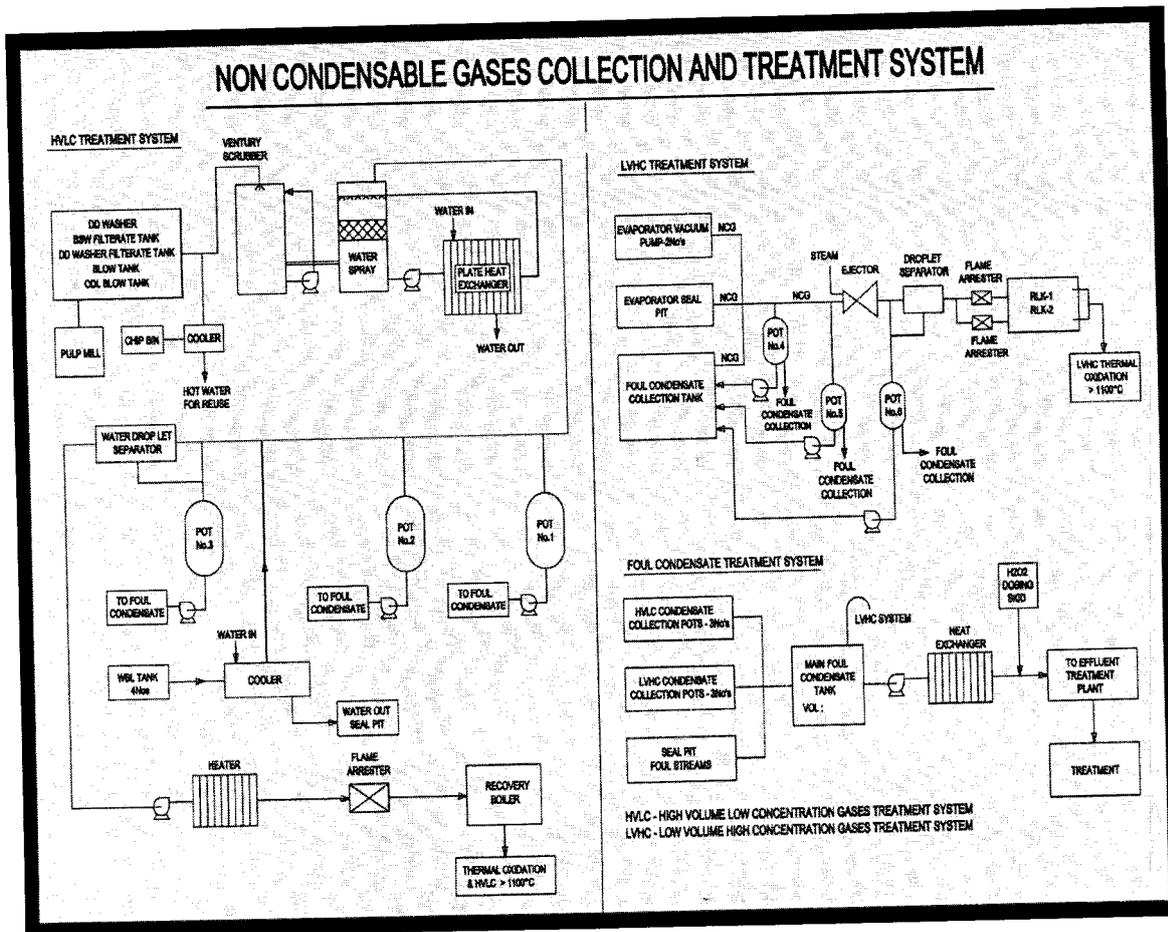
Total Project Cost Break Up: Rs.11.64 Crores

Spent Amount:

Hard Piping and Upgradation of HVLC, LVHC	: Rs. 8.43 Cores
Burner Management System RLK .1	: Rs. 0.97 Cores
Burner Management System RLK .2	: Rs. 0.89 Cores
Burner Management System.1 No Recovery Boiler	: Rs. 1.35 Cores

One of the challenge is **mal-odor** which is generating during Wood cooking and Black liquor evaporation in Integrated Pulp and Paper sector , which need to be focused. IPAPPM established modern technologies with the support and best available practices, knowledge of IP USA Subject Matter Experts (SME) . Effective controls are in place all the time with less efforts by operators irrespective of their skill and attention is possible through PLC or DCS based automation systems.

Non-condensable gases, or NCGs, are a by-product of the pulping process. It is the social responsibility to safeguard Environment by appropriately incinerating / Oxidizing of these gases on a safe and environmentally friendly manner.



Sources of Odour in Pulp & Paper Industry:

There are three different types of fugitive NCG's which produces mal-odor emissions from Pulp & Paper industry are :

- Type -1 - Low Volume High Concentration NCG (LVHC) generated from Black liquor Evaporator, Foul condensate main tank, 4F vacuum seal pit.
- Type -2 - High Volume Low Concentration NCG (HVLC) generated from digester washers, weak Black liquor storage tanks & Brown stock washers during wood cooking & washing stages
- Type -3 - Foul streams generated from Evaporator system, Evaporator vacuum Systems, HVLC system & LVHC system.

NCGs are formed during cooking and are mostly made up of total reduced sulfur (TRS) compounds such as hydrogen sulfide (H₂S), methyl mercaptan (CH₃SH), dimethyl sulfide (CH₃SCH₃), and dimethyl disulfide (CH₃SSCH₃). These organic sulfides are responsible for the mal-odor associated with pulp mill process.

TYPE -1 : LVHC NCG INCINERATION:

Process Description :

Low Volume High Concentration (LVHC) Non condensable gases are incinerated in Rotary Lime Kiln at 1050 – 1200 deg.C. LVHC NCG from evaporators is passed through heat exchanger, to remove water vapors prior to incineration. Water is used for condensing the vapors and outlet water is routed through Foul stream Hard piping treatment system. Resulted NCG are transported with the help of Steam Ejector system in which LP steam is used as motive force. Provision is made for removing the condensate formed in the line with the help of condensate tanks and pumping to Hard piping treatment system with level monitoring and control. NCG from Ejector passes through a droplet separator, heater to raise the temperature to about 110°C to ensure no water entry into kiln and flame arresters are also to be installed at close to both collection and incineration points for safety. NCG is connected to a burner provided just above the Furnace oil burner of lime kiln. The NCG burning system is organized with all necessary safety interlocks. The flame scanner shall monitor the burner flame. Thereby entire NCG (LVHC) is incinerated under thermal oxidation process. The provision is ensured to incinerate LVHC gases either in Rotary Lime Kiln – 1 or 2 .

UPGRADATION AND MODERNIZATION WITH AUTOMATION CONTROLS:

Major activities consist installation of new (higher cap.) Steam Ejector, renewal / new piping to carry LVHC, Instrumentation for better operational controls and Safety devices with interlocks and connected mechanical & civil works. Burner Management system (BMS) for both kilns for safety compliance.

- NCG from Ejector passes through a droplet separator, heater to raise the temperature to about 110°C to ensure no water entry into kiln and flame arresters installed close to both collection and incineration points for safety.
- NCG is connected to a burner provided just above the Furnace oil burner of lime kiln.
- The NCG burning system is provided with all safety interlocks. The flame scanner shall monitor the burner flame continuously. Thereby entire NCG (LVHC) is incinerated under thermal oxidation process.
- Provision has been provided to incinerate LVHC gas either in RLK# 1 or RLK#2 (one at a time)

- The total collection and incineration of LVHC is fully automated programmed with necessary safety interlocks and operation of plant is as simple by pressing the “COLLECT” and “BURN” Soft push buttons on the HMI screen.
- Collection of NGCs is provided as per the Operational requirement by Selecting the required collection of NGC points.
- After selecting the required sources press the Button “COLLECT” it will check all the interlock healthiness conditions and collects the LVHC gases through ejector. If any of the interlock condition is not satisfied system automatically highlights the unsatisfied conditions as an operator alert.
- Similarly select the kiln where LVHC has to be incinerated and press “BURN” push button as per the logic, it checks the healthiness of the kiln and other logics closes the vent valves and opens the double block valves as provided for incineration of the LVHC gases.

SYSTEM DESIGN ARRANGEMENTS:

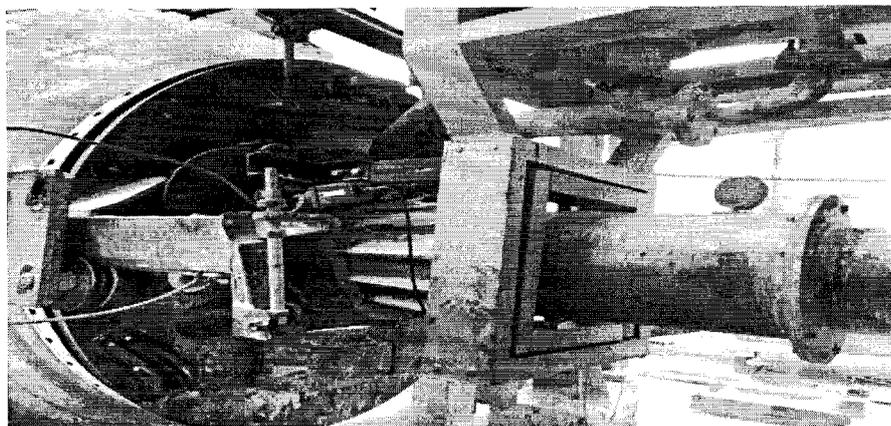
- An interlock Logic system coupled with a mechanical fail-safe designs
- An alarm system is programmed to warn the operators of any abnormal process condition.
- An automatic emergency vent is located at higher elevation prior to the NCG incineration point.
- A rupture disc for protection from over-pressurizing the system is installed prior to the incineration point.
- A rupture disc is located near the bottom of a long vertical rise in the NCG piping.

LVHC COLLECT PERMISSIVE INTERLOCKS & LOGICS

- LVHC Gas flow above 350 Nm³/Hr.
- Ejector Inlet Steam pressure above 2.5 Kg/cm²
- All Collection sources rupture disc inlet pressure below 0.5 Kg/cm²
- Foul condensate tank rupture disc inlet pressure above -0.25 Kg/cm²

LVHC FIRING IN KILN INTERLOCKS & LOGICS

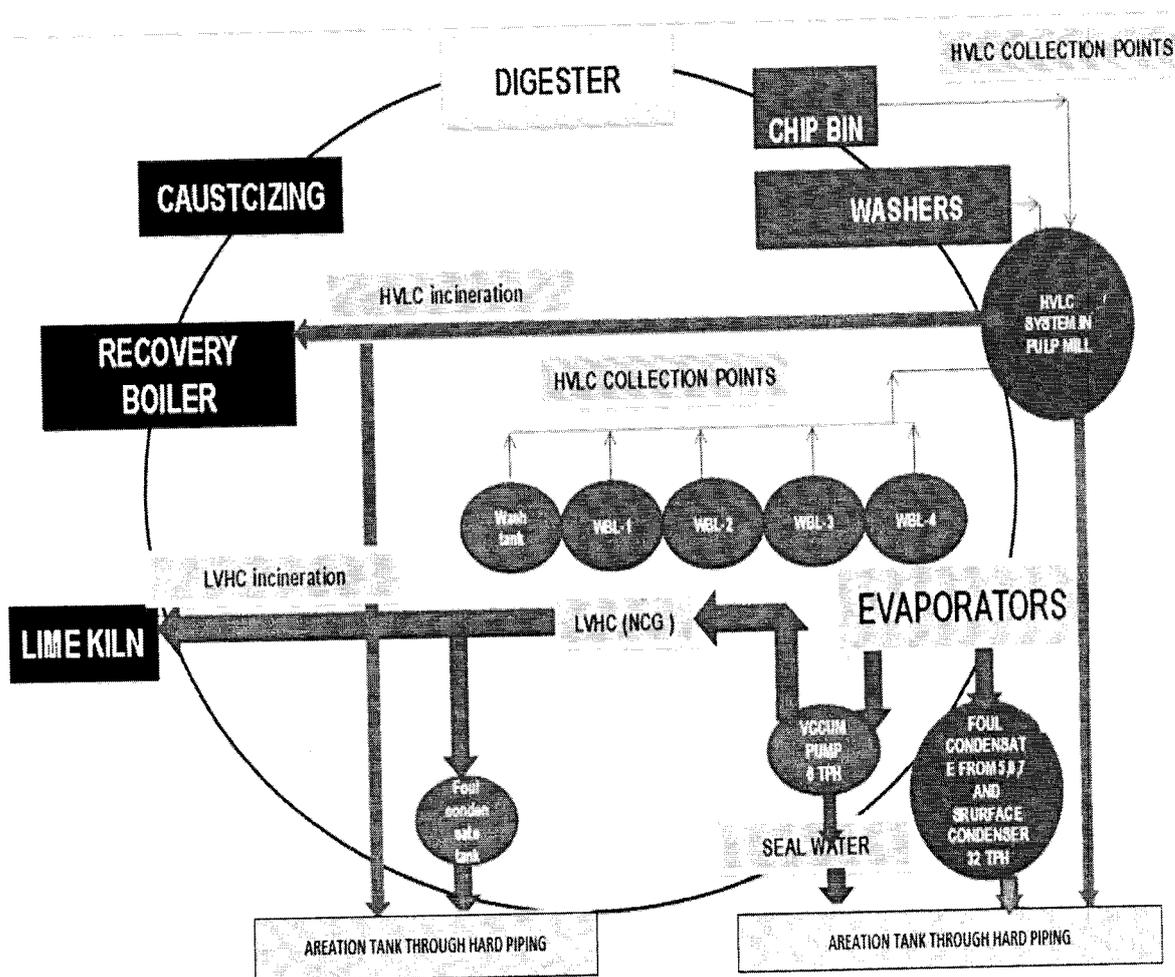
- MAIN FLAME "ON" SIGNAL OF THE KLIN
- BURNING ZONE Temperature greater than or equal to 750°C
- LVHC Temp at Kiln less than 190 °C
- Condensate Pot Level below 90%
- LVHC Gas flow above 350 Nm³/Hr
- Ejector Inlet Steam above 2.5 Kg/cm²



LVHC Gas inlet Pipe line at Lime Kiln for incineration

UPGRADATION AND MODERNIZATION WITH ADVANCED TECHNOLOGIES:

Major activities consist of Installation of new Black Liquor Cooler; Exiting WBL re-boiler repairs / maintenance; Installation of New HVLC Gas Cooler, process engineering and its related piping; Instrumentation for better and consistent operational controls; Safety devices / interlocks and connected mechanical & civil works. Connecting WBL (weak black liquor) storage tanks vent to HVLC incineration system.



HVLC COLLECT PERMISSIVE LOGICS & INTERLOCKS

EVAPORATOR SOURCE

- Source pressure above - 230 mmwc
- Gas Temperature at cooler outlet below 55 Deg. C
- Recovery Boiler is in firing position
- Source blower RPM above 500
- Rupture disc pressure at RB4 below 0.21 Kg/cm²

FIBRE LINE SOURCE

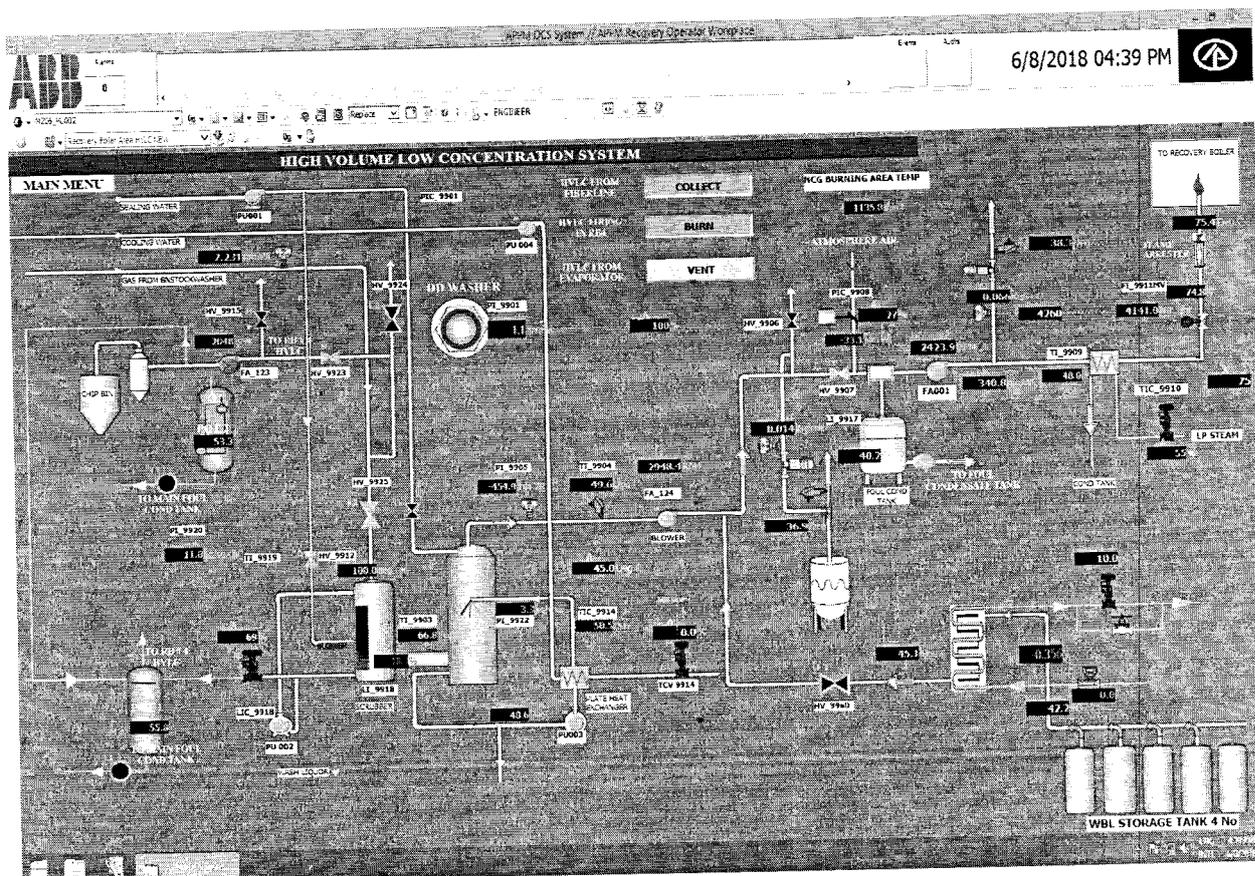
- Rupture disc pressure at RB4 below 0.21 Kg/cm²
- Source blower RPM above 500
- Source gas temperature below 55 Deg. C

HVLC FIRING INTO RECOVERY BOILER LOGICS & INTERLOCKS

- Recovery Boiler in running condition
- Recovery Boiler HVLC Blower above 500 rpm
- HVLC gas flow above 2500 Nm³/Hr.
- HVLC gas pressure in between 50 mmwc to 500 mmwc
- HVLC Temperature in between 65 Deg. C to 190 Deg. C
- Rupture disc pressure at RB4 below 0.21 Kg/cm²

HVLC OPERATION

- The total collection and incineration of HVLC is fully automated and programmed with necessary safety interlocks and operation of plant is as simple by pressing the "COLLECT" and "BURN" Soft push buttons on the screen
- There are two collection sources and one incineration point
- By Pressing the Button "COLLECT" it will check all the interlock healthiness conditions and collects the HVLC gases from respective source . If any of the interlock condition is not satisfied the collection will stop and highlights the unsatisfied conditions
- The HVLC gases are collected and passed through blowers and send to recovery boiler for incineration.
- The logic Interlocks to be satisfied healthy for burning the HVLC and then press the "BURN" It opens the shut off valve and closes the vent valve allowing the HVLC gases incinerate to Recovery Boiler



HVLC System Graphic Screen shot

TYPE - 3 : FOUL STREAM HARD PIPING TREATMENT

Foul streams are the major smell emitting waste waters generated from evaporator condensates, evaporator vacuum system seal water, LVHC systems condensates water, HVLC system Condensate water and HVLC scrubber water droplets. Formerly all these streams were discharging into open drains to pass to ETP and thus lot of fugitive odor was dominant. IPAPPM installed and commissioned "Hard piping System" to eliminate fugitive odor.

THE SYSTEMS CONSIST OF:

- Closed Conveyance system for Collection of various foul streams to Main storage tank
- 5 Nos. of SS Collection pots and pumping system at various location to Main storage tank
- Common Storage tank for all foul stream collections
- Auto Valves and Pumps with Logic control system
- Heat Exchanger to reduce temperature
- Hydrogen Peroxide online dosing System
- Pumping and conveyance lines (SS) to ETP Aeration Tank

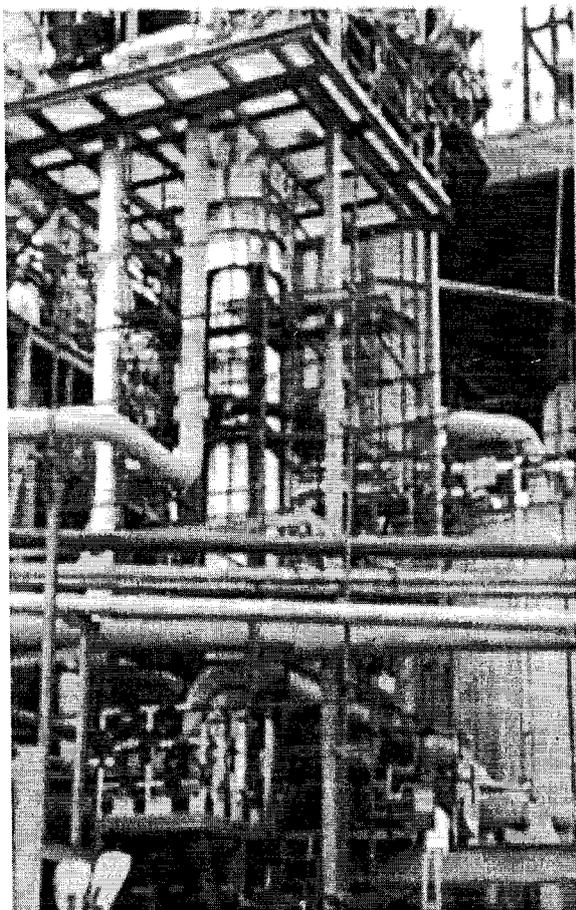
Foul streams are collected individually at various sources in dedicated SS Pots. From there, it is pumped to Common Storage tank of suitable capacity. The storage tank is completely closed and the vent fugitive gases if any are connected to LVHC System for incineration. These foul streams are pumped to Heat Exchanger to reduce temperature impact and followed by online Hydrogen Peroxide dosing to oxidize odorous compounds. From where, these treated streams are routed to ETP aeration tank and immersed into the bottom of the tank in order to further eliminate odor & to oxidize with available oxygen. H₂O₂ auto dosing system is added to reduce foul condensate toxicity and further neutralize the ill effect and thereby reduction of air demand in aeration tanks. All the systems and controls are in operation up to the expectations.

Advantages of NCG COLLECTION AND INCINERATION THROUGH AUTOMATION

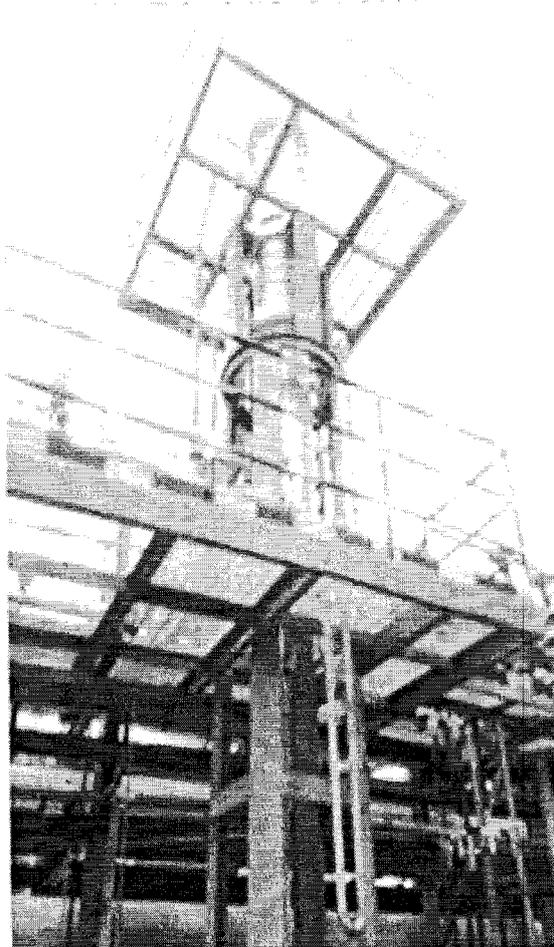
- Environmental Compliance
- Enhancement of Human & Equipment Safety
- Elimination of mal-odor in the vicinity
- Dependency reduce on operator skill and alertness
- Optimization of multiple activities involvement in various locations through automation

Some of the Main photographs of the system:

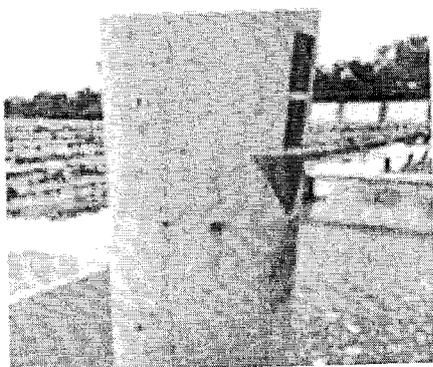
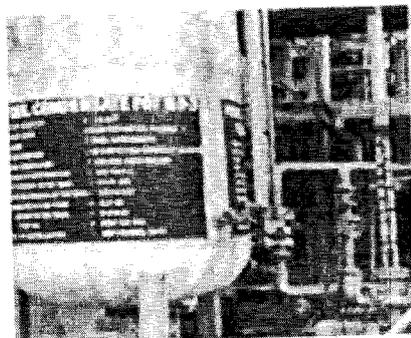
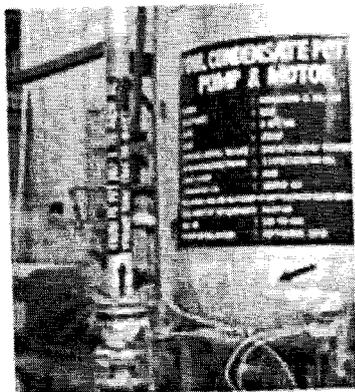
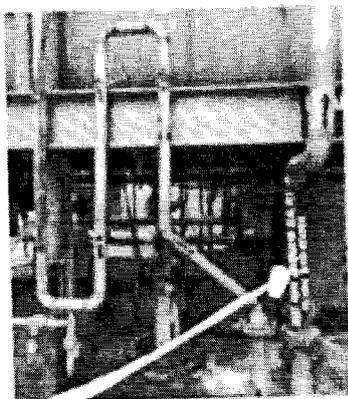
Black Liquor Cooler



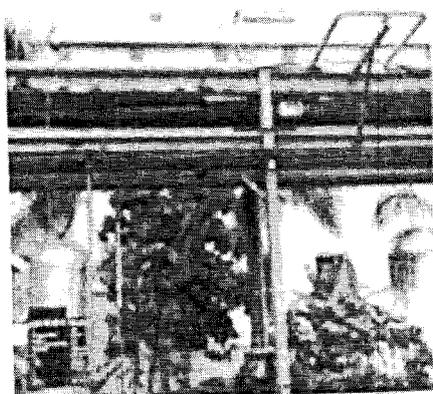
HVLC Gas Cooler



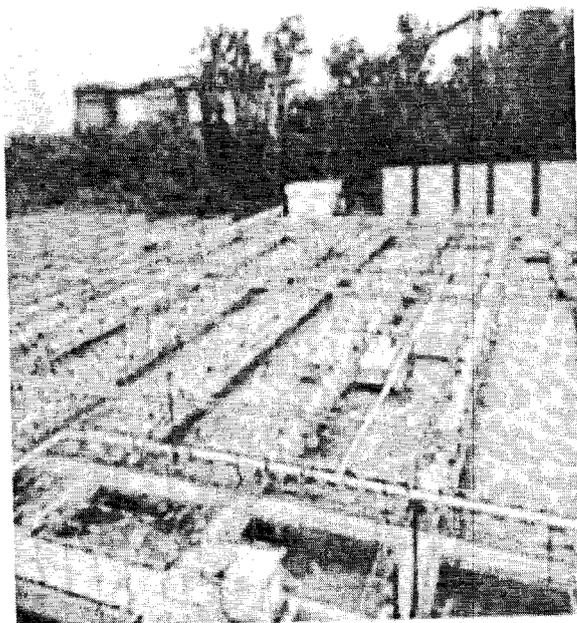
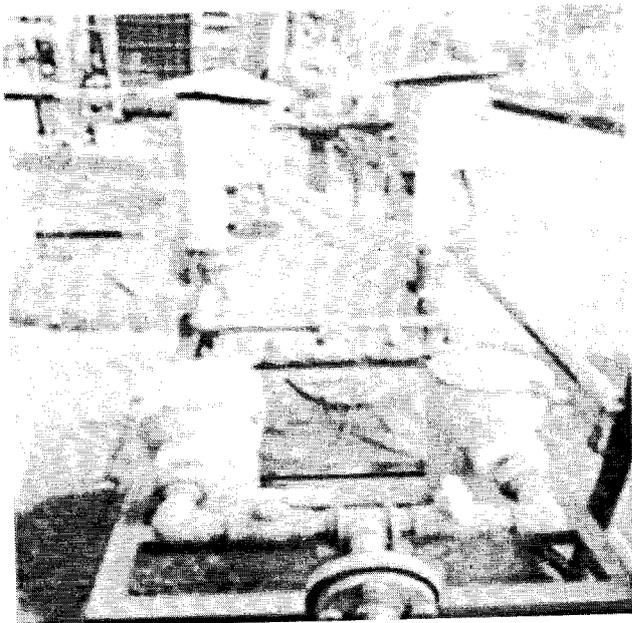
Hard Piping System – HVLC, LVHC POTS



5.0 Condensate Pump & Motor
Close piping up to them if
exists in location of HVLC
LVHC and LVHC Motor
Piping Line Close to the
Motor

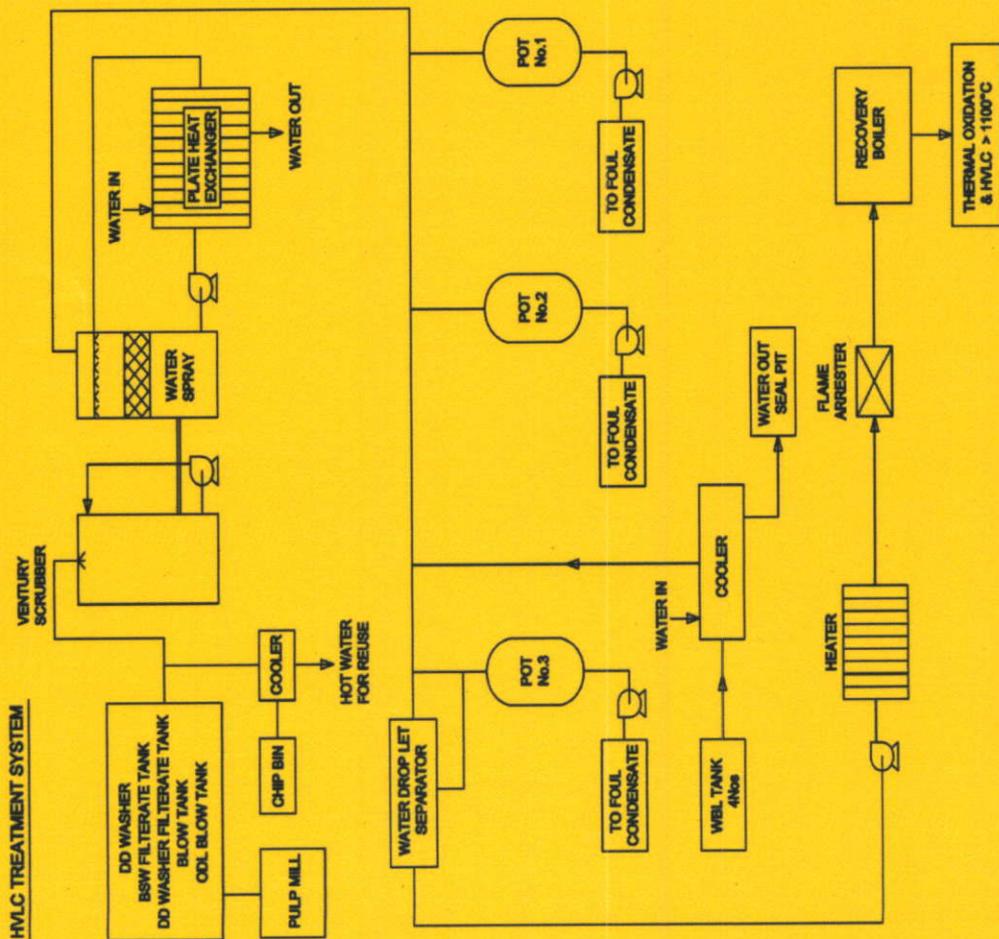


H2O2 Dosing & Hard Piping System – To Aeration Tank

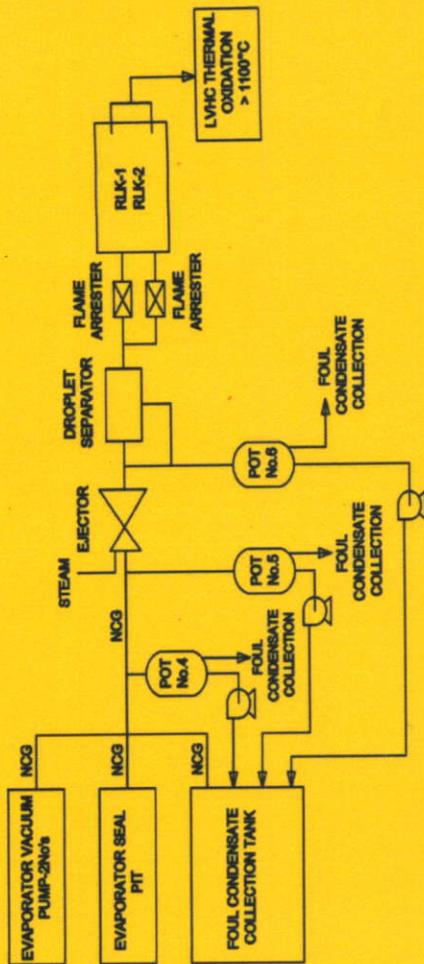


NON CONDENSABLE GASES COLLECTION AND TREATMENT SYSTEM

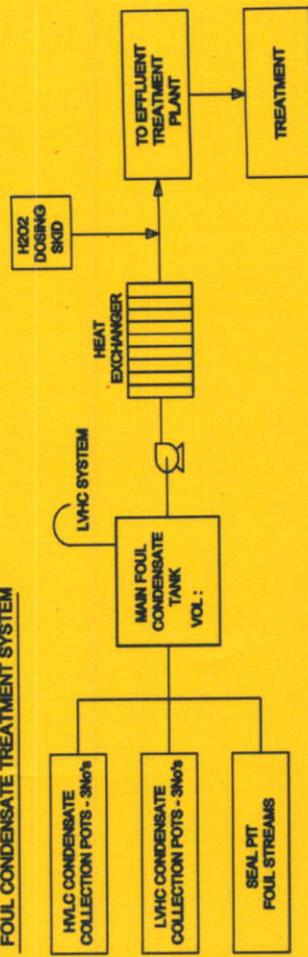
H/LC TREATMENT SYSTEM



LVHC TREATMENT SYSTEM

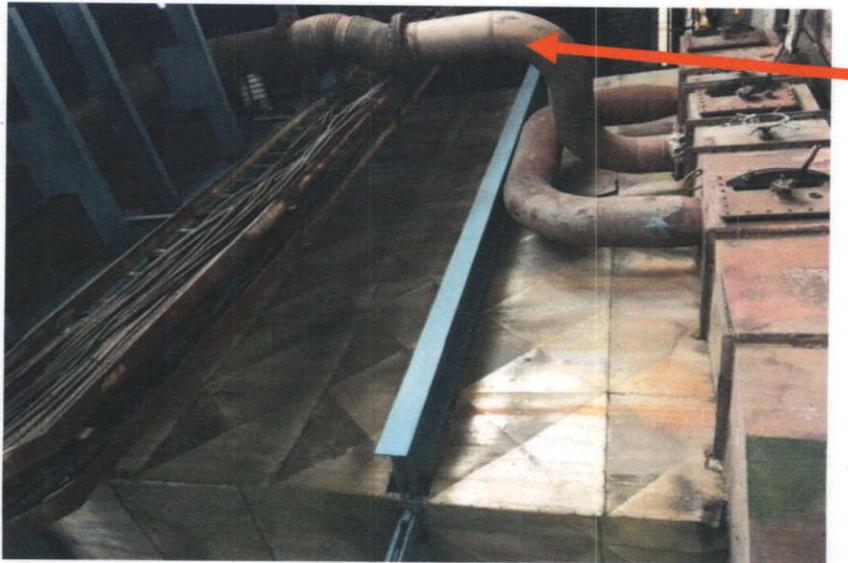


FOUL CONDENSATE TREATMENT SYSTEM



HV/LC - HIGH VOLUME LOW CONCENTRATION GASES TREATMENT SYSTEM
 LVHC - LOW VOLUME HIGH CONCENTRATION GASES TREATMENT SYSTEM

Odour Control Management



HVLC NCG incineration
in Recovery Boiler



Black Liquor Cooler



HVLC Scrubber



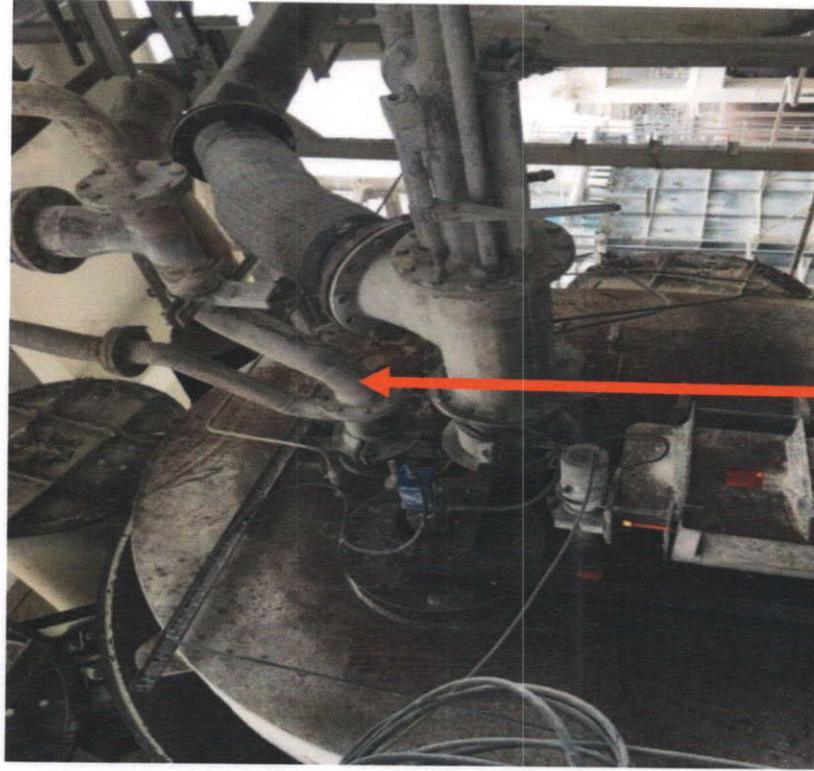
HVLC Gas Cooler



Odour Control Management



LVHC NCG gas inlet line to Lime Kiln - 1 for incineration



LVHC NCG gas inlet line to Lime Kiln - 2 for incineration

Environment Management Systems

Odor Control Management

Control Systems :

- LVHC gases incinerated in Recovery Boiler
- HVLC gases incinerated in Rotary Lime Kilns
- Foul Condensates treated with Hydrogen Peroxide and directed to ETP

Environment Management Systems

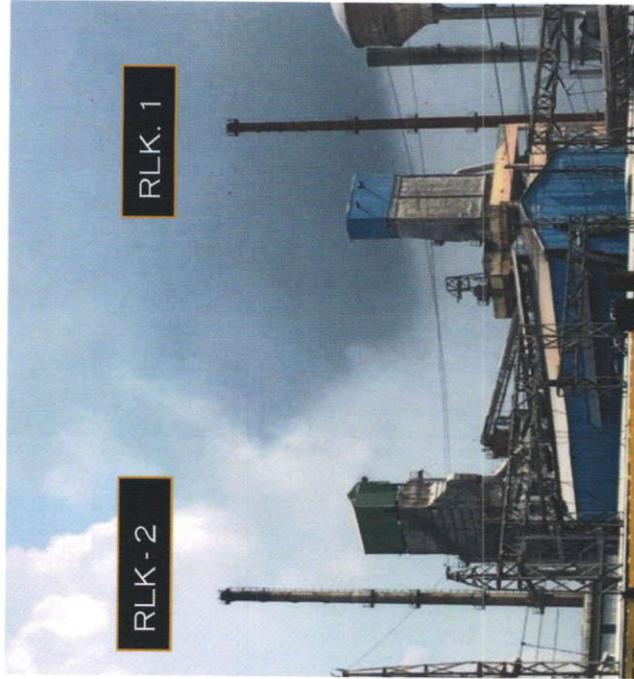
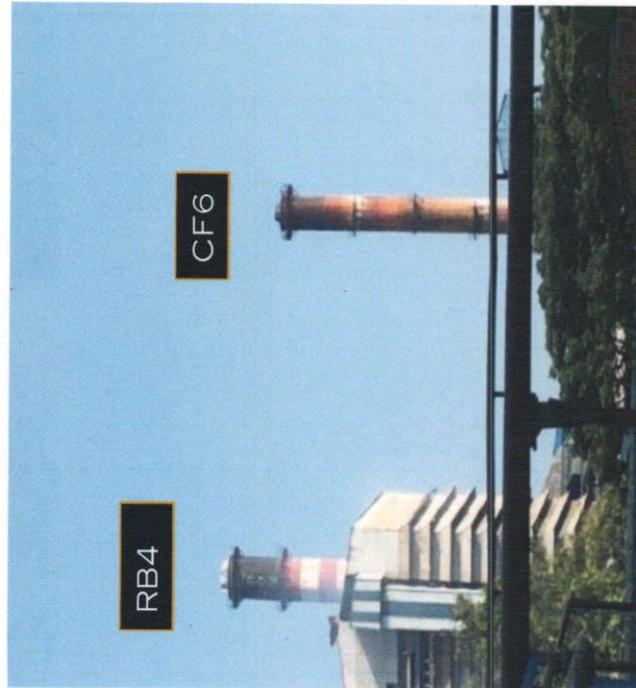
Odor Control Management

❖ Sources :

- ❑ Type -1 - Low Volume High Concentration NCG (LVHC) generated from Black liquor Evaporator, Foul condensate main tank, 4F vacuum seal pit.
- ❑ Type -2 - High Volume Low Concentration NCG (HVLC) generated from digester washers, weak Black liquor storage tanks & Brown stock washers during wood cooking & washing stages
- ❑ Type -3 - Foul streams generated from Evaporator system, Evaporator vacuum Systems, HVLC system & LVHC system.

Environment Management Systems

Air Pollution Control Equipment



ELECTRO STATIC
PRECIPITATORS (ESP)
FOR ALL STACK

LIST OF BIOFUELS USED : BLACK LIQUOR; ETP SLUDGE; WOOD BARK ; CHIP DUST ; KNOTS

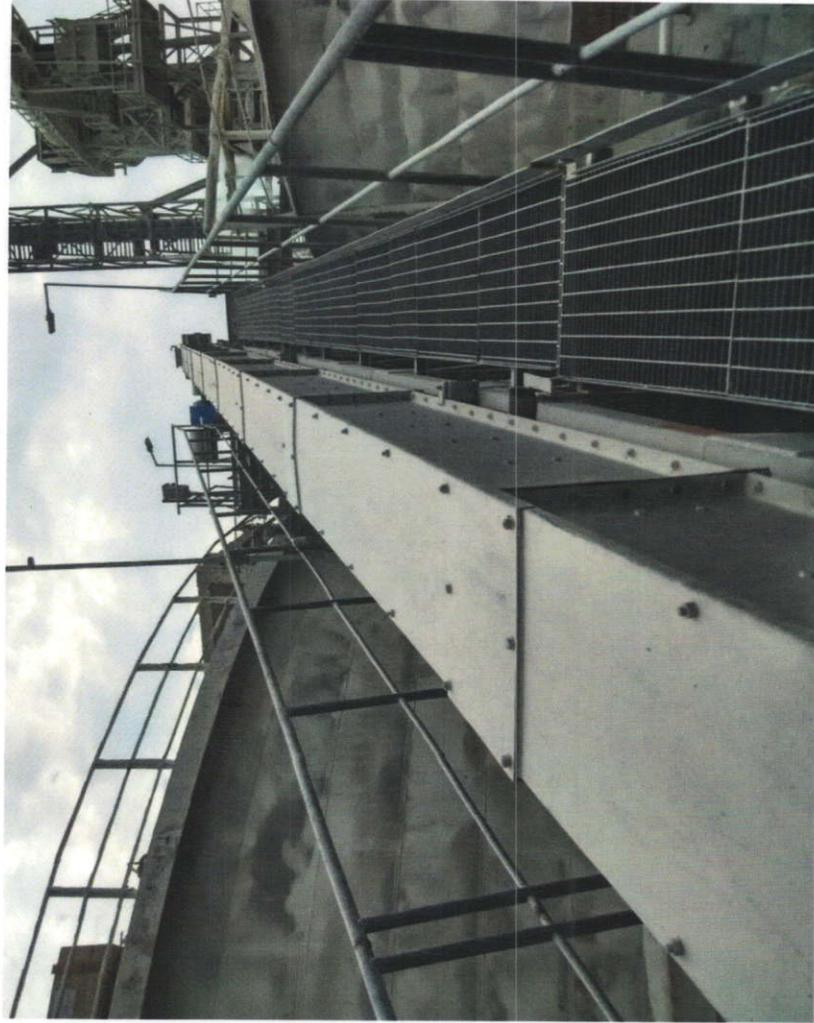
Environment Management Systems

Air Management

❖ Total No of stacks : 4

- Stack .1 : Coal fired Boiler emission controlled by 1 ESP (3 fields)
- Stack .2 : Recovery Boiler emission controlled by 3 ESPs (Total 11 fields)
- Stack .3 : RLK .1 emission controlled by 1 ESP (2 fields)
- Stack .4 : RLK .2 emission controlled by 1 ESP (3 fields)

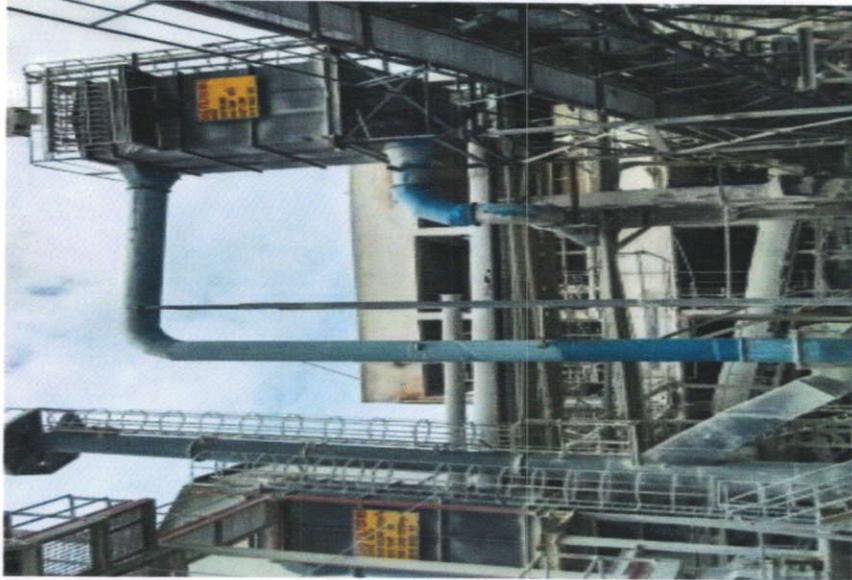
Fugitive Dust Control Management – Lime Kiln Area



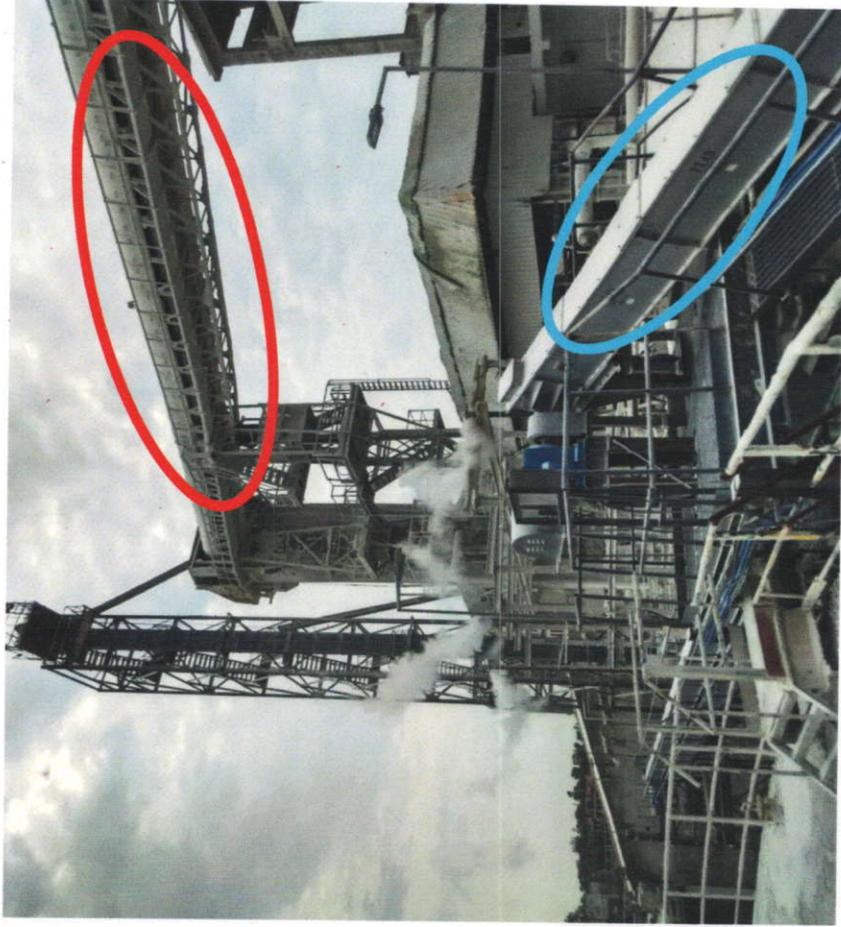
Drag Chain – Closed Horizontal Conveyor for Lime

Fugitive Dust Control Management – Lime Kiln Area

Bag Filter – RLK Area to all Conveyors



Bag Filters for Extraction Blower

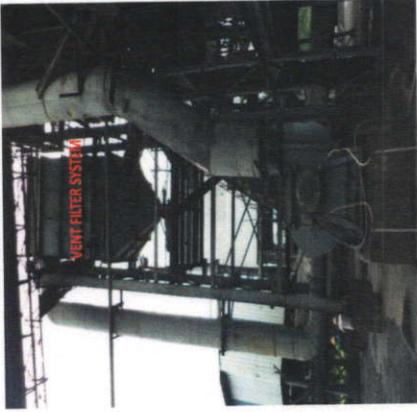


Disconnected elevated Lime Conveyor with New DCC and
New Bucket Elevator

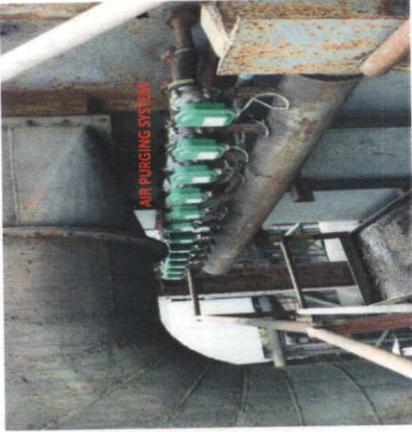
Fugitive Dust Control Management – Coal Area



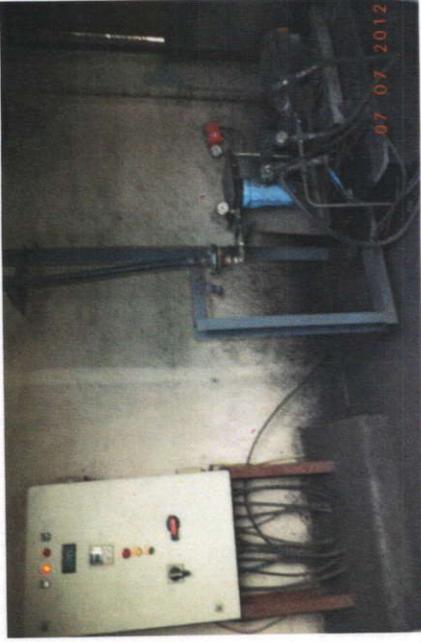
Dust Extraction Blower



Vent Filter



Air Purging system



Coal Fog System



Water Sprinkler system

Environment Management Systems

Dust Control Management

Coal Handling Area :

- Cold Fog system installed
- Spray nozzles and filter are being changed on regular basis in Coal Fog System
- Water Sprinklers provided at coal truck unloading area to suppress fugitive coal dust
- Regular housekeeping of coal conveyers are being done
- Coal storage contained in sheds
- Water sprinklers on coal conveyers
- Water sprinklers on coal heaps
- Roads wetting with water spray by using tankers



Environment Management Systems

Dust Control Management

Lime Kiln Area :

- Total 5 no's (DCC.1,1.A,2,3,4) of Closed Drag Chain Conveyors installed in place of old open conveyors for transportation of lime in chemical recovery process.
- 2 No's of New Bag filters for dust Extraction installed in addition to existing 1 no of Bag Filters – 3 No's are in operation.
- New bucket elevator for transportation of lime to conveyers in place of old one to reduce dust.
- Modification / relocation and additional ducting to collect fugitive lime dust from various areas to Bag Filters provided

Waste Water Treatment

IPAPPM : UNIT - RAJAMAHENDRAVARAM

Principle:

The waste water generated from integrated pulp and paper manufacturing process is treated at Effluent Treatment Plant through extended Activated Sludge Process.

Waste Water generated from our operations are being treated in Effluent Treatment Plant (ETP) having sufficient capacity. ETP is equipped with Primary Clarifiers – 1no, Aeration tanks – 2nos, Secondary Clarifiers – 2nos, Thickeners –1no, Tertiary Clarifier - 1 No, Sludge press – 2nos, ETP Sludge Dryer & Reclaimed Back water (paper machines) reuse system (collection tanks & Clarifloculator). Final treated Water, after conforming to the standards is being transferred to Turupulanka Island under closed pipeline as per regulatory consent.

Tertiary Turupulanka Sand Shoal Management & Treatment:

We adopted a unique Land (natural sand bed) Treatment System for its ETP final treated effluent further to polishing. It was designed NEERI (formerly CPHERI) since inception of this unit.

ETP final treated effluent is being pumped through a closed pipeline of 6.0 – 7.0 km upstream and discharges on Toorupulanka Sand Shoals. The treated wastewater has taken across the river through a pipeline for distance about 0.6 KM and allowed to flow through an open channel on the sand Shoals. After percolation of wastewater in the sand shoals, the treated effluent joins in the river stream. The efficacy of the percolation system in the shoals has been dearly reflex through its natural, physical, chemical and biological process in the soil / sand water- Air matrix. It is considered most ideal for tertiary treatment of the waste water. And also further waster is treated by natural way through “**Phytoremediation**”.

Phytoremediation is a bioremediation process that uses various types of plants to remove, transfer, stabilize, and/or destroy contaminants in the waste water. Phytoremediation involves the removal of organic compounds and nutrients from wastewater through bio-sorption/uptake by pollution-tolerant aquatic plants such as algae, water hyacinth, duckweeds, etc... which are growing in the wastewater of sand shoals. Also waste water is treated by natural occurring processes and the influence of solar light, wind, microorganisms and algae.

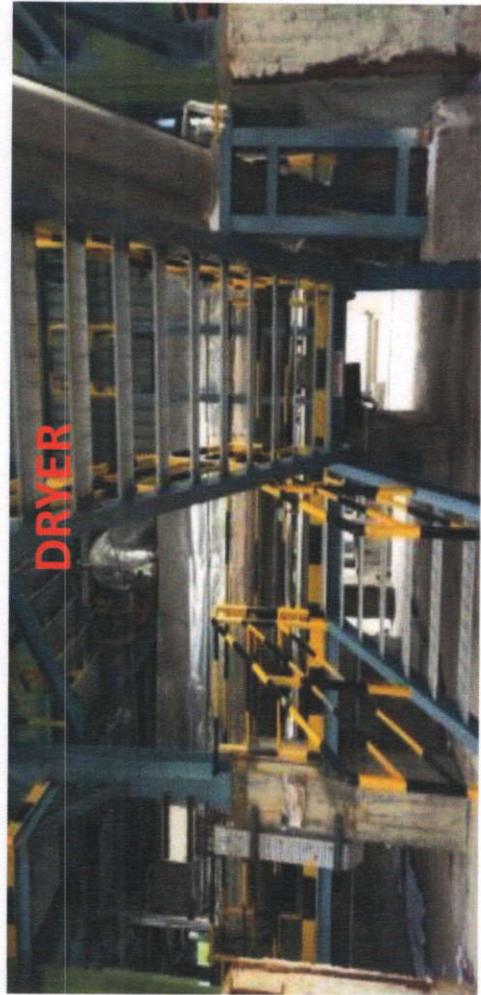
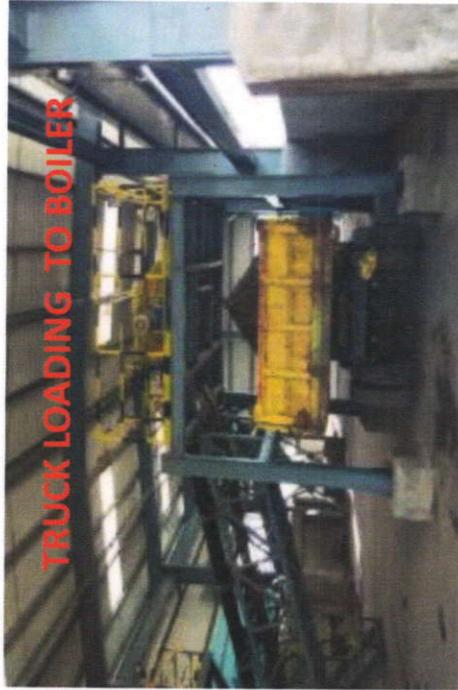
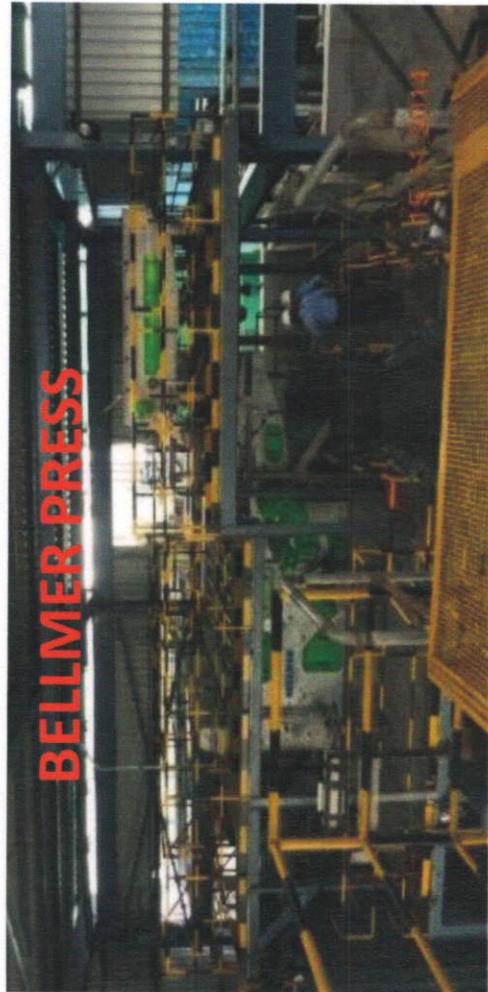
Reservoir lagoons will be filled with effluent in a phased manner by means of gravity. The bunds have been built in between all the reservoir lagoons.

More than 81 no's of workmen are working in Turupu Lanaka to perform various actives like adjusting effluents in various lagoons, strengthening of bunds, removal of vegetation and removal of bottom slit on daily basis for effective functioning and maintenance of sand shoals.

High level renovation, slit removal and strengthening of Sand shoal lagoons is being done once in year in between December to March by manual means of workmen along with mechanized equipment. We generate employment to tune of 40,000 man-days per annum to local villagers.

ETP EQUIPMENT			
Primary Effluent Pump House		Aeration Tanks	
		Aeration Tank - 1	
No. of pumps	2 x 40 HP each	Dimensions	85 X 60 X 4.6 Meters
Capacity	800 M ³ /Hr	Volume	24,000 M ³
Head	6.5 Meters	No. of Diffusers	1848
Make	Sam Turbo	Length of Diffuser	2 Meters (Each)
		Aeration Tank - 2	
No. of pumps	1 x 50 HP	Dimensions	66.9 X 24.7 X 4.5 Meters
Capacity	600 M ³ /Hr	Volume	7436 M ³
Head	13.8 Meters	No. of Diffusers	616
Make	Sam Turbo	Length of Diffuser	2 Meters (Each)
Primary clarifier			
Primary Clarifier	1 No	No. of Turbo Air Blowers	1 No
Diameter	45.75 Meters	Horse Power	150 HP
Side Water Depth	3.96 Meters	Air Supply Capacity	7000 M ³ /Hr
Volume	7,500 M ³	Make	Arizona Turbo & Godrej
Make	Eimco-Kep	No. of PD Air Blowers	5 No's
White Sludge Thickener		Horse Power	180 HP
		Air Supply Capacity	5000 M ³ /Hr
Sludge Thickener	1 No	Make	Usha
Diameter	28.95	Secondary Clarifiers	
Side Water Depth	3.05	Secondary Clarifiers	2 Nos.
Volume	2,000 M ³	Diameter	48.8 Meters
Make	Eimco-Kep	Swd	2.6 Meters
Cooling Tower		Volume	6,000 M ³ (each)
		Make	Eimco-Kep
No. of pumps	1 of 200 HP	Recirculation Pumps	3 of 25HP each
Capacity	1650 M ³ /Hr	Tertiary clarifier	
Head	20 Meters		
Make	Sam Turbo	Tertiary Clarifier	1 No
Cooling Tower Fan		Diameter	45.75 Meters
Cooling Tower Fan	50 HP	Side Water Depth	3.96 Meters
Treated Effluent Pump House		Volume	7,500 M ³
		Make	Eimco-Kep
No. of pumps	2 of 150 HP each	Reuse for garden/ washings	
Capacity	1144 M ³ /Hr	No. of pumps	1 x 120 HP
Head	21.9 Meters	Capacity	350 M ³ /Hr
Make	Mathur & Platt	Head	50 Meters
No. of pumps	1 of 200 HP each	Make	Sam Turbo
Capacity	1650 M ³ /Hr	Working Pressure	5.0 Kg/cm ²
Head	20 Meters	Sludge Dewatering Machines	
Make	Sam Turbo		
Paper Machines Back Water Reclamation Plant		Andritz Sludge Dewatering Machine	1 No.
		Capacity	36 TPD
Raw Back Water Pumps	2 Nos. (30 HP each)	Make	Andritz
Capacity	568 M ³ /Hr	Bellmer Sludge Dewatering Machine Press	
Head	10 Meters		1 No.
Make	Worthington	Capacity	45.7 TPD (Dry Solids)
		Make	Bellmer
Reclaimed Back Water Pumps	2 Nos. (170 HP each)	SLUDGE PUMP HOUSE	
Capacity	568 M ³ /Hr.	PC u/f pumps	2 of 20HP each
Head	55 Meters	Sludge thickener u/f pumps	2 of 20HP each
Make	Worthington	ETP Sludge Dryer	
Clariflocculator			
Clariflocculator	1 No.	Sludge Drier	1 No.
Volume	2,000 M ³	Feed Capacity	60 TPD with 67 % moisture
Make	Dorr-Alliver	Make	Kilburn
Clariflocculator Under Flow Pumps	2 Nos.(20 HP)	Dried Sludge Output	23.3 TPD with 15 % moisture
Capacity	166 M ³ /Hr	ANDHRA PAPER LIMITED UNIT : RAJAMAHENDRAVARAM	
Head	25 Meters		
Make	Tata Johnson		

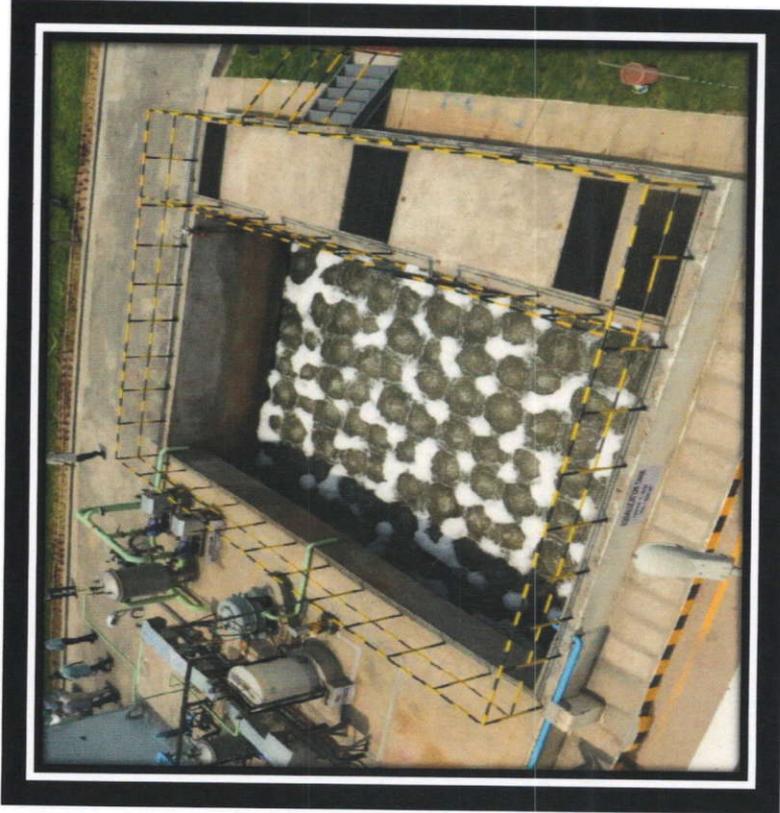
ETP Sludge Management System



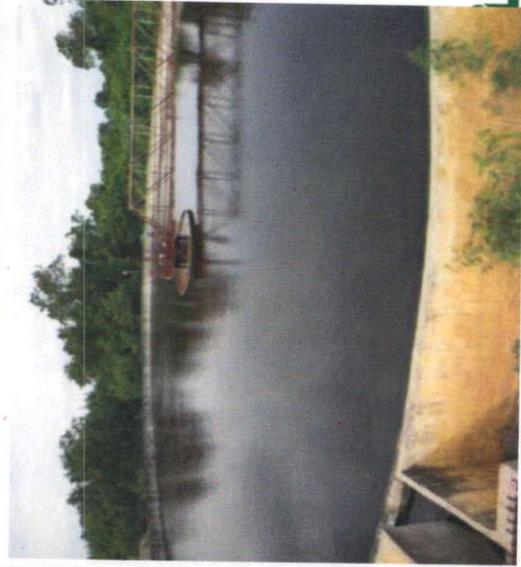
BENEFITS:

1. ETP sludge volume reduction from 120 TPD to 20 TPD
2. Moisture reduction from 65 % to 15 % with dryness of 85 %
3. Coal saving at the rate of 4.84 TPD
4. Environmental sustainability and legal compliance

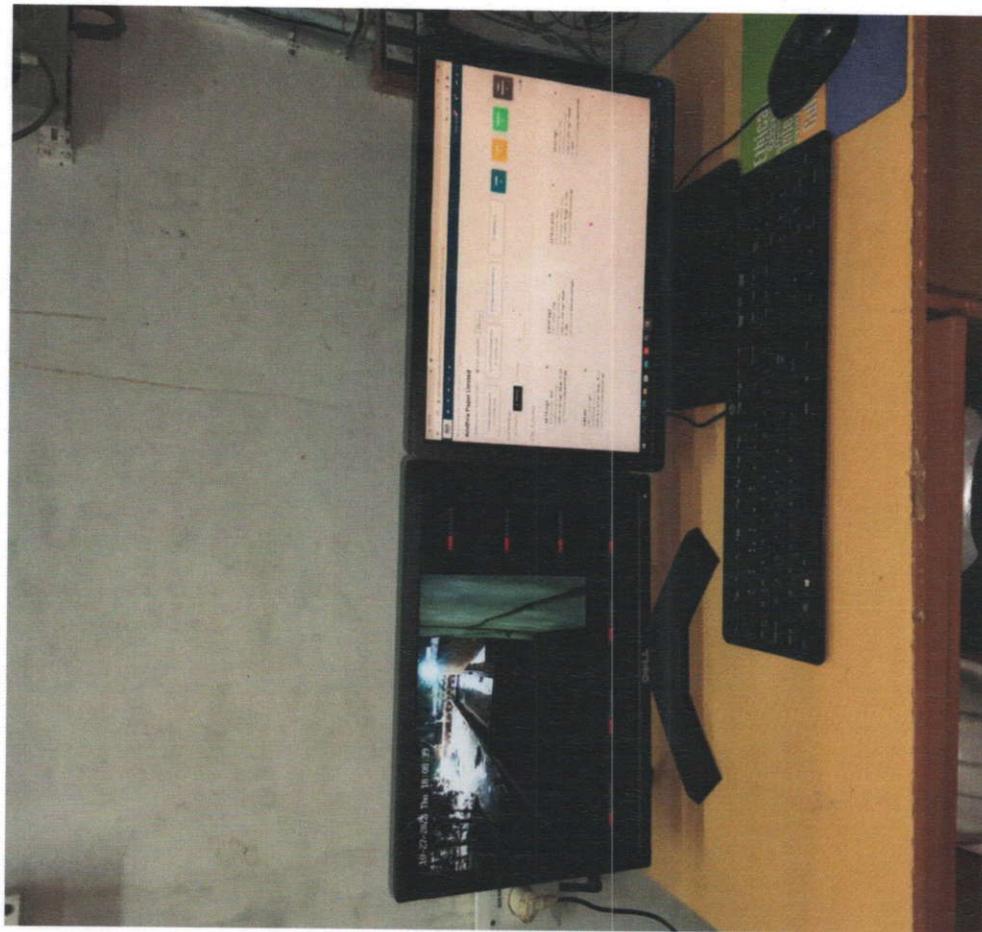
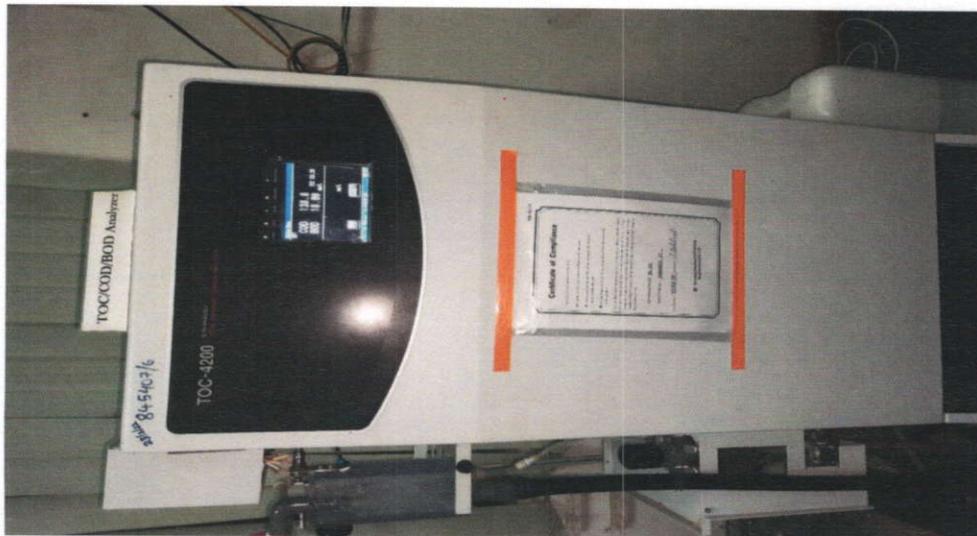
Sewage Treatment Plant (STP) at Township



Effluent Treatment Plant



Real time Environmental Monitoring



Environment Laboratory Facilities



**ACTION PLAN FOR REJUVENATION
OF RIVER GODAVARI, RAJAMAHENDRAVARAM,
GODAVARI DISTRICT,
ANDHRA PRADESH**

PRIORITY - V



Approved by:

Andhra Pradesh River Rejuvenation Committee

**(Constituted in compliance of order
of the Hon'ble National Green
Tribunal)**

**Submitted to:
Central Pollution Control Board, New Delhi**

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ABBREVIATIONS

S. No.	Acronym	Abbreviation
1	CPCB	Central Pollution Control Board
2	IDA	Industrial Development Area
3	MA&UD	Municipal Administration and Urban Development Department
4	NGT	National Green Tribunal
5	PHED	Public Health & Engineering Department
6	RRC	River Rejuvenation Committee
7	RD	Rural Development
8	SPCB	State Pollution Control Board
9	APPCB	Andhra Pradesh State Pollution Control Board
10	UTs	Union Territories

S. No.	Acronym	Abbreviation
1.	ASP	Activated Sludge Process
2.	BGL	Below Ground Level
3.	BIS	Bureau of Indian Standards
4.	BOD	Bio-chemical Oxygen Demand
5	COD	Chemical oxygen demand
6	DPR	Detailed project report
7	DO	Dissolved oxygen
8	ETP	Effluent Treatment Plant
9	FPZ	Flood Plain Zones
10	KLD	Kilo Liters per Day
11	LPCD	Liters per capita per day
12	MLD	Million Liters per day
13	MPN	Most Probable Number
14	MSW	Municipal Solid Waste
15	OCEMS	Online continuous effluent monitoring system
16	STP	Sewage Treatment Plant
17	TPD	Tons Per Day
18	TDS	Total Dissolved Solids
19	TOC	Total organic carbon
20	TSS	Total suspended solids
21.	TSDF	Treatment storage and disposal facility
22.	ULB	Urban Local Body
23	ZLD	Zero Liquid Discharge

Executive Summary

Executive Summary of Action Plan for Restoration of Water Quality of Godavari River

Sr. No.	Description of Item	Details						
1.	Name of the identified polluted river and its tributaries	: Godavari river from Rayanpeta to Rajamahendravaram						
2.	Is river is perennial and total length of the polluted river	: Length- 140 Km.						
4.	No of drains contributing to pollution and names of major drains	: 1. Nallah Channel 2. Ava Drain 3. Mallayyapeta Drain						
5.	Major Towns on the banks of the river with population	: <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="text-align: center;">Local Body</th> <th style="text-align: center;">Population</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">Rajamahendravaram</td> <td style="text-align: center;">3.42 lakhs (2011 census).</td> </tr> <tr> <td style="text-align: center;">Kovvur</td> <td style="text-align: center;">39,667 (2011 census).</td> </tr> </tbody> </table>	Local Body	Population	Rajamahendravaram	3.42 lakhs (2011 census).	Kovvur	39,667 (2011 census).
Local Body	Population							
Rajamahendravaram	3.42 lakhs (2011 census).							
Kovvur	39,667 (2011 census).							
6.	a. Sewage generation & Treatment in MLD	: Total Sewage Generation- 61 MLD Total STP Capacity- 30 MLD Kovvur sewage is not discharged into the polluted river stretch						
	b. Total no. of existing STPs and proposed STPs with total capacities in MLD	: Existing: 1 Proposed:2 Existing Capacity: 30 MLD , Proposed: 5 MLD +28 MLD						
	c. Gaps in sewage treatment in MLD	: 31 MLD						
7.	Major industries located	: 2 No's of major industries						
	a. Total water consumption and total industrial effluent generation in MLD	: Total water consumption-43,612 KLD and waste water generation-31,934 KLD						
	b. No. of industries having captive ETPs and their treatment capacity in MLD	: 2 no's 1. 45 MLD (M/s. IPAPPM) 2. 350 KLD & 120 KLD STP (M/s. Andhra Sugars, Kovvur)						
	c. No of CETP's and their treatment capacity	: Nil						
	d. Gaps in treatment of industrial effluent	: Nil						
8.	Waste Management	:						
	a. Solid Waste Generation & processing	: Solid waste generation - 178 TPD Wet waste -103 TPD Dry waste – 75 TPD Wet waste Processing (Composting) at 8 different locations – 15 TPD capacity.						

		Material Recovery Facilities (MRF) centers - 3 nos are functioning at Rajamahendravaram and collecting about 5 TPD of plastic waste and same is being sold out.
	b. Biomedical Waste Generation & treatment	: HCF's: 188 nos. Generation: 400 Kg/day Treatment: 400 Kg/day CBMWTF: M/s. EVB Technologies
	c. E-Waste Management Generation & treatment	: E-waste generation is 30 TPA by industries and is being sent to APPCB authorized E-waste Dismatlers/Recyclers
9.	Action plan includes mainly covering aspects such as (Proposal for utilization of sewage, ground water recharging or rain water harvesting, measures for regulating ground water use, protection and management of flood plain zone, maintaining minimum E-flows and water shed management, plantation on both sides of the river, setting up of bio-diversity parks etc., as per Hon'ble NGT Orders dated 20.09.2018 and 19.12.2018)	: <ul style="list-style-type: none"> • RRC has already requested the Water Resource Dept, Govt. of A.P for maintaining minimum E-flows, water shed management, plantation on both sides of the river and setting up of bio-diversity parks. • MA&UD Dept, Govt. of A.P has submitted action plan for utilization of treated sewage
10.	Min. and Max. required time period for implementation of action plans	2- 5 Years
11.	Total estimated budget in crores towards implementation of proposed action plans (e.g. No. of STPs, capacity, total cost)	: 5MLD STP at Doweleswaram under AMRUT scheme at a cost of Rs.17.98 Crores is under progress and for 28MLD STP at a cost of Rs 196.12 crores proposals submitted to GoI and awaiting for sanction under NRCP funds.
12.	Whether 'River Rejuvenation Committee (RRC) constituted by the State Govt./UT Administration and If so, Date of constitution of 'RRC'.	: Yes. River Rejuvenation Committee (RRC) constituted vide EFS & T Dept., Govt. of AP, vide G. O. Rt. No. 177, dated 05.12.2018. So far 5 RRC meetings were conducted.
13.	Responsible Organisation (s) for implementation of proposed action plans	: <ol style="list-style-type: none"> 1. Water Resource & Irrigation Department, 2. Municipal Administration & Urban Development 3. RWS & S and Public Health Dept. 4. Forests Department. 5. AP Pollution Control Board.
14.	Expected deliverables w r to achieving Goals	: <ol style="list-style-type: none"> 1. To achieve 100% sewage collection and treatment –by March 2022 2. To achieve 100% MSW, BMW, E-waste, Hazardous waste, C&D waste collection, transportation and treatment-by March 2022. 3. Quality of river water should meet within the B.O.D standard- water quality is meeting the BOD standards for the year 2019

Preamble

The present action plan has been prepared in compliance to the directions given by Hon'ble NGT for taking remedial action for rejuvenation of polluted river stretches in Andhra Pradesh.

1.1 Current Status which led to the NGT order

The Hon'ble NGT noted that there are 351 river stretches in the country in their Order dated 28th September, 2018 in O.A. No.673/2018 regarding monitoring and restoration of water quality of identified polluted river stretches and inter alia directed all States and Union Territories to prepare action plans within two months for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e. BOD < 3 mg/L and FC < 500 MPN/100ml) within six months from the date of finalization of the action plans.

In compliance of the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi in the matter of news published in "The Hindu" authored by Shri Jacob Koshy, Titled "More river stretches are now critically polluted CPCB", Government of Andhra Pradesh constituted River Rejuvenation Committee (RRC) for effective abatement of pollution, rejuvenation, protection and management of the identified polluted River stretches for bringing the polluted river stretches to be fit at least for bathing purposes within six months from the date of finalization of the action plans. Due care has been taken to prepare the action plan in accordance with the following directions given by NGT.

1.2 Hon'ble NGTs Specific Directives for preparation of action plan

The proposed plan has been prepared covering the following:

- (a) Recognition phase,
- (b) Restoration phase,
- (c) Protection phase, and
- (d) Improvement phase, with speedy, definite, or specific timelines.

An attempt has been made that the components of the action plan incorporates and addresses to the extent possible, the points mentioned below

Identification of polluting sources and dilution of pollutants in the rivers/streams as per prescribed norms.

- Functional status of STPs/ETPs/CETPs,
- Solid waste management and processing facilities,
- Trade and sewage generated in the catchment area
- Issues related to groundwater extraction, rainwater harvesting, groundwater recharging
- Protection and management of Flood Plain Zones (FPZs),
- Maintaining minimum environmental flow of the river

- Plantations on both sides of the river.
- Setting up of biodiversity parks on flood plains
- Interception and diversion of sewage carrying drains to the STPs with emphasis on utilization of treated sewage so as to minimise extraction of ground or usage of surface water.
- Interventions on watershed and catchment area for conservation and recharge of rainwater.

The following five river stretches have been identified by CPCB for rejuvenation in State of Andhra Pradesh

S. No.	River Stretch Name	Identified Stretch	BOD range/ Max. Values in mg/l	Priority
1.	Godavari	Rayanpeta to Rajamendravaram	3.1-3.4	V
2.	Krishna	Amaravathi to Hamsala deevi	3.2	V
3.	Tungabhadra	Mantralayam to Bavapuram	3.2-6.7	IV
4.	Kundu	Nandyala to Madduru	7.7	IV
5.	Nagavali	Along Thotapally	3.2	V

(Source: River Stretches for Restoration of Water Quality, CPCB, New Delhi)

1.3 Achievable goal:

The objective/goal of the action plan is that the quality of river water should meet with the required value as given under:

Quality Parameter	Standard to be achieved
BOD	< 3.0 mg/l.
Dissolved Oxygen (DO)	More than 5.0 mg/l.
Faecal Coliform	Less than 500 MPN/100ml.

RECOGNITION PHASE

1.4 Introduction:

Rajamahendravaram City is the oldest human settlement in Andhra Pradesh. It is situated between longitude 81°48'14.4" East and latitude 17°00'01.8" North.

S.No	Salient Features of Town	Description
1	Geographic location	17°00'01.8"N 81°48'14.4"E
2	Altitude	14 m
3	Climate	Tropical
4	Temperature	22 ⁰ – 44 ⁰ C
5	Rainfall	1115-1350 mm

The Godavari River is the largest of the peninsular river. The catchment of the river is 3, 12, 812 sq. kms and spread across six states: Maharashtra (where the source of the river is located atop a hill in Trimbak / Triambak); Karnataka, Telangana, Chhattisgarh, Odisha and Andhra Pradesh. The river joins the Bay of Bengal after feeding the Mangroves of the estuary at the south eastern coast, where it branches into two streams, Vasistha and Gautami Godavari before merging the sea.

The Godavari basin lies between latitude 16°016' N to 23°043'N and longitudes 73°026' to 83°007'E. The basin extends over an area of 3,12,812 km². The largest tributary of the Godavari is the Pranahita with about 34.9% coverage of drainage area.

The Pravara, Manjira and Maner are right bank tributaries covering about 16.1%, the Purna, Pranahita, Indravati and Sabari are important left bank tributaries, covering nearly 59.7% of the total catchment area of the basin.

The Godavari basin as whole receives 84% of the annual rainfall on an average, during the southwest monsoon, between mid-June and late August. The Godavari basin has rich forest and mineral wealth.

1.5 Objective of the Action Plan:

To restore the quality of this priority -V polluted stretch (Godavari river from Rayanpeta to Rajamahendravaram) to be fit for at least bathing purposes. Accordingly of action plan was prepared as directed by Hon'ble National Green Tribunal vide its order dated 20th September 2018 passed in the original Application No 673/2018 in the matter of News Item Published In 'The Hindu' Authored By Shri Jacob Koshy Titled " **More River Stretches Are Now Critically Polluted**: CPCB.

13. PROTECTION PHASE OF RIVER GODAVARI STRETCH

After the implementation of the action plan, certain measures need to be undertaken to ensure that the health of the watershed is maintained and ensures smooth functioning of the identified solutions. The protection measures to be undertaken are as follows:

- Regular follow up on the compliance of the implemented action plan by various Stakeholder departments
- To ensure smooth functioning of the proposed STPs and river rejuvenation
- Assessment of the increase in sewage load to the STPs if any
- Assessment of the health of the population (frequency of diseases) before and after the implementation of the action plan (restoration phase)
- Awareness through Educational Institutions for protection and improvement of surrounding environment
- Awareness programmes by the State Government at each level in the towns and villages about the protection of the environment
- Rehabilitation of slums along the river stretch Frequent checking of encroachments of the catchment areas around the freshwater lakes/ Cleaning of the storm water drains before meeting the River
- Checking of constructions on flood plains and reallocation of all the settlements on the flood plain zone
- Plantation along the banks of the polluted river stretch
- Involvement of the public, private and Industrial sector in maintaining the river water quality
- Inspection on the proper management of the waste management to avoid public health problems

14. IMPROVEMENT PHASE OF RIVER TUGHABHADRA STRETCH

The improvement phase involves up-gradation/modification of the implemented measures in all sectors of the identified problems. The improvement phase includes the following:

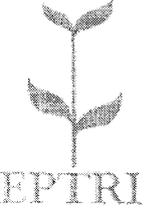
- Community mobilization and stakeholder consultations on continuous basis
- Formation of river community management groups
- Creation of public spaces, jogging track along the river stretch
- Improvement in the river water quality to match the outdoor bathing standards

- Plantation of indigenous species to restore the soil quality and enhance the water adsorption capacity and control soil erosion
- Approved Action plans are proposed to be placed on website to involve educational and other institutions and the public at large.

15. CONCLUSION:

As per the NWMP data for the years from 2014-19, it was observed that F.Coli levels are less than 500 MPN/100 ml. The BOD levels recorded are less than 3 mg/l except in the month of May, 2016. As the BOD and F. Coli levels are within the outdoor bathing standards, during the years 2017, 2018 & 2019, it is requested that Godavari River Stretch may be deleted from the list of 351 Polluted River Stretches identified.

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	ENVIRONMENT PROTECTION TRAINING & RESEARCH INSTITUTE 91/4 Gachibowli, Hyderabad - 500 032, Telangana State., India Phone: 040-23451395/396/397 Fax: 040-23451355 E-Mail: eptri.lab@gmail.com Web Page : http://eptri.telangana.gov.in	
	<small>CPCB & DSIR ISO 14001:2015, ISO 9001:2015, ISO 45001:2018 Certified Laboratory TC-7709</small>	

ANALYSIS REPORT

Registration Number	: 23/WCS-203	Issue Date	: 19/05/2023
Sample Received	: 05/05/2023	Customer Ref	: your mail Date:03.05.2023
Date of Commencement	: 05/05/2023	Lr. No & Date	:
Date of Completion	: 19/05/2023		
Name & Address of the customer	: Shri Susarla Srirama Chandra Murthy General Manager – Environment M/s. ANDHRA PAPER LIMITED Sriram Nagar, Rajahmundry East - Godavari-533105 Andhra Pradesh (INDIA).		
Sample Particulars	: Surface Water samples		
Qty Received	: ~1 Ltr each in Plastic containers		
Type of Sampling	: Grab samples		
Sample condition	: Suitable for analysis		
Sampling Procedure	: Sample collected and submitted by Customer		
Sample Code			
WC-1	: Godavari river water-downstream eam of Turupulanka Island(counter sample collected by APCCB On 02.05.2023		
WC-2	: Godavari river water-Upstream of Turupulanka Island(counter sample collected by APCCB On 02.05.2023		
Date of Sampling	: 02.05.2023		
Sampled By	: Customer		
Industry Representative	: Shri Susarla Srirama Chandra Murthy General Manager – Environment M/s. ANDHRA PAPER LIMITED		
Sub Contracting	: Sub-Contracting was not awarded		
Deviation from Standard Methods	: No deviation in the test method		
Sample Tested	: As per the Standard Methods for the Examination of water & wastewater by APHA, 23rd Edition, 2017 & IS Method.		
Remarks	: NIL		

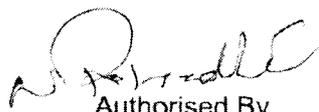
Lab Report

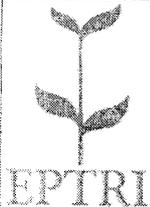


NABL Web Site



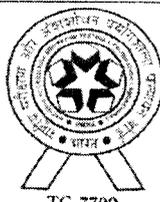

 Reviewed By
 Quality Manager


 Authorised By
 N. Raveendhar
 Chief Scientist (R&D)



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ANALYSIS REPORT

TEST RESULTS

Encl. Report No.23/WCS-203

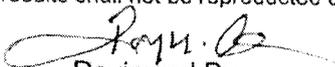
Sl No	Test Parameter(s)	Remark	Unit	Test Method [APHA, 23rd Edition, 2017]	WC-1	WC-2
1	pH(25°C)	Accredited by NABL	--	4500-H+B, (Electrometric)	7.6	7.6
2	Total Dissolved Solids at 180°C	Accredited by NABL	mg/L	2540. C, (Gravimetric)	242	480
3	Calcium as Ca	Accredited by NABL	mg/L	3500-Ca.B, (Complexometric)	16	22
4	Chloride as Cl-	Accredited by NABL	mg/L	4500-Cl-.B, (Argentometric)	30	82
5	Magnesium as Mg	Accredited by NABL	mg/L	3500-Mg.B, (By Calculation)	11	27
6	Nitrate as NO ₃ -	Accredited by NABL	mg/L	4500-NO ₃ -B, (Spectrophotometric)	BDL	BDL
7	Sulfate as SO ₄ ²⁻	Accredited by NABL	mg/L	4500-SO ₄ ²⁻ -E, (Turbidimetric)	114	183
8	Total Alkalinity as CaCO ₃	Accredited by NABL	mg/L	2320. B, (Titrimetric)	100	170
9	Total Hardness as CaCO ₃	Accredited by NABL	mg/L	2340. C, (Complexometric)	83	165
10	Lead as Pb	Accredited by NABL	mg/L	3120- B(ICP-OES)	BDL	BDL
11	Arsenic as As	Accredited by NABL	mg/L	3120-B(ICP- OES)	BDL	BDL
12	Chromium as Cr	Accredited by NABL	mg/L	3120-B(ICP- OES)	BDL	BDL
13	Chemical Oxygen Demand	Accredited by NABL	mg/L	5220-B, (Open Replex)	10.3	12.5
14	Biochemical Oxygen Demand (3 days at 27°C)	Accredited by NABL	mg/L	IS 3025 (Part 44)	2.6	2.8

BDL - Below Detection Limit,

Detection Limit - ;Arsenic as As - 0.01 mg/L;Chromium as As - 0.01 mg/L;Lead as Pb - 0.01 mg/L;Nitrate as NO₃ - 0.1 mg/L;

Note : 1) The results relate only to the items tested.

2) The results shall not be reproduced except in full without approval of lab.


 Reviewed By
 Quality Manager


 Authorised By
 N. Raveendhar
 Chief Scientist (R&D)

***** END OF THE REPORT *****

Through CPAD

ఆంధ్ర ప్రదేశ్ ప్రభుత్వం

కార్యకళాశాఖ

ఉప కార్యకళా కమిషనర్,
తూర్పు గోదావరి, కాకినాడ వారి నుండి.

శ్రీ జి.బి. గిరిధర్,
ఇంటి సంఖ్య : 13-15-66, కోటిలింగాలపేట,
రాజమహేంద్రవరం.

లేఖ సంఖ్య : ఏ/1439/2021, తేదీ: 11.01.2022.

అయ్యా,

విషయం: స్వందన -2021 - శ్రీ జి.బి. గిరిధర్, కోటిలింగాలపేట, రాజమహేంద్రవరం వారి దరఖాస్తు పై
విచారణ జరిపి నివేదిక - సమర్పించుట గురించి.

సూచిక: దరఖాస్తు తేదీ : 27.10.2021, కలెక్టర్ మరియు డిప్యూటీ మేజిస్ట్రేట్, తూర్పు గోదావరి జిల్లా వారి
కార్యాలయం ద్వారా.

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పైన తెలిపిన సూచికను అనుసరించి మీ కోరిన సమాచారమునకు సంబంధించి, ఈ క్రింది
విధముగా తమకు సమాచారం తెలియపరచడమైనది.

1. మీరు కోరిన విధముగా స్థానికులకు ఉద్యోగాలలో ప్రాధాన్యత కల్పించాలి అనే అంశంపై
పరిశీలన జరుపగా స్థానిక ఏ.పి. పేపర్ మిల్స్ లిమిటెడ్, రాజమహేంద్రవరంలో అన్నీ స్టాయిల్ 95% వ్రగా
ఉద్యోగాలు స్థానికులకే కేటాయించబడినవి. ఈ విషయములో యాజమాన్యం ఖచ్చితమైన నిర్దిష్ట
ప్రమాణాలను పాటించడమైనదని తెలియపరచడమైనది.

2. మీరు కాంట్రాక్ట్ పనులు స్థానికులకే కేటాయించాలని కోరి ఉన్నారు. ఈ విషయంపై కూడా
తగిన పరిశీలన జరుపగా కాంట్రాక్టులు మరియు కాంట్రాక్టరులు స్థానికులు అని నిర్ధారణ అయినది. అదే
విధంగా కాంట్రాక్ట్ పనులు మీరు కోరిన విధంగా ఇప్పించుటకు కార్యకళాశాఖకు గాని, కార్యకళాశాఖ
అధికారులకు గాని చట్టపరంగా ఎటువంటి అధికారాలు లేవని తెలియపరచబడినది.

ఇట్లు
తమ విధేయుడు
ఉప కార్యకళా కమిషనర్,
తూర్పు గోదావరి జిల్లా, కాకినాడ. || 01/2022

(ENGLISH TRANSLATION)
Government of Andhra Pradesh
Labour Department

From:

Asst. Labor Commissioner
 East Godavari, Kakinada

To

Sri. G.B. Giridar
 H.No : 13-15-66
 Kotilingalapeta
 Rajahmundry

Lr.NO : A/1439/2021. Dt.11.01.2022

Dear Sir

SUB : Spandana – 2021 – Sri G B Giridar, Kotilingalapeta, Rajahmundry Representation – Enquiry
 Report – Submission – Regarding

REF : Application submitted through Collector & District Magistrate, East Godavari date : 27.10.2021

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With reference to your above application / presentation and as you desired, I am submitting the given below information:

1. As requested by you, we enquired on the subject regarding preference to be given to locals in company employment opportunities and found that, above 95 % are allocated to local area people in Andhra Paper Rajahmundry. In this regards management is strictly following the rules and regulations.
2. Further as you asked, we enquired on contractors and its contract employees and observed that are also belongs to Local area only. Labor Department and as per Labor acts, we do not have any powers to tell / insist management to allocate / give contract works as you requested.

This is for you information please.

Regards
 Yours's faithfully

Signed

Asst. Labour Commissioner
 East Godavari District
 Kakinada
 11/01/2022

Sl. EmpNo	Name	DOJ	Designation	Department	Address	City	Remarks/Reasons
1	279878 Raja Kumar Valluri	01-12-2011	CS FIELD 2 Operator	Pulp Mill	Kotilingala Peta	Rajamahendravaram	Active
2	279879 Ambetkar Eethakota	01-12-2011	CS FIELD 2 Operator	Pulp Mill	Kotilingala Peta	Rajamahendravaram	Active
3	279691 Sathish Babu Ningala	01-12-2011	Operator (S P A)	Stock Preparation	Kotilingala Peta	Rajamahendravaram	Active
4	279692 Vikramnadh Vanadi	01-12-2011	Silo Top Attendant	Pulp Mill	Kotilingala Peta	Rajamahendravaram	Active
5	279307 Uma Sankar Kollapu	01-12-2011	Third Assistant	Paper Machine	Kotilingala Peta	Rajamahendravaram	Active
6	278755 Raja Vaddi	01-12-2011	S P Attendant	Stock Preparation	APPM Township, Mallayyapeta	Rajamahendravaram	Active
7	279439 Rajesh Kumar Nakka	01-12-2011	Junior Fitter	Paper Machine Maintenance	Kotilingala Peta	Rajamahendravaram	Resigned
8	279440 Suresh Babu Ethakota	01-12-2011	Junior Fitter(3 G)	Paper Machine Maintenance	APPM Township, Mallayyapeta	Rajamahendravaram	Dismissed
9	278722 Dinesh Kumar Mosuganti	01-12-2011	Fitter	Electrical	Kotilingala Peta	Rajamahendravaram	Active
10	279441 Srinivas Kappala	01-12-2011	Fitter - Grade 4	Paper Machine Maintenance	Kotilingala Peta	Rajamahendravaram	Active
11	279442 Nagarjun Kusuma	01-12-2011	Fitter - Grade 4	Paper Machine Maintenance	Kotilingala Peta	Rajamahendravaram	Active
12	279964 Rama Krishna Jittuga	01-12-2011	S P Attendant	Stock Preparation	Sriramnagar	Rajamahendravaram	Active
13	279965 Samuel John Repaka	01-12-2011	S P Attendant	Stock Preparation	Luthergiri	Rajamahendravaram	Active
14	279443 Durga Mallikharjuna Rao Asapu	01-12-2011	Fitter - Grade 3	Paper Machine Maintenance	Tummalava, 2nd Street	Rajamahendravaram	Active
15	278756 Chinna Veera Swami Dake	01-12-2011	Attendant-WT-ETP-ST	Environmental Cell	Vinjumuri vari veedhi, Spinning mill colony-2	Rajamahendravaram	Active
16	279755 Pavan Kumar Gunti	01-12-2011	Fitter(4 G)	Pulp Mill Maintenance	Kotilingala Peta	Rajamahendravaram	Active
17	279444 Nagarjuna Vidya Sagar Kusuma	01-12-2011	Junior Fitter(4 G)	Paper Machine Maintenance	Kotilingala Peta	Rajamahendravaram	Active
18	279756 Suresh Raju Kothapalli	01-12-2011	Fitter(4 G)	Pulp Mill Maintenance	Kotilingala Peta	Rajamahendravaram	Active
19	279308 Venkata Nath Marri	01-12-2011	Third Assistant	Paper Machine	APPM Township, Mallayyapeta	Rajamahendravaram	Active

S/No	Emp No	Name	Father's name	Gender	Join Date	Designation	Department	Cadre	Qtr. No. / D.No.	Address Line 1	Village / Town
1	278708	Bala Venkateswara Rao Veluband	Adi Suryanarayana	Male	15-07-2008	Electrician	Electrical	Workmen	D.No.13-3-6	Kotilingala Peta	Rajamahendravaram
2	278914	Venkata Ramana Perugonda	Satheyya	Male	01-01-2008	Asst. Rewinder Operator	Finishing House (Converting)	Workmen	D.No.13-2-20	Kotilingala Peta	Rajamahendravaram
3	279291	Yesu Ratnam Kowada	Ramayya	Male	21-07-1987	Machine Tender	Paper Machine	Workmen	D.No.13-12-16	Kotilingala Peta	Rajamahendravaram
4	279341	Rambabu Kakarla	Narasimha Murthy	Male	01-06-2005	Pool Worker	Time Office (Pool)	Workmen	17-25-3/2	Kotilingala Peta	Rajamahendravaram
5	279726	Parandhama Marri	Pola Raju	Male	01-07-2000	Khalasi	Pulp Mill Maintenance	Workmen	D.No.13-11-12	Kotilingala Peta	Rajamahendravaram
6	279859	Venkata Ramana Regulla	Dharmaiah	Male	01-07-2000	RB-Field Operator	Power Block	Workmen	D.No.13-9-5/7/2, Motha Venkanna St.	Kotilingala Peta	Rajamahendravaram
7	279883	Swami Babu Talari	Surya Rao	Male	01-09-2012	Operator- RLK Field	Pulp Mill	Workmen	D.No.13-15-71	Kotilingala Peta	Rajamahendravaram
8	280001	Satyanarayana Boola	Venkanna	Male	01-06-2005	Operator	Stock Preparation	Workmen	D.No.13-8-4/4-1, 2nd Veedhi	Kotilingala Peta	Rajamahendravaram
9	309651	Venkata Rao Ginepe	Subbarao	Male	01-02-2015	Rewinder Helper	Finishing House (Converting)	Workmen	D.No.13-15-62	Kotilingala Peta	Rajamahendravaram
10	309910	Mahalakshmi Mutyala	Durgarao	Female	01-02-2015	Woman Mazdoor	Time Office (Pool)	Workmen	13-13-14/1	Kotilingala Peta	Rajamahendravaram
11	322216	Murali Krishna Krowvidi	Satyanarayana	Male	01-08-2015	Khalasi	Pulp Mill Maintenance	Workmen	13-15-61, Satiram Veedhi	Kotilingala Peta	Rajamahendravaram
12	322323	Ravi Kumar Jakkala	Brahmayya	Male	01-08-2015	Cutting M/c Helper	Finishing House (Converting)	Workmen	13-13-25	Kotilingala Peta	Rajamahendravaram
13	324827	Naga Durga Pulla Rao Polamuri	Dhana Raju	Male	01-10-2015	Junior Electrician	Electrical	Workmen	D.No.13-12-12, 5th Street	Kotilingala Peta	Rajamahendravaram
14	450073	Ganga Raju Kanna	Suryanarayana	Male	01-02-2021	Trainee	Paper Machine	Workmen	D.No.13-15-30, Near HP gas	Kotilingala Peta	Rajamahendravaram

ANDHRA PAPER LIMITED
CSR OBLIGATION, SPENT AND CARRY FORWARD FOR THE LAST FOUR YEARS

(Rs. in lakhs)

PARTICULARS	FINANCIAL YEAR									
	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22			
Opening Balance	0.000	0.000	0.000	0.000	0.000	129.06	230.00			
CSR Obligation for the year	0	0.00	60.70	111.32	287.02	418.00	367.00			
Amount committed during the year	47.35	62.07	60.70	111.32	287.02	418.00	367.00			
Expenditure incurred during the financial year	47.35	62.07	61.04	113.79	157.96	188.00	202.00			
Expenditure incurred during the financial year relating to previous year carry forward	0.00	0.00	0.00	0.00	0.00	129.06	230.00			
Unspent Carried Forward to next year	0.00	0.00	0.00	0.00	129.06	230.00	165.00			
Amount overspent			0.34	2.47						

The Board at the Meeting held on 7/8/2020 decided not to carry forward the unspent CSR of Rs. 129 lakhs from 2019-2020 to 2020-21 which is in compliance with the MCA Circular dated March 8, 2016

ANDHRA PAPER LIMIED
CSR EXPENDITURE INCURRED DURING THE FINANCIAL YEAR 2021-22

Initiative	Amount (Rs. in lakhs)
Health & Wellness	124.10
Education	65.59
Community engagement	2.68
Administrative expenses	9.63
TOTAL	202.00

(Rs. in Lakhs)

Activity/ Project	Sector	Area where it was spent	Amount approved	Amount Spent	Month and year of Completion
Construction of oxygen pipeline to ESI hospital, Rajahmundry, and supply of oxygen -during COVID outbreak	Health & Wellness	Rajahmundry	36.00	35.98	May, 2021
Supply of beds to COVID care centre, Bommuru in Rajahmundry		Rajahmundry	13.00	12.40	July, 2021
Construction of water pipeline to Kotilingalapeta		Rajahmundry	9.00	9.21	September, 2021
AMC's & repairs for SDW Plants, (~63 existing plants set up by the Company)		List enclosed	7.00	7.06	March, 2022
Supply of treated water to Mill surrounding areas, Rajahmundry		Rajahmundry	19.85	19.85	March, 2022
Ambulance to Knognat Foundation		Kolkata	7.40	7.40	December, 2021
Construction of water pipeline at Kadiyam		Kadiyam	6.00	5.93	March, 2022
Construction of Public Health Centre at MR Palem, Kadiyam		Kadiyam	26.27	26.27	March, 2022
Scholarship to meritorious students	Education	East Godavari and other five districts of Andhra Pradesh	9.00	9.00	March, 2022

ANDHRA PAPER LIMITED			
Expenditure incurred on "Ongoing Projects of 2021-2022" during the year 2022-2023			
Sl. No	NAME OF THE PROJECT	Amount (In Rupees)	Status
1	Construction of water sump & pipeline at Kadiyam	1,35,42,753	completed
2	Construction of Skill Development centre at Jegurupadu	30,91,651	completed
Expenditure incurred on Ongoing Projects of 2021-2022 (A)		1,66,34,404	
CSR EXPENDITURE INCURRED DURING THE FINANCIAL YAER 2022-23 TOWARDS			
Sl. No	CSR PROJECTS	Amount (In Rupees)	
1	Equipment support to ESI Hospital, Rajahmundry	18,45,781	completed
2	Infrastructure & Equipment support to Primary Health Centre, Kadiyam	43,74,646	completed
3	Maintenance of RO Plants installed by the Company, Rajahmundry & Kadiyam	36,30,818	completed
4	Construction of Kitchen in Old Age Home, Rjy (Jeevakarunya)	29,81,762	completed
5	Construction of Goshala & related expenditure, Kadiyam	46,13,346	completed
6	Infrastructure & equipment support to Gov. Schools, Rajahmundry & Kadiyam	32,96,180	completed
7	Infrastructure & equipment support to APPM High School, Rajahmundry	26,23,721	completed
8	Merit Scholarships to Grade X students	9,00,000	completed
9	Infrastructure support to Working Women's Hostel, Rajahmundry	15,75,253	completed
10	Construction of water sump & pipeline at Kadiyam	7,11,235	completed
11	Construction of Skill Development centre at Jegurupadu	19,89,587	completed
12	Running of tailoring Centres for Women, Rajahmundry & Kadiyam	1,68,000	completed
13	Infra & Equipment Support to Girls College, Didwana	5,00,000	completed
14	Administration Expenses	12,10,585	
Total (B)		3,04,20,914	
CSR obligation for the year		2,79,49,881	
excess spent		24,71,033	

School Infrastructure support to APPM Model Schoo.	Rajahmundry	9.60	9.59	March, 2022
Computer lab and other infrastructure to ITI, Kakinada	Kakinada	47.00	47.00	March, 2022
Running tailoring Centres at Mallayapeta & Kadiyam	Rajahmundry and Kadiyam	1.70	1.68	March, 2022
Construction of Skill centre at Jegurupadu	Kadiyam	1.00	1.00	March, 2022
Admin Overheads		9.63	9.63	2022
		202.45	202.00	

UNSPENT Amount - Carried forward and will get completed in 2022

(Rs. in lakhs)

Details of Ongoing Projects	Sector	Area where it was spent	Amount approved	Amount spent	
Construction of water sump & pipeline at Kadiyam	Safe Drinking water	Kadiyam	111.00	111.00	Target for completion is October 31, 2022
Two sumps 300KL & 100 KL & 4.8 KM pipeline. In another 10 days work will get over. pipeline is ready and will be connected.					
Construction of Skill Development centre at Kadiyam	Community Engagement	Kadiyam	54.00	54.00	Target for completion is December 31, 2022
Construction of building in jegurupadu panchayat near Kadium to be used for skill development to villagers.					
Total				165.00	

ANDHRA PAPER LIMITED
CSR EXPENDITURE INCURRED DURING THE FINANCIAL YEAR 2020-21

Initiative	Amount (Rs. in lakhs)
Health & Wellness	173.50
Community engagement	6.50
Administrative expenses	8.00
TOTAL	188.00

(Rs. in lakhs)						
Activity/ Project	Sector	Area where it was spent	Amount approved	Amount Spent	Month and year of Completion	
Construction of water pipeline to Katheru village	Health & Wellness	Katheru	135.00	135.00	February, 2021	
Installation of SDW Plants, Maintenance of the SDW Plants installed, Supply of SDW through Tankers and related expenditure		List attached	17.50	17.50	March, 2021	
Supply of essential food material to needy at Rajahmundry, during COVID-19 National wide lockdown		Rajahmundry	21.00	21.00	May, 2020	
Skilling – Tailoring Center for Women in Mallayya Peta, Rajahmundry and Kadiyam	Community engagement	Rajahmundry and Kadiyam	2.25	2.25	Ongoing	
Office equipment to DISHA MAHILA SPECIAL police station, Rajahmundry		Rajahmundry	4.25	4.25	March, 2021	
Administrative expenditure	Admin. expenses		8.00	8.00	2021	
TOTAL			188.00	188.00		

UNSPENT Amount - Carried forward and completed in 2022

(Rs. in lakhs)					
Details of Ongoing Projects	Sector of the project	Area where it was spent	Amount approved	Amount	Month and year of Completion
Construction of Emergency Medicine Floor & installation of equipment - District Hospital, RJY	Health & Wellness	Rajahmundry	150.00	150.00	March, 2022

Laundry unit to ESI hospital, RJY	Health & Wellness	Rajahmundry	15.00	15.00	March, 2022
Infrastructure and other support to APPM Model High School, RJY	Education & Community Engagement	Rajahmundry	70.00	70.00	March, 2022
	Total		235.00	235.00	

CSR EXPENDITURE INCURRED DURING THE FINANCIAL YEAR 2019-20

Sector	Amount (Rs. in lakhs)
Health & Wellness	83.91
Education	60.49
Community engagement	4.56
Donation to Andhra Paper Foundation for CSR	9.00
TOTAL	157.96

(Rs. in Lakhs)

Activity/ Project	Sector	Area where it was spent	Amount approved	Amount Spent	Month and Year of Completion
Installation of 6 Community Safe Drinking Water & 11 School SDW Plants	Health and wellness	Surrounding areas of Rajahmundry	22.00	22.30	November, 2019
Maintenance of 44 SDW plants and related expenditure		List attached	9.00	8.36	March, 2020
Continue to provide water through tankers to the Communities in Katheru Village		Katheru	10.00	9.47	March, 2020
Renovation of TB ward & Trauma ward in Government District General Hospital in Rajahmundry		Rajahmundry	43.78	43.78	March, 2020
Project new horizons - spoken English classes for classes IX and X to the students of 13 Municipal High Schools in Rajahmundry town & APPM Model High School	Education	Rajahmundry	15.00	16.30	March, 2020
Career Counselling for 1500 students of 13 Municipal High School students in Rajahmundry & APPM Model High School		Rajahmundry	7.50	7.70	March, 2020
PILLARS – Project for Improvement of Learning Levels through Academic support in Rural Schools GGHS in Rajahmundry and ZPHS in Kadiyam Mandal		Kadiyam	11.99	11.99	March, 2020

ANDHRA PAPER LIMITED
CSR EXPENDITURE INCURRED DURING THE FINANCIAL YEAR 2018-19

Sector	Amount (Rs. in lakhs)
Health & Wellness	36.25
Education	33.50
Community engagement	30.21
Donation to Andhra Paper Foundation for CSR expenditure	13.83
TOTAL	113.79

(Rs. in Lakhs)					
Activity/ Project	Sector	Area where it was spent	Amount approved	Amount Spent	Month and year of Completion
Installation of Safe Drinking Water Plants to Communities in Villages Kadium, Bhopalapatnam, Sampath Nagar and Dowleswaram in Andhra Pradesh	Health and wellness	Kadium, Bhopalapatnam, Sampath Nagar and Dowleswaram	10.00	10.25	March, 2019
Continue to provide water through tankers to the Communities in Katheru Village including maintenance of Safe Drinking water plants		Katheru Village	9.50	9.50	March, 2019
RO plant maintenance in Venkatanagaram		Venkatanagaram	2.50	2.50	March, 2019
Infrastructure support viz., building and OP Waiting area, repairs & painting of the OP Wing, other amenities viz., Dental Chair, Cold Storage for medicines, washing machine were provided to the Community Health Center at Kadium village		Kadiyam	5.00	5.00	March, 2019
Provided an X Ray machine to 50 bedded ESI Hospital/ Rajahmundry town		Rajahmundry	9.00	9.00	March, 2019
Project new horizons (spoken English classes for classes IX and X to the students of 12 Government Schools in Rajahmundry town;	Education	Rajahmundry town	8.50	8.50	March, 2019

Scholarships to meritorious 120 students who passed class X from Government Schools	East Godavari and other five districts of Andhra Pradesh	9.00	9.00	February, 2019
Teacher training for 100 primary school teachers of Rajahmundry rural and Kadiam Mandal	Rajaymundry and Kadiyam	1.50	1.50	October, 2018
School Infrastructure : Providing furniture to Girijana Vikas Kendram (Tribal Residential School), Construction of Girls Toilets in Kadiyam Upper Primary School; construction of dining shed at Kadiyam Upper Primary School	Kadiyam Mandal	12.00	14.50	March, 2019
Tailoring Centers for women in Malayya Peta, Rajahmundry in Kadiam Village	Rajaymundry and Kadiyam	3.00	3.00	March, 2019
Construction of Bus Shelter at Kadiyam village	Kadiyam village	4.00	4.00	November, 2018
Other volunteer activities and CSR expenditure	Rajahmundry	3.21	3.21	March, 2019
Donation to Chief Minister's Distress Relief Fund – Kerala Floods	Kerala	10.00	10.00	December, 2018
Donation to CRPF Martyrs of Pulwama	Kerala	10.00	10.00	December, 2018
Donation to Andhra Paper Foundation - to carry on CSR activities on behalf of the Company	Rajahmundry	13.83	13.83	March, 2019
Total		111.04	113.79	

ANDHRA PAPER LIMITED
CSR EXPENDITURE INCURRED DURING THE FINANCIAL YEAR 2017-18

Sector	Amount (Rs. in lakhs)
Health & Wellness	20.57
Education	34.86
Community Engagement	5.61
TOTAL	61.04

Activity/ Project	Sector	Area where it was spent	Amount approved Rs.	Amount Spent Rs	Month and year of Completion
Installation of Safe Drinking Water for providing clean water to Communities in Villages Kadiam, Bhopalapatnam, Sampath Nagar and Dowleswaram in Andhra Pradesh	Health & Wellness	Kadiam, Bhopalapatnam, Sampath Nagar and Dowleswaram in Andhra Pradesh	8,90,000	8,90,000	Mar-18
Provided water through tankers to the Communities in Katheru Village including maintenance of Safe Drinking water plants		Katheru	11,67,000	11,67,000	Mar-18
Project new horizons (spoken English classes 2 academic years for classes IX and X to the students of five Government Schools in Rajahmundry town); Scholarships merit based scholarships to 120 students who passed class X from Government Schools.	Education (Instruction, Training, Infrastructure)	Spoken English - Rajahmundry 120 meritorious students selected different schools in Andhra Pradesh	14,70,000	14,70,000	Mar-18
Teachers training for 100 primary school teachers of Rajahmundry rural and Kadiam Mandal		Kadiyam	1,31,000	1,31,000	October, 2017

<p>School Infrastructure: Providing furniture to Anand Nagar Government School, Construction of Girls Toilets in Dowleswaram and Atreyapuram Government Schools; providing Steam based kitchen in Girijana Vikas Kendram (Tribal Residential School), Construction of Compound wall in Government School at Muramanda Village</p>		18,85,000	December, 2017
	Surrounding areas of Rajahmundry	18,85,000	
<p>Tailoring Centers for women in Malayya Peta, Rajahmundry and Kadium Village</p>	Empowering women and supporting senior citizens	1,30,000	Mar-18
<p>Construction of two rooms and two toilets in Swarnandhra Old Age Home</p>		3,46,000	January, 2018
<p>Other volunteer activities</p>		85,000	December, 2017
Total		61,04,000	61,04,000

Sector	Amount (Rs. in Lakhs)
Education	33.08
Community Engagement	10.73
Health & Wellness	18.26
TOTAL	62.07

Activity/ Project	Sector	Area where it was spent	Amount approved	Amount Rs.	Month and year of Completion
Project New Horizons	Education	13 Municipal High Schools in Rajahmundry Town	5,50,000	5,50,000	March, 2017
Commencing the project in Class IX and completing it in Class X					
Toilets for girl students in Govt. schools		Damireddypalle and Veeravaram in Kadiyam Mandalam	3,00,000	3,00,000	November, 2016
Compound Wall		Girijana Vikas Kedra, Addatheegala, East Godavari Agency Area	15,00,000	15,00,000	March, 2017
Compound wall for Girijana Vikas Kendram — a tribal residential school					
School Kitchen		Addatheegala, East Godavari Agency Area	4,50,000	5,00,000	March, 2017
Building a steam kitchen and repairing of the kitchen walls					
School building painting		Bhaskarramnagar - Panchayat Primary School at Kadiyam	2,28,000	2,28,000	December, 2016
Bhaskarramnagar and Panchayat Primary School volunteering activity, cost for material only					
Project Green wave		Kadiyam	30,000	30,000	March, 2017
6 government schools in Kadiam Mandal — volunteering activity					
Teachers Training		Kadiyam	1,00,000	1,00,000	October, 2016
Three day training — Interaction in English, approx 100 teachers from Govt. schools in both Mandals					

Gender Sensitization					Hyderabad	1,00,000	1,00,000	January, 2017
To train Volunteers to do gender sensitization sessions Volunteers selected from all 3 locations					Kadiyam	4,00,000	4,00,000	March, 2017
Village development - Kadiam					Rajahmundry	1,20,000	1,20,000	March, 2017
For physical fitness training of youth to appear for Police & Army recruitment					Kadiyam	1,03,000	1,03,000	March, 2017
Tailoring centre					Rajahmundry	2,00,000	2,00,000	March, 2017
Tutor fee is Rs.60,000 per annum per centre & 1,03,000 is cost for machines & tables for new centre					Rajahmundry, Kadiyam and Hyderabad	2,50,000	2,50,000	February, 2017
Parking shelter with mileage near 3 Town Police Station					Katheru	6,00,000	6,06,000	March, 2017
Volunteering Activities					Venkatanagaram	2,20,000	2,20,000	March, 2017
Rajahmundry & Kadiam 1 Lac each and Hyderabad 50,000/-					Rajahmundry	10,00,000	10,00,000	January, 2017
Supply of drinking water through tankers								
RO Plant-op salary & Maintenance								
As per the AMC with Venkatanagaram								
Hospital - Environment for Rajahmundry Town - Health & Sanitation								
Total						61,51,000	62,07,000	

Sector	Amount (Rs. in Lakhs)
Education	14.72
Community Engagement	6.17
Health & Wellness	26.46
TOTAL	47.35

Activity/ Project	Sector	Area where it was spent	Amount approved Rs.	Amount Spent Rs.	Month and year of Completion of the activity
Education — New Horizons	Education	13 Municipal High Schools in Rajahmundry Town	3,60,000	3,60,000	March, 2016
600 Govt. school children - spoken English training					
Education — Project - DLC		Vidurunagaram (Agency area)	4,00,000	4,00,000	March, 2016
Compound Wall Fencing for schools, toilets					
Education — Project 100 Toilets		Girijan Vikas Kendram, Village Addateegala, East Godavari	6,00,000	6,00,000	March, 2016
In 5 government schools in Rajahmundry					
Education — Project 100+Workshops		Kadiyam	1,12,000	1,12,000	February, 2016
Centre expanded and shifted to new premises					
Engagement — SEW	Community Engagement	Theeda, Devipuram, Anakapalli near Vizag in Agency areas	4,46,000	4,17,000	March, 2016
Workshops at all the CPC locations					
Engagement — Kadiam Bus Shelter		Kadiyam Village	2,00,000	2,00,000	November, 2015
Wall painting and beautification of pump house, roads around mill					
Environment — RO Plants + Katheru Tankers	Health & Wellness	Katheru	25,50,000	25,50,000	March, 2016
RO Plant operator salary, Water supply through tankers at katheru, RO Plants at MR Palem completed					
Environment — Maintenance of RO at Venkatanagaram					
In the villages of Kadiam and MR palem		Kadiyam and Madhavarayudu Palem	96,000	96,000	March, 2016
Total			47,64,000	47,35,000	

Alternative Discharge Directly to Sea of
Andhra Paper Treated Effluents
along with
Rajahmundry Municipal Sewage

Chronological Events On Project Status Since 2015

Present Scenario

- **Andhra Paper** established full-fledged Effluent Treatment Plant for the treatment of waste water generated from operations. It consists of Primary, Secondary and tertiary unit operations. The final treated effluent is being disposed to Turupulanka Sand Shoals as per APPCB CFO. This final disposal mechanism was studied and recommended by NEERI. Approximate effluent generation is 25 MLD.

- **Rajahmundry Municipal Corporation** generates sewage @ 60 – 70 MLD 30 MLD is treated in STP and excess 30-40 MLD untreated sewage goes to river Godavari.

27.07.2015

- APPCB Direction to Andhra Paper – Rajahmundry
- Alternative Discharge directly to sea of Treated Effluent and Rajahmundry Municipal Sewage

05.11.2015

- ❖ Andhra Paper Engaged M/s. CII – Triveni Water Institute For study

28.03.2016

- ❖ Interactive meeting was conducted by the Hon'ble Commissioner at Rajahmundry Municipal Corporation
- ❖ Discussed the scope of the project and other modalities with all stake holders.

13.12.2016

- ❖ Hon'ble District Collector Reviewed CII Report with all Stakeholders
- ❖ MoM released.

20.01.2017

- ❖ CII Feasibility Study Report Submission to APPCB & other stake holders.

30.07.2018

- ❖ Andhra Paper Representation to SE-Irrigation Circle & JCEE-APPCB.
- ❖ Seek support to Visit to Gujarat / Pondicherry for this type of successful projects
- ❖ Work out of Budget Estimation as directed by Hon'ble District Collector is under Irrigation dept.

10.10.2018

APPCB External Advisory Committee Reviewed the status of "Alternative Discharge directly to sea of Treated Effluent of APL along with Rajahmundry Municipal Sewage"

29.10.2018

❖ APPCB External Advisory Committee recommended to Hon'ble District Collector to review the project with related Governmental institutions to take it forward

14.04.2021

❖ Andhra Paper Representation to Hon'ble District Collector seeking support for Budget estimation and way forward on "Alternative Sea Discharge"

02.03.2022

Meeting with Hon'ble Municipal Commissioner on 02.03.2022 for seeking support and way forward in taking this "Alternative Sea Discharge of Treated Effluent of APL and Rajahmundry Municipal Sewage"

24.06.2022

❖ Hon'ble District Collector constituted a District Level Implementation committee with

- 1) The Commissioner, Municipal Corporation - Chairman
- 2) District Industries Officer - Member
- 3) Z.M APIC - East Godavari - Member
- 4) Executive Engineer - Irrigation Circle, Dowleswaram - Member
- 5) Representative of Andhra Paper Limited - Member
- 6) Environmental Engineer - APPCB Regional Office - Convener

02.07.2022

❖ District Level Implementation Committee meeting held under the Chairline of Hon'ble District Collector to discuss the project modalities and way forward for implementation.

❖ Municipal Commissioner expressed inability to join this scheme due to funds constraints and also informed that proposal has been submitted to government for construction of some more STPs and treated sewage shall be direct discharge to Godavari river only.

22.12.2022

As per MoM action item No.4 & 7, Andhra Paper Identified Professional agency & Informed APPCB – RO for perusal on 01.10.2022 & again on 22.12.2022 with copy to District Collector.

04.08.2022

❖ MoM Circulated by APPCB – RO with defined action points and responsibilities.

- 1) **APPCB, DIC & WRD**: Identify industries along with AVA drain, sewage let out points of villages and study of carrying capacity of existing drain.
- 2) **APPCB & WRD** : To study Drain pattern & desalinating process.
- 3) **Zonal Manager APIIC** : Previous study report done by APIIC & Rankly to be placed before the committee.
- 4) **Andhra Paper** : Identify Professional agency and submit to committee for approval.
- 5) **APPCB & SE RMC** : Working committee under SE RMC with APPCB to review the progress of the project regularly.
- 6) **APPCB – RO** : File to be circulated to District Collector on Turupulanka Land lease fixation.
- 7) **Andhra paper** : To inform APPCB after identification of Professional agency and for taking approval from Collector for conducting next meeting.

30.01.2023 & Latest Status

- ❖ APPCB External Advisory Committee (Task Force) reviewed during meeting on 13.01.2023
- ❖ APPCB committee noticed that Andhra Paper identified professional agency and profile of the agency forwarded to APPCB for review and suggestions.
- ❖ Environmental Engineer – APPCB – Kakinada directed to verify the competence of professional agency M/s. GSI Planning and management – New Delhi for preparation of DPR and tender document within a period of three (3) months for marine discharge pipe line. Further also directed to submit data with in 15 days , on all industries (potential to discharge into surface water courses) located in the down stream of Andhra Paper to form a consortium for laying marine discharge pipe line into Bay of Bengal.

GOVERNMENT OF ANDHRA PRADESH
REVENUE DEPARTMENT

From:
The Chief Commissioner of
Land Administration & Special
Chief Secretary to Govt. Andhra Pradesh,
HYDERABAD.

To
The Principal Secretary to Govt.
Revenue (Assign II) Department
Andhra Pradesh, Secretariat,
HYDERABAD (W.E).

CCLA's Lr. No. Assign-II (2) / 990 / 2008, Dt. 14.08.2014.

Sir,

Sub- LAND - East Godavari District - Lease of renewal of Turupulanka and sand shoals in River Godavari measuring an extent of Ac.612.71 cents in Rajahmundry (village) and (M) requested for lease a further period of (10) years from 01.07.1999 to 30.06.2009 - the proposal is placed before the APLMA for necessary action - Reg.

- Ref: 1. Government Memo.No.46260/Assn.VI/99-8, Revenue (Assn.VI) Department, Dated: 13.06.2008.
2. C.C.LA's Ref.No.SPLB2/990/2008, Dated: 05.07.2008.
3. Memo.No.15-1-08-613/613/1D, Dt: 01.10.2008 of Commr. of Industries, Hyderabad.
4. Collector, East Godavari District Ref.No.E1/2386/2003, Dt: 24.10.08.
5. Minutes of the Meeting of APLMA held on 22.7.2014 vide SI.No.11

-o0o-

Kind attention of the Government is invited to the references cited.

Earlier, the Government have issued orders vide G.O.Ms.No.810 Revenue (Assn.I) Department, Dated: 04.08.1992 granting lease in an extent of Ac. 612.71 cents situated in Turupulanka and sand shoals in River Godavari to A.P. Paper Mills, Rajahmundry for discharge of its treated industrial effluents for a period of 10 years with effect from 17.1989 or till the completion of dedicated drain whichever is earlier in favour of A.P. Paper Mills Limited, Rajahmundry at the rate of Rs.300/- per acre per annum.

Subsequently, the Collector, East Godavari district in his reference No. E1/3517/95, dated: 02.06.1999 has submitted proposals directly to the Government for extension of lease for a period of (10) years i.e., from 01.07.1999 to 30.06.2009 @ Rs.525/- per acre per annum (Rupees Five hundred and twenty five only) and increase of lease of lands leased out for Non-Agricultural Purpose @ 10% per annum, as the existing lease has expired by 30.06.1999.

The Collector, East Godavari District in his reference dated: 9/2002 has furnished a calculation sheet on fixation of lease rent with effect from 01.07.1999 to 30.06.2009 and the same was sent to Government.

The Collector, East Godavari District in his reference dated: 24.10.2008 has submitted a detailed report informing that after obtaining estimates from the Zonal Manager, A.P.I.C. Kakinada an amount of Rs.160.00 Crores may be required for execution of the dedicated drain from (1) Rajahmundry to Avulamanda (2) Maredubaka to Tallarevu (for formation of dedicated drain).

Vide D.O.Lr.No.15-1-2008-1272-1272-ID, Dated: 18.08.2009, the Commissioner of Industries has informed that Important Issues that are likely to come up in the State Investment Promotion Board Meeting for discussion on the issue pertaining to Andhra Pradesh Paper Mills i.e., continuation of lease on long term basis for an extent of Ac.612.71 cents and Sand Shoals in the river bed of Godavari for a period of (50) years at existing rates.

Vide C.C.LA's Lr.No.Spl.B2/990/2008, DATED: 21.08.2009 a factual report was sent to the Commissioner of Industries, Hyderabad requesting the Commissioner of Industries, Hyderabad to appraise the above facts to the Government for taking further necessary action in the matter.

The proposal of the Collector, East Godavari District has been placed before the APLMA in the meeting held on 22.7.2014 for taking a decision in the matter.

The Director, Government Relations & Regulatory Affairs International Paper APPM Limited has attended the meeting and stated that the last lease rental fixed by the State Revenue Department was @ Rs. 300/- per acre per year, which for 612.71 acres works out to Rs. 1,83,813/- this amount had been paid regularly by the company since he year 1999, till June 2015. Sri Rajat Kumar, Commissioner Industries explained the need to support the proposal as it is an established unit running successfully and the precondition in the GO regarding common drain construction is not relevant now as it is shelved.

The APLMA has decided to recommend the proposal to the Government for renewal of lease from 1999 to till 2009 and for a further period of 33 years in favour of the International Paper Limited, Rajahmundry, East Godavari District at 10% of the present market value as lease amount with a provision for enhancement of lease amount in a block period of 5 years. The Collector to recover the lease amounts dues from 1999 to till date and collect every year hereafter.

The proposal of the Collector, East Godavari District along with connected record and the minutes of the meeting of the APLMA held on 22.7.2014 are submitted herewith to the Government for necessary action in the matter.

Yours faithfully,
Sd/- P.Lakshmi Narasimham,
For Chief Commissioner.

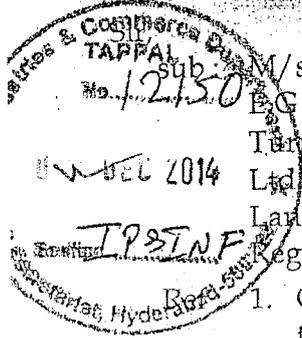
Copy to the Collector, East Godavari District.

GOVERNMENT OF ANDHRA PRADESH
COMMISSIONERATE OF INDUSTRIES :: HYDERABAD

From The Commissioner of Industries,
Government of Andhra Pradesh,
Chirag Ali Lane, Abids,
Hyderabad.

To The Principal Secretary to Government,
Industries and Commerce Department,
Government of Andhra Pradesh,
Secretariat, Hyderabad..

Lr. No. 29/1/2014/14744 dated : 29/11/2014



M/s. International Paper Mills Ltd., (AP Paper Mills Ltd.) Rajahmundry, E.G District - Renewal of the lease of Lanka land of Acs. 612.71Cts at Turpulanka and sand shoals in River Godavari in favour of AP Paper Mills Ltd, for a further period - Genuineness of the requirement of Government Land and Justification report in Annexure-XI -Remarks - Submitted - Regarding.

1. Government Memo No. 9098/IP&INF/A3/2014, Dated 26/09/2014 of the Deputy Secretary to Government, Industries and Commerce department.
2. Lr. No. 862/A1/2012, Dated 07/11/2014 of the General Manager, District Industries Centre, Kakinada, East Godavari District.

&&&&&

In the reference 1st cited, the Deputy Secretary to Government, Industries and Commerce department has forwarded the proposal of M/s. International Paper Mills Ltd., (AP Paper Mills Ltd.) Rajahmundry, E.G District and requested to place the matter before the sub-committee and examine the extent of requirement of the land, period of lease to be granted further to the said company apart from treating the already expired period from 1-7-1999 to 30-6-2009 as lease period, in terms of the Land Allotment Policy issued in G.O. Ms. No. 571 Revenue (Assn-I) Department, dated 14/09/2012.

In the 2nd reference cited, the General Manager, District Industries Centre, Kakinada, East Godavari District has informed that he has inspected the site along with Deputy Director (Credit) of his office and found that the unit is working satisfactorily and collected the following information from the units.

1. Details of lease rent paid by the company with evidence from July, 1999 to June, 2015 with supporting documents.
2. IT returns for the last three years i.e., from 2011-12 to 2013-14.
3. Sketch of Turupulanka lands.
4. Letter from Min. of Env. & Forests, Govt. of India.
5. Valid CFO from APPCB.

Further, the GM is informed that the said land of extent Ac.612.71 cents in the Village Turpulanka and sand shoals in the River Godavari is already being utilized by the unit A.P. Paper Mills for discharge of treated Industrial effluents since 1969 and the lease proposal of the above said lands has been further extended up to

30/06/1999 through various Government orders. The unit has paid lease rent as fixed vide G.O Ms.No.810 till 30/06/2015 and recommended for renewal of the lease from 1999 to 2009 and for a further period of 33 years in favour of the unit as per the recommendation of APLMA.

Therefore it is recommended to Government to consider the request of the unit for renewal of lease period from 1999 to 2009 and for further period of 33 years as per the recommendation of the APLMA at 10 % of present market value as lease amount with provision for enhancement of lease amount in a block period of 5 years.

Sd/- Rajat Kumar,
Commissioner of Industries.

// Attested //


Joint Director (INF)



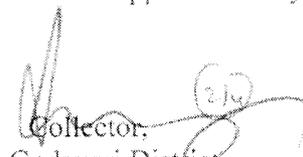
Ref:E1/495/2016, Date: .04.2016

Collector's Office, Kakinada.

TO WHOSOEVER IT MAY CONCERN

International Paper (India) Private Limited formerly known as IP Paper (India) Pvt.Ltd., its Regd.Office, 8th Floor, Krishe Sapphire Building, Hi-Tech City Main Road Madhapur, Hyderabad – 500 081, had made a representation dated 3rd March, 2016, seeking for Renewal of Lease of Turpulanka Land/Sand Shoals at Rajamahendravaram City and Urban Mandal, East Godavari District.

According to the information furnished by the Authorized Official of the International Paper APPM Limited, the lease proposal for the land of an extent of Ac.612.71 cents located in Turpulanka and Sand Shoals in River Godavari is under consideration of the Government and the representation dated 3rd March, 2016 which has since been filed by the Organization recently to this office is referred to Sub Collector, Rajamahendravaram for submission of a report on the further renewal of lease as has been applied for by the Organization.


Collector,East Godavari District,
Kakinada.

18/4/2016

18/4/2016

Ref.(B)35/2016, dated 18.03.2023.

Tahsildar's Office,
Rajamahendravaram Urban.

From:
Sri V.Suswagatham,
Tahsildar,
Rajamahendravaram Urban.

To
The Vice President (Operations),
& Mill Manager, Andhra Paper Ltd.,
Rajamahendravaram.

Sir,

Sub: Lease - Rajamahendravaram Urban Mandal - Request to provide boat for Survey team - Renewal of Lanka Land measuring an extent of Ac.612.71cts lease to APPM, Rajamahendravaram - Regarding.

Ref: Instructions of the Revenue Divisional Officer,
Rajamahendravaram, dated .03.2023.
@@@

I invite your attention to the reference cited, wherein the Revenue Divisional Officer, Rajamahendravaram has directed to furnish Renewal of Lanka Land measuring an extent of Ac.612.71cts lease to APPM, Rajamahendravaram.

In this connection, it is hereby requested provide a boat for Survey team to survey the Lanka land proposed for lease to APPM, Rajamahendravaram on 20.03.2023.

Yours faithfully,

Tahsildar,
Rajamahendravaram Urban.

Copy submitted to the Revenue Divisional Officer, Rajamahendravaram for favour of information.

Copy submitted to the Collector, East Godavari District, Rajamahendravaram for favour of information.

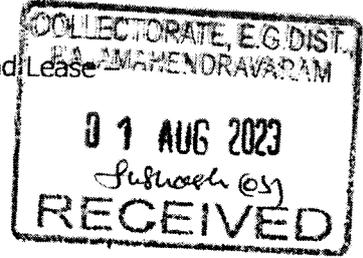


Lr.No : APL/ENV/2023/07- 574

Date: 29.07.2023

The Hon'ble District Collector & Magistrate
East Godavari District,
Rajamahendravaram.

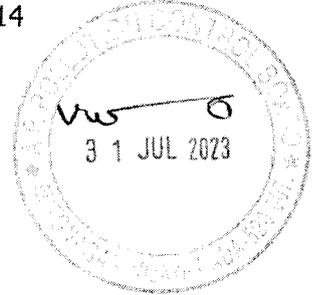
Subject: Andhra Paper Limited, Rajamahendravaram - Turupulanka Island Land Lease
Renewal regarding



REF :

- 1) APIIC Lr.No : PM/KPU/APIIC/101/97, dt.21.02.2014
- 2) Revenue Department Lr.No : Assign-II(2)/990/2008, dt.14.08.2014
- 3) Commissionerate of Industries Lr.No: 29/1/2014/14744, dt.29.11.2014
- 4) APPCB Directions to Andhra Paper Limited under various orders.

Respected Madam



Your kind attention is invited to the references cited above.

Earlier, the Government have issued orders vide G.O.Ms.No : 810 Revenue (Assignment.I) Department , dated : 04.08.1992 granted lease in an extent of Ac.612.71 cents situated in Turupulanka and sand shoals in the River Godavari to Andhra Paper Limited, Rajamahendravaram for discharge of its treated effluents for a period of 10 years with effect from 01.07.1989 at the rate of Rs.300/- per acre per annum. The said lease rental amount works out to Rs.1,83,813/- per annum had been paid regularly by the company till June 2022. Andhra Paper Limited approached Government for necessary renewals on long-term basis, an established industry and running successfully.

- 1) **The APLMA has recommended** the proposal to the Government for renewal of lease **from 1999 to till 2009 and for a further period of 33 years** in favour of Andhra Paper as per reference cited no.2
- 2) **Further Commissioner of Industries also recommended** the proposal to the Industries & Commerce Department for renewal of lease from 1999 to till 2009 and for a further period of 33 years in favour of Andhra Paper as per reference cited no.3 with direction to fix revised lease rentals as per prevailing policies of Government.
- 3) **Committee headed by Sub- Collector inspected Turupulanka on 28.09.2016** for fixation of lease amount as per directions of the then Hon'ble District Collector.

ANDHRA PAPER LIMITED

(Corporate Identity Number: L21010AP1964PLC001008)

Regd. Office: Rajamahendravaram – 533 105, East Godavari District, India. Tel: +91-883-2471831

Corp. Office: 31, Chowringhee Road, Park

Street, Kolkata – 700 016, India. Tel: +91-33-71500500

Website: www.andhrapaper.com; Email: info@andhrapaper.com

An ISO 9001:2015, ISO 14001: 2015, ISO 45001: 2018 and FSC® Certified Company

(FSC® - C084811, FSC® - C119477 & FSC® - C112308)



Subsequently, Turupulanka land survey conducted by Office of The Tahsildar – Rajamahendravarm Urban on 20.03.2023, as per Hon'ble District Collector directions and we came to understand that, the said report had been submitted to District Collector's office.

APPCB took note of the status of directions issued to Andhra Paper on "Renewal of Turupulanka Land lease" during its External Advisory Committee and other review meetings and through its orders / directions. Most recently during personal hearing on 25.07.2023, APPCB directed us to pursue with District Administration to obtain final lease renewal order for the compliance.

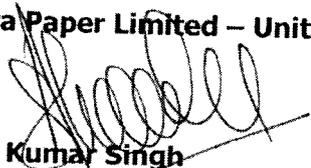
In view of the facts mentioned above and based on APPCB directions, we now seek your support to obtain Renewal of Turupulanka Lease at the earliest.

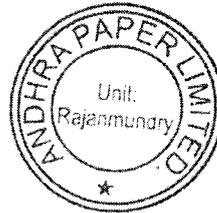
For your ready reference, we attach herewith copies of the relevant documents cited above.

Thanking you

Yours Sincerely

Andhra Paper Limited – Unit: Rajahmundry


Ashok Kumar Singh
Vice President (Operations) & Mill Manager



CC: Environmental Engineer, Regional Office – Kakinada - For Kind information
Member Secretary – APPCB, Board Office – For Kind Information

ANDHRA PAPER LIMITED

(Corporate Identity Number: L21010AP1964PLC001008)

Regd. Office: Rajamahendravaram – 533 105, East Godavari District, India. Tel: +91-883-2471831

Corp. Office: 31, Chowringhee Road, Park

Street, Kolkata – 700 016, India. Tel: +91-33-71500500

Website: www.andhrapaper.com; Email: info@andhrapaper.com

An ISO 9001:2015, ISO 14001: 2015, ISO 45001: 2018 and FSC® Certified Company

(FSC® - C084811, FSC® - C119477 & FSC® - C112308)



ANDHRA PRADESH POLLUTION CONTROL BOARD

D.No.33-26-14D/2, Near Sunrise Hospital, Pushpa Hotel Center,
Chalamalavari Street, Kasturibaipet, Vijayawada – 520010
Phone: 0866-2463200, Website: <https://pcb.ap.gov.in>

Memo Lr No. 617/APPCB/ERM/TF/KKD/2023-

Date: 30/01/2023.

Sub: APPCB – ERM - TF - M/s. Andhra Paper Limited, Sriramnagar, Rajamahendravaram - Representation of Hon'ble MP regarding Godavari River pollution by M/s. Andhra Paper Limited and to consider alternate disposal mode for treated waste water from the paper mill - EAC hearing held on 13.01.2023 - Minutes communicated – Reg.

Ref:

1. CFO&HWA Order No APPCB/VSP/RJY/361/CFO/HO/2018, dated 02.04.2018 valid upto 30.06.2023.
2. The Board officials inspected the industry on 07.12.2022.
3. External Advisory Committee (Task Force) meeting held on 13.01.2023.

* * *

M/s. Andhra Paper Limited is operating an integrated wood based Pulp, Paper and Co-generation units and the industry obtained Environmental Clearance from MoEF dated 31.01.2005 for pulp - 500 TPD, Paper - 330 TPD and Captive Power plant - 34 MW. The industry also obtained Environmental Clearance from SEIAA, AP dated 26.02.2010 for paper - 593 TPD and Captive Power Plant - 46 MW. The industry is having CFO & HWA valid up to 30.06.2023 vide ref. 1st cited.

Vide ref. 3rd cited, the Board reviewed the status of M/s. Andhra Paper Limited, Sriramnagar, Rajamahendravaram in the EAC (TF) meeting held on 13.01.2023 and the representative of the industry informed that they have commissioned a tertiary clarifier to improve the treated effluent quality and the committee recommended to verify the competence of existing consultants M/s. GSI Planning & Management, New Delhi for preparation of DPR to design alternate disposal mode of treated waste water from the above paper mill and obtain data from the RO, Kakinada on all the industries (potential to discharge into surface water courses) located in the downstream to Andhra Paper Mills, to form a consortium for laying marine discharge pipeline into bay of Bengal and al.

Hence, the EE, RO, Kakinada is also directed to verify the competence of existing consultant M/s.GSI Planning & Management, New Delhi for preparation DPR and tender document within a period of three months for the marine discharge pipeline. Further, it is directed to submit data on all the industries (potential to discharge into surface water courses) located in the downstream to Andhra Paper Mills, to form a consortium for laying marine discharge pipeline into Bay of Bengal.

The above information to submit along with supporting documents within 15 days.

Pravin Kumar Ias
MEMBER SECRETARY

To
The Environmental Engineer,
A.P. Pollution Control Board,
Regional Office,
Kakinada.

Copy to:

The Joint Chief Environmental Engineer, A.P.Pollution Control Board, Zonal Office, Visakhapatnam for information and necessary action.

Waste Water Treatment

APL : UNIT - RAJAMAHENDRAVARAM

Principle:

The waste water generated from integrated pulp and paper manufacturing process is treated at Effluent Treatment Plant through extended Activated Sludge Process.

Waste Water generated from our operations are being treated in Effluent Treatment Plant (ETP) having sufficient capacity. ETP is equipped with Primary Clarifiers – 1no, Aeration tanks – 2nos, Secondary Clarifiers – 2nos, Thickeners – 1no, Tertiary Clarifier - 1 No, Sludge press – 2nos, ETP Sludge Dryer & Reclaimed Back water (paper machines) reuse system (collection tanks & Clarifloculator). Final treated Water, after conforming to the standards is being transferred to Turupulanka Island under closed pipeline as per regulatory consent.

Tertiary Turupulanka Sand Shoal Management & Treatment:

We adopted a unique Land (natural sand bed) Treatment System for its ETP final treated effluent further to polishing. It was designed NEERI (formerly CPHERI) since inception of this unit.

ETP final treated effluent is being pumped through a closed pipeline of 6.0 – 7.0 km upstream and discharges on Toorupulanka Sand Shoals. The treated wastewater has taken across the river through a pipeline for distance about 0.6 KM and allowed to flow through an open channel on the sand Shoals. After percolation of wastewater in the sand shoals, the treated effluent joins in the river stream. The efficacy of the percolation system in the shoals has been dearly reflex through its natural, physical, chemical and biological process in the soil / sand water- Air matrix. It is considered most ideal for tertiary treatment of the waste water. And also further waster is treated by natural way through “Phytoremediation”.

Phytoremediation is a bioremediation process that uses various types of plants to remove, transfer, stabilize, and/or destroy contaminants in the waste water. Phytoremediation involves the removal of organic compounds and nutrients from wastewater through bio-sorption/uptake by pollution-tolerant aquatic plants such as algae, water hyacinth, duckweeds, etc... which are growing in the wastewater of sand shoals. Also waste water is treated by natural occurring processes and the influence of solar light, wind, microorganisms and algae.

Reservoir lagoons will be filled with effluent in a phased manner by means of gravity. The bunds have been built in between all the reservoir lagoons.

More than 81 no's of workmen are working in Turupu Lanaka to perform various actives like adjusting effluents in various lagoons, strengthening of bunds, removal of vegetation and removal of bottom slit on daily basis for effective functioning and maintenance of sand shoals.

High level renovation, slit removal and strengthening of Sand shoal lagoons is being done once in year in between December to March by manual means of workmen along with mechanized equipment. We generate employment to tune of 40,000 man-days per annum to local villagers.

Andhra Paper Limited, Unit: Rajahmundry

Direction Order

No.617/APP/CB/UH-II/KKD/2016

DT.30.01.2017

Compliance status

Andhra Paper Limited, Unit: Rajahmundry

S.No	Direction conditions	Compliance Status
1	The industry may be directed to lift the dumped solid waste at Venkatanagarm for safe disposal and also the stagnated leached effluents for further treatment form this place.	<p>Complied with</p> <p>1) Restorative measures completed by removing wastes from site to authorized egg tray manufacturers and site cleaning activities done as a part of restorative measures. After clearing the waste & debris, topped up with black soil and developed vegetation.</p> <p>2) ETP sludge dryer installed in Nov. 2019. ETP sludge is being dewatered in belt presses (Bellmer press) and resultant 60 % moisturized sludge is being fed to dryer to further achieve 10-15 % moisture. The final dried ETP sludge is reused along with coal in the boiler as per Consent.</p> <p>3) White fibrous ETP sludge is being directly disposed to egg try manufactures for reuse.</p> <p>4) Monthly Waste disposal details with copies of waste transport manifest are being submitting to APPCB – Regional Office Kakinada.</p>
2	The industry is not meeting the recommendations of expert committee in respect of temperature of 35 deg.c at the inlet of aeration tank. The industry shall improve the cooling system attached to ETP.	<p>Complied with</p> <p>Detailed actions and status addressed under S. No. 1 of directions dated 19.09.2017</p>
3	The industry shall take necessary measures to control fugitive emissions near lime kiln 1 and 2 area.	<p>Complied with</p> <p>Detailed actions and status addressed under S. No. 6 of directions dated 19.09.2017</p>
4	The industry shall install web cameras at outlet of ETP and connect to APPCB & CPCB website.	<p>Complied with</p> <p>Web Camera installed at outlet of ETP treated water and is connected with APPCB & CPCB.</p>
5	The industry shall explore the possibility of providing dedicated draining facility to discharge the treated effluent of paper mill directly into sea, instead of storing in the lagoons	<p>Detailed actions and status addressed under S. No. 3 of of directions dated 19.09.2017</p>

Andhra Paper Limited, Unit: Rajahmundry

	at Turpulanka sand shoals of Godavari river	
6	The industry shall operate NCG system continuously to reduce smell nuisance mainly in winter season.	Complied with Detailed actions and status addressed under S. No. 4 & 5 of directions dated 19.09.2017
7	The industry shall comply all the directions issued by the board vide order dated 21.06.2016.	Compliance Status is attached herewith.
8	The industry shall ensure continuous compliance of the conditions stipulated in the CFO and HWA order obtained from the board.	Half year Compliance Status of CFO and HWA is being submitting to PCB.

Andhra Paper Limited, Unit: Rajahmundry

Direction Order

No.617/APP/CB/UH-II/KKD/2016

DT.21.06.2016

Compliance status

Andhra Paper Limited, Unit: Rajahmundry

S.No	Direction conditions	Compliance Status
1	The industry shall implement restorative measures immediately to remediate contaminated site and dispose the waste generated from remediation and waste dumped along river bund and vacant lands in the surroundings	<p>Complied with</p> <p>1) Restorative measures completed by removing wastes from site to authorized egg tray manufacturers and site cleaning activities done as a part of restorative measures. After clearing the waste & debris, topped up with black soil and developed vegetation.</p> <p>2) ETP sludge dryer installed in Nov. 2019. ETP sludge is being dewatered in belt presses (Bellmer press) and resultant 60 % moisturized sludge is being fed to dryer to further achieve 10-15 % moisture. The final dried ETP sludge is reused along with coal in the boiler as per Consent.</p> <p>3) White fibrous ETP sludge is being directly disposed to egg try manufactures for reuse.</p> <p>4) Monthly Waste disposal details with copies of waste transport manifest are being submitting to APPCB – Regional Office Kakinada.</p>
2	The industry shall obtain permission of the board for disposal of lime sludge within 1 month for change in waste generation load and disposal	<p>Complied with</p> <p>Amendment CFO obtained by including lime sludge and other wastes dated 14.08.2019</p>
3	The industry shall implement the fugitive dust containment / suppression measures around lime kiln and boilers area within 1 month	<p>Complied with</p> <p>1) <u>Lime Kiln area</u></p> <p>The following dust control measures / systems installed and commissioned @ Project cost of : Rs.2.84 Cores</p> <ul style="list-style-type: none"> • Total 5 no's (DCC.1,1.A,2,3,4) of Closed Drag Chain Conveyors installed in place of old open conveyors for transportation of lime in chemical recovery process. • 2 No's of New Bag filters for dust Extraction installed in addition to existing 1 no of Bag Filters – 3 No's are in operation. • New bucket elevator for transportation of lime to conveyors in place of old one to reduce dust. • Modification / relocation and additional ducting to collect fugitive lime dust from various areas to Bag Filters provided.

Andhra Paper Limited, Unit: Rajahmundry

		<p>2) Boiler Area</p> <p>To control and suppression of coal dust the flowing actions had already been taken. The main dust control systems consist of:</p> <ul style="list-style-type: none"> - Cold Fog system installed - Spray nozzles and filter are being changed on regular basis in Coal Fog System - Water Sprinklers provided at coal truck unloading area to suppress fugitive coal dust - Regular housekeeping of coal conveyers are being done - Coal storage contained in sheds - Water sprinklers on coal conveyers - Water sprinklers on coal heaps - Roads wetting with water spray by using tankers
4	<p>The industry shall upgrade the air pollution control equipment of the coal fired boiler to within 3 months comply with prescribed emission standards.</p>	<p>Complied with</p> <p>Electro Static precipitators (ESP) system is suitable and adequate for Coal fired boilers emission control.</p> <p>1) Stack is attached with ESP having 3 fields to control emissions. 3rd field is proposed to renovate during annual shut in July 2021 with an estimate cost of Rs.15.0 – 20.0 Lacs.</p> <p>2) Stack emission is being monitored by external approved laboratory once in a month and the results are meeting the board standards.</p> <p>3) Online emission monitoring systems installed</p> <p>4) Conducted performance evaluation of ESP by MoEF approved external laboratory M/S. Bhaghavathi Ana Labs, Hyderabad. As per the report, the ESP is performing well to control emission.</p> <p>5) Annual maintenance is in place and consists of:</p>

Andhra Paper Limited, Unit: Rajahmundry

		<ul style="list-style-type: none"> - All three fields of ESP inside cleaning - Inspection, checking and rectification of all collecting and emitting electrodes, alignments for all the fields of ESP. - Alignment of the GD rapping system - Infiltration areas inspection and corrective actions - Welding joints inspection and to maintain leak proof
5	<p>The industry shall explore possibility of installation of RABH in addition to existing air pollution control equipment attached to lime kiln.</p>	<p>Complied With</p> <p>1) ESP is the superior & reliable technology when compared to RABH. ESP is a better solution for Lime Kiln Operations. All paper industries adopted ESP technology for Lime Kilns.</p> <p>2) RABH bags shall not withstand high temperatures and may lead to frequent damages and break downs. For this fine lime dust</p> <p>3) RLK stack is attached with ESP to control emissions.</p> <p>4) Stack emission is being monitored by external approved laboratory once in a month and the results are meeting the board standards.</p> <p>5) Online emission monitoring systems installed</p> <p>6) Conducted performance evaluation of ESP by MoEF approved external laboratory M/S. Bhaghavathi Ana Labs, Hyderabad. As per the report, the ESP is performing well and is adequate to control emission.</p> <p>7) ESP overhauling and preventive maintenance is being undertaken every year during annul shut. This will add reliability on its performance. The works consists of:</p> <ul style="list-style-type: none"> - ESP inside cleaning - Inspection, checking and rectification of all collecting and emitting electrodes, alignments for all the fields of ESP.

Andhra Paper Limited, Unit: Rajahmundry

		<ul style="list-style-type: none"> - Alignment of the GD rapping system - Infiltration areas inspection and corrective actions - Welding joints inspection and to maintain leak proof - Inspection and Repair of ESP casing plates , ESP inlet & outlet hoppers - Re alignment of rapping mechanism
6	The industry shall furnish plan of action and budget allocation to comply with above directions to RO, Kakinada within a month.	<p>Complied With</p> <p>Implemented the fugitive dust containment / suppression measures around lime kiln and boilers area at the cost of Rs. 284 Lakhs.</p> <p>ESPs inspection, overhauling and preventive maintenance: Incurring around Rs.100 Lakhs every year.</p> <p>During FY 2022-23, we incurred Rs.8.69 cores for renovation of ESPs. & Management approved Rs. 13.0 Cores for further upgradation of ESPs during 2023-24.</p>
7	The industry shall ensure strict compliance of CFO conditions stipulated by the board.	Half year Compliance Status of CFO and HWA is being submitting to PCB.

Andhra Paper Limited, Unit: Rajahmundry

Direction Order

No.617/APP/CB/UH-II/KKD/2017

DT.19.09.2017

Compliance status

Andhra Paper Limited, Unit: Rajahmundry

S.No	Direction conditions	Compliance Status												
1	The industry shall restrict the temperature of waste water to below 35°C at inlet of ETP. The plan of action to restrict the temperature of waste water at inlet ETP within 2 months shall be furnished to RO Kakinada and ZO Visakhapatnam	<p>Complied with</p> <p>1) <u>Refurbishment of Cooling Tower – Compliance update submitted to PCB on 29.07.2019.</u></p> <ul style="list-style-type: none"> • Replaced existing internals with new • New Fan Gear box installed • New FRP Fan wings installed • Structural Beams strengthened • Effluent distribution spray nozzles replaced with new in order to have more surface area contact and increased heat transfer. <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th style="text-align: center;">Date</th> <th style="text-align: center;">Cooling tower inlet temp. deg.c (Min – Max)</th> <th style="text-align: center;">Cooling tower outlet temp. deg.c (Min – Max)</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">12.03.21</td> <td style="text-align: center;">40.1 -48.0</td> <td style="text-align: center;">35.0-39.9</td> </tr> <tr> <td style="text-align: center;">13.03.21</td> <td style="text-align: center;">44.3-48.0</td> <td style="text-align: center;">38.0-40.6</td> </tr> <tr> <td style="text-align: center;">14.03.21</td> <td style="text-align: center;">43.0-49.0</td> <td style="text-align: center;">39.2-40.8</td> </tr> </tbody> </table> <p><u>Further to achieve 35 deg.c as per APPCB direction:</u></p> <p>100 % renovation of Cooling Tower undertaken in Feb.2023 with at a cost of Rs.73.714 Lacs to reduce effluent temperatures before going to Aeration tank and will be completed by the 2nd week of Jue.2023.</p> <p><u>However Some technical data on effluent temperature is given below :</u></p> <p><u>2) CPPRI Assessment Study</u></p> <p>Engaged “Central Pulp and Paper Research Institute” Saharanpur, Uttar Pradesh (U.P), which is a nodal institution under Ministry of Commerce & Industry, Govt. Of India, for “Assessment of Adequacy and Performance Evaluation of Existing Effluent Treatment (ETP)”. Cooling tower and Aeration tank biological processes have been found adequate.</p>	Date	Cooling tower inlet temp. deg.c (Min – Max)	Cooling tower outlet temp. deg.c (Min – Max)	12.03.21	40.1 -48.0	35.0-39.9	13.03.21	44.3-48.0	38.0-40.6	14.03.21	43.0-49.0	39.2-40.8
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Andhra Paper Limited, Unit: Rajahmundry

		<p>3) Bacterial temperatures ref. METCAFF & EDDY publication – Waste Water Engineering</p> <table border="1"> <thead> <tr> <th>Type of Bacteria</th> <th>Temp. range for best function</th> <th>Optimum range of temperature</th> </tr> </thead> <tbody> <tr> <td>Psychrophilic</td> <td>10-30 deg.c</td> <td>12-18 deg.c</td> </tr> <tr> <td>Mesophilic</td> <td>20-50 deg.c</td> <td>25-40 deg.c</td> </tr> <tr> <td>Thermophilic</td> <td>35-75 deg.c</td> <td>55-65 deg.c</td> </tr> </tbody> </table> <p>Mesophilic type of bacteria, which is predominant in activated sludge processes for decomposition of organics present in the waste wasters. Growth rates double with approximately every 10 deg.c increase in temperatures</p>	Type of Bacteria	Temp. range for best function	Optimum range of temperature	Psychrophilic	10-30 deg.c	12-18 deg.c	Mesophilic	20-50 deg.c	25-40 deg.c	Thermophilic	35-75 deg.c	55-65 deg.c
Type of Bacteria	Temp. range for best function	Optimum range of temperature												
Psychrophilic	10-30 deg.c	12-18 deg.c												
Mesophilic	20-50 deg.c	25-40 deg.c												
Thermophilic	35-75 deg.c	55-65 deg.c												
2	<p>The industry shall implement recommendation of NEERI to operate ETP to achieve prescribed discharge standards. Further they shall furnish implementation progress of NEERI recommendations for operation of ETP to RO, Kakinada and ZO, Visakhapatnam every month along with consolidated data on power consumption for operation of ETP, waste water generated, treated and disposed for streams wise.</p>	<p>Complied with</p> <p>All the recommendations of NEERI are being implemented and are being followed for reliable operation of ETP.</p>												

Recommendations	Compliance Status
Ensure proper and optimum conditions as per the designed specifications and manufacturer's instructions.	<p>Complied with</p> <p>Being followed all the conditions and parameters in line with design specifications and instructions.</p>
Avoid fluctuation in effluent flow and pollution load so as reduce the shock load to biomass and the system as a whole.	<p>Complied with</p> <p>Constant flow & load is being maintained, there is no much variations as the manufacturing operations are constant and continues operational mode. Average flows are being maintained at 1250 KL/ day.</p>
Ensure Proper addition of nutrients.	<p>Complied With</p> <p>Required nutrients are being fed to aeration system to supplement Nitrogen and Phosphorus. Chemical consumption records are available and are relevant log sheets are maintained on daily basis.</p>

Andhra Paper Limited, Unit: Rajahmundry

Maintain required MLSS / MLVSS concentration during biological treatment.	Complied With Day to day sampling and monitoring is being done & records are being maintained. An average of 4000 - 5000 mg/lit MLSS, which is the best range for performance for extended type of aeration system.	
Maintain Desired level of DO in the aeration tank	Complied with Desired level of Dissolved Oxygen is being maintained in aeration tanks. Day to day sampling and monitoring is being done.	
Ensure periodic and timely withdrawal of sludge from the clarifiers.	Complied with An average of 500 KL/ day secondary sludge is being removed from the system. Primary sludge is being removed from time to time without accumulation in the bottom of primary clarifiers. Related records are maintained.	
Proper maintenance of electric motors and pumps etc..	Complied with Engineering team attends regular maintenance, repairs and preventive maintenance. Overhauling of equipment is being done on regular basis. Repairs and maintenance works are attended as per ETP requirements. Dedicated Mechanical & Electrical Managers with crew are available for ETP operations. Standby equipment in place.	
Regular monitoring of ETP, Upstream and downstream of river Godavari should be carried out with respect to secondary treatment and treated discharge from land treatment system.	Complied with ETP performance is monitored on daily basis at our laboratory. NABL approved third party carries once in a month for ETP sampling and testing . Once in quarter, Upstream and downstream of river Godavari sampling and testing is being done by NABL approved third party and reports are being submitted to APPCB.	
S.No	Direction conditions	Compliance Status
3	The industry shall expedite plan of action to establish alternative disposal mode of treated waste water along with sewage of Rajamahendravaram. The recommendations of the feasibility study carried out in consultation with M/s. CII Triveni Water Institute, New Delhi shall be taken up with RMC and District administration to prepare joint action plan. They shall obtain CFE from the Board prior to establishment of alternative disposal mode of treated waste	M/s. CII- Triveni Water Institute completed "Feasibility study for Exploring the alternative options for effluent discharge" on 20.01.2017 and was submitted to APPCB on 22.04.2017 Chronological events and current status is as per attached presentation

Andhra Paper Limited, Unit: Rajahmundry

	water / change of present disposal mode. The progress shall be reported to RO Kakinada and ZO Visakhapatnam regularly.	
4	The industry shall regularly monitor odor at Mallayapeta, main entrance gate, near ETP and in the surrounding villages. They shall expedite plan of action presented during EAC (TF) meeting held on 10.08.2017 to mitigate odor nuisance in the surroundings and they shall contain odor at source of generation.	<p>Complied with</p> <p>1) Conducting monthly testing for Hydrogen sulfide, Methyl Mercaptan & Dimethyl Disulphide in twenty (20) locations of Rajahmundry city and the readings are well within Standards as per US ACGIH & UK NIOSH. The same reports are being submitted to APPCB.</p> <p>2) <u>Action plans presented in EAC (TF) on 10.08.2017 and Status:</u></p>
5	The industry has to upgrade the NCG system and to operate the same continuously to mitigate smell nuisance	<p>Engaged M/s. Lundberg – USA for evaluation of odor control systems and to suggest best technologies / alternatives. The following action plans derived to address the odor issue:</p> <ul style="list-style-type: none"> • Installation of Hard Piping System for collection and treatment of Foul streams with H2O2 treatment. • Up gradation of existing LVHC NCG Incineration System • Up gradation of existing HVLC NCG Incineration System <p>All above projects have been installed, commissioned and are in operation and the update submitted to APPCB on 22.12.2018.</p> <p>Total Project cost: Rs.11.64 crores</p>
6	The industry shall implement adequate dust containment cum extraction measures near lime kiln 1 & 2 to mitigate fugitive emission and shall report compliance to RO, Kakinada and ZO, Visakhapatnam within one month.	<p>Complied with</p> <p>The following dust control measures / systems installed and commissioned @ Project cost of : Rs.2.84 Cores</p> <ul style="list-style-type: none"> • Total 5 no's (DCC.1,1.A,2,3,4) of Closed Drag Chain Conveyors installed in place of old open conveyors for transportation of lime in chemical recovery process. • 2 No's of New Bag filters for dust Extraction installed in addition to existing 1 no of Bag Filters – 3 No's are in operation. • New bucket elevator for transportation of lime to conveyers in place of old one to reduce dust.

Andhra Paper Limited, Unit: Rajahmundry

		<ul style="list-style-type: none"> Modification / relocation and additional ducting to collect fugitive lime dust from various areas to Bag Filters provided. <p>Fine tuning and housekeeping will be improved in this area.</p>
7	The Industry shall expedite to furnish lease agreement for transit storage of treated waste water at Thurupulanka from competent authorities. The progress shall be reported by RO, Kakinada and ZO, Visakhapatnam within 15 days.	<p>1) 1999-2009 & further 33 years Recommended on 14.08.2014 : The Chief Commissioner of Land Administration & Special Chief Secretary to Govt. Of A. P recommended Turupulanka Island lease renewal from 1999 to till 2009 and for a further period of 33 years and forwarded recommendation to Government on 14.08.2014 for further action.</p> <p>2) Commissioner of Industries Government of A. P recommended the lease proposal to Principal Secretary of Industries and commerce, Government of A.P vide Lr. No :29/1/2014/14744, dated 29/11/2014 subject to 10 % of present market value as lease amount with provision for enhancement of lease amount in a block period of 5 years.</p> <p>3) District Collector, East Godavari communicated vide ref. E1/495/2016, dated 04.2016, stating that matter is referred to Sub – Collector, Rajahmahendravaram and also constituted a committee with the members of A.D Agriculture, A.D Horticulture, District Registrar and Tahsildar to examine the lease proposal and also for fixation of lease rent.</p> <p>4) Committee headed by Sub- Collector inspected Turupulanka on 28.09.2016. Currently the matter is under process with District Administration.</p> <p>5) <u>20.03.2023 : Turupulanka land survey conducted by Office of Tahsildar – Rajamahendravarm Urban on 20.03.2023 so as to submit report to DRO & District Collector to move on land lease.</u></p> <p>Company is being perused with district administration.</p>
8	The Industry shall dispose the solid waste generated from process & ETP in environmental sound manner. The details of solid waste generation for stream wise and disposal mode shall be reported to RO, Kakinada and ZO, Visakhapatnam for every 3 months.	<p>Complied with</p> <p>1) Solid waste generated from processes and ETP are being disposed to authorized end users as per Hazardous waste Authorization.</p> <p>2) Statement in tabular form with details of various waste generated and disposed with quantities are being submitting to APPCB on monthly basis.</p>

Andhra Paper Limited, Unit: Rajahmundry

9	The industry shall comply all the directions issued by the board vide order dated 27.07.2015, 21.06.2016 and 30.01.2017	Compliance status of various orders are attached herewith.
10	The industry shall ensure continuous compliance of the conditions stipulated in the CFO and HWA order obtained from the board.	Half year Compliance Status of CFO and HWA is being submitting to PCB..

Andhra Paper Limited, Unit: Rajahmundry

Revocation of Closure Order
No.617/APP/TF-HO/2015-2705
DT.27.07.2015
Compliance status

Andhra Paper Limited, Unit: Rajahmundry

S.No	Direction conditions	Compliance Status
1	<p>The industry shall undertake study of alternate discharge option perfectly into sea directly and feasibility by 31.12.2015.</p> <p>The industry shall furnish lease agreement for renewal of Turupulanka and sand shoals the river Godavari till the alternative discharge is taken up.</p>	<p>Complied with</p> <p>Study completed and reports submitted to APPCB.</p> <p>Detailed actions and status addressed under S. No. 3 of directions dated 19.09.2017</p> <p>Detailed status addressed under S. No. 7 of directions dated 19.09.2017</p>
2	<p>Based on above study report comprehensive action plan shall be submitted within four months of completion of study</p>	<p>Study completed and reports submitted to APPCB.</p> <p>Detailed actions and status addressed under S. No. 3 of directions dated 19.09.2017</p>
3	<p><u>The above study report shall incorporate the following issues:</u></p> <p>*Explore feasibility of drains closer to the mill which are already discharging into the sea</p> <p>*Join the scheme if APIIC / other government body lays out dedicated effluent conveyance to Sea. Work with other industries / Municipal Corporation for a pipe line up to dedicated drain / discharge post drinking water intake point of RMC.</p>	<p>Study completed and reports submitted to APPCB</p> <p>We would like to inform your good office that, "Alternative discharge direct to sea by using existing natural drains" in the east Godavari district for combined industrial treated effluents, rural / urban sewage and agricultural runoff to be initiated under cluster project by involving all stake holders like en-route industries, local panchâyat, municipalités & irrigation. This project gives permanent solution for industrial effluents discharge without adverse impact on human health and environment, so that there is a scope for development of Industrial corridor in this reason.</p> <p>As a corporate social responsible mill, we are ready to join hands with such scheme initiated by Government.</p>

Andhra Paper Limited, Unit: Rajahmundry

	<p>*Work with NEERI in upgrading the Turpulanka sand shoals / lagoons for further polishing.</p>	<p>Complied With</p> <p>1) Engaged NEERI for Performance evaluation of ETP including disposal system study. The said report was submitted to board vide Lr. No: IPAPPM/ENV/2017/04-152, dated 22.04.2017</p> <p>2) Recommendation of NEERI are being implemented and complied with.</p> <p>3) Turupulanka Sand Shoals system was designed by NEERI at the time of mill inception.</p> <p>4) 81 no's of workmen are working in Turupu Lanaka to perform various actives like adjusting effluents in various lagoons, strengthening of bunds, removal of vegetation and removal of bottom slit on daily basis for effectiveness functioning and maintenance of sand shoals.</p> <p>5) High level renovation, slit removal and strengthening of lagoons is being done once in year from December to February by engaging more than 400 no's of workmen along with mechanized systems. We generate employment to tune of 63,000 man days per annum to local villagers.</p> <p>6) Under CSR we adopted Venkatanagarm village and created infrastructure development like cement road, drainage, street lights and Safe drinking water RO systems.</p> <p>7) Under CSR, we established Safe drinking water supply scheme @ 3,50,000 liters / day in Katheru village.</p>
4	<p>Regarding odor problem the foul condensate collection and treatment shall be commissioned by August 2015</p>	<p>Complied with</p> <p>Details actions and compliances addressed under point no. 4 & 5 of the direction dated 19.09.2017</p>



केन्द्रीय लुग्दी एवं कागज अनुसंधान संस्थान
Central Pulp & Paper Research Institute

An autonomous organisation under the administrative control of
Ministry of Commerce & Industry, Govt. Of India
(Registered under Societies Act)

CPPRI/EMD(ET)/PCIII/19-20/181

06.03.2020

To,

Sri. S. Sree Rama Chandra Murthy
General Manger- EHS
M/s Andhra Paper Limited,
Sriram Nagar, Rajamahendravaram
East Godavari District, (A.P.) India

Sub: Adequacy and Performance evaluation of existing ETP - regarding Report

Dear Sir,

With reference to your P.O. Number: 13645000 dated 01.10.2019 regarding above mentioned subject. In the same reference please find enclosed herewith the six copies of technical report "ASSESSMNET OF ADEQUACY AND PERFORMANCE EVALUATION OF EXISTING EEFLUENT TREATMNET PLANT (ETP)" of your mill for your kind perusal.

The receipt of the payment made by you will be sent by our account department separately.

Regards

Thanking You.

Yours faithfully

(Dr. M. K. Gupta)
Scientist F & Head
Environmental Management Division

Encl: Adequacy & Performance evaluation of existing ETP report

Post Box No. 174, PAPER MILL ROAD, HIMMAT NAGAR, SAHARANPUR 247001 (U.P.) INDIA
Tel. Direct (0132) 2714050, Tel. EPABX (0132) 2714053, 2714061, 2714062
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BASE OFFICE

A-55, 3rd Floor, Gujranwala Town, Part-1, Near Vinayak Hospital, Delhi-110 009
Phone - (011)-49027213, 9910909169

REPORT

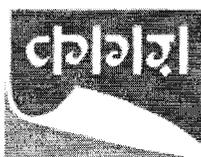
On

**ASSESSMNET OF ADEQUACY AND
PERFORMANCE EVALUATION OF EXISTING
EEFLUENT TREATMNET PLANT (ETP)**

At

**M/s ANDHRA PAPER LIMITED,
RAJAHMUNDRY, EAST GODAVARI DISTT. (A. P.)**

Prepared By



**Central Pulp and Paper Research Institute,
Saharanpur - 247001(U.P)**

March, 2020

8.0 OBSERVATIONS

Based on the information provided by the mill, data collected and analysis of effluent samples collected from the mill, CPPRI has following observations to make:

- Andhra Paper Limited (formerly International Paper APPM Limited) is a pioneer mill to have a number of State of the Art technologies for paper making in an environmental sustainable way.
- The mill has gone for continuous cooking digester with Low Solids cooking with internal liquor impregnation system and DCS controlled operation, which resulted in minimum specific energy consumption, and achieving of low kappa No. pulp.
- The mill has adopted 2-stage Oxygen Delignification System (ODL) for reduction in bleach chemical requirement in pulp bleaching operations which ultimately reduce pollution load at source.
- The mill has switch over to eco-friendly Elemental Chlorine Free (ECF) Bleaching (DoEopD₁) from conventional chloride based bleaching sequence thus reducing the pollution load including AOX and color drastically.
- The mill has a good water management system through recovery of water through water reclamation plant exclusively for paper machine producing white variety of papers.
- The mill has a full-fledged ETP system for treatment of wastewater generated by the mill.
- Based on the pollution load generated and design specification provided by the mill, all the units of ETP have been found adequate to handle and treat the waste water generated to meet discharge norms.

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Page 10

- The mill has given due consideration to maintain the temperature of waste water below 40 °C by incorporation of cooling tower so as to facilitate growth of mesophilic microorganism in Aeration Tank.
- The MLSS level in both the aeration tank has been found to be around ~3,400 mg/l and it contained ~68 % MLVSS.
- During the sampling period DO was measured as various points in aeration tanks and it was observed between 1.7 – 2.0 mg/l.
- The mill has full-fledged Environmental Lab with adequate facilities for ETP monitoring under Environmental Management Cell.
- The overall performance of ETP in terms of meeting the stipulate discharge norms has been found satisfactory as indicated below:

Parameters	Value obtained at the mill
pH	7.79
Suspended Solids (TSS)	12
Total Dissolved Solids (TDS)	1,410
COD	153
BOD	19
Color, Pt.Co.U.	193

9.0 REMARKS:

- Based on analysis of effluent samples collected by CPPRI, the adequacy and performance of existing ETP of M/s Andhra Paper Limited (formerly International Paper APPM Limited), Rajamahendravaram, Distt.- East Godavary (A.P.) comprising of **Primary clarifiers, Cooling Tower, Aeration Tanks with diffused aeration system, Secondary clarifiers (Fig.-2)** and

S.P. Chandra
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Sludge handling systems (Fig.- 3). appears to be satisfactory in context of achieving of discharge norms.

- The mill is complying with all the existing effluent discharge norms. However, the mill is suggested to explore more areas to further reduce fresh water consumption and consequently wastewater discharge through increased reuse and recycling of treated effluent in process and non-process areas without affecting the product quality.

Note: - This is purely a technical opinion on the adequacy & Performance of existing Effluent Treatment Plant based on the analysis of the effluent sample collected at the time of visit of CPPRI team for the parameters specified by the mill and the information provided by the mill w.r.t paper making process, production, fresh water consumption, waste water generation etc. This cannot be deemed to be a certificate for any legal implication. The validity of this report is only limited to the conditions prevailing at the time of visit of CPPRI team.

Dr. Manoj Kumar Gupta
 Scientist-F and Head of the Department
 Environment Management Division
 Central Pulp & Paper Research Institute
 Saharanpur - 247001 (U.P.)

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 Central Pulp & Paper Research Institute
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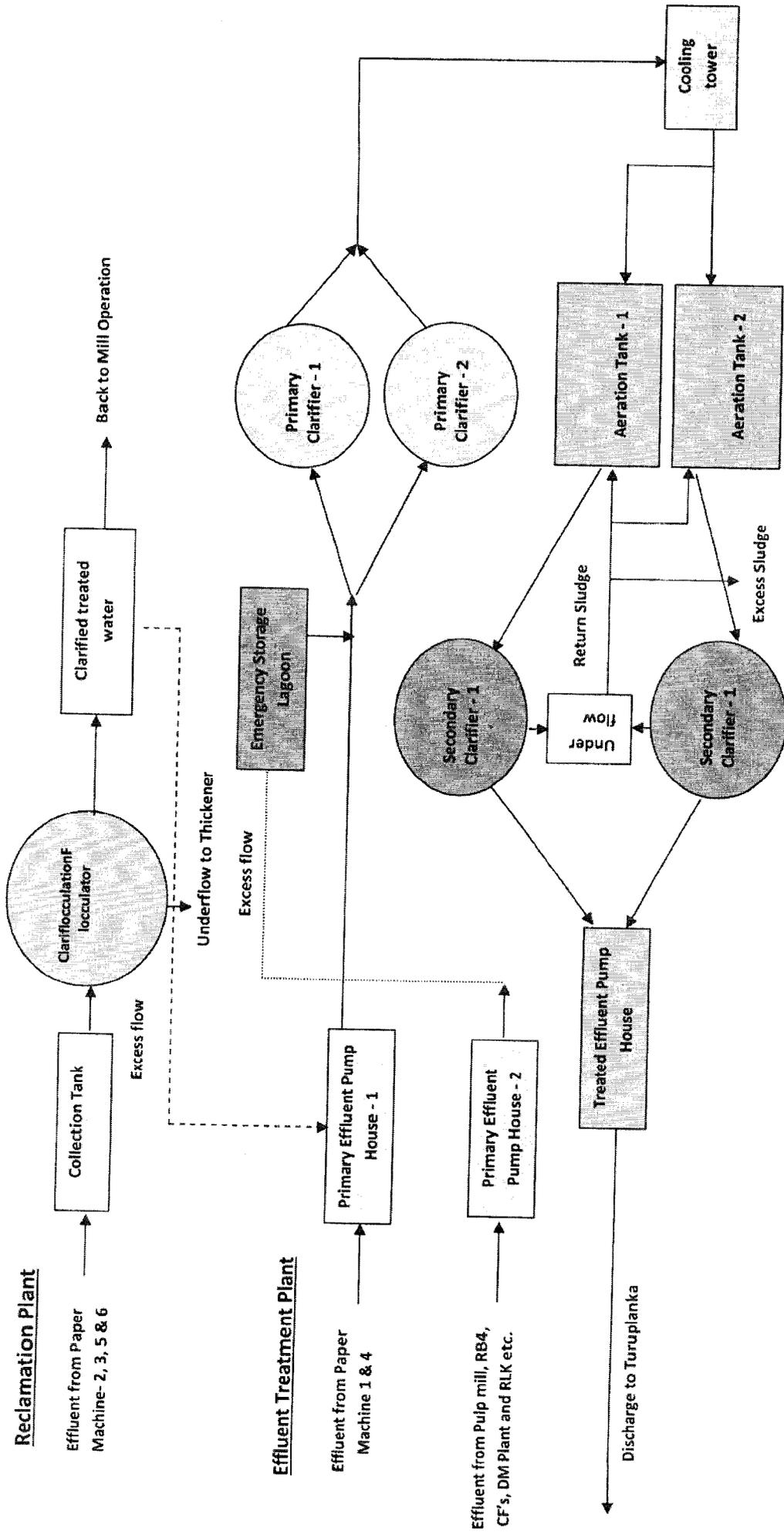


Fig.-2, Flow sheet of Reclamation Plant and Effluent Treatment Plant at Andhra Paper Limited, Unit: Rajahmundry

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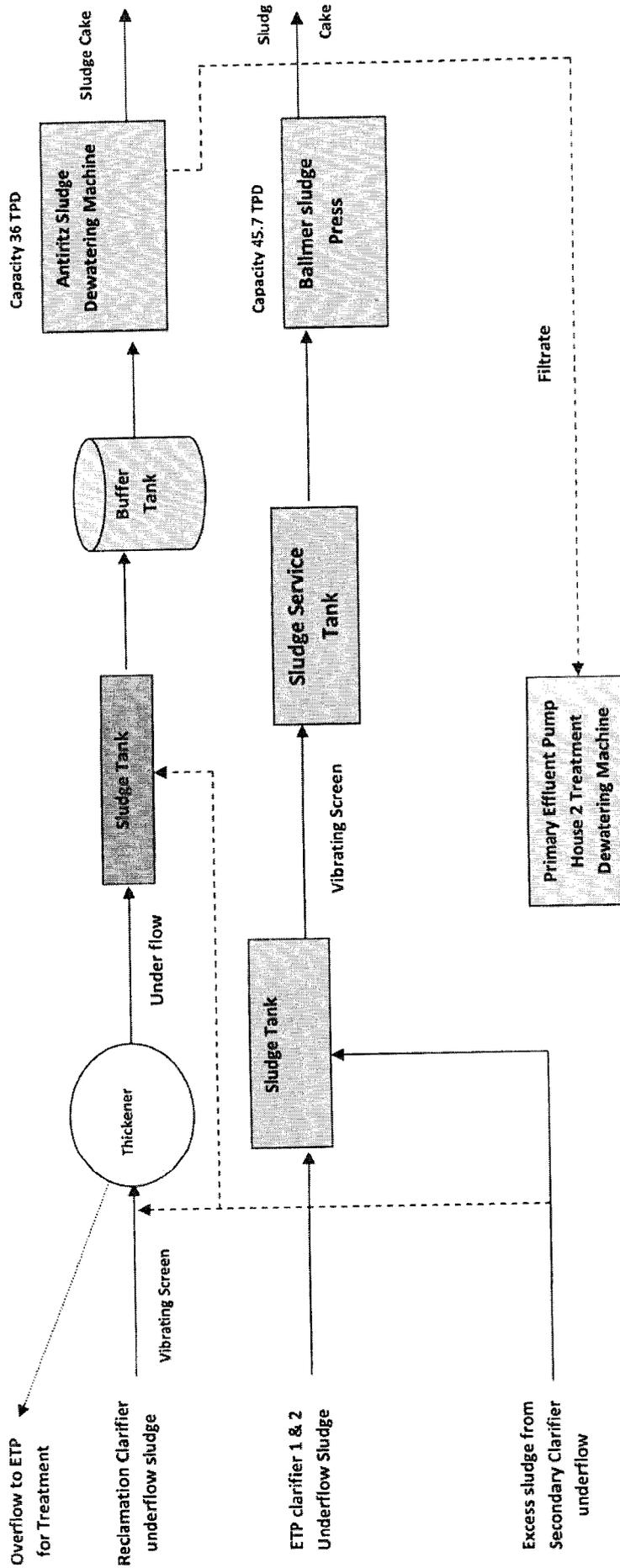


Fig.- 3, Flow sheet of Sludge Handling System at Andhra Paper Limited, Unit: Rajahmundry

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CONTENTS

S.No.	Particulars	Page No.
1.	Background of the Mill	1
2.	Objective of the study Report	1
3.	Mill Profile	2
4.	Fresh Water Consumption	4
5.	Existing Effluent Treatment System	5
6.	Adequacy assessment of existing ETP	7
7.	Performance Evaluation of existing ETP	8
8.	Observations	10
9.	Remarks	11
	Process flow sheet of existing paper manufacturing process	Fig.- 1
	Flow sheet of Existing ETP	Fig.- 2
	Flow sheet of sludge handling system	Fig.- 3
	ETP photographs	Annexure- I

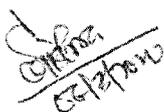
1.0 INTRODUCTION

M/s Andhra Paper Limited (formerly International Paper APPM Limited) is located at Rajahmundry, East Godavari District, Andhra Pradesh. It is one of the biggest integrated paper and pulp mills in India. The mill was established in the year 1964 and produces writing & printing, industrial grades, maplitho and copier papers for foreign and domestic markets. The mill has six number of paper machines and producing paper around 1,70,000 TPA and Bleached Pulp of around 1,80,000 TPA. The mill also has captive power plants of 34 MW capacities to meet the power requirement for mill operations, paper production and townships.

2.0 OBJECTIVE OF THE STUDY REPORT

The objective of the report is to evaluate the adequacy and performance of existing Effluent Treatment Plant (ETP) for treatment of effluent generated from different sections of mill to meet the stipulated discharge norms prescribed in the Consent.

A team of CPPRI scientists visited the mill from 10.12.2019 to 12.12.2019 for composite sampling of effluent sample from various stages of ETP as well as collection of information and data related to the mill including fresh water consumption, waste water discharged, design specifications of various units of existing ETP etc.


S. Prasad
10/12/2019


S. Prasad

3.0 MILL PROFILE

The mill employs wood pulp for paper production. The composition of fiber furnish depends on grades of paper produced. The process employed by the mill for processing woody raw material is summarized as under and given in Fig.- 1. :

Raw Material Preparation

The mill employs chippers for processing of transported wood logs. The chips are screened for separation of fines from (sawdust and small wood pieces) and sawdust is used as bio-fuel in the power boiler to generate power and also in producer gas plant. The screened chips are fed to the continuous digester for cooking.

Cooking

The mill employs continuous digesters for cooking of wood chips. The chips are mixed with recycled caustic soda (white liquor) for pulping to separate lignin from the cellulosic fiber. Continuous cooking process has advantages in terms of uniform quality of pulp, efficient use of chemicals and steam etc. This system gives better productivity and more uniform quality of pulp. The generated black liquor which is rich in lignin is being concentrated through evaporator and further burnt in recovery boiler to generate power and steam.

Pulp Washing

The unbleached pulp is subjected to washing through counter current brown stock washers. The washed pulp is sent for bleaching.

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S. Srinivas
02/08/2020



Oxygen Delignification & Pulp Bleaching

The unbleached wood pulp is subjected to oxygen delignification followed by screening and cleaning through pressure screens. Then followed by ECF bleaching using D₀EopD₁ bleaching sequence. Liquid oxygen, hydrogen peroxide and chlorine dioxide are utilized to eliminate all residual lignin and color, leaving white pulp. The bleached pulp is stored in towers at 10-12 % consistency, which gets diluted before pumping according to the paper grade required on paper machines.

Stock Preparation & Paper Making

Bleached Pulp is then pumped to mixing chest where chemicals like filler, starch, sizing chemicals are added as per quality requirement.

The pulp from stock preparation section is diluted with back water and then passed through pressure screens and centri-cleaners to remove impurities. It then goes to synthetic wire mesh through Head Box. Water is drained through running wire mesh by vacuum and fibers are oriented to form the wet paper sheet.

Wet Sheet is picked-up from wire section and then pressed between rolls and felts to squeeze water out through pressing. Moisture in paper after press section ranges from 58- 63 % depending upon GSM, quality etc. The paper is further dried to around 4.5% moisture through steam heated drying cylinders. Sizing is carried out with starch which is applied onto paper surface to improve smoothness and printability of the papers. The paper is provided smooth finish through calendaring by passing the paper through

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smooth rollers mounted opposite of each other. Finally the paper is converted into reels / sheets and then packed for dispatch.

The mill has 6 Paper Machines the details of which are as under:

Paper machine	Capacity, TPD
Paper machine- 1	20
Paper machine -2	75
Paper machine- 3	125
Paper machine -4	10
Paper machine -5	110
Paper machine -6	240

4.0 FRESH WATER CONSUMPTION:

The mill sources its water from river Godavari which after appropriate treatment in Raw Water treatment Plant consist of serious of clarifiers and is being sent to a reservoir having capacity of around 1500 m³. The water from reservoir is distributed to various process operations as per requirement. The mill has installed flow meters for monitoring of daily fresh water consumption in various process operations. The section wise fresh water consumption as given by the mill is as under:

Section	Fresh water consumption, m ³ /day
Pulp Mill (cooking, bleaching, & washing)	10,000
Paper Machine 1,2,3,4,5 & 6	8,000
Soda Recovery	3,000
Cooling/sealing	2,000
Power Block (including all utilities)	4,500

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Domestic	3,000
Miscellaneous (fire, garden etc.)	2,000
Total water consumption	32,500
Paper production, TPD	~ 600
Fresh water consumption, m³/t Product	54.0

5.0 EXISTING EFFLUENT TREATMENT SYSTEM

The effluent generated from integrated pulp and paper manufacturing process is treated at effluent treatment plant through extended Activated Sludge Treatment Process. The effluent is segregated in three different streams.

Stream-1:

The wastewater from paper machines 2, 3, 5 and 6 goes for "Reclamation Clarified Back water Plant" through bar Screens & perforated screens. After that, the clarified backwater (average 1.5 MGD) is being reused in pulp mill and paper machines. The part of generated fiber sludge from the clarification process is being supplied to egg trays manufacturers after dewatering and squeezing in belt presses.

Stream-2 & 3:

The wastewaters from paper machines 1 and 4, pulp mill, DM plant, recovery boiler (RB4), Coal fired boilers, Rotary lime kiln (RLKs 1 & 2) and mill domestic waste waters are being treated in ETP having capacity for treatment of 45,000 KLD waste water.

The effluent pre-treatment system is having mechanical separation system of bar screens before going to raw effluent collection Tanks. Effluent pH is adjusted based on the requirement before conveying to ETP at pulp mill itself by using acid / alkali. The raw effluent is being pumped to **Primary Clarifiers**. Two

D. P. Srinivasulu

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numbers of primary clarifiers are being operated parallel in continuous mode of operation. The underflow of primary clarifiers is passed through **Sludge Dewatering Machines** and the resultant sludge cake is sold to egg tray manufacturers and partly burnt in coal fired boilers. The overflow of primary clarifiers is passed through **Cooling Tower** to reduce the effluent temperature. Further the effluent is biologically treated in **Aeration Tanks 1 & 2** having diffused aeration system. Air is supplied through diffused membrane system which is attached with Turbo Blower – 1 No & PD Blowers – 4 Nos. Nutrients N & P are added to the aeration tank for growth of microorganism in the form of Urea / phosphoric acid and Bio nutrient. The overflow of aeration tank is further passed through **Secondary Clarifiers** for removal of suspended active biomass. A part of secondary clarifier underflow is recycled to the aeration tank to maintain desired level of active biomass and rest is passed through **Sludge Dewatering Machine**. Secondary clarifier's overflow, which is final treated effluent, is disposed off to Turupulanka Island sand Shoals of Godavari river for percolation as per consent given by A.P. Pollution Control Board. An ultrasonic flow meter is provided at the open outlet channel of treated effluent for monitoring of total effluent flow going for disposal. The flow diagram of existing ETP & sludge handling system is given in **Fig.- 2 & 3** respectively and ETP photographs are indicated in **Annexure-I**. The specifications of existing ETP are given below:

S.No.	Unit	Design specification
1.	Primary clarifier (02 Nos.)	Dia. 45.75 m X SWD 3.96 m Capacity: 7500 m ³ (each)
2.	Cooling Tower	1500 m ³ / hr capacity
3.	Aeration Tank I	85 m x 60 m x 4.6 m Capacity m ³ : 24,000; Diffusers : 1848 no's

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Date Page | 6

4.	Aeration Tank II	66.9 m x 24.7 m x 4.5 m Capacity m ³ : 7436; Diffusers : 616 no's
5.	Secondary Clarifier (02 Nos.)	Dia.: 48.8 m X SWD: 2.6 m Capacity: 6000m ³ (each)
6.	Sludge Thickener	Dia.: 28.95 m x SWD: 3.0 m Capacity: 2000m ³
7.	Sludge Handling System <ul style="list-style-type: none"> • Andritz Sludge Press • Bellmer Sludge Press • Sludge drier 	Capacity: 36 TPD (solids) Capacity: 45.7 TPD (solids) Cap.: 23.3 TPD with 15 % moisture
8.	OCEMS and flow meter	Available at final discharge point

6.0 ADEQUACY ASSESSMENT OF EXSITING EFFLUENT TREATMENT PLANT

The pollution load calculated by CPPRI from existing ~ 600 TPD writing and printing paper production for adequacy assessment of different units of existing ETP is given below:

Sr. No.	Particulars	Value
1.	Paper Production, t/d	600
2.	Fresh water consumption, m ³ /day	32,000
3.	Effluent Volume, m ³ /d	25,000
4.	Effluent flow, m ³ /h	~ 1,042.0
Characteristics of effluent after primary clarification and pollution load going for biological treatment		
1.	TSS, mg/l	67 (1,675 kg/day)
2.	COD, mg/l	790 (19,750 kg/day)
3.	BOD, mg/l	490 (12,250 kg/day)

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ADEQUACY OF EXISITNG ETP:

S.No.	Unit	Design Specification	Observation remarks
1.	Primary clarifier (02)	Total Capacity, m ³ : 14,000 Surface area, m ² : 3,286 Retention time, hrs: 13.4 hr SOR, m ³ /m ² /day : 7.6	Adequate to handle the present effluent volume
2.	Cooling Tower	Inlet temperature, °C : 45 – 48 Outlet temp., °C : 38 – 40 Decline in temp., °C : 7 – 8	Adequate to handle the present effluent volume
3.	Aeration Tanks (02) Effluent including recirculation – 30,000 m ³ /day (1,250 m ³ /hr) BOD load after primary clarifier – 510 kg/hr	Total Capacity, m ³ : 31,436 Retention time, hr: 25 VLR, kg BOD/ m ³ /day : 0.38 Oxygen required, kg/hr : 1020 Oxygen available: 1,104 kg/hr Blowers: 690 HP (180 HP x 03) and 150 HP	Adequate to handle the present effluent volume
4.	Secondary clarifier (02)	Total Capacity, m ³ : 12,000 Surface area, m ² : 3,738 Retention time, hrs: 9.6 hr SOR, m ³ /m ² /day : 8.0	Adequate to handle the present effluent volume
5.	Sludge Handling System • Andritz Sludge Press • Bellmer Sludge Press • Sludge drier	Capacity: 36 TPD (solids) Capacity: 45.7 TPD (solids) Cap.: 23.3 TPD with 15 % moisture	Adequate to handle the ETP sludge
6.	OCEMS & Flow meter	Available at final discharge	Operational

7.0 PERFORMANCE EVALUATION OF EXISTING ETP

Based on the analysis of samples collected during the mill visit from 10.12.2019 to 12.12.2019, the performance efficiency of individual units of ETP as well as overall ETP is summarized as under:

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A. Performance of primary clarifiers (02 Nos.)

S.No.	Parameter	Primary clarifiers (Inlet)	Primary clarifiers (Outlet)	% Reduction
1.	pH	8.54	8.02	---
2.	TSS (mg/l)	455	67	85.2
3.	TDS mg/ l	1,526	1,491	2.2
4.	COD (mg/l)	1,091	790	27.5
5.	BOD (mg/l)	492	405	17.0
6.	Color , PCU	350	310	11.4

B. Performance of Biological Treatment System (Aeration Tanks + Secondary Clarifiers)

S.No.	Parameter	Aeration Tanks (Inlet)	Secondary clarifiers (Outlet)	% Reduction
1.	pH	8.02	7.79	--
2.	TSS (mg/l)	67	12	82.0
3.	TDS mg/ l	1,491	1,410	5.4
4.	COD (mg/l)	790	153	80.6
5.	BOD (mg/l)	405	19	95.3
6.	Color PCU	310	193	37.7

C. Overall Performance of ETP

S.No.	Parameter	Primary clarifiers (Inlet)	Final Discharge	% Reduction
1.	pH	8.54	7.79	--
2.	TSS (mg/l)	455	12	97.3
3.	TDS mg/ l	1,526	1,410	7.6
4.	COD (mg/l)	1,091	153	85.9
5.	BOD (mg/l)	492	19	96.1
6.	Color PCU	350	193	44.8

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Annexure-I

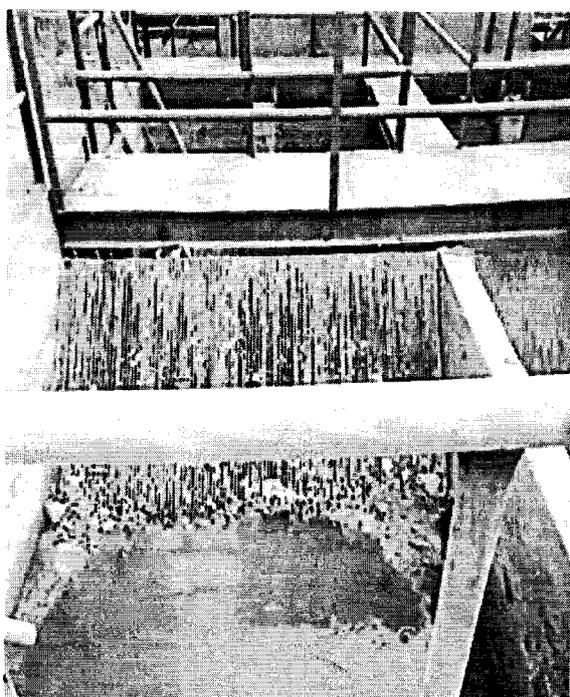
ETP PHOTOGRAPHS AT ANDHRA PAPER LIMITED, RAJAHMUNDRY, EAST GODAVARI DISTT. (A. P.)



Effluent treatment plant

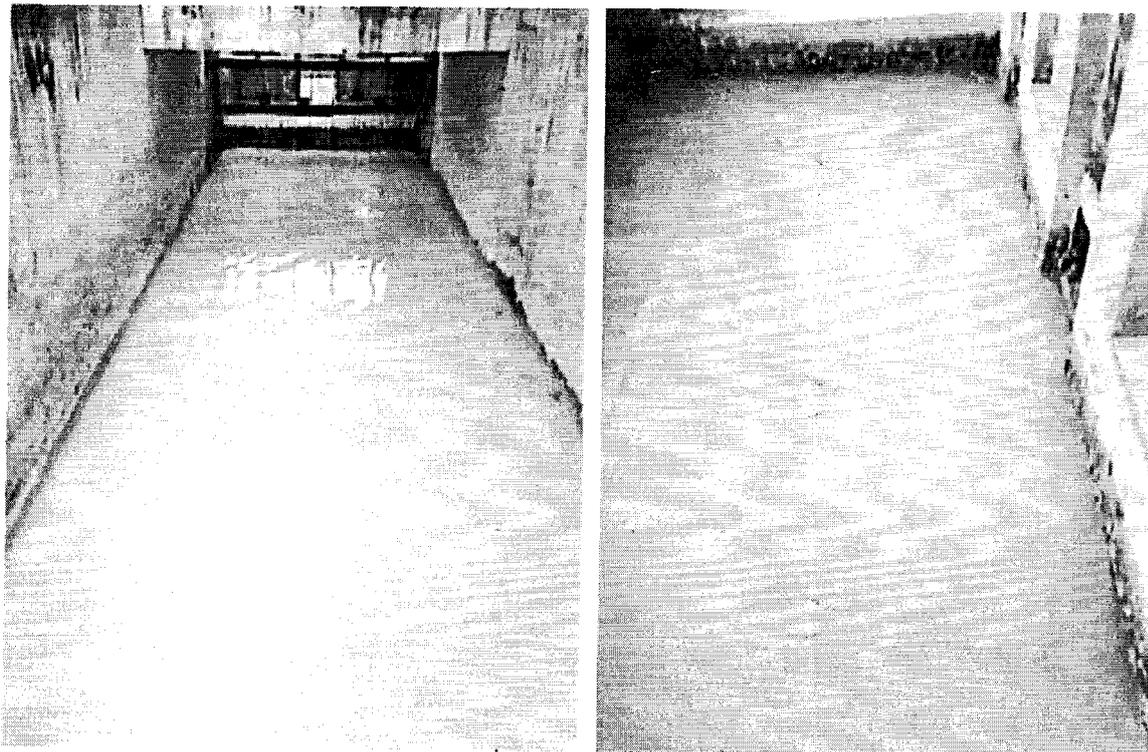


Reclamation Water Plant

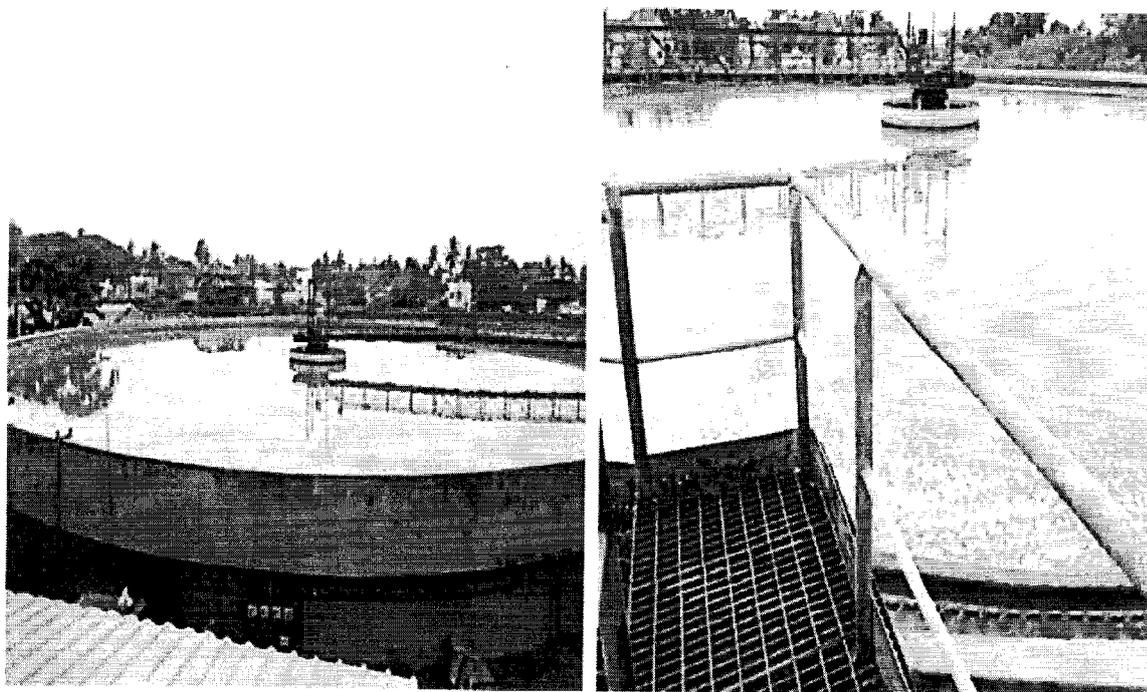


Primary Effluent Pump house -1

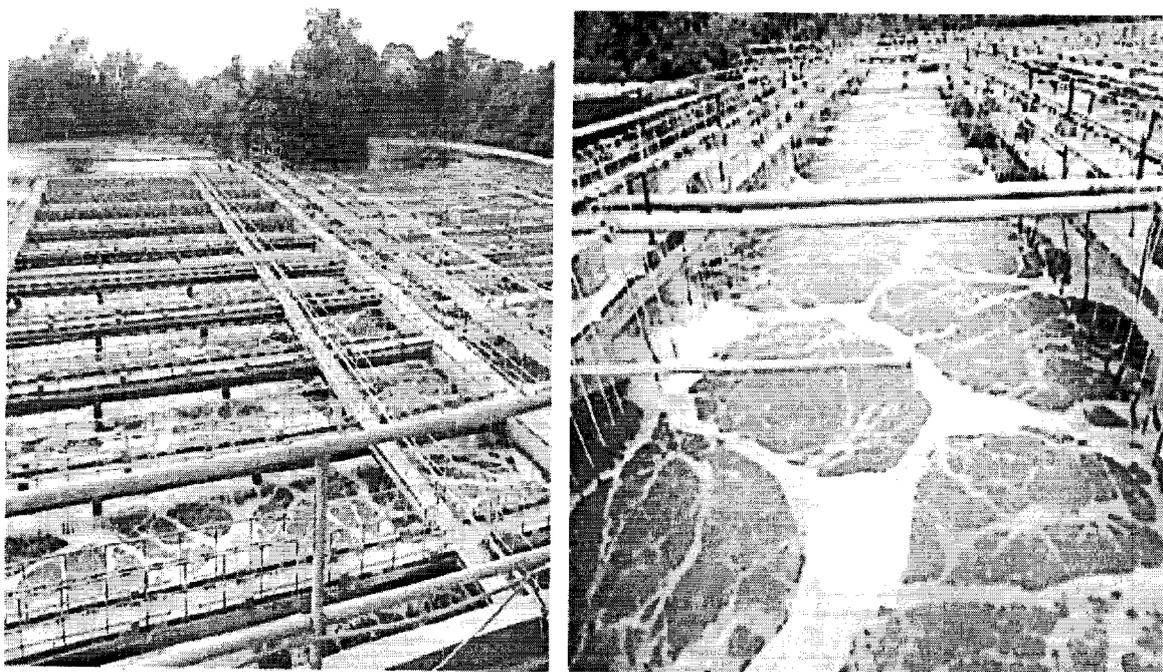




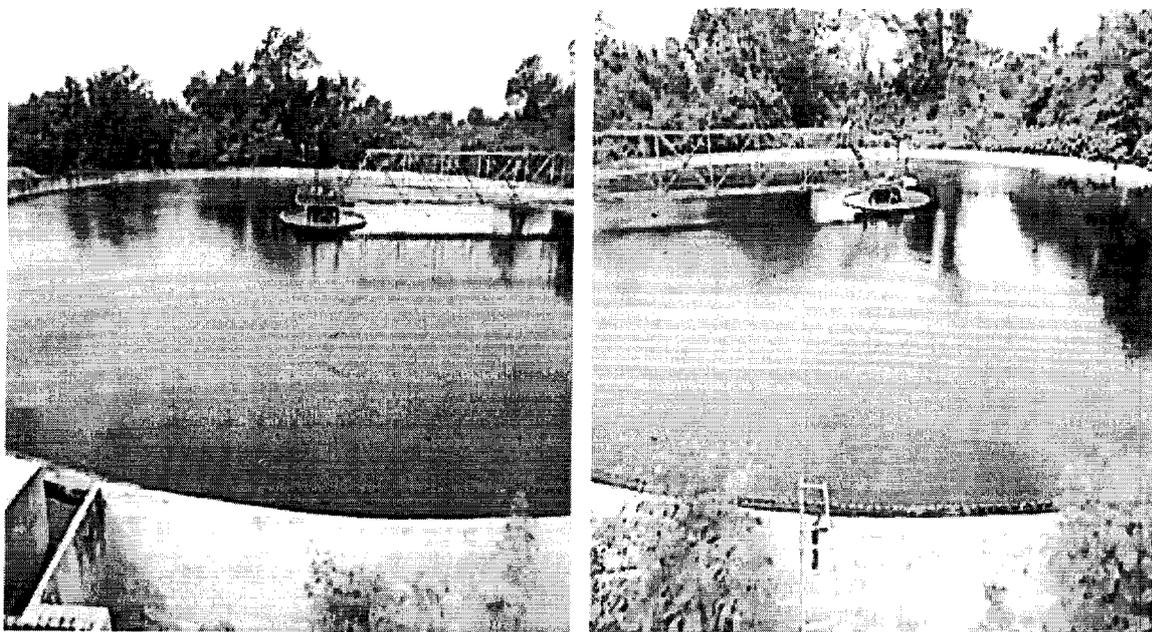
Primary Effluent Pump house -2



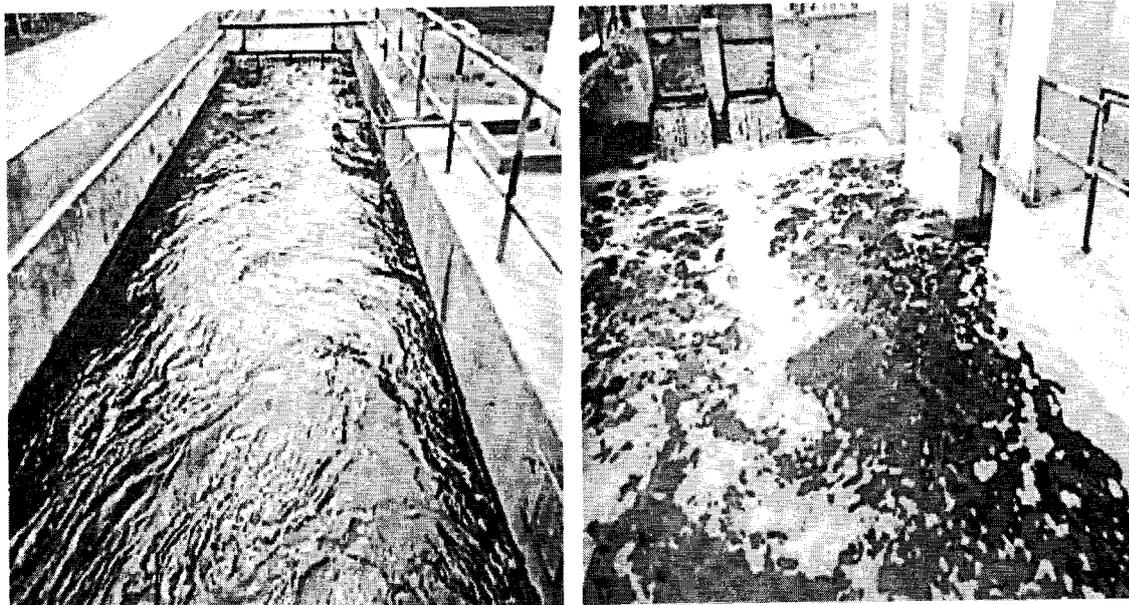
Primary Clarifiers (1 & 2)



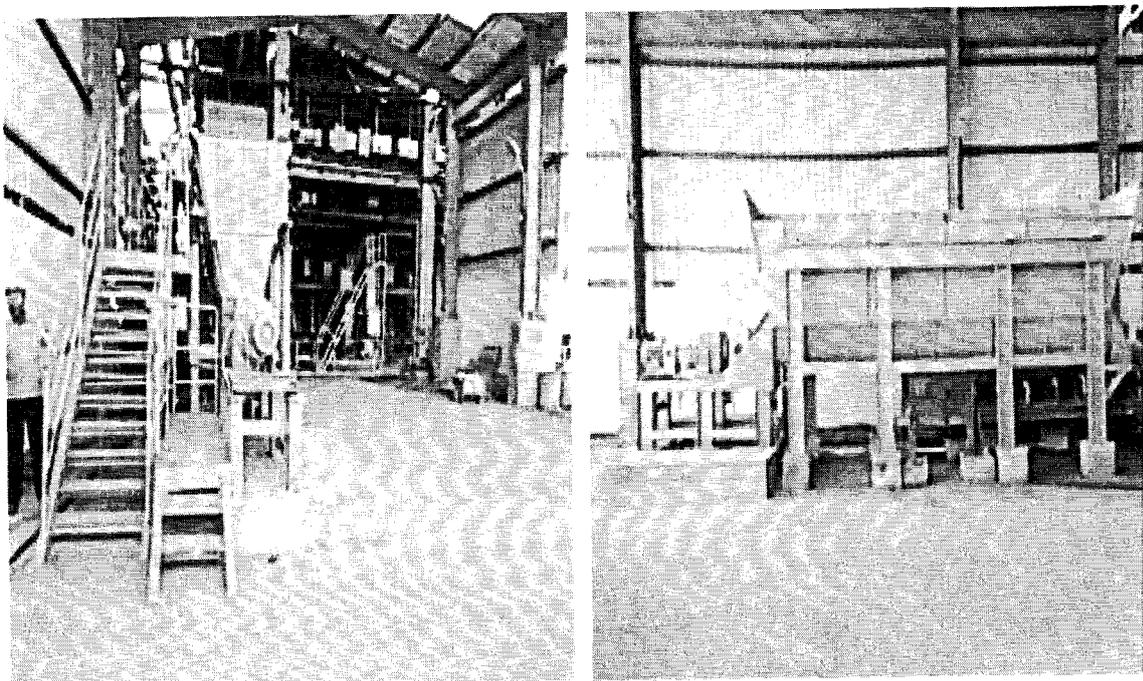
Secondary Treatment (Aeration tank 1 & 2)



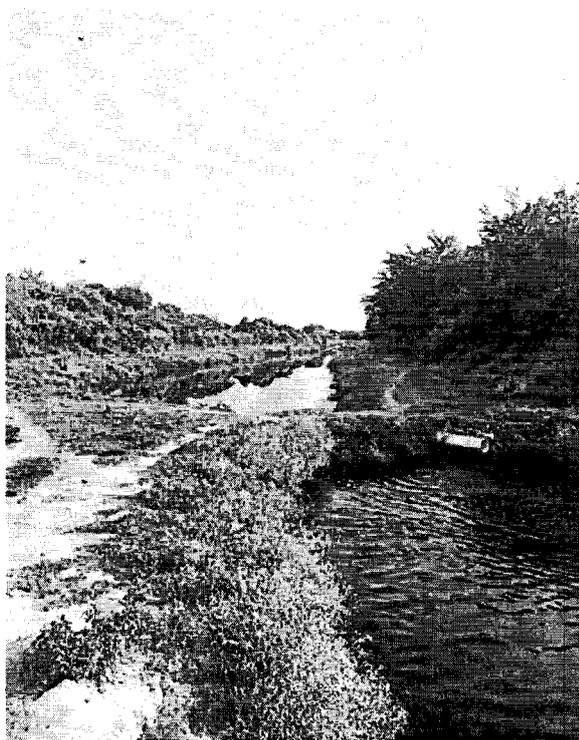
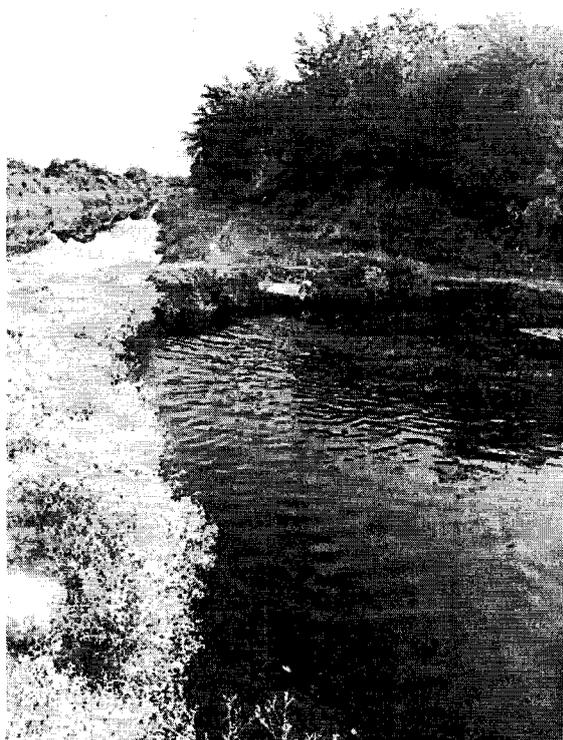
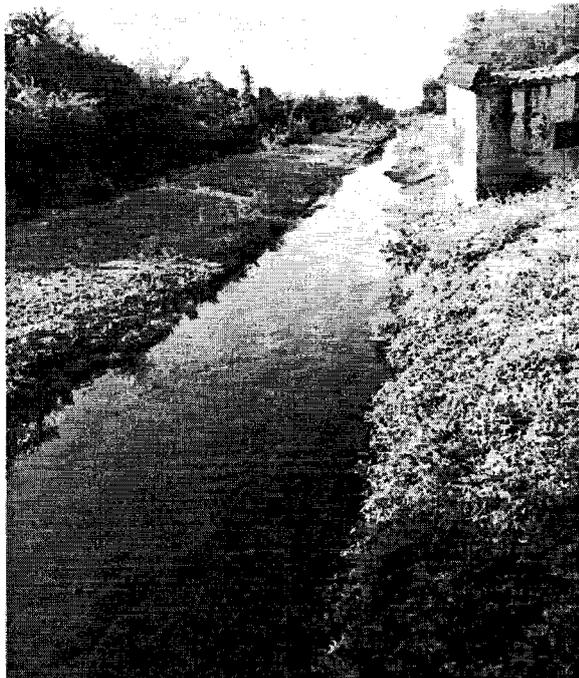
Secondary Clarifiers (1 & 2)



Final Treated Effluent (dispose off to Turpu Lanka Sand shoals of river Godavari)



ETP sludge Handling Facility (Sludge conveying system to coal fired boilers)



Turpu Lanka Sand shoals of river Godavari (Treated Effluent disposal place)

L

GOVERNMENT OF ANDHRAPRADESH
A.P.POLICE DEPARTMENT

From:
The Superintendent of Police,
East Godavari District,
RAJAMAHENDRAVARAM.

To
The Director,
National Commission for Scheduled Castes,
906, C.G.O. Towers, Kavadiyuda,
HYDERABAD-500080

//BY REGD POST//
National Commission for SCs,
Government of India, Hyderabad.
Dyary No:.....1243.....
Date:.....28/4/2022.....
Section:.....Res.....

C.No. 51/C3/DCRB/RJVM(U)/2022, Dt: 29.04.2022

Sir,

Sub: **POLICE – East Godavari District Rajamahendravaram** – Detailed Report on the petition filed by Sri J.B Giridhar, President, Ambedkar Chaitanya Yuvajana Sangam, Kotilingalapeta, Rajhamundry, East Godavari District regarding caste based harassment to SC Employees in Andhra Paper Ltd, Rajamahendravaram- Enquiry report – Submitted - Regarding.

- Ref: 1) File No. NCSC-HBRSOSSW/49/2022—HYDERABAD dt: 31.03.2022 of the Director, National Commission for Scheduled Castes, Hyderabad.
- 2) Enquiry report dated: 19.04.2022 of DSP Central Zone, East Godavari District, Rajamahendravaram.

With reference to the above subject, I am to submit that the representation of Sri J.B Giridhar, President, Ambedkar Chaitanya Yuvajana Sangam, Kotilingalapeta, Rajhamundry, East Godavari District has been forwarded by the Hon'ble National Commission for Scheduled Castes, Hyderabad to this office for conducting enquiry and to report vide ref.1st cited.

In his petition, the petitioner Sri J.B Giridhar, President, Ambedkar Chaitanya Yuvajana Sangam, Kotilingalapeta, Rajhamundry, East Godavari District raised certain several allegations against the Management of the above Andhra Paper Ltd., alleging that several irregularities have been taking place in the company administration and the SC employees including the contract workers of the company are being subjected to discrimination by one Sri.Akkineni Jayakrishna Chowdary, the Manager of the Firm having dishonest intention and prejudice and that he had terminated number of SC employees from their respective jobs after unlawfully finding and attributing faults against them. The firm is also failed in controlling, even minimizing pollution and not taking adequate steps in suppressing the influence of toxic wastes which expels from chemicals mixes used in the production as well as remnants of coal mixing in the air and thereby reasoning health disorders to the citizens residing in and around Rajamahendravaram Urban area.

The above petition was endorsed to DSP Central Zone, East Godavari District, Rajamahendravaram for enquiry and to submit report. Accordingly, the DSP Central Zone has conducted an enquiry and submitted his enquiry report vide ref.2nd cited. A copy of the same is enclosed herewith for favour of perusal.

RS
24/4/22

2

Enquiries revealed that, the Andhra Paper Ltd is located on the banks of River Godavari, on the western direction from Kotilingalapeta, Rajamahendravaram in the jurisdiction of III Town (L&O) Police Station, Rajamahendravaram. During enquiry, DSP, Central Zone forwarded a letter to the management of Andhra Paper Ltd, Rajamahendravaram on the allegations of J.B Giridhar regarding the termination/removals of SC Contract basis employees. Accordingly the management of Andhra Paper Ltd has submitted a report with reasons regarding termination/removals of SC Contract basis employees. A copy of said report is enclosed for favour of information.

I am to further submit that several labour unions are existing at the above Andhra Paper Ltd in support of the regular/contract employees. In case of any such illegal and unethical activities like discrimination and prejudice are done by the Management of the Paper mills, the unions generally would not hesitate to frantic fight and sought for justice and if necessary, they may go to the extent of announcing strike without giving prior notice. But there were no such signs and examples during the past history of the above paper mills. M/S. Andhra Paper Ltd, Rajamahendravaram is having its existence since a long time and there is no such discrimination of caste or creed took place an earlier occasions. On verification of records, majority of its employees including the managerial staff belong to SC / ST / OBC and other minorities. It is observed that discipline and applicable labour laws are being strictly observed by the Management of the Firm.

Enquiries further revealed that that the petitioner Sri Jalli Bala Giridhar is the resident of Dr.No. 13-15-66, Kotilingalapeta, Rajamahendravaram which is adjacent to the above said AP Paper Mills and he had studied Mechanical Engineering. He belongs to SC-Mala by community/ caste. Presently, he has been acting as President for Ambedkar Chaitanya Yuvajana Sangham, Kotilingalapeta, Rajahmundry, East Godavari District and he submitted a representation to the Director, National Commission for Scheduled Castes, Hyderabad against the Management of AP Paper Ltd.

As seen from the records, the petitioner is involved in about 8 criminal cases of III Town L&O P.S, RJVM. A History (Rowdy) Sheet vide No.70/2015 dated 01.05.2015 is being maintained in III Town L&O Police Station against the petitioner Jalli Bala Giridhar.

It is revealed that the allegations and contention of the petitioner against the Management of the Andhra Paper Ltd., Rajamahendravaram and its Manager, Sri. Akkineni Jayakrishna Chowdary are found to be absolutely false and fabricated and raised the same with a view to leave the Firm and Manager into the troubles and mislead the legal and investigation agencies with a dishonest intention of getting personal favours and benefits illegally. More over the petitioner himself is facing trials in number of criminal cases and a Rowdy Sheet is also being maintained and his character and attitude has already been proved as an untrustworthy person.

3

It is also revealed that, the Police did not receive any complaint or petition from the terminated SC Employees of Andhra Paper Ltd,. In the absence of any evidence, no action could be taken against the Management or the Respondent Company Manager Sri. Akkineni Jayakrishna Chowdary based on the baseless allegations of caste discrimination.

Hence, it is requested that no further action is required to be taken on the above reference at this stage and it may be closed.

Encl: As above

Yours faithfully,

22/04/2022
Superintendent Of Police,
East Godavari District,
Rajamahendravaram

22/4/22



Date: 04 10 2022
Place: Rajahmundry

To
The Station House Officer,
III Town Police Station,
Rajahmundry.

Dear Sir,

Sub: Complaint against the few known & unknown residents and others who tried to stop Pump House Operations at Kotilingalapeta – Reg.

This is in reference to the above cited subject, our company Andhra Paper Limited is engaged in Manufacturing of Pulp and Paper Since few decades. Andhra Paper Ltd employing nearly about 4000 in Rajahmundry and Kadiyam Units. APL is a process Industry and it is being operated by 24/7. We draw water from river Godavari through our river water pump house situated at Kotilingalapeta. This water is being used for the process of paper manufacturing, colony residents and surrounding public.

On 04.10.2022 at around 11.00am, we came to know through our security persons, that few residents of Kotilingalapeta forcibly jumped the fencing of river water pump house and threatened the operator to stop motor which draw water from river which supports our plant continues operations. It also supports our operations by way of steam generation through boiler and recovery boiler. Due to sudden stoppage of pump house operation, the plant may shutdown forcibly and may havoc / chaos in Rajahmundry town and to the employees working in the plant.

On receiving of information, we immediately rushed to the spot along with additional security and noticed approx. of 60 residents staged Dharna at pump house by blocking the ingress and egress of entrance of river water pumphouse. We tried to pacify the issue, but they did not listen and started slogan against the management and demanded that management should come to the spot and discuss on their grievances, otherwise they will stop the pump house operations immediately.

The following people to whom we can identify & were actively involved in the dharna along with others are.

1. Mr. Pushparaj Marri
2. Mr. JB Giridhar
3. Mr. N. Rajasekhar
4. Mr. Sunkara Bujji
5. Mr. Pechati David Naidu
6. Mr. Potta Anand

ANDHRA PAPER LIMITED

(Corporate Identity Number: L21010AP1964PLC001008)

Regd. Office: Rajamahendravaram – 533 105, East Godavari District, India. Tel: +91-883-2471831

Corp. Office: 31, Chowringhee Road, Park Street, Kolkata – 700 016, India. Tel: +91-33-71500500

Website: www.andhrapaper.com; Email: info@andhrapaper.com

An ISO 9001:2015, ISO 14001: 2015, ISO 45001: 2018 and FSC® Certified Company



Keeping in view of the above situation, we request you to continue to take the said fire information report and initiate necessary action at the site to avoid any further damage and support us for smooth functioning of pump house operations and to avoid any further damage of the abrupt stoppage of boiler.

Also, we request you to arrange police picketing at Pump House, till the situation becomes normal.

Thanking You
For Andhra Paper Limited.

V. Srinivas Rao
Dy. General Manager - IR

Age - 43 Yrs
Caste - OC

Address: Andhra Paper Limited, Rajahmundry
Mobile: 9030815951

Sr,
I received the above report and I was registered a case in CR NO 523/2022, U/S 448, 143, 341, 130, 76, 147 & 148 of IV TOWN [I & C] PS, RJM. East Godavari Dist. on 04-10-2022 at 20:30 hrs.

S. of police 04/10/22

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FIRST INFORMATION REPORT
(Under Section 154 and 157 Cr.P.C)

A.P.M. Orders 470,500

1. District East Godavari P.S. Rajahmundry III Town Year 2022 FIR No. 523/2022 Date 04/10/2022
2. Acts & Section(s) : 448, 143, 341, 430 r/w 149 IPC
3. a) Occurrence of Offence : Day Tuesday Date & Time From 04/10/2022 11:00
Date & Time To _____ Prior To _____ Time Period 0
- b) Information Received at P.S.: Date & Time 04/10/2022 20:30
- c) General Diary Reference: Entry No 26 Date & Time 04/10/2022 20:30
4. Type of Information: Written
5. Place of Occurrence:
- a) Distance and Direction From P.S. 2 Km, West-North Beat No. Beat Rajahmundry Iii
- b) Address Place Pump House, Kotilingalapeta, Area/Mandal Rajamahendravaram Street/Village _____
City/District East Godavari State Andhra Pradesh PIN _____
- c) In case, outside the limit of this Police Station, then
Name of P.S. _____ District _____
6. Complainant / Informant :
- a) Name V Srinivasa Rao
- b) Father's /Husband's Name _____
- c) Date/Year of Birth _____ Age 43
- d) Nationality Indian e) Caste _____
- f) Passport No _____ Date of Issue _____ Place of Issue _____
- g) Occupation Private Employee Mobile No : _____
- h) Address House No _____ Area/Mandal _____ Street/Village _____
Deputy General Manager-IR, Rajahmundry No Ward
City/District East Godavari State Andhra Pradesh PIN 0
7. Details of known/suspected/unknown accused with full particulars:

Serial No : 4

a) Name Sunkara Bujji

b) Father's /Husband's Name _____ c) Occupation _____

d) Caste _____ e) Gender _____ f) Age 0 Nationality Indian

g) Address House _____ Street/Village _____ Area/Mandal _____

City/District _____ State _____ PIN 0

h) Phone(Off) 0 Phone(Resi) 0 Cell No 0

i) Email _____

Serial No : 5

a) Name Pechati David Naidu

b) Father's /Husband's Name _____ c) Occupation _____

d) Caste _____ e) Gender _____ f) Age 0 Nationality Indian

g) Address House _____ Street/Village _____ Area/Mandal _____

City/District _____ State _____ PIN 0

h) Phone(Off) 0 Phone(Resi) 0 Cell No 0

i) Email _____

Serial No : 6

a) Name Potta Anand

b) Father's /Husband's Name _____ c) Occupation _____

d) Caste _____ e) Gender _____ f) Age 0 Nationality Indian

g) Address House _____ Street/Village _____ Area/Mandal _____

City/District _____ State _____ PIN 0

h) Phone(Off) 0 Phone(Resi) 0 Cell No 0

i) Email _____

Deformalities/ Peculiarities	Teeth	Hair	Eyes	Habbit(s)	Dress Habit(s)	Languages/ Dialect
8	9	10	11	12	13	14

Place Of				
Burn Mark	Leucoderma	Mole	Scar	Tattoo
15	16	17	18	19
	0	0	0	0
	0	0	0	0
	0	0	0	0
	0	0	0	0
	0	0	0	0
	0	0	0	0
	0	0	0	0

8. Reasons for delay in reporting by the complainant / informant :

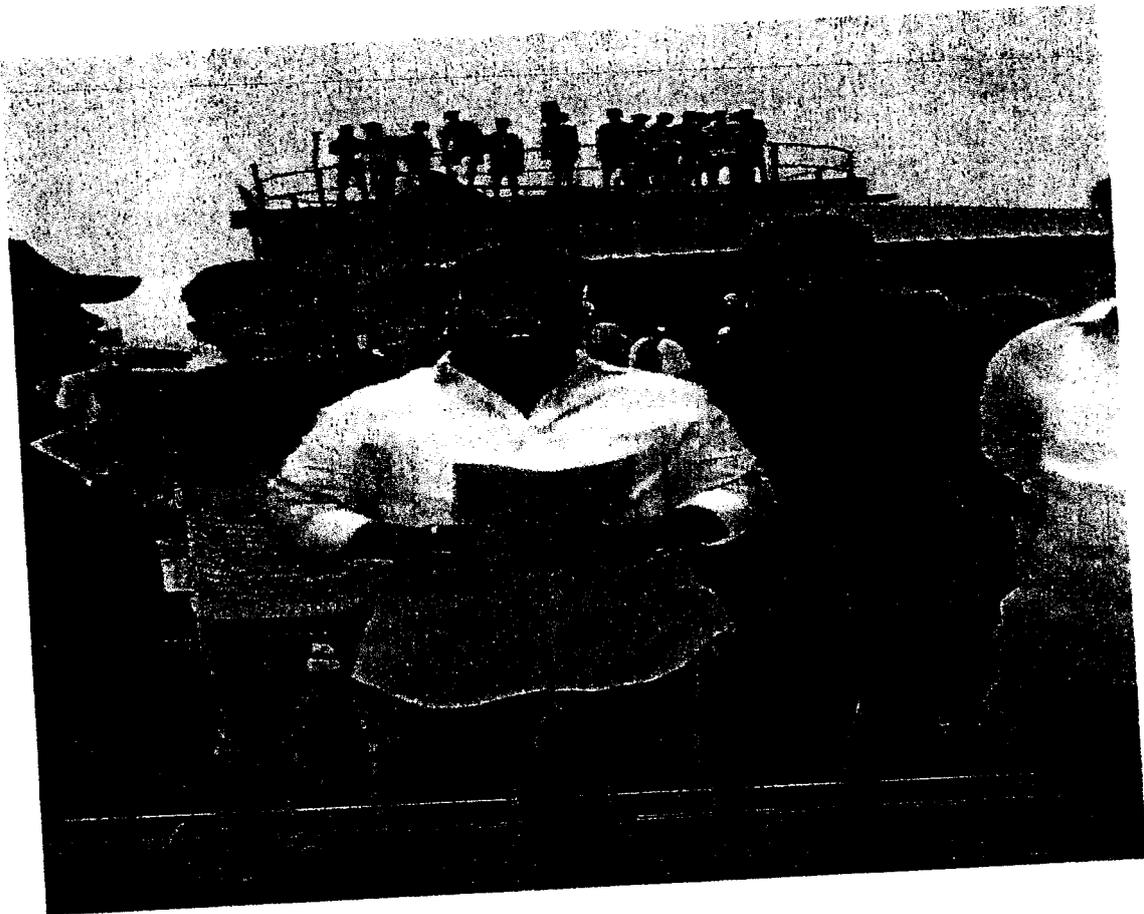
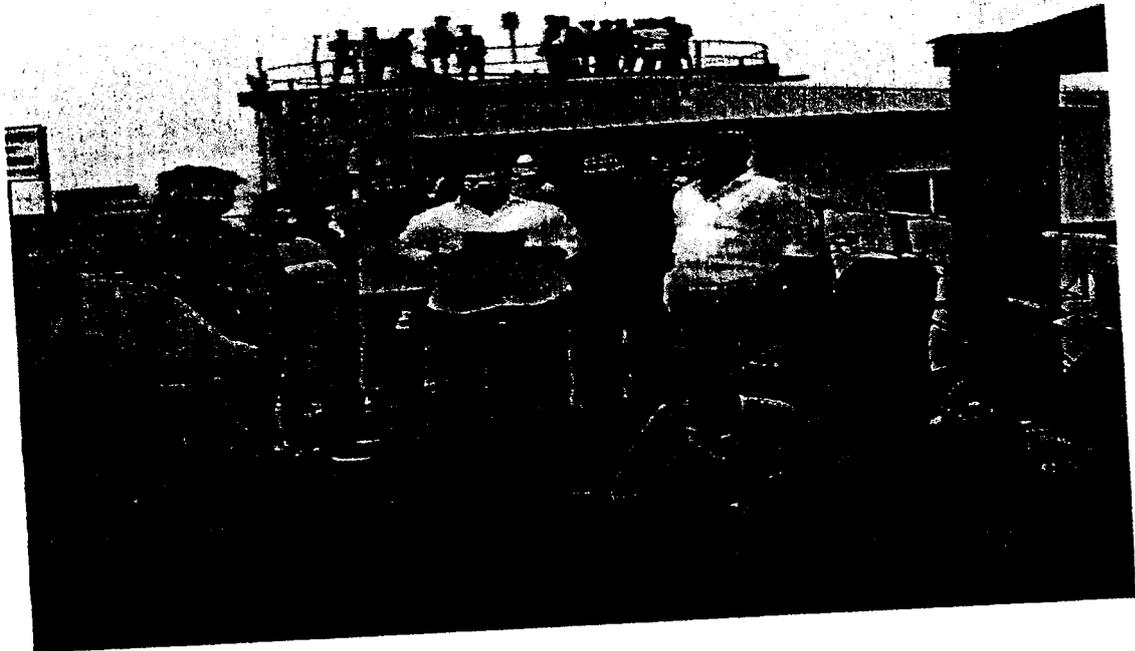
No Delay

9. Particulars of properties stolen/involved (Attach separate sheet, if necessary) :

04.03.2022

Place : Pump House





ANNEXURE A5



04.10.2022.

Place. Kolingalapeta

TO

Mr. Pushpappa
Kolingalapeta.

Sub:- Meeting with residents of Kolingalapeta

Ref:- Commitment given by management
and MRO, Rajahmundry Urban.

This is in reference to the above cited and desired
by you, it is decided to have a meeting with the
Top management of APPL, Rajahmundry unit and resident
(Shri. Nuresh Jain),
of Kolingalapeta on 10.10.2022 at around 11.00 am
at APPL premises.

The following will attend the meeting on behalf of
Kolingalapeta.

1. Mr. Pushpappa.
2. JB. Giridhar
3. Smt. Atchamma.
4. N. Raja Sekhar.
5. Advocate.

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Handwritten signature and date: 04/10/2022
849809467

Handwritten signature and date: 04/10/2022

Handwritten text: Dum - BR
90308 15951

Andhra Paper Limited, Unit : Rajahmundry
Compliance to Environment Clearance
Order No.J-11011/410/2010-IA-II(I) Dt.06.03.2014

Half Yearly Compliance report for Period Oct.2022 to Mar.2023

S.No	Conditions	Compliance
A. SPECIFIC CONDITIONS		
i.	Compliance to all the specific and general conditions stipulated for the existing plant by the Central/State Government shall be ensured and regular reports submitted to the Ministry and its Regional Office at Bangalore.	Complied With Being submitted half-yearly compliance reports on EC conditions as per stipulated due dates to Ministry's regional office and APPCB.
ii.	The project authority shall install multi cyclones, wet scrubbers with the boilers to achieve the particulate emission below 50 mg/Nm ³ . The emissions from chemical recovery section shall be controlled through primary and secondary venturi scrubbers.	Complied With 1) Multi cyclones and wet scrubbers are not technically feasible for high pressure and high capacity boilers which cater the needs of high pressure steam and captive power generation for manufacturing operations. 2) Venturi Scrubbers are also not feasible for chemical recovery boiler and lime kilns. 3) Electrostatic Precipitators (ESP) are the best technology to control stack dust emission and is the superior than multi cyclone, Wet scrubbers & Venturi scrubbers. 4) All the stacks are provided with ESPs for control of emission. Air pollution control equipment is well maintained and overhauled from time to time for sustainable performance. Andhra Paper focusing sustainable & reliable operation of Air Pollution Control systems and investing on continuous basis year on year under preventive maintenance program. During FY 2022-23, we incurred Rs.8.69 cores for renovation of ESPs. We are operating in good spirit and ethical way for control of air emission. 5) All the four stacks fitted with online continuous emission monitoring analyzers and data transmitted to CPCB & APPCB sites.

S.No	Conditions	Compliance																				
		<p>6) Details of ESPs are tabled below:</p> <table border="1" data-bbox="818 376 1453 667"> <tr> <td>Coal fired Boiler (CF.6)</td> <td>ESP – 1 No</td> <td>3 Fields</td> </tr> <tr> <td>Recovery Boiler (RB.4)</td> <td>ESP – 3 Nos</td> <td>3+3+5 = 11 Fields</td> </tr> <tr> <td>Rotary Lime Kiln (RLK.1)</td> <td>ESP – 1 No</td> <td>2 Fields</td> </tr> <tr> <td>Rotary Lime Kiln (RLK.2)</td> <td>ESP – 1 No</td> <td>3 Fields</td> </tr> </table> <p>7) Monthly monitoring is being done by MOEFCC & NABL approved external third party laboratory. These reports are being submitted to SPCB on monthly basis and half-yearly basis to MOEFCC.</p> <p>8) Emission is well within the prescribed norms. During maintenance, there are some peaks in the emission values and overall day averages are within the norms.</p> <p>9) Latest PM values as per 17.03.2024 monthly monitoring reports by NABL accredited 3rd party on random sampling is:</p> <table border="1" data-bbox="810 1178 1445 1335"> <tr> <td>Recovery Boiler (RB.4)</td> <td>37.1 mg/Nm³</td> </tr> <tr> <td>Coal Fired Boiler (CF.6)</td> <td>35.1 mg/Nm³</td> </tr> <tr> <td>Rotary Lime Kiln (RLK.1)</td> <td>40.1 mg/Nm³</td> </tr> <tr> <td>Rotary Lime Kiln (RLK.2)</td> <td>41.1 mg/Nm³</td> </tr> </table> <p>10) 1 no x 45 TPH coal fired boiler kept ideal and not in operation. Propose to renovate this boiler.</p>	Coal fired Boiler (CF.6)	ESP – 1 No	3 Fields	Recovery Boiler (RB.4)	ESP – 3 Nos	3+3+5 = 11 Fields	Rotary Lime Kiln (RLK.1)	ESP – 1 No	2 Fields	Rotary Lime Kiln (RLK.2)	ESP – 1 No	3 Fields	Recovery Boiler (RB.4)	37.1 mg/Nm³	Coal Fired Boiler (CF.6)	35.1 mg/Nm³	Rotary Lime Kiln (RLK.1)	40.1 mg/Nm³	Rotary Lime Kiln (RLK.2)	41.1 mg/Nm³
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iii	Data on ambient air, stack and fugitive emissions shall be regularly submitted online to Ministry's Regional office at Bangalore SPCB and CPCB as well as hard copy once in six months and display data on PM10, PM2.5, SO2 and NOx outside the premises at the appropriate place for the general public.	<p>Complied With</p> <p>1) Real time online data on Ambient Air Quality & Stack Emission is being transmitted to APPCB & CPCB portals. CEMS monthly average trend for FY 2022-23 is under:</p> <table border="1" data-bbox="802 1709 1445 1888"> <tr> <td>PM mg/Nm³</td> <td>RB.4</td> <td>CF.6</td> <td>RLK.1</td> <td>RLK.2</td> </tr> <tr> <td>Month average trends</td> <td>36.5</td> <td>29.9</td> <td>21.8</td> <td>23.8</td> </tr> </table>	PM mg/Nm ³	RB.4	CF.6	RLK.1	RLK.2	Month average trends	36.5	29.9	21.8	23.8										
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S.No	Conditions	Compliance						
		<p>2) Half yearly compliance reports were being submitted to APPCB and MOEFCC with copies of test reports.</p> <p>3) Physical board as per APPCB directives established by indicating CFO permits norms on water, air and Hazardous wastes in front of company main gate at outside.</p> <p>4) LED display board at outside main gate is in place for public awareness for environmental data on water, air and wastes.</p>						
IV	<p>In case of treatment process disturbances/failure of pollution control equipment adopted by the unit, the respective unit shall be shut down and shall not be restarted until the control measures are rectified to achieve the desired efficiency.</p>	<p>Complied With</p> <p>1) All manufacturing operations / processes are controlled and monitored by DCS round the clock with qualified employees and supervision.</p> <p>2) There is an interlocking arrangements and manual controls in between critical processes and related pollution control equipment.</p> <p>3) In case of failure of pollution control equipment or during maintenance, the corresponding process is being slow down or stopped subject to its duration, impact and compliance rate.</p> <p>4) In case of breakdown / maintenance of any of the ETP equipment, effluents are being diverted and stored in buffer storage Lagoon till its rectifies. Lagoon storage capacity is approximately 9000 m3.</p> <p>5) All such above scenarios are being intimated to State Pollution Control Board.</p>						
V	<p>The total water requirement (including existing) shall not exceed 49,100 m3/day. The industry shall ensure the compliance of the standards for discharge of the treated effluent from the unit as stipulated under the EPA rules or SPCB whichever is more stringent. The company shall make efforts to limit the water consumption upto 75 m3/tonne of product. Adequate steps including use of modern RO/UF based technologies shall be used to increase recycling and reduce water consumption.</p>	<p>Complied With</p> <p>Note that EC expansion is not fully implemented. 2,00,000 TPA Pulp Manufacturing was implemented by obtaining CFO as against approved EC Pulp capacity of 2,27,500 TPA. EC validity extension obtained and is valid till 05.03.2025.</p> <p>1) Average per day water usage for the reporting period is 35,744 M3/day. Water and effluent volumes for FY 2022-23 is tabled below:</p> <table border="1" data-bbox="790 2027 1404 2072"> <thead> <tr> <th data-bbox="790 2027 941 2072">Month</th> <th data-bbox="941 2027 1173 2072">Water KLD</th> <th data-bbox="1173 2027 1404 2072">Effluent KLD</th> </tr> </thead> <tbody> <tr> <td> </td> <td> </td> <td> </td> </tr> </tbody> </table>	Month	Water KLD	Effluent KLD			
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S.No	Conditions	Compliance																																																	
		<table border="1" data-bbox="823 327 1437 831"> <tr><td>April.22</td><td>34,154</td><td>28,159</td></tr> <tr><td>May.22</td><td>36,094</td><td>29,250</td></tr> <tr><td>June.22</td><td>36,964</td><td>29,569</td></tr> <tr><td>July.22</td><td>36,985</td><td>29,361</td></tr> <tr><td>Aug.22</td><td>31,260</td><td>23,320</td></tr> <tr><td>Sep.22</td><td>36,079</td><td>30,201</td></tr> <tr><td>Ocr.22</td><td>36,503</td><td>30,520</td></tr> <tr><td>Nov.22</td><td>35,816</td><td>29,234</td></tr> <tr><td>Dec.22</td><td>36,200</td><td>30,342</td></tr> <tr><td>Jan.23</td><td>36,174</td><td>29,303</td></tr> <tr><td>Feb.23</td><td>36,742</td><td>27,881</td></tr> <tr><td>Mar,23</td><td>35,955</td><td>29,113</td></tr> <tr><td>Average</td><td>35,744</td><td>28,855</td></tr> </table> <p data-bbox="807 857 1453 1003">2) The specific water consumption per ton of product for the FY 2022023: 55 M3/T. Specific water reduced from 68 M3 / ton (2014-15) of product to 55 M3 / ton (FY 2022-23).</p> <p data-bbox="807 1032 1453 1111">3) Received appreciation certificate from CII for improvements in water conservation in July,2019.</p> <p data-bbox="807 1137 1453 1216">4) Details of reuse and recycling water and effluents tabled below for the FY 2022-23:</p> <table border="1" data-bbox="807 1238 1437 1637"> <thead> <tr> <th>Type waste water</th> <th>Quantity reused / recycling in the process / other use</th> </tr> </thead> <tbody> <tr> <td>Paper Machines waste water after clarification</td> <td>6,973</td> </tr> <tr> <td>Evaporator Plant (Black Liquor) secondary condensate</td> <td>5,074</td> </tr> <tr> <td>ETP treated effluent for gardens and washings</td> <td>395</td> </tr> <tr> <td>Total</td> <td>12,442</td> </tr> </tbody> </table>	April.22	34,154	28,159	May.22	36,094	29,250	June.22	36,964	29,569	July.22	36,985	29,361	Aug.22	31,260	23,320	Sep.22	36,079	30,201	Ocr.22	36,503	30,520	Nov.22	35,816	29,234	Dec.22	36,200	30,342	Jan.23	36,174	29,303	Feb.23	36,742	27,881	Mar,23	35,955	29,113	Average	35,744	28,855	Type waste water	Quantity reused / recycling in the process / other use	Paper Machines waste water after clarification	6,973	Evaporator Plant (Black Liquor) secondary condensate	5,074	ETP treated effluent for gardens and washings	395	Total	12,442
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vi	Adequate number of influent and effluent quality monitoring stations shall be set up in consultation with the State Pollution Control Board and regular monitoring shall be carried out for all relevant parameters to maintain the effluent treatment efficiency. Online flow meter, pH meter, conductivity meter etc. shall be installed. The report shall be submitted to Ministry's Regional Office at Bangalore, SPCB and CPCB.	<p data-bbox="807 1704 991 1738">Complied With</p> <p data-bbox="807 1771 1437 1951">1) ETP Stage wise effluents are being analyzed at us in house Environmental Laboratory daily for pH, TSS, TDS, COD, BOD, DO, MLSS, MLVSS etc...to evaluate the performance of ETP. The ETP outlet parameters are within the prescribed limits.</p> <p data-bbox="807 1977 1437 2040">2) Further Andhra Paper engaged CPPRI for ETP assessment study in March. 2015 & Dec. 2019 and</p>																																																	

S.No	Conditions	Compliance																																																																								
		<p>proved that, ETP is working satisfactorily and is adequate.</p> <p>3) In house Environmental Laboratory average test results for critical parameters of ETP outlet is given below :</p> <table border="1" data-bbox="820 544 1417 1189"> <thead> <tr> <th>Month</th> <th>COD mg/lt</th> <th>BOD Mg/lt</th> <th>Color Pt.CU</th> </tr> </thead> <tbody> <tr><td>April.22</td><td>128</td><td>21</td><td>165</td></tr> <tr><td>May.22</td><td>130</td><td>21</td><td>173</td></tr> <tr><td>June.22</td><td>132</td><td>22</td><td>182</td></tr> <tr><td>July.22</td><td>133</td><td>23</td><td>191</td></tr> <tr><td>Aug.22</td><td>122</td><td>21</td><td>304</td></tr> <tr><td>Sep.22</td><td>115</td><td>20</td><td>152</td></tr> <tr><td>Oct.22</td><td>137</td><td>22</td><td>196</td></tr> <tr><td>Nov.22</td><td>142</td><td>23</td><td>204</td></tr> <tr><td>Dec.22</td><td>147</td><td>25</td><td>185</td></tr> <tr><td>Jan.23</td><td>140</td><td>23</td><td>192</td></tr> <tr><td>Feb.23</td><td>147</td><td>24</td><td>199</td></tr> <tr><td>Mar.23</td><td>135</td><td>23</td><td>189</td></tr> <tr><td>Average</td><td>134</td><td>22</td><td>194</td></tr> <tr><td>Norm</td><td>250</td><td>30</td><td>No norms Draft Norm : 350</td></tr> </tbody> </table> <p>4) Online effluent quality monitoring station installed at the ETP outlet point for flow, pH, COD, BOD & TSS and connected to CPCB & APCCB portal.</p> <table border="1" data-bbox="820 1361 1465 1473"> <thead> <tr> <th>Average FY</th> <th>pH</th> <th>TSS Mg/lt.</th> <th>COD Mg/lt</th> <th>BOD Mg/lt</th> <th>Flow M3/Hr</th> </tr> </thead> <tbody> <tr> <td>2022-23</td> <td>7.46</td> <td>29.93</td> <td>123.93</td> <td>19.0</td> <td>1231</td> </tr> </tbody> </table> <p>5) Monthly monitoring is being done by MOEFCC & NABL approved external third party laboratory. These reports are being submitted to SPCB on monthly basis and half-yearly basis to MOEFCC.</p>	Month	COD mg/lt	BOD Mg/lt	Color Pt.CU	April.22	128	21	165	May.22	130	21	173	June.22	132	22	182	July.22	133	23	191	Aug.22	122	21	304	Sep.22	115	20	152	Oct.22	137	22	196	Nov.22	142	23	204	Dec.22	147	25	185	Jan.23	140	23	192	Feb.23	147	24	199	Mar.23	135	23	189	Average	134	22	194	Norm	250	30	No norms Draft Norm : 350	Average FY	pH	TSS Mg/lt.	COD Mg/lt	BOD Mg/lt	Flow M3/Hr	2022-23	7.46	29.93	123.93	19.0	1231
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Vii	Ground water quality study in and around the project area shall be conducted and report submitted to Ministry's Regional Office at Bangalore, SPCB and CPCB.	<p>Complied With</p> <p>1) Andhra Paper draws water from river Godavari for process operations and domestic purposes as per EC and CFO permits. Andhra Paper is not using ground water source for its process and domestic purpose.</p> <p>2) There was no bore wells or Open wells within the factory's premises.</p>																																																																								

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viii	The company shall install Oxygen Delignification (ODL) Plant and shall maintain AOX below 1 kg/tonne of paper production.	<p>Complied With</p> <p>Oxygen Delignification (ODL) plant is in place and AOX level in treated effluent is within the limits. It is less than 1.0 Kg / tone of paper.</p>
Ix	The company shall submit the comprehensive water management plan along with monitoring plan for the ground water quality and the level, within three months from date of issue of this letter.	<p>Complied With</p> <p>1) Andhra Paper draws water from river Godavari for process operations and domestic purposes.as per EC and CFO permits. Andhra Paper is not using ground water source for its process and domestic purpose.</p> <p>2) There was no bore wells or Open wells within the factory's premises.</p> <p>3) Andhra Paper intend to carry out this study within 1.5 KM radius from the company.</p> <p>4) Engaged M/s. TEAM Labs and Consultants, Hyderabad who are recognized by MOEFCC, EIA accreditation by NABET, accredited by NABL & Quality Council of India.</p> <p>5) The study report was submitted vide our letter no. APL/ENV/2923/05-50, dated 20.05.2023.</p>
X	The project authority shall dispose of hazardous waste as per the provision of Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008.	<p>Noted & being Complied With</p> <p>1) All the rules and regulations are followed as per HWM Rules 2016 and amendments thereof.</p> <p>2) Disposal of Hazardous wastes are as per authorization of SPCB.</p> <p>3) Standard Operating Procedure are in place and make available to all process departments.</p>

S.No	Conditions	Compliance																
		<p>4) Annual training programs are being organized to understand the requirements and awareness among all operations teams.</p> <p>5) From – 3 and From – 4 are being maintained.</p> <p>6) Monthly tracking on generation and disposal data is being implemented and monthly consolidated data is being submitted to APPCB.</p>																
xi	The company shall develop green belt in 33% of the total land as per the CPCB guidelines to mitigate the effect of fugitive emissions.	<p>Complied With</p> <p>1) Green Belt is around 33%. During FY 2022-23, 1.0 acre was covered with various plants along the side of wood yard roads.</p> <p>2) The land details are given below:</p> <table border="1" data-bbox="810 936 1409 1160"> <thead> <tr> <th>Total Plant Area (Mill + Inside Colony)</th> <th>198.09 Acres</th> </tr> </thead> <tbody> <tr> <td>Roads & Build Up area</td> <td>40.29 Acres</td> </tr> <tr> <td>Wood Yard, Truck Parking, Open area</td> <td>91.8 Acres</td> </tr> <tr> <td>Green Belt</td> <td>66.0 Acres</td> </tr> </tbody> </table> <p>3) Green cover is also being maintained outside industrial premises under Social agro farm forestry programme in various district of Andhra Pradesh to sustain wood raw material without adverse impact on environment:</p> <table border="1" data-bbox="799 1391 1442 1541"> <thead> <tr> <th>Year</th> <th>Acres covered</th> <th>Clones distributed To farmers</th> <th>Seedlings distributed to farmers</th> </tr> </thead> <tbody> <tr> <td>FY 2022023</td> <td>11,847</td> <td>61,95,000</td> <td>23,49,000</td> </tr> </tbody> </table>	Total Plant Area (Mill + Inside Colony)	198.09 Acres	Roads & Build Up area	40.29 Acres	Wood Yard, Truck Parking, Open area	91.8 Acres	Green Belt	66.0 Acres	Year	Acres covered	Clones distributed To farmers	Seedlings distributed to farmers	FY 2022023	11,847	61,95,000	23,49,000
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xii	Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.	<p>Complied With</p> <p>1) Occupational health center with 24-hour doctor facility and ambulance is in place.</p> <p>2) Half yearly Periodical Medical Examination (PME) is being conducted for employees exposed to hazardous environments and records are being maintaining as per the Factory Act. 1948 and amendments thereof.</p>																

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xiii	The company shall make the arrangement for protection of possible fire hazards during manufacturing process in material handling.	<p>Complied With</p> <p>1) Andhra Paper established & practicing the below systems:</p> <ul style="list-style-type: none"> - Full fledge Health & Safety department - Fire Services department - Well trained fire fighters - Certified First Aiders - Companies own fire tender - Fire Hydrant system - Mock drills - On-Site Emergency Control plan. - Occupational Health Centre - Annual Safety training calendar - Inventory of Hazardous chemicals and required - Safety / Hazard display communications boards & MSDS <p>2) H & S is being implemented 14 critical elements as under:</p> <p>PEE, SWO, Machine guarding, works at heights, Work permit, Confined space, driver safety, chemical management, electrical safety, motorized equipment, Hazardous substances, Working walking surfaces, Contractor safety, material management, process safety.</p> <p>3) H & S department is headed by qualified State Government ratified safety officer.</p> <p>4) Fire division is consisting of trained crew under control of Security department.</p>												

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xiv	All the recommendations made in the Charter on Corporate Responsibility for Environment Protection (CREP) for the pulp and paper sector shall be strictly implemented.	<p>Complied With</p> <p>1) Elemental Chlorine is eliminated in the process. Oxygen delignification is adopted.</p> <p>2) Lime Kilns installed for chemical recovery.</p> <p>3) Odor control systems i.e Foul stream condensate collection and treatment & Incineration of LVHC & HVLC in Lime Kiln and Recovery Boiler respectively.</p> <p>4) Specific water per ton of Product is 55 m3 for the FY 2022-23.</p> <p>5) Treated effluent is being used partly for gardens and washings and then disposed to Sand Shoals of Turupulanka Lanka island of river Godavari as per APPCB consent.</p> <p>6) Laboratory experiments by using chemical and polymers conducted and is viable on commercial scale. Coordinating with CPPRI , IPMA for Effluent color removal studies. No viable technology is available for Pulp and Paper. Although our color values well within Draft norms. Refer above point no. VI for color values.</p>
Xv	All the commitments made to the public during the Public Hearing/Public Consultation meeting held on 21.9.2011 shall be satisfactorily implemented and a separate budget for implementing the same shall be allocated and information submitted to the Ministry's Regional Office at Bangalore.	<p>Noted and Complied With</p> <p>Commitments made during public hearing dated 21.09.2011 has been completed. .</p> <p>The point wise details are given below:</p> <p><u>1) Drinking water supply to surrounding Communities of Kotilingalapeta, Mallayapeta, Ananda Nagar etc..</u></p> <p>Safe Drinking Water supply through closed pipe line with various user tap points in kotilingalapet has provided. There are twenty (20) user tap points were arranged in kotilingalapet at various locations for residential use. Which includes Kailash Bhoomi, Shivalayam & Vedhapatsala also. Apart from Kotilingalapeta, Andhra Paper has been supplying Safe Drinking Water to surrounding villages of Mallaihpeta, Katheru, Anand Nagar etc...by closed pipe line.</p>

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		<p>2) Katheru Village :</p> <p>Permeant Drinking water supply with 300 M3 capacity storage tank along with close pipe line from factory made at cost of around Rs. 135 Lacs.</p> <p>3) Kadiyam Village :</p> <p>Construction of water sump & pipeline at a cost of Rs.135 Lacs for safe drinking water supply.</p> <p>4) Qualified local people be given priority in employment opportunities:</p> <p>95 % of employees working in Andhra Paper are belongs to local area only. This clearly indicates Andhra Paper vision & responsible care.</p> <p>On 01.12.2011, Andhra paper given employment to 19 people from Kotilingalapeta as committed in Public hearing. Another 14 no's already in company roles.</p> <p>5) Industry is allocating funds under CSR as prevailing rules & these funds will be used for developmental activities:</p> <p>FY 2022-23 : Rs.304.5 Lacs spent against CSR obligation of Rs. 279.4 lacs. Excess spent by Rs:24.7 lacs.</p>																																															
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xvi	The proponent shall adopt a 'Model Village' under CSR. At least 2 % of the net retain profits of the project shall be earmarked towards the Enterprise Social Commitment based on Public Hearing issues and item wise details along with time bound action plan shall be prepared and submitted to the Ministry's Regional Office at Bangalore. Implementation of such program shall be ensured accordingly in a time bound manner.	<p>Noted and Complied With</p> <p>Refer above point "Xv"</p>																																															

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xvii	<p>Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, Safe drinking water, medical health care, crèche etc.</p> <p>The housing may be in the form of temporary structures to be removed after the completion of the project.</p>	<p>Complied With</p> <p>Project is Under implementation.</p> <p>1) CFE from State Pollution Control obtained vide Order No. APPCB/VSP/KKD /361/CFE / HO/2012, Dt.20.10.2014</p> <p>2) Propose to Increase pulp capacity as per EC in a phased manner.</p> <p>3) Phase.1: CFO obtained vide Order No: APPCB/VSP/RJY /361/ CFO/HO/ 2018, dated 02.04.2018 from 1,75,000 TPA pulp to 2,00,000 TPA completed.</p> <p>4) Phase.2: Due to Management change over from International Paper to Andhra Paper and further COVID epidemic not able to ramp up / implemented full capacity of Pulp as per EC i.e. 2,27,500 TPA.</p> <p>5) EC validity extension obtained up to 05.03.2025 & corresponding CFE also obtained extension from APPCB.</p> <p>6) Right now, balance capacity of 27,500 TPA pulp expansion project is under progress. CFO will be applied in due course for implementation.</p>
B. GENERAL CONDITIONS		
I	The project authorities must strictly adhere to the stipulations made by the Andhra Pradesh Pollution Control Board (APPCB) and the State Government.	<p>Noted and complied with</p> <p>Periodical compliance reports on CFO and other conditions are being submitted to APPCB.</p>
Ii	No further expansion or modifications in the plant shall be carried out without prior approval of the Ministry of Environment and Forests.	Noted & agreed too
iii	At least four ambient air quality monitoring stations shall be established in the downward direction as well as where maximum ground level concentration of PM10, PM2.5, SO2 and NOX are anticipated in consultation with the SPCB. Data on ambient air quality and stack emission shall be regularly submitted to this Ministry including its Regional Office at Bangalore and the SPCB / CPCB once in six months.	<p>Complied With</p> <p>1) Online Continuous Ambient air quality monitoring stations of 2 no's at the periphery i.e. Near ETP (South west) & Godavari House (South east) of the mill boundaries established and connected to PCB site to monitor PM10, PM 2.5, SO2 & NOx.</p> <p>2) But, AAQMS at Godavari House is not functioning due to long life (> 10 years) . Hence procurement of new analyzer is under progress. Purchase order placed</p>

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		<p>to M/s. Swan Environmental Pvt. Ltd. It will be installed by the end of Aug,2023.</p> <p>3) The monthly consolidated average data is being submitted to APPCB every month.</p> <p>4) In other two locations including existing two areas (4 Locations), Physical sampling for Ambient Air Quality monitoring is being done by MOEFCC & NABL accredited 3rd party laboratory and the reports are being submitted to APPCB & MOEFCC.</p>																				
Iv	<p>Industrial wastewater shall be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19th May, 1993 and 31st December, 1993 or as amended from time to time. The treated wastewater shall be utilized for plantation purpose.</p>	<p>Complied With</p> <p>1) Industrial effluents are being treated in ETP consists of Primary, Secondary & Tertiary processes & further land treatment for percolation in Sand shoals of Turupulanka Island of River Godavari spread over 150 acres as per APPCB CFO permit. This engineered land application is being act as tertiary polishing treatment. This was designed by recommend by NEERI at the beginning.</p> <p>2) The treated effluent is partly used for green belt and washings within the premises an average of 395 KLD during FY 2022-23 and remaining is being discharged into Turupulanka Sand shoals of Godavari river as per APPCB Consent norms. Treated effluent supply pipe line laid entire plant to use it for gardens purposes.</p> <p>3) <u>ETP consists of:</u></p> <table border="1" data-bbox="794 1429 1321 1973"> <tbody> <tr> <td>Influent collection tanks</td> <td>1 no</td> </tr> <tr> <td>Reclaimed Back water & collection, reuse system</td> <td>2 Collection tanks with clarifloculator.</td> </tr> <tr> <td>Primary Clarifiers</td> <td>1 no</td> </tr> <tr> <td>Cooling tower</td> <td>1 no</td> </tr> <tr> <td>Aeration tanks</td> <td>2 no's</td> </tr> <tr> <td>Secondary clarifiers</td> <td>2 no's</td> </tr> <tr> <td>Tertiary Clarifier</td> <td>1 no</td> </tr> <tr> <td>ETP Sludge dewatering presses for Primary, secondary clarifiers & for Thickener.</td> <td>2 no's</td> </tr> <tr> <td>ETP Sludge drier</td> <td>1 no</td> </tr> <tr> <td>White sludge thickener</td> <td>1 no</td> </tr> </tbody> </table>	Influent collection tanks	1 no	Reclaimed Back water & collection, reuse system	2 Collection tanks with clarifloculator.	Primary Clarifiers	1 no	Cooling tower	1 no	Aeration tanks	2 no's	Secondary clarifiers	2 no's	Tertiary Clarifier	1 no	ETP Sludge dewatering presses for Primary, secondary clarifiers & for Thickener.	2 no's	ETP Sludge drier	1 no	White sludge thickener	1 no
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V	The overall noise levels in and around the plant area shall be kept well within the standards (85 dBA) by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dBA (daytime) and 70 dBA (nighttime).	<p>Complied With</p> <p>1) Noise barriers and silencers to heavy noise generating equipment provided. Regular overhauling are these equipment is being done.</p> <p>2) High Noise areas provided with Signage caution display boards. Required PPE is being issued to employees who are exposed to high noise areas.</p> <p>3) NABL accredited 3rd party is being monitored noise at Work Zone and in Ambient air. The reports are being submitted to APPCB & MOEFCC.</p> <p>4) As per March.2023 monitoring reports by third party, the ambient noise is well within the norms. The results are given below:</p> <table border="1" data-bbox="810 936 1348 1160"> <thead> <tr> <th>Location</th> <th>Day (dB9A)</th> <th>Day (dB9A)</th> </tr> </thead> <tbody> <tr> <td>South West</td> <td>66.1</td> <td>60.4</td> </tr> <tr> <td>North East</td> <td>70.8</td> <td>66.6</td> </tr> <tr> <td>North West</td> <td>69.3</td> <td>62.1</td> </tr> <tr> <td>South East</td> <td>66.7</td> <td>57.9</td> </tr> <tr> <td>Norm</td> <td>75.0</td> <td>70.0</td> </tr> </tbody> </table>	Location	Day (dB9A)	Day (dB9A)	South West	66.1	60.4	North East	70.8	66.6	North West	69.3	62.1	South East	66.7	57.9	Norm	75.0	70.0
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vi	Occupational health surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.	<p>Complied with</p> <p>Refer the contents mentioned in above serial no : xii under specific conditions.</p>																		
vii	The company shall develop rain water harvesting structures to harvest the rain water for utilization in the lean season besides recharging the ground water table.	<p>Complied With</p> <p>Building top roof rainwater-harvesting structures in Mill colonies & township provided.</p>																		
viii	The project proponent shall also comply with all the environmental protection measures and safeguards recommended in the EIA/EMP report. Further, the company must undertake socio-economic development activities in the surrounding villages like community development programmes, educational programmes, drinking water supply and health care etc.	<p>Noted and Complied With</p> <p>A) The following infrastructure provided to safe guard environment and sustainable performance of pollution control systems:</p> <p>1)Additional aeration of 9000 KLD capacity with 5300 Kg / m3 air supply capacity with 616 diffusers: commissioned.</p> <p>2) ETP Sludge press – Bellmer installed in 2014 -15</p> <p>3) ETP Sludge Dryer Installed in 2019-20</p> <p>4)NCG systems: LVHC& HVLC upgraded, Foul condensate collection with H2O2 treatment installed.</p>																		

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S.No	Conditions	Compliance
		<p>institutions in order to impart quality education. It also has greater contribution to the society by promoting traditional and new learning skills in formal & non formal institutions, imparting training & education in all areas including scientific, cultural, traditional and ethnic art & craft.</p> <p>F) Our Company's farm forestry program generates more wood on the earth than we consume; in fact, at more than double the rate of consumption. Our investment towards responsible farm forest stewardship ensures a healthy and productive forest ecosystem.</p>
ix	<p>Requisite funds shall be earmarked towards capital cost and recurring cost/annum for environmental pollution control measures to implement the conditions stipulated by the Ministry of Environment and Forests as well as the State Government. An implementation schedule for implementing all the conditions stipulated herein shall be submitted to regional office of the Ministry at Bangalore. The funds so provided shall not be diverted for any other purpose.</p>	<p>Agreed & Complied with</p> <p>1) Andhra Paper reiterates that adequate funds are provided to meet the requirements of MOEFCC/APPCB compliances.</p> <p>2) Total Investment on Pollution Control as on date is <u>Rs 66.88 crores since 2013-14</u></p> <p>3) Annual revenue expenses for maintaining Pollution control systems is around Rs.10.0 Crores.</p> <p>4) Refer above serial no: viii for comprehensive details on EMS investments and action plans.</p>
X	<p>A copy of clearance letter shall be sent by the proponent to concerned Panchayat, Zila Parishad / Municipal Corporation, Urban Local Body and the local NGO, if any, from whom suggestions / representations, if any, were received while processing the proposal. The clearance letter shall also be put on the web site of the company by the proponent.</p>	<p>Complied with</p> <p>1) Copy of clearance letter submitted on 18.03.2014 to local municipal and panchayat offices.</p> <p>2) Environmental Clearance letter posted on our company official website.</p>
Xi	<p>The project proponent shall upload the status of compliance of the stipulated environment clearance conditions, including results of monitored data on their website and shall update the same periodically. It shall simultaneously be sent to the Regional Office of the MOEF, the respective Zonal Office of CPCB and the APPCB. The criteria pollutant levels namely; PM10, PM2.5, SO2, NOx (ambient levels as well as stack emissions) or critical sectoral parameters, indicated for the</p>	<p>Complied with</p> <p>1) Environmental Clearance Compliance status with all attachments including monitored data is being uploaded in our company official website and is updated time to time.</p> <p>2) Hard copy and soft copies of environmental clearance compliance report is being submitted to APPCB & MOEFCC.</p>

S.No	Conditions	Compliance
	projects shall be monitored and displayed at a convenient location near the main gate of the company in the public domain.	<p>3) Online real time environmental monitoring of stack Emission, effluent and ambient air quality are being done.</p> <p>4) Online real time environmental monitoring data is displayed through LED board in front of company's main gate at outside premises for public communication.</p>
Xii	The project proponent shall also submit six monthly reports on the status of the compliance of the stipulated environmental conditions including results of monitored data (both in hard copies as well as by e-mail) to the Regional Office of MOEF at Bangalore, the respective Zonal Office of CPCB and the SPCB. The Regional Office of this Ministry at Bangalore / CPCB / APPCB shall monitor the stipulated conditions.	<p>Complied with.</p> <p>1) The six monthly compliance reports are being submitted as per time lines to IRO – MOEFCC, Vijayawada. A.P though e-mail and also hard copies by courier.</p> <p>2) The above said hard and soft copies are also forwarding to APPCB.</p>
xiii	The environmental statement for each financial year ending 31st March in Form-V as is mandated to be submitted by the project proponent to the concerned State Pollution Control Board as prescribed under the Environment (Protection) Rules, 1986, as amended subsequently, shall also be put on the website of the company along with the status of compliance of environmental conditions and shall also be sent to the respective Regional Offices of the MOEF by e-mail.	<p>Complied with.</p> <p>1) Yearly Environmental statements are being submitting to APPCB as per stipulated due dates. Latest Form – V report submitted on 15.04.2023 though hard copy.</p> <p>2) Environmental Statement – Form: 5 is being uploaded in company's official website along with EC compliance reports.</p>
xiv	The Project Proponent shall inform the public that the project has been accorded environmental clearance by the Ministry and copies of the clearance letter are available with the SPCB and may also be seen at Website of the Ministry of Environment and Forests at http://envfor.nic.in . This shall be advertised within seven days from the date of issue of the clearance letter, at least in two local newspapers that are widely circulated in the region of which one shall be in the vernacular language of the locality concerned and a copy of the same shall be forwarded to the Regional office at Bangalore.	<p>Complied with.</p> <p>1) Intimated to public through paper advertisement dated 13.03.2014 in Local Telugu daily newspaper EENADU and Local English daily newspaper DECCAN CHRONICLE . Report on Compliance has been submitted to Regional office , MoEF , Bangalore on 19.03.2014.</p>
xv	Project authorities shall inform the Regional Office as well as the Ministry, the date of financial closure and final approval of the project by the concerned authorities and the	Noted

S.No	Conditions	Compliance
	date of commencing the land development work.	
11	The Ministry may revoke or suspend the clearance, if implementation of any of the above conditions is not satisfactory.	Noted and accepted.
12	The Ministry reserves the right to stipulate additional conditions if found necessary. The Company in a time bound manner shall implement these conditions.	Noted and Accepted
13	The above conditions shall be enforced, inter-alia under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 and the Public (Insurance) Liability Act, 1991 along with their amendments and rules.	Noted and accepted.

Name of the Industry	Andhra Paper Limited. Unit: Rajahmundry
CFO Order No.	APPCB/VSP/RJY/361/CFO/HO/2018,dt. 02.04.2018
Type of Report	Half yearly Compliance
Reporting Period	Jan.2023 to June.2023
Date of reporting	08.06.2023

SCHEDULE -A

S.No	CONDITION	COMPLIANCE STATUS
1.	Any up-set condition in any industrial plant / activity of the industry, which result in, increased effluent / emission discharge and/ or violation of standards stipulated in this order shall be informed to this Board, under intimation to the Collector and District Magistrate and take immediate action to bring down the discharge / emission below the limits.	<p>Company is Agreed too & Complied with</p> <p>Onsite Emergency control plan is in place vide document no. APL/RJY/EHS-OSEP, REV.06 dated 14.09.2022.</p> <p>Company agreed to inform all upset conditions of industrial activity, which results in uncontrolled effluent / emission / fire or violations of norms to PCB and to District Authorities as per the scenario / subject to the severity / risks. Company is being informed to PCB authorities on exceedance of norms if any from time to time and its root cause corrective actions plans.</p>
2.	The industry should carryout analysis of wastewater discharges or emissions through chimneys for the parameters mentioned in this order on quarterly basis and submit to the Board.	<p>Being Complied with</p> <p>MoEFCC approved & NABL accredited third party is engaged under annual contract basis to collect and analyze effluent, Ambient air, stack emission and Ambient noise samples once in a month and the reports are being submitted to APPCB regularly.</p>
3	All the rules & regulations notified by Ministry of Law and Justice, Government of India regarding Public Liability Insurance Act, 1991 should be followed as applicable.	<p>Complied with</p> <p>As per Public Liability Insurance Act, 1991, PLI policy is in place, it is valid up to 31.03.2024.</p>

4	The industry should put up two sign boards (6x4 ft. each) at publicly visible places at the main gate indicating the products, effluent discharge standards, air emission standards, hazardous waste quantities and validity of CFO and exhibit the CFO order at a prominent place in the factory premises.	<p>Complied With</p> <p>As per APPCB direction letter dated 12.02.2020, installed one single board with standard format given by AAPCB under NGT direction for public visibility at outside main entrance of the mill along with said 2 sign boards of 6 x 4 ft. with required data. Copy of CFO order displayed at Main Security Reception Office.</p>
5	Not withstanding anything contained in this consent order, the Board hereby reserves the right and powers to review / revoke any and/or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Acts by the Board.	<p>Noted & Company is Agreed too</p>
6	The industry shall file the water cess returns in Form-I as required under section (5) of Water (Prevention and Control of Pollution) Cess Act, 1977 on or before the 5th of every calendar month, showing the quantity of water consumed in the previous month along with water meter readings. The industry shall remit water cess as per the assessment orders as and when issued by Board.	<p>Not Applicable</p> <p>As per APPCB directions vide Lr. No: 14-O/PCB/RO-KKD/2017-3839, dated 29.11.2017 there is no need to file water cess returns from 01.07.2017.</p> <p>Submitted Water cess returns and Payment made up to 30.06.2017.</p>
7	The applicant shall submit Environment statement in Form V before 30th September every year as per Rule No.14 of E(P) Rules, 1986 & amendments thereof.	<p>Noted & Company is Agreed too</p> <p>Latest report submitted on 15.04.2023 for FY 2022 – 23</p>
8.	The applicant should make applications through Online for renewal of Consent (under Water and Air Acts) and Authorization under H&OW (M&TM) Rules, 2016 at least 120 days before the date of expiry of this order, along with prescribed fee under Water and Air Acts and detailed compliance of CFO conditions for obtaining Consent & HW Authorization of the Board. The industry should immediately submit the revised application for consent to this Board in the event of any change in the raw material used, processes employed,	<p>Being Complied with</p> <p>All other points will agree to comply as per requirement and applicability.</p>

	quantity of trade effluents & quantity of emissions. Any change in the management shall be informed to the Board. The person authorized should not let out the premises / lend / sell / transfer their industrial premises without obtaining prior permission of the State Pollution Control Board.	
9.	Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules 1982, to Appellate authority constituted under Section 28 of the Water(Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air(Prevention and Control of Pollution) Act, 1981.	Noted

SCHEDULE - B

Water Pollution				
S.No	CONDITION			COMPLIANCE STATUS
1.	The effluent discharged should not contain constituents in excess of the tolerance limits mentioned below.			<p>Complied With</p> <p>Meeting the stipulated norms for the final treated effluents discharged from ETP and the analysis reports are being submitted to APPCB - RO on monthly basis. MOEFCC approved & NABL accredited third party sampling and reporting system under annual contract is in place.</p> <p>Well-equipped in house testing laboratory is established for sampling and testing of various stage wise effluents to know the ETP performance.</p>
	Outlet	Parameter	Limiting Standards	
	1 & 2	PH	6.50 – 8.50	
		T.S.S	100 mg/l	
		Oil and Grease	10 mg/l	
		C.O.D	250 mg/l	
		B.O.D	30 mg/l	
		AOX	1.0 Kg/T of paper	
	4	PH	5.5– 9.0	
		T.S.S	600 mg/l	
		Oil and Grease	20 mg/l	
		B.O.D	350 mg/l	

2.	The industry shall take steps to reduce water consumption to the extent possible and consumption shall NOT exceed the quantities mentioned below:		Complied With Well within the consented norms. Average water consumption from Jan '23 to June'23 is 35,750 KLD .	
	S.No.	Purpose		Quantity
	1.	Industrial Cooling, boiler feed		12,782 KLD
	2.	Domestic & Gardening purpose		3,700 KLD
	3.	Process whereby water gets polluted and pollutants are easily biodegradable		-
4.	Process whereby water gets polluted and pollutants are not easily biodegradable	27,130 KLD		
	Total	43,612 KLD		

Jan ' 2023	36,174 KLD
Feb' 2023	36,742 KLD
Mar' 2023	35,954 KLD
Apr' 2023	35,308 KLD
May' 2023	34,722 KLD
Jun' 2023	35,602 KLD

Separate meters with necessary pipe-line shall be maintained for assessing the quantity of water used for each of the purposes mentioned above for Cess assessment purpose.	Complied With Total 27 nos. of water flow meters provided for boilers, cooling Towers, DM plant, various process & domestic etc... Daily Water Consumption tracking and online digital recording is in place. River water intake is also provided with flow meter. Water reduction initiatives listed below:
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S.No	Water Saving Project	Status	Expected Water Saving Volume in M3/day
1	RJ5 fiber maizer dilution with RJ5 clear water by Arrangement of control mechanism i.e. NRV's in fresh water & back water line and Pressure interlocking on/off valve	Completed on 10.05.2018	480
2	Improve RJ3 disc filter performance by arranging another two number of discs and Nozzles, required spares which running presently with 4 discs and having slots for 6 discs	Completed on 11.05.2018	Overflows stopped
3	Cloudy water 100% pumping back to disc filter	Completed on 05.05.2018	
4	RJ 1& 4 clear water tank makeup with RJ2 clear water	Completed on 12.05.2018	600

5	Floor cleaning hoses in RLK replacement with Back water - 6No's	Completed on 15.05.2018	50
6	CD filter Area Hot water recycle to Hot water tanks	Completed on 30.06.2018	250
7	Back water usage for log washing in wood yard(Chipper house)	Completed on 20.12.2017	
8	Increase secondary condensate usage in Pulp mill by arranging storage and pumping system	Completed on 24.07.2018	1000
9	WTP underflow reuse system establishment	Completed on 14.02.2018	1200
10	RB4 AC's cooling water line to be rerouted to 4F cooling tower	Completed on 07.03.2018	340
11	Back water usage in wet lap showers with Filter	Completed on 25.04.2018	300
12	Replacement of fresh water with treated effluent for gardening / road wetting / process floor washings	Completed on 20.05.2019	400
12	RLK. 1 & 2 bearing cooling, Vacuum Sealing & Barometric legs water recycling	Completed on 01.04.2022	2000
13	Replacement of Fresh water with Hot water in 3 no's of HP showers of RJ.5 machine-	Completed on 10.08.2022	720
14	Replacement of fresh water with paper machines RCB water on "D1 washers on both showers" in pulp Mill	Completed on 05.05.2023	4500
Total water savings			11840
			Say : 2.60 MGD

Air Pollution

2.	The emissions shall not contain constituents in excess of the prescribed limits mentioned below.		Complied With MOEFCC approved t& NABL accredited third party sampling and reporting system under annual contract is in place. Meeting the stipulated norms for the stack emissions and regularly submitting the analysis reports, on monthly basis. Occasionally there are peaks in
	Chimney No.	Parameter	
	1,2,5,6 &7	SPM	
	3 & 4	SPM	
		H2S	

		online values during shut down, start up, maintenance of ESPs is observed. But average trend is within in compliance.
5	The industry shall comply with emission limits for DG sets up to 800 KW as per the notification G.S.R.520 (E) , dated 01.07.2003 under the Environment (protection) amendment Rules, 2003 and G.S.R.448 (E) dated 12.07.2004 under the Environment (protection) second amendment Rules, 2004. In case of DG sets more than 800KW shall comply with emission limits as per the Notification G.S.R.489 (E), dated 09.07.2002 at serial no.96, under the Environment (Protection) Act, 1986	Not Applicable No DG set at the site.
6.	The industry should comply with ambient air quality standards of PM ₁₀ (Particulate Matter size less than 10 µm) - 100 µg/ m ³ ; PM _{2.5} (Particulate Matter size less than 2.5 µm) - 60 µg/ m ³ ; SO ₂ - 80 µg/ m ³ ; NO _x - 80 µg/m ³ , outside the factory premises at the periphery of the industry. Noise Levels: Day time (6 AM to 10 PM) – 75 dB (A) Night time (10 PM to 6 AM) - 70 dB (A)	Complied with. MOEFCC approved & NABL accredited third party sampling and reporting system under annual contract is in place. Ambient air quality results in terms of PM ₁₀ , PM _{2.5} , SO _x & NO _x are well within the prescribed limits and monitoring reports are being regularly submitted to the board every month. Installed Continues Online Ambient Air quality Stations –2 nos. (i.e. South West ETP Lagoon, South East Godavari House terrace) at the periphery of the industry and the data is being uploaded to PCB site. South East AAQMS is too old & not working. Hence new analyzers will be installed by end of Aug'2023. Due to metrological & atmospheric factors sometimes PM 10 & PM 2.5 are more due to external transit trucks from Sand mining, municipal dump burning and road traffic. Ambient Noise is being monitored on monthly basis and the reports are being regularly submitted to the Board every month. The test values are well within the prescribed standards.
General		

7.	<p>The industry shall not increase the capacity beyond the permitted capacity mentioned in this order, without obtaining CFE & CFO of the Board.</p>	<p>Complied with.</p> <p>Production is within the norms. Monthly tracking is in place and submitting to APPCB on monthly basis. The production data from Jan'23 to June'23 is given below:</p> <table border="1" data-bbox="209 427 1493 770"> <thead> <tr> <th>Month</th> <th>Paper</th> <th>Pulp</th> <th>Captive Power</th> <th>Paper Sheets A4</th> </tr> </thead> <tbody> <tr> <td>Jan ' 2023</td> <td>15,967 TPM</td> <td>16,680 TPM</td> <td>27.49 MW</td> <td>6,230 TPM</td> </tr> <tr> <td>Feb' 2023</td> <td>14,457 TPM</td> <td>15,512 TPM</td> <td>27.96 MW</td> <td>5,401 TPM</td> </tr> <tr> <td>Mar' 2023</td> <td>15,666 TPM</td> <td>17,143 TPM</td> <td>28.02 MW</td> <td>5,573 TPM</td> </tr> <tr> <td>Apr' 2023</td> <td>14,976 TPM</td> <td>15,854 TPM</td> <td>28.42 MW</td> <td>5,365 TPM</td> </tr> <tr> <td>May' 2023</td> <td>14,595 TPM</td> <td>15,659 TPM</td> <td>27.42 MW</td> <td>4,618 TPM</td> </tr> <tr> <td>Jun' 2023</td> <td>14593 TPM</td> <td>16212 TPM</td> <td>28.00 MW</td> <td>5,000 TPM</td> </tr> <tr> <td>Total</td> <td>90254 TPA</td> <td>97060 TPM</td> <td>27.89 MW</td> <td>32,187 TPM</td> </tr> </tbody> </table>	Month	Paper	Pulp	Captive Power	Paper Sheets A4	Jan ' 2023	15,967 TPM	16,680 TPM	27.49 MW	6,230 TPM	Feb' 2023	14,457 TPM	15,512 TPM	27.96 MW	5,401 TPM	Mar' 2023	15,666 TPM	17,143 TPM	28.02 MW	5,573 TPM	Apr' 2023	14,976 TPM	15,854 TPM	28.42 MW	5,365 TPM	May' 2023	14,595 TPM	15,659 TPM	27.42 MW	4,618 TPM	Jun' 2023	14593 TPM	16212 TPM	28.00 MW	5,000 TPM	Total	90254 TPA	97060 TPM	27.89 MW	32,187 TPM
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Total	90254 TPA	97060 TPM	27.89 MW	32,187 TPM																																						
8.	<p>The industry shall restrict the temperature of waste water to below 35C at inlet of ETP. The plan of action to restrict the temperature of waste water at inlet ETP within 2 months shall be furnished to RO Kakinada and ZO Visakhapatnam.</p>	<p>Complied With</p> <p>1) Refurbishment of Cooling Tower – Compliance update submitted to PCB on 29.07.2019.</p> <ul style="list-style-type: none"> • Replaced existing internals with new • New Fan Gear box installed • New FRP Fan wings installed • Structural Beams strengthened • Effluent distribution spray nozzles replaced with new in order to have more surface area contact and increased heat transfer. <table border="1" data-bbox="906 1357 1493 1812"> <thead> <tr> <th>Date</th> <th>Cooling tower inlet temp. deg.c (Min – Max)</th> <th>Cooling tower outlet temp. deg.c (Min – Max)</th> </tr> </thead> <tbody> <tr> <td>12.03.21</td> <td>40.1 -48.0</td> <td>35.0-39.9</td> </tr> <tr> <td>13.03.21</td> <td>44.3-48.0</td> <td>38.0-40.6</td> </tr> <tr> <td>14.03.21</td> <td>43.0-49.0</td> <td>39.2-40.8</td> </tr> </tbody> </table> <p>Further to achieve 35 deg.c as per APPCB direction the below action</p>	Date	Cooling tower inlet temp. deg.c (Min – Max)	Cooling tower outlet temp. deg.c (Min – Max)	12.03.21	40.1 -48.0	35.0-39.9	13.03.21	44.3-48.0	38.0-40.6	14.03.21	43.0-49.0	39.2-40.8																												
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initiated :

100 % renovation of Cooling Tower undertaken in Feb.2023 with at a cost of Rs.73.714 Lacs to reduce effluent temperatures before going to Aeration tank and will be completed by the 2nd week of July.2023.

However Some technical data on effluent temperature is given below :

2) CPPRI Assessment Study

Engaged "Central Pulp and Paper Research Institute" Saharanpur, Uttar Pradesh (U.P), which is a nodal institution under Ministry of Commerce & Industry, Govt. Of India, for "Assessment of Adequacy and Performance Evaluation of Existing Effluent Treatment (ETP)" in the year 2019. Cooling tower and Aeration tank biological processes have been found adequate as per the assessment study.

3) Bacterial temperatures ref. METCAFF & EDDY publication – Waste Water Engineering

Type of Bacteria	Temp. range for best function	Optimum range of temperature
Psychrophilic	10-30 deg.c	12-18 deg.c
Mesophilic	20-50 deg.c	25-40 deg.c
Thermophilic	35-75 deg.c	55-65 deg.c

Mesophilic type of bacteria, which is predominant in activated sludge

		processes for decomposition of organics present in the waste wasters. Growth rates double with approximately every 10 deg.c increase in temperatures.
9	The industry shall implement adequate dust containment cum extraction measures near lime kiln 1 & 2 to mitigate fugitive emission and shall report compliance to RO, Kakinada and ZO, Visakhapatnam.	<p>Complied With</p> <p>Capital investment of Rs.2.84 cores made during the years 2015 & 2016 for the abatement of Fugitive dust in RLK 1 & 2. The main dust control systems consist of the following :</p> <ul style="list-style-type: none"> - Closed Drag Chain Conveyors in place of open and elevated conveyers. - New lime Dust Extraction System in addition to existing 2 nos of Bag Filters, New bucket elevator for transportation of lime to conveyers - Modification / relocation and additional ducting to collect fugitive lime dust from various areas to Bag Filters. - Waste Lime Sludge storage shed with concrete flat form constructed and commissioned @ 33.85 Lacs.
10.	The industry shall comply with CPCB directions dated 05.02.2014 & 02.03.2015 on online connectivity to CPCB & APPCB Website.	<p>Complied with</p> <p>Online effluent quality monitoring systems for pH, TSS, COD, BOD & Flow and Online Emission monitoring system for Particulate Matter (PM) for stacks are in place & is connected to CPCB & APPCB website in the year 2015 – 16.</p>
11	The industry shall renew the lease permission of sand shoals from the Government Of Andhra Pradesh.	<p>1) 1999-2009 & further 33 years Recommended on 14.08.2014 : The Chief Commissioner of Land Administration & Special Chief Secretary to Govt. Of A. P recommended Turupulanka Island lease renewal from 1999 to till 2009 and for a further period of 33 years and forwarded recommendation</p>

		<p>to Government on 14.08.2014 for further action.</p> <p>2) Commissioner of Industries Government of A. P recommended the lease proposal to Principal Secretary of Industries and commerce, Government of A.P vide Lr. No :29/1/2014/14744, dated 29/11/2014 subject to 10 % of present market value as lease amount with provision for enhancement of lease amount in a block period of 5 years.</p> <p>3) District Collector, East Godavari communicated vide ref. E1/495/2016, dated 04.2016, stating that matter is referred to Sub – Collector, Rajamahendravaram and also constituted a committee with the members of A.D Agriculture, A.D Horticulture, District Registrar and Tahsildar to examine the lease proposal and also for fixation of lease rent.</p> <p>4) Committee headed by Sub- Collector inspected Turupulanka on 28.09.2016. Currently the matter is under process with District Administration.</p> <p>5) <u>20.03.2023 : Turupulanka land survey conducted by Office of Tahsildar – Rajamahendravarm Urban on 20.03.2023 so as to submit report to DRO & District Collector to move on land lease.</u></p> <p>Company is being perused with district administration.</p>
12.	The industry shall submit detailed action plan for complying CFO conditions within 15 days at the Regional Office – Kakinada.	<p>Agreed and Complied with</p> <p>Submitted to PCB on half yearly basis to for each point by indicating compliance status.</p>

13	<p>The industry shall take measures to control the smell nuisance (Mercaptanes and others) and there shall not be any perceptible odour outside the industry premises.</p>	<p>Complied with</p> <p>Compliance report with complete details submitted to APCB vide Lr.No IPAPPM/ENV/2018/12-261 Dt.22.12.2018. Phase – I: commissioned in Nov.2015 Phase – II: commissioned in July. 2017 Phase – III: commissioned in Dec. 2018</p> <p>Project cost : Rs.11.64 Cores</p> <p><u>Details of Odor control systems :</u></p> <ol style="list-style-type: none"> 1) Hard Piping System for collection and treatment of Foul streams 2) Up gradation of existing LVHC NCG Incineration System 3) Up gradation of existing HVLC NCG Incineration System <p>Engaged M/s. Lundberg – USA for evaluation of odor control systems and to suggest best technologies / alternatives and for upgradation requirements of existing systems to address the issue. US International Paper Subject Matter Experts (SMEs) guided and monitored all the above said projects for execution and commissioning. All above projects have been installed, commissioned and are in operation.</p> <p><u>Odour Monitoring Programme :</u></p> <p>Regularly odor compounds in ambient air is being tested by Andhra Paper in Rajahmundry city & the values are in the range of BDL – 1.5 PPM with respect to H₂ S and all most BDL with respect to Methyl Mercaptane. These values are well below TLV limits as per International standards of American Conference of Governmental Industrial Hygienists (ACGIH) applicable for work Zone i.e 10 PPM & 0.5 PPM respectively. These reports are being</p>
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		submitted to APPCB Regional Office. Kindly note that there are no prescribed limits as per Indian laws with reference to National Ambient Air Quality standards 18th November- 2009 or in other forms.
14	The industry shall maintain proper housekeeping.	<p>Complied With</p> <p>Housekeeping is being maintained. Implementing "5S" throughout the mill under Manufacturing Excellence initiative. Dedicated team is working towards "5S" and all process teams are taking owner ship for their respective area. Mill is divided into Sub Zones and each Zone is having leader to implement Housekeeping and 5S.</p>
15.	The industry shall operate the NCG system continuously to reduce smell nuisance mainly during winter season.	<p>Complied With</p> <p>NCG Incineration systems meant for LVHC & HVLC are being operated round clock and is monitored through DCS controls. Environmental department is making inspections of odor control systems and alerts concerned teams for effectiveness. Dedicated NCG Coordinator (Chemical Engineer) is in place to coordinate mill wide odor systems across various divisions. Training imparted to process teams in effective operation of NCG systems.</p> <p>Explained in above point no : 13 in detail.</p>
16.	The industry shall submit monitoring reports of composite samples of effluent, on monthly basis to the E.E., RO, Kakinada.	<p>Complied With</p> <p>Composite sampling of effluent is being done on daily basis and monthly consolidated test reports are being submitted to APPCB – RO Kakinada.</p>
17.	The industry shall submit a report on findings of studies proposed to be conducted for color removal, as per E.C., dt. 31.01.2005.	<p>Lab scale experiments and trials undertake with various combination of chemicals like lime, Alum, PAC and Polymers. The results are encouraging. But commercially not feasible at plant scale due to generation of hazardous sludge and its disposal issues.</p>

		<p>Coordinating and talking to CPPRI and IPMA. There is no feasible / viable technology for commercial operations.</p> <p>Propose to Install JET AERATORS in aeration tanks in order to improve ETP performance and thereby impact on color reduction also at some extent.</p> <p>Treated effluent color values in Pt.CU is tabled here. These values well within the draft norms.</p> <table border="1" data-bbox="903 678 1437 1061"> <thead> <tr> <th>Month</th> <th>Avg</th> <th>Min</th> <th>Max</th> </tr> </thead> <tbody> <tr> <td>Jan'23</td> <td>192</td> <td>145</td> <td>304</td> </tr> <tr> <td>Feb'23</td> <td>199</td> <td>161</td> <td>260</td> </tr> <tr> <td>Mar'23</td> <td>189</td> <td>160</td> <td>242</td> </tr> <tr> <td>Apr'23</td> <td>187</td> <td>176</td> <td>218</td> </tr> <tr> <td>May;23</td> <td>175</td> <td>158</td> <td>192</td> </tr> <tr> <td>Jun'23</td> <td>176</td> <td>120</td> <td>218</td> </tr> <tr> <td>Avg</td> <td>186.3</td> <td>153.3</td> <td>239</td> </tr> <tr> <td colspan="4">Draft Norms : 350 Pt.CU</td> </tr> </tbody> </table>	Month	Avg	Min	Max	Jan'23	192	145	304	Feb'23	199	161	260	Mar'23	189	160	242	Apr'23	187	176	218	May;23	175	158	192	Jun'23	176	120	218	Avg	186.3	153.3	239	Draft Norms : 350 Pt.CU			
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18	The industry shall maintain records of AAQM stations as per CFE dt. 19.05.2004. They should submit monthly reports to the E.E., RO, Kakinada.	<p>Complied with.</p> <p>MOEFCC approved & NABL accredited third party sampling and reporting system under annual contract is in place at 4 boundaries of the mill. Ambient air quality results in terms of PM₁₀, PM_{2.5}, SO_x & NO_x are well within the prescribed limits and monitoring reports are being regularly submitted to the board every month. Installed Continues Online Ambient Air quality Stations – 2 nos. (i.e. South West ETP Lagoon, South East Godavari House terrace) at the periphery of the industry and the data is being uploaded to PCB site.</p> <p>South East AAQMS is too old & not working. Hence new analyzers will be installed by end of Aug'2023.</p>																																				
19.	The industry shall identify all possible sources of HVLC of Non - condensable gases and handle them properly to ensure no smell complaints are received from the surrounding areas.	<p>Complied With</p> <p><u>Refer above serial point under 13</u></p> <p>Phase – 1 commissioned in Nov.2015</p>																																				

20.	The industry shall install pretreatment systems to NCG incinerator immediately and action plan for revamping of all engineering operations attached to system of NCG incinerator shall be submitted to RO-Kakinada.	Phase – II commissioned in July. 2017 Phase – III commissioned in Dec.2018.
21	The industry shall install closed containment system for prevention and control of dust pollution at wood chip area.	Complied With Propose to replace Existing Chip dust extraction system with new wet scrubbing technology with capital cost of Rs. 2.0 Cores. Which was approved by management. Phase – 1 commissioned, Phase. 2 will be commissioned by July'2023.
22	The industry shall comply with conditions of EC dated 31.01.2005.	Compliance status report submitted to APPCB and MOEFCC from time to time as per due dates. Latest report submitted on 28.11.2022.
23.	The industry shall dispose solid waste (NON HAZARDOUS) as indicated in the order.	Complied With Non Hazardous waste handling and disposals are in line CFO conditions. Monthly disposal details are being submitted to APPCB regularly.
24	The industry shall comply with directions issued by the Board from time to time	Noted and agreed.
25.	This order is issued without prejudice to W.P. filed by the Central Tobacco Research Institute, Rajahmundry in the Court of Principal District Judge, Rajahmundry	Noted

SCHEDULE – C
[Conditions of Authorization for Occupier or Operator Handling Hazardous Wastes]

S.No	CONDITION	COMPLIANCE
1.	All the rules and regulations notified by Ministry of Environment and Forests, Government of India under the E(P) Act, 1986 in respect of management, handling, transportation and storage of the Hazardous wastes should be followed.	Noted and agreed Maintaining Transport Manifest System FORM-10; Label in FORM-8; TREM Cards in FORM -9; Internal records in FORM -3 etc. as per applicability of Rules. SOP is in place.

2.	The industry shall not store hazardous waste for more than 90 days as per the Hazardous Wastes (Management, Handling and Transboundary Movement) Rules, 2008 and amendments thereof.	Complied with Noted & Agreed
3.	The industry shall store Used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal to the manufacturers / dealers on buyback basis.	Complied with Dedicated storage facility provided with raised platform and shed. Lead acid batteries are being disposed of authorized dealers / on buy back policy to supplier. Used oil to authorized re processors / to internal reuse after filtration. Monthly tracking is maintained and data is being submitted to APPCB regularly.
4.	The industry shall maintain 6 copy manifest system for transportation of waste generated and a copy shall be submitted to Board Office and concerned Regional Office.	Complied with Following Manifest system and the copies of manifest are being submitted to PCB on monthly basis.
5.	The industry shall maintain proper records for Hazardous Wastes stated in Authorization in FORM-3 i.e., quantity of incinerable waste, land disposal waste, recyclable waste etc., and file annual returns in Form- 4 as per Rule 22(2) of the Hazardous Wastes (Management, Handling & Transboundary Movement) Rules, 2008 and amendments thereof.	Complied with Form - 3 is being maintained. Form - 4 is being submitted to APPCB on annual basis. Form - 4 for year 2020-21 submitted on 15.04.2023.
6.	The Industry should submit the condition wise compliance report of the conditions stipulated in Schedule B & C of this order half yearly basis to Board Office, Hyderabad and concerned Regional Office.	Complied with Being submitted to PCB on half yearly basis for condition wise compliance in every year in Jan & July.

Additional Conditions:

S.No	CONDITION	COMPLIANCE
1.	The environmental liabilities of M/s. International Paper APPM Limited will get	Noted & agreed too

	transferred to M/s. Andhra Paper Limited, Unit: Rajahmundry	
2.	The industry shall submit Half yearly compliance reports to all the stipulated conditions in Environmental Clearance (EC), Consent for Establishment (CFE) and Consent for Operation (CFO) through website i.e., https://pcb.ap.gov.in by 1st of January and 1st July of every year. The first half yearly compliance reports shall be furnished by the industry and second half yearly compliance reports shall be the audited through NABL accredited third party	Complied with Half yearly compliance reports are being submitted to APPCB and same is uploaded in the APPCB website as directed.